BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONAL BENCH AT PUNE

ORIGINAL APPLICATION NO.17/2020

IN THE MATTER OF :

KRISHNA MARATHE & ORS … APPLICANTS

Vs.

UNION OF INDIA & ORS. … RESPONDENTS

INDEX

PART-I

Sr. No.	Particulars	Page Nos.
1.	Affidavit in reply on behalf of Respondent No. 6	**163-204**
2.	**Annexure R-1** True copy of letter dated 27/01/1992 by District Inspector to Tahasildar, Vengurla	**205-206**
3.	**Annexure R-2** True copy of Order dated 21/04/1993 passed by the District Collector	**207-209**
4.	**Annexure R-3** True copy of photographs of the land at Survey Nos. 15 and 58	**210**
5.	**Annexure R-4 (colly)** True copy of the Google Map of the years 2006, 2013 and 2020 of the survey numbers 15 and 58	**211-213**
6.	**Annexure R-5** True copy of the boundaries of the mining lease of M/s Gogte Minerals superimposed on Anexure A-4 to the Application (Environmental Management Plan of M/s NIMCO)	**214**
7.	**Annexure R-6** True copy of the approval of the modified Mining Plan dated 31.3.2020 along with relevant extract of the modified mining plan	**215-220**
8.	**Annexure R-7** True copy of the approval of the modified Mining Plan dated 27/07/2007 along with relevant extract of the modified mining plan	**221-224**
9.	**Annexure R-8** True copy of the relevant extract of the EIA & EMP for the Redi Iron Ore Mine	**225-239**
10.	**Annexure R-9** True copy of the the Report dated 17/04/2020 of Ministry of Environment, Forests and Climate Change	**230-316**
11.	**Annexure R-10** True copy of the Visit Report of Maharashtra Pollution Control Board dated 08/01/2020	**317-318**

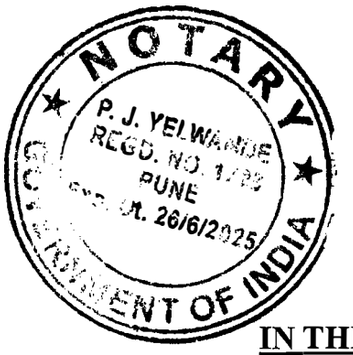
12.	**Annexure R-11** True copy of the relevant extract of the report on Floristic Diversity Assessment Studies	**319-335**
13.	**Annexure R-12** True copy of photographs pertaining to the dumps over an area of 13.3 hectares in survey no.50	**336**
14.	**Annexure R-13** True copy of photographs of recently undertaken plantation of saplings to stabilise the dump slopes	**337**
15.	**Annexure R-14** True copy of the Report on Floristic Diversity Assessment Studies in respect of Survey No. 50	**338-356**
16.	**Annexure R-15** True copy of photographs reflecting use of Geotextile matting over dumps	**357-358**
17.	**Annexure R-16** True copy of the photographs showing the retaining wall	**359-360**
18.	**Annexure R-17** True copy of photographs showing the laterite bund/embankment	**361**
19.	**Annexure R-18** True copy of photographs showing the trenches/ garland drains	**362-363**
20.	**Annexure R-19** True copy of photographs showing the check damps, settling ponds and silt arrestors	**364**
21.	**Annexure R-20** True copy of the Surface Plan showing the location of existing garland drains, trenches, retaining walls, silt settling tanks	**365**
22.	**Annexure R-21** True copy of the records pertaining to supply of water for irrigation during the period from November 2015 to June 2016	**366**

Filed by : Respondent no.6 (M/s. Gogte Minerals)

Represented by Shivshankar Swaminathan, Advocate

Place : Pune

Date : 21/08/2021



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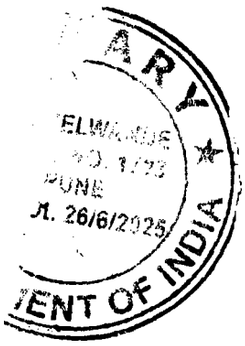
REPLY ON BEHALF OF RESPONDENT NO.6

I, Madhav A. Gogte, son of Shri. Arvind Gogte, major in age, Partner of M/s. Gogte Minerals, do hereby solemnly affirm and state as under:

1. That I am Partner of M/s. Gogte Minerals and as such am fully competent to file this Counter Affidavit. I have read the contents of the Application and in reply thereto, I submit as under:

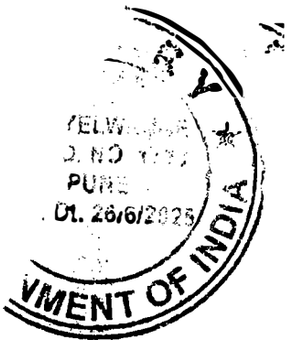
2. That the aforementioned Application has been preferred by the Applicants purportedly under Section 14 and 15 of the National Green Tribunal Act, 2010 by alleging that the answering Respondent herein has carried out mining operations allegedly in violation of the terms and conditions of the Environmental Clearance granted to them.

3. At the outset, it is submitted that the allegations, statements and contentions raised by the Applicant in the present Application are frivolous, bogus, devoid of merit and, therefore, denied. It is further submitted that none of the allegations/submissions made in the Application by the Applicants should be deemed to have been admitted by reasons of non-traverse unless specifically admitted herein.



4. At the outset it may be respectfully submitted that this Hon'ble Tribunal vide order dated 10.07.2020 was pleased to constitute a Committee consisting of i) Representative of MOEF & CC, New Delhi (ii) Representative of Central Pollution Control Board (iii) Maharashtra Coastal Zone Management Authority (iv) Maharashtra Pollution Control Board to jointly submit report as to allegations made in the present application for alleged environmental violations by the answering Respondent and New India Mining Corporation at Redi Village, Taluka Vengurla, District Sindhudurg. The committee visited the site on 20th and 21st October 2020 and has submitted report through nodal office of MPCB to this Hon'ble Tribunal, a copy of which was also supplied to the Respondent through counsel. It is submitted that from a perusal of said report it would be evident that the allegations contained in the application under reply are frivolous and without

merit and as such the said application is liable to be dismissed/disposed of, as the case may be, based on the findings in the report. The said Committee after visiting the site and considering all facts has found that there is in fact no violation of the terms of the environmental clearance (EC) as alleged by the Applicants and that the answering respondent is carrying out the activity in accordance with the terms and conditions of the EC.



Preliminary Objections and Submissions

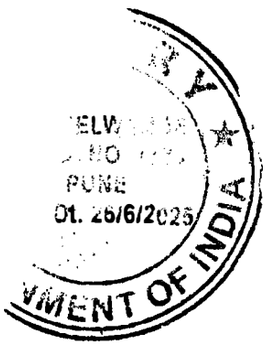
5. It is submitted that the Application from the averments contained therein can be summarized into the following allegations being raised by the Applicant:

   (a) The alleged pollution in Arabian Sea was due to dumping of top soil and other material which allegedly also amounts to non-adherence of Environmental Clearance (EC) conditions;

   (b) The alleged contamination of ground water due to mining activities; and

   (c) The restoration and compensation that the answering Respondent should be liable for in the event the allegations mentioned hereinabove, have any basis.

6. It is respectfully submitted that as already mentioned above the Committee constituted by this Hon'ble Court has found no merit in the allegations raised in the application.



7. The report of the committee significantly deals with the point wise allegations against the EC conditions which are made by the applicant in the present proceedings and has given its corresponding observations made in tabular format. Perusal of the report itself shows that committee has not found any such violations at the site read with documentary evidence submitted thereof.

8. This Hon'ble Court upon perusal of the said report may be pleased to disposed of the present proceedings accordingly.

Allegations pertaining to soil stacked and illegal dumping into the Arabian Sea.

9. The Applicant has sought to file the aforesaid Application by alleging that the answering Respondent herein has violated the specific condition (i) of the EC dated 22/04/2010 which otherwise prescribes stacking of top soil at the earmarked sites. It is further alleged that instead of stacking the top soil at earmarked sites the answering Respondent has dumped the same in the Arabian Sea and continues to do so and has allegedly created land which has

been given survey no.58. It is further alleged that the answering Respondent is continuing to dump outside the lease area.



10. It is submitted that as submitted above, the Applicant has knowingly made false averments on oath with *mala fide* intent and as such is liable for perjury and other proceedings.

11. It is respectfully submitted that insofar as the answering Respondent is concerned, pursuant to the reclamation of land from the Arabian Sea in the early 1980s, by answering respondent and another lessee viz., New India Mining Corporation (NIMCO, the land was given survey no.15 in revenue village of Redi. The land reclaimed by NIMCO in addition to Sy No 15, was given survey no.58 in revenue village of Kanyal. Hence, 2 survey numbers were given by revenue authorities to these reclaimed land only in the year 1991. Insofar as the answering Respondent is concerned such reclamation was completed prior to 1990 i.e. almost three decades before the filing of the present application.

12. It is respectfully submitted that insofar as the allegation pertaining to the pollution in the Arabian Sea is concerned, the Applicant has knowingly indulged in *suppressio veri* and *suggestio falsi* so as to try and create a false cause of action. In this regard it may be submitted that though the allegations of the Applicant pertaining to

pollution are denied, however even otherwise the said issue as is being raised is hopelessly barred by limitation. It is submitted that as is settled law an application under Section 14 of the NGT Act has to be preferred within a period of 6 months from when the cause of action first accrues. Similarly, under Section 15 of the NGT Act the Application has to be preferred within a period of 5 years from the date of which the cause for such compensation or relief first arose.

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13. The applicant himself has relied upon the letter dated 18/10/1991 which is marked as *Annexure A 2 (page 53)* of the application which clearly reflects that the new land had already been created when said letter in 1991 was being issued. It is respectfully submitted that as is evident from the narration of facts itself namely that the creation of land was prior to 1990 and the grant of EC was only on 22/04/2010, it is evident that there was no violation of specific condition no.(i) of the EC as being alleged. The allegation amounts to putting cart before the horse as admittedly there was no EC requirement prior to 27/01/1994 when the first EIA Notification came to be issued. Therefore, the allegation pertaining to violation of specific condition no.(i) of EC is a bogus allegation. The Applicant, however, with a view to mislead this Hon'ble Tribunal has sought to rely upon the alleged Maps of the year 2006 and 2013.

Events leading to Creation of Survey No.15 and 58 are more specifically stated as under :



14. As submitted above the reclamation of land from the Arabian Sea was undertaken prior to 1990. It is submitted that such reclamation was undertaken sometime in the year 1974 pursuant to obtaining permission from local authorities and the dumping thereafter was stopped in the year 1988. The reclamation of the land was undertaken by both, M/s. NIMCO and the answering respondent. The land created by M/s. NIMCO to the extent of 29.92 Hectares as stated above, was subsequently assigned survey no.58 in Village Kanyal. Further the land created partly by the answering respondent herein and partly by M/s NIMCO was assigned new survey no.15 in Redi Village having an area of 3.86 Hectares.

15. It is reiterated at the cost of repetition that no further reclamation was undertaken post the year 1990. Insofar as the answering Respondent is concerned reclamation was stopped in the year 1988 itself.

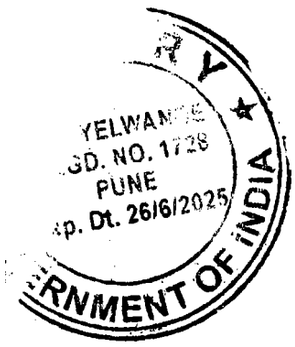
16. Thereafter, the authorities started the survey work. *Vide* letter dated 10/12/1991 Sub Divisional Officer, Sawantwadi, requested the District Inspector, Land Survey, Sindhudurg to conduct land survey of the new land formed by reclamation. Pursuant thereto vide letter dated 18/12/1991 the District Inspector requested Land Surveyor,

Vengurla to conduct the survey and to map the area and submit the same to the District Inspector. The District Inspector thereafter undertook the Survey and informed the District Collector the completion of the survey. The communication in this regard by District Inspector to Tahasildar, Vengurla vide his letter dated 27/01/1992 is annexed herewith and marked as **Annexure R-1**.

17. Pursuant to this, the District Collector *vide* Order dated 21/04/1993 was pleased to assign the survey numbers already mentioned hereinabove. The land reclamed by M/s. NIMCO to the extent of 29.92 Hectares as stated above, was assigned survey no.58 in Village Kanyal. Further the land reclaimed partly by the answering respondent herein and partly by M/s NIMCO was assigned new survey no.15 in Redi Village having an area of 3.86 Hectares. True copy of Order dated 21/04/1993 is annexed herewith and marked as **Annexure R-2.**

18. *Vide* aforesaid Order dated 21/04/1993, the new land created was declared as Government land and afforestation work was undertaken on the said land. At present the entire 33.78 Hectares has thick vegetation with maximum age of trees being 22 to 25 years old. The entire area is under the ownership and possession of the Forest Department and the same would be evident from the photographs annexed herewith and marked as **Annexure R-3**.

Therefore, from 1993 till as on today ownership and possession of the said land rest with Government of Maharashtra.



19. The answering Respondent is also placing on record the Google Map of the years 2006, 2013 and 2020 of the survey numbers 15 and 58 as **Annexure R-4 (colly),** to demonstrate that there has been no further reclamation or dumping of overburden in the said area as has been sought to be suggested by the Applicants. It is further submitted that the Applicant by suppressing material facts has sought to mislead this Hon'ble Tribunal by suggesting that the dumping allegedly is continuing in the Arabian Sea. In support of the false allegations the applicant has sought to rely upon the Environment Management Plan annexed at page 57 of the Application and also the Maps annexed as *Annexure A-5A* to *A-5E* to try and suggest that the land was created only in the year 2013. It is respectfully submitted that the said Applicants have deliberately not placed on record the Order dated 21/04/1993 (annexed hereinabove as **Annexure R-2**), which would have otherwise completely belied the allegations of the Applicants. As is evident from the said Order, the survey numbers had already been granted in the year 1993 and the area already measured. The mere failure to update the Maps cannot result in a conclusion that the land was created in the year 2013. In fact, the satellite imagery

(google maps) of the year 2006 itself shows that the land was already created and existed in the year 2006.

20. That insofar as the aforesaid Map of the Environmental Management Plan is concerned, the same appears to be a Map submitted by M/s. NIMCO and not the answering Respondent herein as the same bears the name of NIMCO with a stamp of Indian Bureau of Mines. It is, therefore, submitted that the said map does not pertain to Respondent's mining lease. Further the said Map merely reflects the old dumps which have been provided survey numbers mentioned above. The dumps which were reflected as M/s. Gogte dumps are actually part of survey no.15 of Redi Village which were created prior to 1990 and over which now a thick forest exists. Accordingly it is submitted that the land covered under survey no.15 is wrongly shows as "dump of Gogte" by NIMCO. It is further submitted that another dump shown as Gogte dump at the top of the Map actually falls within the mining lease of M/s. Gogte Minerals. The answering Respondent has superimposed its mining lease on the said Map of the Environmental Management Plan which has been annexed as *Annexure A-4*, with the Application, to clearly project the boundaries of the leases of M/s. Gogte Minerals and of M/s. NIMCO. A perusal of the said Map which is annexed herewith and marked as **Annexure R-5**, makes it evident that the dump is

A-1

within the mining lease of the answering Respondent and not outside as has been sought to be suggested by the Applicant. It is submitted that the Applicant by taking the modified mining scheme of NIMCO which shows the NIMCO mine with a 60 mts limit line and a 500 mts limit line in terms of IBM guidelines for preparation of environment management plan. It seems that the applicant has taken these limit lines as the boundary of the answering respondents mine and is seeking to allege based on such erroneous presumption that the dump is outside the lease area. As submitted above from a perusal of the boundaries as marked by the answering respondent in the aforesaid annexure the dump which is alleged to be outside the respondent's lease is in fact located within its lease area.

21. That the Applicant in para 8 of the Application has once again indulged in false suggestions by placing reliance on letter dated 15/01/2019 (*Annexure A-3*), which is annexed at page 55 of the Application. The Applicant has, based on this letter, sought to allege that the answering Respondent was dumping top soil or mining waste outside the lease area.

22. That a perusal of the said letter clearly shows that the observations pertain to dumping at survey no.50. In this regard it may be pertinent to mention that it is an admitted fact that survey no.50

forms part and parcel of the mining lease of the answering Respondent and the same is evident from para III of the Application at pages 7 and 8. It is respectfully submitted that the said letter dated 15/01/2019 therefore, does not prove any dumping outside the lease area. In fact, pursuant to the letter dated 15/01/2019 the answering Respondent submitted its explanation to Indian Bureau of Mines (IBM). Thereafter, IBM was pleased to approve the modified Mining Plan submitted by the answering Respondent whereunder the increased dimensions of the dump at East of pit–203 at survey no.50 has been duly approved on 31/03/2020 and the relevant extract of the modified Mining Plan is annexed herewith and marked as **Annexure R-6.**

23. That as is evident from the narration of facts mentioned hereinabove, all dumps after the grant of EC dated 22/04/2010 has been maintained strictly as per the approved Mining Plan. Therefore, there has been no violation of the EC condition no.(i) pertaining to stacking of top soil at earmarked sites within the mining lease area. It may also be pertinent to mention here that in fact, as the area was already broken up and had more rock formation there was scanty soil which was unfertile. As such there has been no top soil generated post the grant of EC in the year 2010. In this regard, the Mining Plan approved by IBM vide its letter dated 27/07/2007 itself reflects that there will not be any

generation of top soil during the mining activities. The relevant extract of the Mining Plan dated 27/07/2007 is annexed herewith and marked as **Annexure R-7**. The said factum was also brought to the notice of MoEF in the EIA-EMP Report for the grant of EC in the year 2010, by the answering Respondent, relevant pages of which are also annexed herewith and marked as **Annexure R-8.** However, the condition no (i) of the EC is understood for maintaining of dumps of overburden generated during mining activity and such dumps are being stacked properly with adequate protection measures at earmarked sites and will be used for reclamation and rehabilitation of the mined out areas when the time arises.



24. Further it is submitted that the condition no (i) of the EC which is pertaining to stacking and maintenance of top soil post 2010 EC production is wrongly interpreted to state before this Court that :

(i) the answering respondent has dumped top soil at the Arabian sea outside lease area for reclamation

(ii) the answering respondent has dumped waste material outside the lease at the Arabian sea for reclamation.

25. In light of the submissions made above it is submitted that the allegations are premised on taking facts out of context with respect to alleged violation of EC conditions. As submitted above the EC

was granted in 2010 whereas the alleged events narrated by applicants are with respect to era which has no co relation with 2010 EC condition. Therefore, attempt is made to mislead this Hon'ble Tribunal by repeating same averments many times in the application with same stories of violation of EC condition. For the reasons stated earlier answering respondent has already pointed out dumping aspects for reclamation of land as done in the year 1990's. Hence, it is submitted there is no violation of EC condition as alleged by applicants.



Allegation relating to simultaneous working of pits

26. The Applicants in paras 9 to 12/pgs.14-15 of the Application have alleged that the answering Respondent has violated specific condition no. (vi) of the EC dated 22/04/2010 and has worked more than 1 pit simultaneously. In this regard, the Applicants have erroneously sought to place reliance on the half yearly compliance Report dated 26/05/2018 submitted by the answering Respondent to MOEF. It is stated that the report clearly states that there is one and one working pit which is in operation namely Pit no.203.

27. At the outset it may be stated that the answering Respondent pursuant to the grant of EC dated 22/04/2010 has worked only one pit, namely pit no. 203. In terms of the Mining Plan as mining is undertaken in a pit, the same expands over a period of time and as

of present the said pit is located over new survey nos. 26(part), 51, 52, 58 and 57.

28. It is respectfully submitted that the Applicants have made similar allegation in the past before different forums such as MPCB, MSPCB, MOEF&CC. The said allegations were found to be absolutely erroneous pursuant to on-site inspections undertaken by MoEF&CC as well as MSPCB. In this regard, the Report dated 17/04/2020 of MoEF&CC is annexed herewith and marked as **Annexure R-9** and the Report of MSPCB dated 08/01/2020 is annexed herewith and marked as **Annexure R-10,** which were prepared based on the site inspections. In terms of the said reports based on site inspections on two different dates by two different authorities it is evident that there is only one working pit i.e., 203 as found at site. It is submitted that the applicants have deliberately not produced these reports before this Hon'ble Tribunal and have supressed the same from this Tribunal. The allegations, therefore, as made are false to their own knowledge and the said applicants are liable for perjury.

29. It is further submitted that this Hon'ble Court had appointed a Committee to submit a report in which also the said authority at item 2 (a) has recorded that only one pit is being worked i.e Pit no.203.

30. It is further submitted that as is evident from the half yearly EC compliance report as submitted to MoEF &CC only one pit is being worked. The details of pits which had been created sometime prior to 1990, i.e. much before the EC regime introduced in 1994 and the grant of EC dated 22/04/2010, was provided in the said Compliance Report only for complete disclosure of facts. In fact, as evident from the Compliance Report itself the other two pits were temporarily back filled and as such only one pit is being worked by the answering respondent i. e Pit 203. Insofar as the Mauli Pit falling within Mining Lease area is concerned, which is located over 3.5 ha., where mining had been undertaken prior to 1990, the said Pit has been stabilised in accordance with accepted practice. The said facts have also been affirmed by the Committee constituted by this Hon'ble Tribunal.

31. It may be pertinent to mention here that the Committee constituted by this Hon'ble Tribunal has submitted its report wherein it has been found that the area is stabilised with plantation and that no mining is taking place therein.

32. It is submitted that the answering respondent in accordance with established practice has undertaken plantation on the periphery of the pit as well as on the benches to stabilise the slopes of the pit. At present, there are trees with an average age span of 18 to 20 years

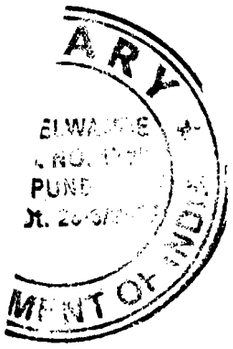
which itself reflects that mining has been suspended in the said pit for a long time. The said pit also falls within the CRZ, which zone came to be defined for the first time, in the year 1991. It may be pertinent to mention here that no mining activity is being undertaken in any part within the CRZ area since CRZ 1991 including the mining Pit aforementioned. In this regard the answering respondent would like to rely on the study conducted and report prepared by Dr. Uttam Dethe, Ph.D., (EAC Member of the Mining, Sindhudurg District and Head of the PG Department of Botany); Dr. Nivas Desai (Assistant Professor) and Dr. Umesh Pawar, (Assistant Professor), PG Department of Botany, Shri Pancham Khemraj Mahavidyalaya, Sawantwadi, Dist- Sindhudurg, Maharashtra, which itself reflects that no mining has been undertaken in the area and that the mining pit has been rehabilitated and stabilised. True copy of relevant extract of the said report is annexed herewith and marked as **Annexure R-11.**

33. That it is further submitted that after mining was suspended in the said pit sometime in 1990 and after stabilisation and reclamation of the said pit, the same came to be used as a water reservoir and has been used as such for almost three decades now.

Alleged effect of mining on ground water

34. The Applicants in paras 13 to 16 of the Application have sought to allege that mining by the answering Respondent has resulted in pollution of ground water and that allegedly the answering Respondent has not complied with specific conditions no.(vii) and (viii) of EC conditions. The Applicants have further by placing reliance on the Monitoring Report of 2009 *(Annexure A7/Pg.77)* and RTI letter dated 08/08/2019 *(Annexure A8/Pg.84)* has sought to allege that condition no.(vii) was allegedly not complied with and continues to be not complied with. In addition to the aforesaid allegations, the Applicants have also sought to rely upon an Analysis Report dated 03/06/2019 based upon a sample collected by the Applicant no.1 herein to allege that the well water was not potable.

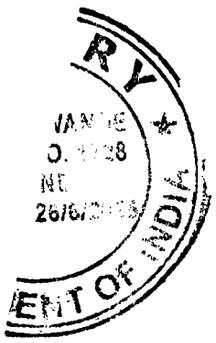
35. A perusal of the said Report at pg.86 reflects that the place from which the sample was collected is not disclosed, further the Applicant no.1 is shown as resident of Bicholim, Goa as opposed to being a resident of Redi Village, which is in Maharashtra. The Applicant no.1 has falsely averred in para 1, pg.8 of the Application that he resides in the area close to the Mine. It may be submitted that Bicholim is more than 50 Km away from the Mine in question. As already submitted above, the said Applicants have not approached this Hon'ble Tribunal with clean hands and the present proceedings are malicious. Regarding the sample of well water,



result of which is at pg.86 of the Application, itself is doubtful as the source of the same is not known. It is further submitted that MPCB has been regularly collecting samples from a well belonging to Ramkrishna Kanyakar situated in survey no.51 of Kanyal Village, which is close to survey no.47, Village Kanyal and the results have shown that the findings were within permissible limits. It may be also pertinent to mention here that National Institute of Hydrology (NIH), Ministry of Jal Shakti RD & GR, Government of India, has also monitored 35 wells situated around the mining lease area and their results also indicate that the quality of the ground water is within permissible limits.

36. It is most respectfully submitted that the Applicant except making bald allegations pertaining to contamination of ground water by the mining activity have failed to produce any document to substantiate or correlate the allegations regarding any pollution of ground water due to the mining activities. In this regard the answering Respondent places reliance on para 4.5 of the NIH Interim Report which reads as under:

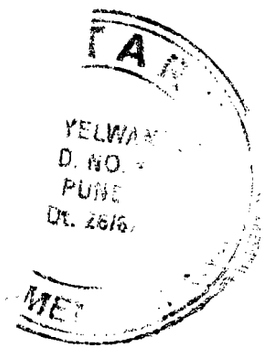
> ***"4.5 GROUNDWATER QUALITY***
>
> *Mining operation and acid drainage can affect groundwater quality. However, it is commonly necessary to place an impermeable barrier at the base of the tailing pond to prevent acidic drainage seepage. Older tailing ponds that were constructed without impermeable bases have generated acidic drainage that causes groundwater contamination.* ***However, the iron ore or the waste do not contain any***



leachable toxic elements or heavy metals, there shall be no pollution of water and <u>there is no tailing pond in the mining lease.</u>"

As is evident from the extract hereinabove, no contamination could be caused by the iron ore Mine to the ground water. It is settled law that the burden of proof is on the person making the allegation of an activity allegedly causing any pollution to first establish the correlation. As demonstrated above, there is in fact no correlation and in any event of the matter the quality of the ground water is within permissible limits.

37. It is most respectfully submitted that the Applicants have once again knowingly sought to mislead this Hon'ble Tribunal and in fact the averments contained in the Application clearly constitutes perjury as the Applicants have made false suggestions with a view to interfere with the administration of justice. Firstly, the Applicants have sought to rely upon a Monitoring Report of the year 2009 of MoEF to allege that the answering Respondent herein has not submitted the ground water quality report. The Applicants have not disclosed to this Hon'ble Tribunal that the said Monitoring Report was with regard to a completely different Mining Lease, which is not subject matter of the present Application, which Application has been filed alleging violation of the conditions contained in Environmental Clearance dated 22/04/2010. As is evident from para 13 of the Application, the monitoring was



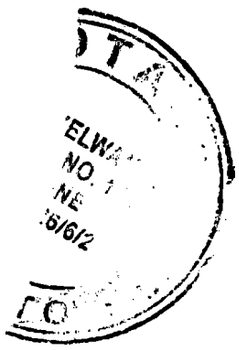
conducted on 24/09/2009 and as such could not be referable to the EC dated 22/04/2010 which was granted only subsequently. It is further reiterated that the monitoring was conducted with regard to lease known as Redi Iron Ore Mine (Block II), which lease expired in 2010 and has not been renewed since then. The said Block has already been rehabilitated in accordance with the approved Final Mine Closure Plan. The Applicant herein is seeking to raise stale issues and intertwine them with the working of the present lease which is completely different and separate from the lease for which the monitoring report has been submitted. It is respectfully submitted that as stated hereinabove, the Applicants have knowingly indulged in falsehoods and have given misleading information in the Application. The present mining lease as stated above, is distinct and different from Block II which lease came to an end in the year 2010. The cause of action as alleged in the Application is the alleged breach of EC conditions contained in clearance dated 22/04/2010 which clearance is referrable only to Block I. Insofar as the present Mining Lease of Redi Iron Ore Mine (Block I) is concerned, the answering Respondent has established 2 sites with piezometers for ground water table monitoring and has also established 6 ground water and 4 surface water quality monitoring stations. The answering Respondent is carrying out monitoring as per MoEF&CC and CPCB guidelines. All samples which are being collected are monitored through the

external MoEF&CC recognised and NABL accredited laboratory. The answering respondent has established 6 ground water and 4 surface water monitoring stations.

38. That it is respectfully submitted that under the present EC dated 22/04/2010 pertaining to the lease in question, any report to Central Ground Water Authority under specific conditions (vii). As is evident from a mere perusal of condition (vii) of the EC, which is also reproduced at pg.11 of the Application, the said condition is pertaining to monitoring the ground water quality to check the ingress of sea water by having observation wells around the mining lease area. Condition itself makes it evident that the monitoring as required was only to check ingress of sea water.

39. That apart from the continuous monitoring the answering Respondent has also requested the Regional Centre of National Institute of Hydrology (NIH), Ministry of Jal Shakti RD & GR, Government of India to undertake a Hydro Geological Study spanning 4 seasons, in and around the Redi Iron Ore Mine. The said Institute has submitted the interim report. The ground water level and quality was studied at 26 locations. Pursuant to undertaking a detailed study, the Report has concluded as under:

> *" i. The present observation taken during the Season Monsoon and Post monsoon 2019 did not show any significant change in water levels.*



ii. The study indicated that, there is no sea water intrusion as observed through water quality parameters.

iii. From the preliminary investigation it is found that there is no direct impact on water levels and groundwater quality due to mining.

iv. The estimation of seawater intrusion using Ghyben Herzberg formula indicated that there is no intrusion of seawater in the study area upto 400m to 500m.

v. From the conceptual modeling. It is understood that there is no threat of contamination under defined hydrological conditions."

40. The Expert Committee appointed by this Hon'ble Tribunal has also considered the Reports of samples collected by MPCB to conclude that the water quality is being continuously monitored. A perusal of the said Reports clearly reflects that the answering Respondent has been monitoring the ground water which monitoring is also undertaken by the statutory authorities and there is no contamination as is otherwise alleged by the Applicants.

41. In light of what is stated above it is most respectfully submitted that the Applicants have once again knowingly sought to mislead this Hon'ble Tribunal and in fact the averments contained in the Application clearly constitutes perjury as the Applicants have made false suggestions with a view to interfere with the administration of justice.

Allegation as to soil erosion

42. That the Applicant in paras 17 to 20 of the Application has alleged violation of specific condition (xii). It has been alleged by the Applicants that the answering Respondent has not taken any measures for prevention and control of soil erosion and management of silt. It is further sought to be suggested that the non-compliance is allegedly evident from the letter dated 31/05/2018 (*Annexure A-11/pg.90-91)* as well as the photographs marked as *Annexure A-10A to 10AC/pgs.87-89* of the Application.

43. The Environmental Clearance under conditions (x) and (xii) prescribe the following conditions for prevention and control of soil erosion:-

> *"x) Trenches/garland drains shall be constructed at foot of dumps and coco filters installed at regular intervals to arrest silt from being carried to water bodies. Adequate number of Check Dams and Gully Plugs shall be constructed across seasonal/perennial nallahs (if any) flowing through the ML area and silts arrested. De-silting at regular intervals shall be carried out."*
>
> *"xii) Measures for prevention and control of soil erosion and management of silt shall be undertaken. Protection of dumps against erosion shall be carried out with geo textile matting or other suitable material, and thick plantations of native trees and shrubs shall be carried out at the dump slopes. Dumps shall be protected by retaining walls."*

44. As is evident from the perusal of the conditions mentioned hereinabove, the following steps are required to be taken :-

(a) To avoid erosion of dumps, geotextile matting and thick plantation of native trees and shrubs is to be carried out on dump slopes;

(b) Dumps have to be protected by retaining walls;

(c) Trenches/garland drains to be constructed at foot of dumps alongwith settling ponds and silt arrestors.

45. That insofar as the Mine in question is concerned, there are 5 dumps in total within the mining lease. Out of the aforesaid dumps 4 are active dumps and 1 dump has been stabilised and plantation undertaken for rehabilitation.

46. It is submitted that the allegations in the application are devoid of merits. The answering respondent hereinafter has dealt with in detail the compliances and measure undertaken by it for prevention and control of soil erosion etc. The said measures are afforestation, geotextile, retaining wall, trenches/garland drains, check dams, settling ponds and silt arrestors.

Afforestation

47. The answering Respondent has in terms of the mining plan approved, has undertaken actual plantation of 84046 saplings on dump slopes and old mining pit. The photographs pertaining to

the dumps over an area of 13.3 hectares in survey no.50 are annexed herewith and marked as **Annexure R-12** which clearly reflect the thick vegetation over the dump slopes to arrest any soil erosion. Similarly, photographs of recently undertaken plantation of saplings to stabilise the dump slopes which were active in the recent past, are annexed herewith and marked as **Annexure R-13**. The answering Respondent is also placing on record Report prepared by Dr. Uttam Dethe, Ph.D., (EAC Member of the Mining, Sindhudurg District and Head of the PG Department of Botany); Dr. Nivas Desai (Assistant Professor) and Dr. Umesh Pawar, (Assistant Professor), PG Department of Botany, Shri Pancham Khemraj Mahavidyalaya, Sawantwadi, Dist- Sindhudurg, Maharashtra, pertaining to floristic diversity in the lease area, as **Annexure R-14** which also records the species of trees found in the vicinity of lease area.

Geotextile

48. The Application of Geotextile is practiced typically prior to the monsoon, so as to stabilise any dead dumps and control soil erosion due to rain water. The area covered by Geotextile varies from year to year. The answering Respondent has utilized Geotextile matting to stabilise an area of over 2.708 hectares. The answering Respondent uses leguminous grass seeds on Geotextile cover for further stabilisation. Photographs reflecting use of Geotextile

matting over dumps is annexed herewith and marked as **Annexure R-15**.

Retaining Wall

49. It is submitted that in compliance of the EC conditions the answering Respondent has built Retaining Walls having 1 meter height and 1.5 meter width at the toe of the dumps. At present, there is a retaining wall of around 1.5 km. length at the active dump, located in survey no.50. Photographs showing the retaining wall are annexed herewith and marked as **Annexure R-16.**

50. That apart from the aforesaid retaining wall the answering Respondent has also constructed laterite bund/embankment of a total length of 1698 meters at the toe of the dumps. Photographs showing the laterite bund/embankment are annexed herewith and marked as **Annexure R-17.**

Trenches/Garland drains

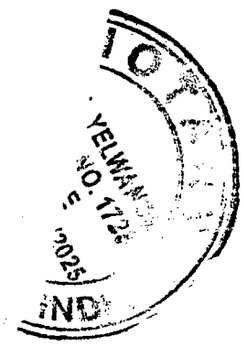
51. It is submitted that the answering Respondent has provided for Trenches/Garland drains at the stages and at the toe of the dumps. The said trenches/drains wherever required are covered with silapulin to protect the soil erosion. At present, the total length of trenches/garland drains provided at various locations within the

Mine area **would be approximately 2660 meters**. Photographs showing the Trenches//Garland drains are annexed herewith and marked as **Annexure R-18.**

Check dams, settling ponds and silt arrestors

52. It is submitted that as mentioned hereinabove, the answering Respondent has provided for garland drains and trenches in the Mine lease area. With a view to arrest any silt that may flow with the water in the trenches, three check dams have been provided at the appropriate places to arrest the silt. Along with such check dams, the answering Respondents has also provided 8 settling ponds with a total capacity of 13244 m3. The settling ponds have also been protected with stone pitching with concrete and series of silt arrestors are constructed next to the settling ponds. The coco filters are placed all along the silt arrestors to trap the fine particles. Photographs showing the check damps, settling ponds and silt arrestors are annexed herewith and marked as **Annexure R-19.** The answering Respondent is also placing on record Surface Plan showing the location of existing garland drains, trenches, retaining walls, silt settling tanks as **Annexure R-20.**

53. The Applicants have sought to rely upon letter dated 31/05/2018 by Dy. Collector of Mines to allege that the condition no.(x) of the Environmental clearance was allegedly not followed. In this



regard it may be pertinent to mention here that in the year 2018 there were 02 active dumps and condition no.(x) was duly complied with. However, a portion of the dump at pit no.235 did not have the retention wall, which situation was remedied immediately with due notice to IBM on 13/07/2018. Accordingly, one instance of 2018 cannot be taken to conclude that the answering Respondent has not complied with the EC condition. More importantly the allegation pertains to the year 2018 and as such the Application filed in the year 2020 under Section 14 is highly belated and liable to be rejected as being barred by limitation.

54. It is further respectfully submitted that the Applicants have sought to place reliance on photographs marked as *Annexure A-10A to A-10C* to allege that there is no garland drains. A perusal of the photographs at pages 87 to 89 of the Application merely reflect the mining pit during the monsoon season as rain water has collected in the mining pit. The photographs of the garland drain have already been annexed hereinabove. It is further submitted that the Applicants have not mentioned when the said photographs were taken. Further, the Expert Committee appointed by this Hon'ble Tribunal has visited the mining site and found that conditions no.(x) and (xii) were duly complied with.

55. The Applicants have further annexed photographs as *Annexure A-12A to A-12D at pgs.92-95* to allege that there is no construction of garland drains or retaining walls or plantation of native trees and shrubs at the dump slopes. A perusal of the photographs clearly shows that rather than showing the dumps within the lease area, the Applicants have taken photographs of the beach along the Arabian Sea or photographs of the shoreline which admittedly are not the dumps. The dumps as mentioned in the Environmental Clearance dated 22/04/2010 are the dumps within the mining lease area around which garland drains have duly been provided and plantation also has been undertaken over passive dump slopes. Photographs of both the garland drains and plantation have already been annexed hereinabove.

Allegations relating to Action Plan

56. It is submitted that the Applicants have alleged that there has been a violation of specific condition (xiv) of the EC as allegedly the Action Plan as required under the said condition for abatement and compensation for damage to agricultural land/common property due to mining activity has allegedly not being submitted. The said Applicants have further sought to place reliance upon letters issued in 2016 and 2017 by the Taluka Agricultural Officer and Collector, Sindhudurg District, which letters have been written without any

information or hearing to the answering Respondent and based only on the claim of certain persons but more importantly without any scientific evidence. The said letters are sought to be relied upon to allege that mining has allegedly caused depletion of ground water table which in turn has led to death of several coconut trees.

57. That it is submitted the aforesaid contentions are absolutely erroneous. The Action Plan in terms of specific condition (xiv) was submitted by the answering Respondent on 15/06/2011. Further as submitted above the allegations pertaining to depletion of ground water is without any factual or scientific basis and is based only on bald averments made by the Applicant. In this regard it may be pertinent to mention here that the ground water table in the said region is 5m. msl. As per the details available with NIH and also in terms of the Mining Plan Approved by Indian Bureau of Mines the ground water table was at 5 msl in the year 1996 i.e. much before the mining activity was undertaken in the region. The answering Respondent insofar as the present mining lease is concerned, started mining activities only in the year 2010 when the ground water table was at 5m.msl. That at present in terms of data available with National Institute of Hydrology NIH and regular monitoring the ground water table is at 5 msl. A mere comparison of the ground water table over the given years clearly shows that

there has been no such impact of mining on ground water table, as has been sought to be alleged.

58. That the answering Respondent in fact, has undertaken steps to recharge the ground water table. The answering Respondent uses the entire lease area as a catchment area and diverts all rain water to the mining pit where water is collected for the entire duration of the monsoon period. This itself helps in recharging the ground water table. Apart from the main mining pit, the answering Respondent also diverts water into the Mauli pit which is used as a water reservoir. Both these activities ensure the recharge of the ground water table.

59. The answering Respondent in fact at its own cost has set up a water treatment plant to treat the water from pit No 138 which is then supplied to Redi Village, at the cost of the answering Respondent, though there is no requirement in law for the answering Respondent to undertake the said treatment or to supply the water to the village at large. The said process, however is undertaken by the answering Respondent on humanitarian basis and in acceptance of Corporate Social Responsibility principles. The answering Respondent has incurred cost upward of Rs.15 crores in the installation of water treatment plant and supply of water. The answering Respondent as stated above, out of its own efforts has

been supplying both drinking water to the village as well as water for irrigation purposes to the surrounding agricultural fields.

60. That in the year 2016 a large number of coconut trees in the region died due to various illness, including Rhinoceros beetle, the red palm weevil and fungal infection like Bud Rot and *Ganoderma Lucidum* wilt. However, on a rumour that the answering Respondent has allegedly paid compensation to some farmer, false claims were raised alleging that due to non-supply of irrigation water the coconut trees died. *Annexure A-13A and Annexure A-13B* which are being sought to be relied upon were letters issued without any information or without providing any opportunity to the answering Respondents. In fact, the Applicants have not approached this Hon'ble Tribunal with clean hands as they have deliberately concealed the fact that based on the aforesaid false allegations originally the Panchayat had issued letters dated 16/12/2017 and 19/12/2017 to the answering Respondent. The answering Respondent pursuant to receipt of the said letters had appointed an expert to visit the fields and inspect the same so as to arrive at a scientific conclusion pertaining to the cause for the death of coconut trees. It may be pertinent to mention here itself that the answering Respondent has continuously supplied water for irrigation during the said period and the same would be evident from the records maintained by the answering Respondent for the

said year which are annexed herewith and marked as **Annexure R-21**. Further, a perusal of the 7/12 extracts, translated copies of which are annexed herewith as **Annexure R-22**, would clearly show that during the said period the farmer has undertaken cultivation of paddy, coconut, chilly and horticulture crops which would not have been possible without irrigation facilities.

61. It is pertinent to mention here that allegedly 20 complaints had been filed, however most of the complainants are not reflected in the land records, 7/12 extracts which shows that the said complaints were frivolous. It is further submitted that for the lands allegedly mentioned in the complaints, it has been found that the owners thereof have undertaken cultivation of paddy, mango and there is no mention of any coconut plantations in the lands in question in the revenue records. Despite the same, frivolous demands have been raised towards compensation for alleged loss of coconut trees.

62. It is further submitted that Mr. Suresh Anant Redkar who has filed his affidavit in the present proceedings alleging that coconut plantation was allegedly impacted in his purported properties bearing Survey Nos. 23/4 and 20/1, has made a false and frivolous contention. On verification of the land records, it is submitted that the name of Mr. Suresh Anant Redkar is not reflected as owner/ tenant in Survey No. 23/4 and as such, it seems a false affidavit has

been filed before this Hon'ble Court. It is also pertinent to mention here that insofar as Survey No. 20/1 is concerned, on verification from land records it is clear that the said deponent holds a total of 3010 square metres area in Survey No. 20/1D and 20/1F. From a perusal of the land records, it also became evident that the said Survey Nos. have never had any coconut plantation, rather the revenue/ survey forms reflect that paddy, which is a water-intensive crop, has been harvested in the years 2013-14, 2014-15, 2017-18 to 2019-20. This would therefore belie the facts alleged in the affidavit by Mr. Suresh that no water for irrigation was available for the alleged crops.

63. That the expert appointed by the answering Respondent after conducting inspection of the fields concerned specifically found that water was being continuously supplied and that there was sufficient moisture in the soil. On inspection, the expert concluded that the tress had died due to illness mentioned above and not on account of lack of water. The answering respondent thereafter addressed a detailed letter dated 14/02/2018 which is annexed herewith and marked as **Annexure R-23,** to the Panchayat bringing to their notice the said factors. Pursuant to receiving the aforesaid representation from the answering Respondent, the Panchayat thereafter did not reiterate or raise the demand and has as such accepted the stand of the answering Respondent. In this

regard, it may also be pertinent to mention here that none of the persons who had alleged the loss of coconut trees, independently or jointly have raised any claim against the answering Respondent.

ALLEGATIONS AS TO EFFECT OF MINING ACTIVITIES ON GROUND WATER AND REPLY THERETO

64. That the Applicants in paras 23 to 25 of the Application has sought to allege that mining has impacted the quality of the ground water and has rendered the same not potable or fit for consumption. In this regard, the Applicants have sought to place reliance on *Annexure 14A to 14C at pages 101 to 106* of the Application.

65. It is respectfully submitted that the answering Respondent as mentioned hereinabove, has been treating water at its own cost which is then supplied to the overhead tank of the Village Panchayat. The answering respondent continuously tests the output samples of water from its treatment plants and samples are also sent to the Government accredited laboratories including the District Public Health Laboratory, Oros, Sindhudurg and the Directorate of Health Services, Government of Goa. The answering Respondent is annexing herewith as **Annexure R-24**, a Chart indicating the results of samples collected on various dates and tested by the aforesaid Government laboratories which clearly show that all parameters are within desirable limits and as such the

water being supplied is potable and absolutely fit for human consumption. By way of sample, the answering Respondent is also annexing the recent reports from the said laboratories, as **Annexure R-25** and crave leave of the Hon'ble Tribunal to produce all such reports which would clearly indicate that the water being supplied is potable.

66. It is respectfully submitted that the Reports being relied upon of the year 2018 at pages 104 to 106 would depend upon the nature of the hygiene maintained in the overhead tanks of the individual from whose premises the tap water was collected, the quality and age of the plumbing (use of metal pipes and also the quality of pipes from the overhead tank to the supply point). This will also be evident from the fact that the very same laboratory, namely, the Directorate of Health Services, Panaji, Goa, in the months of May 2018, June 2018 and July 2018 has provided the Report on the samples collected at the WTP of Redi Village wherein all parameters are within desirable limits. The said Reports are annexed herewith and marked as **Annexure R-26 (Colly.).**

67. The allegations by the Applicants that the ground water quality is allegedly polluted due to the mining activity is without any factual or scientific basis and is based merely on conjectures and surmises. In this regard, the submissions made hereinabove while dealing

with allegations under para 13 to 16 of the application, are reiterated without repeating the same for the sake of brevity.

68. It is further submitted that the documents namely *Annexure A15* and *A16, page 107* and *108* of the Application, do not prove that there have been any pollution caused by the mining activity or contamination of ground water due to the mining activity. In fact a perusal of the said documents show that those documents were released on the premise that there has been intrusion of sea water in the mining lease area. As already submitted hereinabove, in terms of Study undertaken by NIH there has been no intrusion of sea water, nor is the water in the mining area brackish. The answering Respondent in fact requested the Village Panchayat members to freely communicate with the scientists from NIH to allay their fears pertaining to intrusion of sea water. Pursuant to detailed discussions between the Panchayat members and the scientists of NIH, the Village Panchayat has passed Resolution dated 24/03/2021 wherein it is clearly accepted that there is in fact no such intrusion of sea water and that the previous resolution had been passed based upon limited information supplied by certain persons. True copy of the resolution dated 24/03/2021 is annexed herewith and marked as **Annexure R-27**.

69. It is further submitted that a comparison of test samples collected by District Public Health Laboratory/Ground water Survey Department, Government of Maharashtra, Oros, Sindhudurg even in the year 2000, i.e. much before the mining activity was undertaken in the region by the answering Respondent, with the test report of today, it would be evident that the quality of water has not varied. If the allegations of the Applicants had any veracity, there would have been a huge difference between the quality of water prior to mining being undertaken in the region and that of after the mining was initiated. Copies of test samples of the years 2000, 2002, 2009, 2010 and 2011 collected in the region by Sindhudurg Health Laboratory and Maharashtra State Pollution Control Board are annexed herewith and marked as **Annexure R-28 (Colly).** For sake of comparison, the samples collected by the answering Respondent post mining activity in the year 2010 are also annexed herewith and marked as **Annexure R-29**.

Averments pertaining to no fault liability

70. That the Applicant in paras 26 to 28 have sought to allege that the answering Respondent would be liable under the principle of No Fault Liability. The said assertion is devoid of merit and is liable to be rejected. It is submitted that the principle of No Fault Liability at best would be applicable in the event of an accident. Admittedly, at present no accident has occurred which would

attract the principle of No Fault Liability if so applicable in the first place. The term 'accident' has been defined under Section 2(1)(a) of the National Green Tribunal Act, 2010 and the conditions of the same are not satisfied in the present case. As already submitted hereinabove, the Applicants have failed to draw any correlation between the activity being undertaken by the answering Respondent and the alleged pollution. In the absence of any such scientific and factual basis, there can be no applicability of Sec. 17 as is being alleged. The entire contentions of the Applicants are based on conjectures and surmises which are not sufficient for the purpose of imposing liability on any person.

Reply to the Grounds

71. In light of the submissions made hereinabove, none of the Grounds as alleged arise for consideration. It is further reiterated that the Applicants by clever drafting are seeking to raise stale claims. The answering Respondent craves leave to refer to and rely upon the submissions made hereinabove, in the Reply to the Grounds alleged in the Application. The Judgments being relied upon by the Applicants are not applicable not being attracted in the facts and circumstances of the present case and the said Judgements are clearly distinguishable. The answering Respondents craves leave to refer and rely upon the said Judgements themselves to

demonstrate that the same are not applicable in the facts and circumstances of the present case.

Reply to limitation

72. It is respectfully submitted that the present Application is beyond the period prescribed under Section 14(3) and Section 15(3) of the NGT Act. The Application is liable to be dismissed on account of the same being barred by limitation. In this regard, the submissions made hereinabove are reiterated without repeating the same for the sake of brevity.

73. That in light of the submissions made hereinabove, it is most respectfully prayed that the present Application be rejected with exemplary cost under Section 23(2) of the NGT Act inasmuch as the Applicants have only approached this Hon'ble Tribunal while concealing facts and making false suggestions to try and mislead this Hon'ble Tribunal. The Application having been filed with unclean hands is liable to be rejected under Section 23(2) of the NGT Act.

Deponent

Filed by : Respondent no.6 (M/s. Gogte Minerals)

Represented by Shivshankar Swaminathan, Advocate

VERIFICATION

I, Madhav Gogte, son of Arvind B. Gogte, major of age, Partner of M/s. Gogte Minerals, do hereby verify that the contents of paras 9 to 69 are true to my knowledge and as per available record of the case and paras 1-8 and 70-73 are believed to be true on legal advice and that I have not suppressed any material facts.

M.A. Gogte

Deponent

Respondent no.6

NOTARY
P. J. YELWANDE
REGD. NO. 1728
PUNE
Exp. Dt. 26/6/2025
GOVERNMENT OF INDIA

Place : Pune

Date : 20/08/2021

BEFORE ME

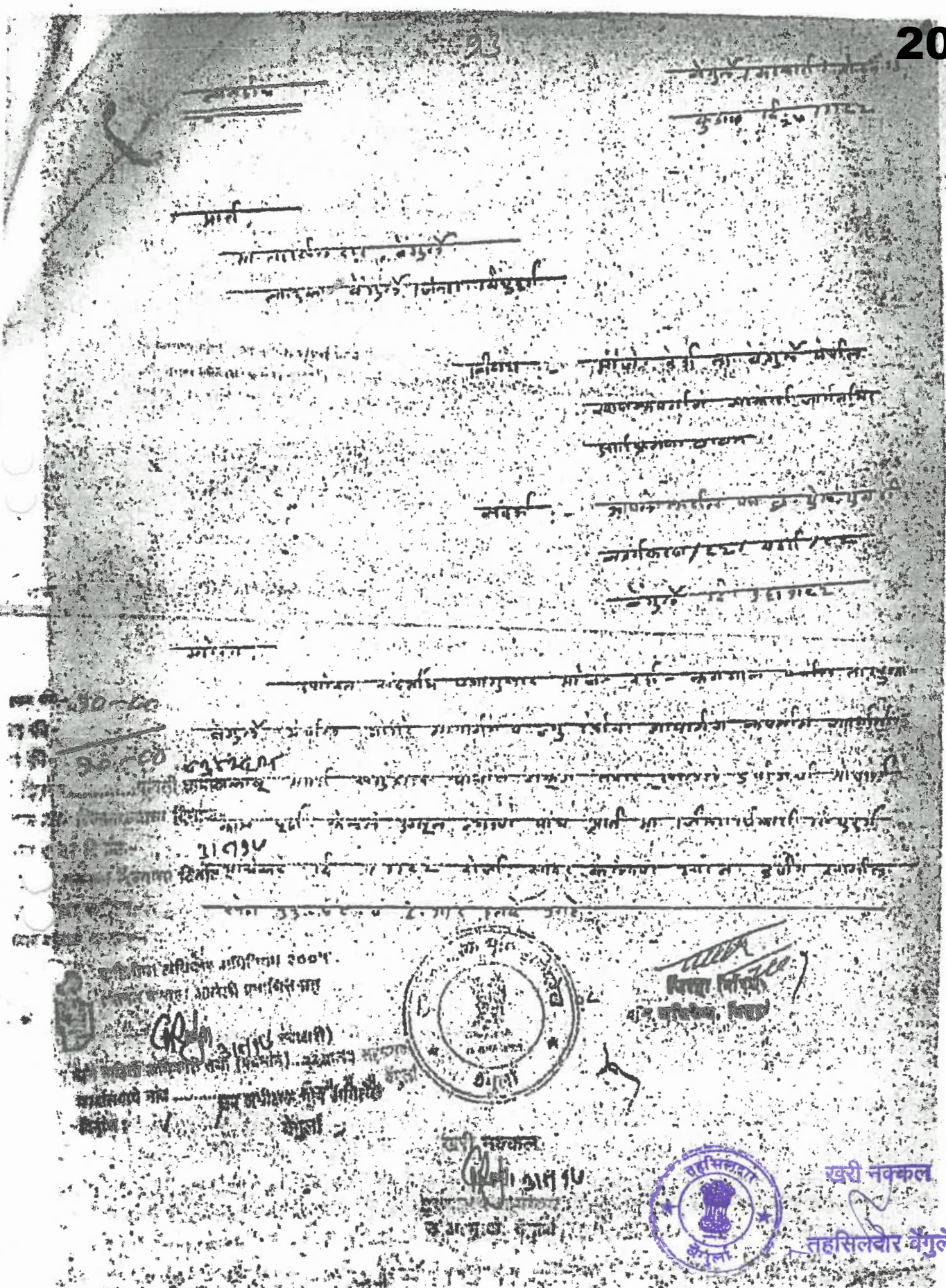
P. J. YELWANDE
NOTARY GOVT. OF INDIA
PUNE.

20 AUG 2021

Noted and Registered
at Serial Number 1617
Date 25/08/2021

CANCELLED CANCELLED CANCELLED

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खरी नक्कल

तहसिलदार वेंगुर्ले

तलाठी सज्जा रेडी
ता. वेंगुर्ला जि. सिंधुदुर्ग

(Note For English Translation)

अस्सलवरून खरी नक्कल तयार तारीख - 20/09/2024

C30

206

English Translation of letter written in Marathi

URGENT Vengurla/Government Survey Register No. 13
Kudal Date 27/1/92.

To,
Respected Tahsildar, Vengurla.
Tal. Vengurla, Dist. Sindhudurg.

Sub: - Regarding encroachment on government land by mining company at village Redi, Tal. Vengurla.
Ref. :-Your letter No. L.N.D. afforestration/92/vshi/82
Vengurla Date 16/1/92.

Sir,

With reference to above referred letter, the measurement work of the land formed due to dumping of waste material from mine on sea bed by Gogate Mining and New India Mining Company at village Redi Kanyal, Tal. Vengurla is completed. Five copies of the same are submitted to Respected Collector, Sindhudurg on date /1/92. The area under dumping is 33.78.0 hectors.

Sd/-
District Inspector, Land Record, Sindhudurg.

This is certified to be the true translation of the letter from Marathi to English done by me on this 05th day of April 2021.

Mahesh Ankush Rane.
Post - Redi,
Tal - Vengurla
Dist - Sindhudurg.

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 Exp. date 29/09/2023 GOVT. OF INDIA

Adv. Sushil S. Rajage

This document has been personally presented
Signed by Adv. Sushil S. Rajage
R/o Sawantwadi
who is identified by Mahesh Ankush Rane
& I.D. proof
to whom, I personally know. Contents of this documents are read over to the executant who has admitted the same
Notary Regd No 5/4/2021 Date 6/30/2021

BEFORE ME

PARIMAL G. NAIK
Advocate & Notary
Salaiwada, Sawantwadi
SINDHUDURG (Mah.)

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 GOVT. OF INDIA

जिल्हाधिकारी कार्यालय
कुडाळ दि. ५.१९९३
21 APR 1993

वा प ते :-

जिल्हा निरीक्षक भूमि अभिलेख सिंधुदुर्ग यांचे पत्र क्रं.भूमाप वेंगुर्ला मो.र.नं. १३/९३, दि. १४.२.१९९३.

- आ दे श -

मौजे रेडी व कनयाळ,ता.वेंगुर्ला येथील समुद्र किनारी ठाण्या कॅप डेपीग केल्यामुळे जी जमिन तयार झालेली होती त्या जमिनीमध्ये सामाजि वनीकरण विभागातर्फे वनीकरण करण्यात आलेले आहे.सदर जमिन ही सध्या पोकळीस्त (बिन स.नंबरी) असल्याने, सदर जमिनीस नवीन स.नंबर देवून कनयाळ गावचे क.जा.प.करणे आवश्यक आहे. प्रस्तुत जमिनीची जिल्हा नि भूमि अभिलेख सिंधुदुर्ग यांचेमार्फत मोजणी करणेत आलेली असुन,त्यांनी केलेल्या अहवालावरुन रेडी गावात एकूण १ ते १४ स.नं. आहेत. त्यामुळे रेडी गावातील स.नं. ५ व कनयाळ गावातील स.नं.१४,१५ ** व २० नंबर डेपिंगमुळे तयार झालेल्या जमिनीस खालीलप्रमाणे स.नं. देऊन, सदर जमिन गाव कागदी "सरकारी पड" म्हणून करणेसाठी, तसेच जमिनीचे क.जा.प.करुन सदर गावात तसा समूह देण्याबाबत जिल्हा निरी भूमि अभिलेख सिंधुदुर्ग यांना याव्दारे आदेश देणेत येत आहेत.

गावाचे नांव	तालुका	नविन स.नं. देणेत	क्षेत्र (हे.आर)
१)रेडी	वेंगुर्ला	१५	३.८६.०
२)कनयाळ	-"-	५८	२९.९२.०
			३३.७८.०

जिल्हाधिकारी सिंधुदुर्ग

प्रत:-
१) जिल्हा निरीक्षक भूमि अभिलेख सिंधुदुर्ग कुडाळ
२) उपविभागीय अधिकारी सावंतवाडी
३) तहसिलदार वेंगुर्ला यांचेकडे माहिती तथा उचित कार्यवाही स्तव

जि. नि. भू. अ., सिंधुदुर्ग यांचे कार्यालय
दाखल दि. 21 APR 1993
क्रमांक ३०/सि.)
जि. नि. भू. अ., सिंधुदुर्ग

CPTD - English Issued(MH)

अस्सलावरुन खरी नक्कल तयार तारीख - 21/09/2023 तलाठी कनयाळ ता. वेंगुर्ला

तहसिलदार वेंगुर्ले

English Translation of letter written in Marathi

No. Desk. 8/Mah. Gov.3/Al/S.n./1007/93
Office of District Collector Sindhudurg
Kudal Date 21/4/1993
21 APR 1993 stamp

Read:-

Letter of District Inspector, Land Records, Sindhudurg No. Land survey/ Vengurla M. R. No. 13/92, Date 14/2/1993.

ORDER

The department of Social Forestry has made afforestration on the land which is formed at village Redi and Kanyal Tal. Vengurla due to dumping by mining company at sea shore. As the said land is not measured (without denoting the survey number) at present, the said land should be numbered with giving survey numbers and Statement of addition and subtraction (kami jasti patrak) is to be made for the village Redi and Kanyal.

The said land is measured by District Inspector, Land Record, Sindhudurg and as per report submitted by him, there are inall 1 to 14 survey numbers in Redi village. Hence the District Inspector, Land Record, Sindhudurg is hereby directed to give following survey description to the land formed due to dumping adjacent to Survey No. 4 in village Redi and adjacent to Survey Nos. 14, 15, 17, 18, 19 and 21 in village Kanyal, the said land is to be described as "Uncultivated Government Land" in Village Record and also to give effect of the same to Village Record by preparing Statement of addition and subtraction (kami jasti patrak).

NOTARY
ADVOCATE
PARIMAL G. NAIK
SINDHUDURG
Regd. No. 10340
Exp. date
29/09/2023
GOVT. OF INDIA

BEFORE ME
PARIMAL G. NAIK
Advocate & Notary
Salalwada, Sawantwadi
SINDHUDURG (Mah.)

Name of Village	Taluka	New S. No. to be given	Area (H.R.)
Redi	Vengurla	15	3.86.0
Kanyal	-//-	58	29.92.0
Taluka Vengurla			33.78.0

sd/-

District Collector Sindhudurg

Copy to

1)District Inspector, Land Record, Sindhudurg Kudal.
2) Sub-Divisional Officer, Sawantwadi.
3) Tahsildar, Vengurla for information and proper action.

sd/-

For District Collector Sindhudurg

This is certified to be the true translation of the letter from Marathi to English done by me on this 05th day of April 2021.

MAHESH ANKUSH RANE
Post-Redi
Tal-Vengurla.
Dist - Sindhudurg.

Adv. Sushil S. Rajage

NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 GOVT. OF INDIA

This document has been personally presented & Signed by Adv. Sushil S. Rajage
R/o Sawantwadi
who is identified by Mahesh Ankush Rane & I.D. proof
to whom, I personally know. Contents of this documents are read over to the executant who has admitted the same
Notary Regd No 631/2021 Date 5/4/2021

BEFORE ME

PARIMAL G. NAIK
Advocate & Notary
Salaiwada, Sawantwadi
SINDHUDURG (Mah.)

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 Exp. date 29/09/2023 GOVT. OF INDIA

The Photographs Of Sign Boards About the Ownership And Possession of S.No. 15 and 58 Displayed by the Forest Department, Government of Maharashtra





GOOGLE IMAGE OF THE YEAR 2006 SHOWING THE STATUS OF THE SURVEY NO 15 AND 58 OF REDI AND KANYAL VILLAGE



GOOGLE IMAGE OF THE YEAR 2013 SHOWING THE STATUS OF THE SURVEY NO 15 AND 58 OF REDI AND KANYAL VILLAGE



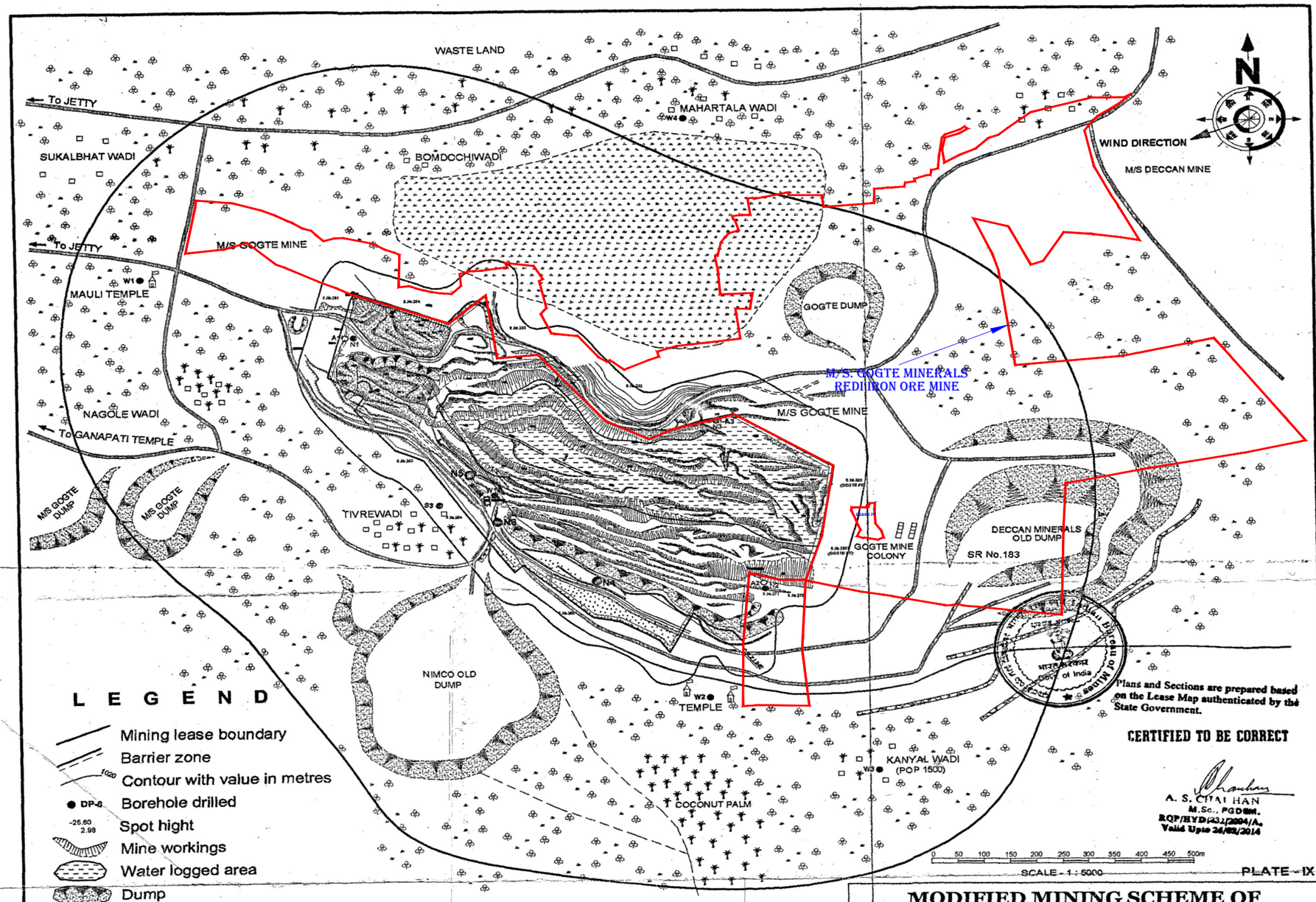
GOOGLE IMAGE OF THE YEAR 2020 SHOWING THE STATUS OF THE SURVEY NO 15 AND 58 OF REDI AND KANYAL VILLAGE



PLAN SHOWING MINING LEASE OF M/s GOGTE MINERALS (REDI IRON ORE MINE BLOCK-I) SUPERIMPOSED ON ENVIRONMENT PLAN

PLAN NOT TO SCALE

Annexure A-4
87



MODIFIED MINING SCHEME OF
MAULI IRON ORE MINE REDI
REDI VILLAGE,VENGURLA TALUKA,
SINDHUDURG DISTRICT, MAHARASHTRA

ENVIRONMENT PLAN

M/S NEW INDIA MINING CORP (P) LTD.
MUMBAI

EXTENT : 32.83 Hectares

A.S.CHAUHAN
RQP/GEOLOGIST

T/C
Adv. MAITREYA GHORPADE.

ANNEXURE R-6

BY REGISTERED PARCEL

भारत सरकार/Government of India
खान मंत्रालय/Ministry of Mines
भारतीय खान ब्यूरो/Indian Bureau of Mines
क्षेत्रीय खान नियंत्रक, गोवा का कार्यालय/Office of the RCOM, Goa
(आईएसओ-9001:2015)

Phone No.: (0832)-2741757
Fax No. : (0832)-2741758
E-mail : ro.goa@ibm.gov.in

Opp. R.T.O. Office,
P.O. FATORDA - 403 602,
MARGAO - GOA.

No. MMP/MECH-01(MAH)/GOA/2019-20

Date: 31.03.2020

M/s. Gogte Minerals,
146, Budhwarpeth,
Tilakwadi,
Belgavi – 590 006,
Karnataka State.

Sub: Approval of Modified Mining Plan with Progressive Mine Closure Plan in respect of your Redi Iron Ore Mine (Block No. I) over an area of 94.7060 Ha. situated in Redi Village, Vengurla Taluka, Sindhudurg District of Maharashtra State submitted under Rule 17(3) of Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016.

Ref : (i) Your Letter No. Nil dated 08.01.2020 submitting a draft copy of Modified Mining Plan with PMCP in respect of aforesaid mine.
(ii) This office letter of even no. dated 28.02.2020.
(iii) Your Letter No. Nil dated 17.03.2020 submitting final bound copies of Modified Mining Plan in respect of aforesaid mine.
(iv) Your Letter No. Nil dated 17.03.2020 submitting letter of extension of validity of Bank Guarantees No. 01/2013-14 dated 05.02.2013 for an amount of Rs. 19,30,000/- upto 31.03.2021 and No. BOM-015917BG0000001 dated 01.06.2017 for an amount of Rs. 2,10,37,490/- upto 31.03.2021.

Sirs,

In exercise of the powers conferred by clause (b) of sub-section (2) of section 5 of the Mines & Minerals (Development & Regulation) Act, 1957 read with Government of India Order No.S.O.445(E) dated 28.04.1987 and S.O.1857(E) dated 18.05.2016; I hereby approve the Modified Mining Plan including Progressive Mine Closure Plan in respect of your Redi Iron Ore Mine (Block No. I) over an area of 94.7060 Ha. situated in Redi Village, Vengurla Taluka, Sindhudurg District of Maharashtra State submitted under Rule 17(3) of Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016. This approval is subject to the following conditions:-

2/-

1. That the Modified Mining Plan is approved without prejudice to any other laws applicable to the mine / area from time to time whether made by the Central Government, State Government or any other authority.

2. That the Modified Mining Plan is approved without prejudice to any other order or direction from any court of competent jurisdiction.

3. That this approval of the Modified Mining Plan does not in any way imply the approval of the Government in terms of any other provisions of the Mines & Minerals (Development & Regulation) Act, 1957 or the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016 or any other laws including Forest (Conservation) Act, 1980, Environment (Protection) Act, 1986 and the rules made there under.

4. A copy of EIA/EMP report, approved by MOEF, New Delhi, should be submitted to this office within one month of its approval along with a copy of their approval letter.

5. The provisions of the Mines Act, 1952 and Rules and Regulations made thereunder including submission of notices of opening, appointment of manager and other statutory officials as required by the Mines Act, 1952 shall be complied with.

6. The execution of modified mining plan shall be subjected to vacations of prohibitory orders / notices, if any.

7. The Environmental Monitoring Cell of the company shall continue monitoring ambient air quality, dust fall rate, water quality, soil sample analysis and noise level measurements on various stations established for the purpose both in the core zone and buffer zone, as per Department of Environment guidelines and keeping in view IBM's Circular No. 3/92, season- wise every year or by engaging preferably the services of an Environmental Laboratory approved by MOEF / CPCB. The data so generated shall be maintained in a bound paged register kept for the purpose and the same shall be made available to the inspecting officer on demand.

8. If anything is found to be concealed as required by the Mines Act in the contents of the mining plan and the proposal for rectification has not been made, the approval shall be deemed to have been withdrawn with immediate effect.

9. The validity of financial assurance shall be renewed before the expiry of the same and should be submitted to this office.

10. Yearly report as required under rule 26(2) of MCDR'2017 setting forth the extent of protective and rehabilitative works carried out as envisaged in the approved progressive mine closure plan and if there is any deviations, reasons thereof shall be submitted before 1st July of every year.

11. Your attention is invited to the Supreme Court interim order in W.P.(C) 202 dated 12.12.1996 for compliance. The approval of above said Modified Mining Plan is therefore, issued without prejudice to and is subject to the said directions of the Supreme Court as applicable.

12. This department has not undertaken verification of the mining lease boundary on the ground and does not undertake any responsibility regarding correctness of the boundaries of the lease area shown on the ground with reference to lease map & other plans furnished by the applicant / lessee.

13. This approval is given for received proposals as applicable from this date for the mining activities to be carried out within the mining lease area. The earlier instances of irregular mining /illegal mining, if any, shall not be regularized with this approval.

14. At any stage, if it is observed that the information furnished in the document are incorrect or misrepresent facts, the approval of the document shall be revoked with immediate effect.

15. The approval of the above said Modified Mining Plan with PMCP is subject to condition that you shall maintain the boundary pillars as required under Rule 12 of Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016.

16. This approval is subject to submission of DGPS Plan duly authenticated by the State Government and submission of modifications in the approved Mining Plan if, consequent to the authentication of DGPS Survey Plan, any change in mining lease area is accepted by the State Government.

17. This approval is subject to the final notification of the Ministry of Environment, Forests and Climate Change, Govt. of India in connection with draft notification issued vide S.O.5135(E) dated 3rd October 2018.

18. You shall carry out detailed exploration (G1 level) over the entire potentially mineralized area under mining lease as envisaged in Rule 12 of MCDR'2017.

19. Prior permission for working at the common boundary with adjacent lease of Redi Iron Ore Mine (27.4520 Ha.) of M/s. Minerals & Metals (i.e. working into the area of 7.5 mt. along the boundary within the lease) and others to be obtained and intimation in this regard to be given to this office along with copy of the said permission before commencement of work in this area.

20. Next Review of Mining Plan shall be submitted on or before 1st October 2020.

Yours faithfully,

Encl: One copy of Approved
Modified Mining Plan

31/3/2020

(Suresh Prasad)
Deputy Controller of Mines & OIC
Indian Bureau of Mines, Goa

4/-

No. MMP/MECH-01(MAH)/GOA/2019-20

Copy without enclosure forwarded for information to Technical Person Shri. Riyazahmed Barudwale, VR-3, Jasmine Complex, Chandrawada, Fatorda, Goa-403602.

(Suresh Prasad)
Deputy Controller of Mines & OIC
Indian Bureau of Mines, Goa

BOOK 1-TEXT & PLATES

REDI IRON ORE MINE (BLOCK-I)

VILLAGE: REDI, TALUKA: VENGURLA

DISTRICT: SINDHUDURG

STATE: MAHARASHTRA

NAME OF THE OWNER: M/S GOGTE MINERALS.

LEASE AREA: 94.7060 Ha.

Forest: Nil

LEASE VALIDITY: 11-01-2056

MODIFICATION IN THE APPROVED MODIFIED MINING PLAN

UNDER RULE 17 (3) OF MCR, 2016

&

PROGRESSIVE MINE CLOSURE PLAN

UNDER RULE 23 OF MCDR, 2017

CATEGORY OF MINE 'A – FULLY MECHANIZED'

BLOCK PERIOD: 2016-17 TO 2020-21

APPROVAL PERIOD OF MODIFICATION IN MODIFIED MINING PLAN:

01-04-2020 TO 31-03-2021

Prepared By Qualified Person:
Riyazahmed Barudwale

b) **The proposed dumping ground within the lease area be proved for presence or absence of mineral and be outside the UPL unless simultaneous backfilling is proposed or purely temporary dumping for a short period is proposed in mineralized area with technical constraints & justification.**

During 2020-21, the waste generated will be accommodated on the dump to the East of 203 pit from 50 to 110 mRL, towards North of working pit from 24to 34 mRL and temporarily backfilled along the NIMCO common boundary in the working pit from -30 to -6 mRL .

These are clearly marked on production & development Plans **Plates 7 and** Sections **Plate Nos. 8A to 8D**.

c) **Attach a note indicating the manner of disposal of waste, configuration and sequence of year wise buildup of dumps along with the proposals for protective measures.**

The existing waste dumps within the Mining Lease occupy about 28 Ha. area. During 2020-21, about 1.05 million tonnes of waste will be generated which shall be accommodated within the ML area. Each stage will be of 10 meter height and width of 10 meter, overall dump slope of 25° will be maintained. The waste disposal is in stages by terracing the dumps.

During 2020-21, the waste generated will be accommodated on the dump to the East of 203 pit from 50 to 110 mRL, towards North of working pit from 24to 34 mRL and temporarily backfilled along the NIMCO common boundary in the working pit from -30 to -6 mRL .

The terraces will be levelled by wheel loaders/Dozers. Garland drains will be provided at the top of terraces to divert the water away from the dump slopes. The hard material (lateritic material) will be generated during the year 2020-21 will be utilized for environmental protective measures like creation of bunds, covering on dump, soling of mine road. The size of the dump at end of block period shall be about 31 Ha. built-up to a max height of 60 m above GL. The proposed waste dumping area is marked on the Reclamation Plan and the same is enclosed **as Plate No. 9.**

BY REGD. PARCEL

भारत सरकार / GOVERNMENT OF INDIA
खान मंत्रालय / MINISTRY OF MINES
भारतीय खान ब्यूरो / INDIAN BUREAU OF MINES
पो. फातोर्डा, मडगांव - गोवा 403 602 / P. O: Fatorda, Margao, Goa - 403 602

Tel: (O) 0832 - 2741758 (D),
2741757 (PBX)
(R) 0832 - 2741755
Fax: 0832 - 2741758
Email: rcomgoa@sancharnet.in
ibmgoa@sancharnet.in

No. MP / OTF.MECH-12 (MAH) / GOA / 2007-08 Date: 27 / 07 / 2007

M/s. Gogte Minerals,
146, Tilakwadi,
Belgaum – 590 006,
Karnataka.

Sub: **Approval of Mining Plan with PMCP in respect of your Redi Iron Ore Mine (Lease Nos. I, II, III and X) for an area of 94.7060 Ha situated in Redi - Village, Vengurla - Taluka, Sindhudurg District of Maharashtra State.**

Ref: (i) Letter No. REDI/MP/02/June/07 dtd. 4th June, 2007 from your Shri. G. H. Karkare, Mines Agent submitting two draft copies of Mining Plan with PMCP in respect of aforesaid mining leases.
(ii) This office letter of even number dated. 14.06.2007.
(iii) Letter No. MP/REDI/BG/01/July/07 dtd. 13.07.2007 from your Shri. G. H. Karkare, Mines Agent submitting Bank Guarantee for an amount of **Rs. 14,01,830/-** bearing No. 0101002007013 dated 12.07.2007 valid upto 31/03/2013 from Syndicate Bank, Panaji - Branch, Goa.
(iv)Letter No. REDI/MP/03/July/07 dtd. 13.07.2007 from your Shri. G. H. Karkare, Mines Agent submitting five bound copies of modified Mining Plan alongwith PMCP of aforesaid mine.

Sirs,

In exercise of the powers conferred by clause (b) of sub-section (2) of section 5 of the Mines & Minerals (Development & Regulation) Act, 1957 read with Government of India Order No. S. O. 445(E) dated 28.04.1987; I hereby **approve** the above said Mining Plan. This approval is subject to the following conditions:

01) That the Mining Plan is approved without prejudice to any other laws applicable to the mine / area from time to time whether made by the Central Government, State Government or any other authority;
02) That this approval of the Mining Plan does not in any way imply the approval of the Government in terms of any other provisions of the Mines & Minerals (Development & Regulation) Act, 1957 or the Mineral Concession Rules, 1960 or any other laws including Forest (Conservation) Act, 1980, Environment Protection Act, 1986 and the rules made there under.
03) That the Mining Plan is approved without prejudice to any other order or direction from any court of competent jurisdiction,
04) A copy of the EIA & EMP report as approved by the Ministry of Environment & Forest, New Delhi, should be submitted to this office within a month of approval alongwith a copy of their approval letter.

.....2/-

05) Environmental Monitoring Cell of the company shall continue monitoring ambient air quality, dust fall rate, water quality, soil sample analysis and noise level measurements on various stations established for the purpose both in core zone and buffer zone as per department of Environment guidelines & keeping in view CCOM's circular No. 3/92 season wise every year by engaging the services preferably of an Environmental Laboratory approved by MOEF/CPCB. The data so generated shall be maintained in a bound paged register kept for the purpose and shall be made available to the inspecting officer on demand.

06) The provisions of the Mines Act, 1952 and Rules and Regulations made thereunder including submission of notices of opening, appointment of manager and other statutory officials as required by the Mines Act, 1952 shall be complied with,

07) The execution of mining plan shall be subjected to vacations of prohibitory orders / notices, if any;

08) If anything is found to be concealed as required by the Mines Act in the contents of the mining plan and the proposal for rectification has not been made, the approval shall be deemed to have been withdrawn with immediate effect;

09) The details of grant/renewal of the lease by State Government, whenever such an order is passed may be intimated to this office.

10) This department does not undertake any responsibility regarding correctness of the boundaries of the lease area shown on the ground with reference to lease map & other plans furnished by the applicant/lessee.

11) The external dumping beyond lease area is subject to permission obtained from every concerned / affected Authority / Society. Due safety & environmental safeguards should be undertaken as prescribed by the Competent Authorities in this regard.

12) Regular monitoring of benches, pit slope & dumping operations should be carried out against any ground movement.

13) Yearly report as required under rule 23E(2) of MCDR'88 setting forth the extent of protective and rehabilitative works carried out as envisaged in the approved progressive mine closure plan and if there is any deviations, reasons thereof shall be submitted before 1st July of every year.

14) The Validity period of the Financial Assurance should be renewed before the expiry of the same & should be submitted to this office.

Yours faithfully,

Encls: 02 copies of approved
Mining Plan alongwith PMCP.

27/7/07

(रंजन सहाय / **Ranjan Sahai**)
खान नियंत्रक (मध्यांचल) एवं प्रभारी, गोवा क्षेत्रीय कार्यालय
Controller of Mines (CZ) & In-charge, Goa Regional Office

Copy without enclosure forwarded for information to :- **S/ Shri. E. Kuppusamy and Gajanan Karkare,** Infrastructure Logistics Pvt. Ltd., Cidade-de-Goa, Vainguinim Beach, Goa – 403 004.

(रंजन सहाय / **Ranjan Sahai**)
खान नियंत्रक (मध्यांचल) एवं प्रभारी, गोवा क्षेत्रीय कार्यालय
Controller of Mines (CZ) & In-charge, Goa Regional Office



M/s Gogte Minerals

MINING PLAN (2007-2012)

(Rule 24 A of MCR 1960)

AND

PROGRESSIVE MINE CLOSURE PLAN

(Under Rule 23 (B) of MCDR 1988)

IN RESPECT OF

REDI IRON ORE MINE

AMALGAMATED MINING LEASES I,II,III & X

(Block I)

For an area of 94.70.60 Ha.

In

Village Redi – Vengurla Taluka, Sindhudurg District

of

Maharashtra State

Prepared by RQP's : E. Kuppusamy

Gajanan Karkare

4.5 Top Soil Management:

No top soil exists with in the mine lease, hence there is no top soil stack.

4.6 Tailing Dam Management:

Not applicable as there is no processing/beneficiation plant in the lease area. The rom produced in mine will be transported to dry screening plant which is located NE side of the lease.

4.7 Infrastructure:

The lessee has constructed office & guest house. These are to be renovated. Mine roads will be maintained during the life of the mine. The power lines and telephone lines passing through the lease area.

4.8 Disposal of Mining Machinery:

Not applicable. Since the expected Mineable reserve will last for 20years.

4.9 Safety and Security:

Safety measures are taken to protect mine workings by constructing appropriate fencing all around the periphery of the mine. Entry to the mine is strictly by authorization only.

4.10 Disaster Management and Risk Assessment:

No disaster due to landslide, subsidence, fire, and seismic activity is anticipated. However, the details of contact numbers of Police station, Fire station, Hospitals and ambulance services are being maintained with the manager of the mines who is to be contacted at any emergency situation.

Disaster:

Accidents with 10 or more fatalities are termed as disaster. Disaster is an unexpected, sudden occurrence including fire, resulting from abnormal development in course of mining activity, leading to serious, danger to workers, public, or the environment. In the opencast Mines, risks like land slides, inundation and fire occurrence / likelihood will be unlikely and if it occurs, the severity will be extremely harmful, leading to disaster.

ANNEXURE R-8

RAPID ENVIRONMENTAL IMPACT ASSESSMENT

&

ENVIRONMENTAL MANAGEMENT PLAN

APPENDIX
(VOLUME - 1)

PROJECT: REDI IRON ORE MINE
(Extent: 94.7060 Ha)

SPONSORS
M/s. GOGTE MINERALS
BELGAUM, KARNATAKA

Consultant
MINERAL ENGINEERING SERVICES
Mining & Environmental Engineers
25/XXV, Club Road, Bellary – 583 103.

Tel / Fax No. 08392 – 267421
Email: mes_msraju@yahoo.co.uk

4. Break-up of mining lease area (in Ha.) as per approved Conceptual Plan:

Purpose	Mining lease Area				Total	Area acquired				Area to be acquired			
	Government		Private			Government		Private		Government		private	
	Forest	Others	Agri.	Others		Forest	Others	Agri.	Others	Forest	Others	Agri.	Others
1.Area to be excavated (un filled Portion)		-	-	35.4500	35.45		-	-	35.4500				
2.Storage for top soil		-	-	-	-		-	-	-				
3.Overburden/ Dumps		-	-	20.4100	20.41		-	-	20.4100				
4.Mineral storage		-	-	-	-		-	-	-				
5. Infrastructure (Workshop, Administrative buildings) including check dams, retaing wall, settling tank		-	-	1.5000	1.50		-	-	1.5000				
6. Roads		-	-	3.3400	3.34		-	-	3.3400				
7.Railways		-	-	-	-		-	-	-				
8.Green belt (Environmental protective measures) & mined out area already reclaimed Afforested virgin area		-	-	7.7000	7.70		-	-	7.7000				
9.Tailings pond		-	-	-	-		-	-	-				
10.Effluent treatment plant		-	-	-	-		-	-	-				
11.Coal handling plant/ mineral separation - screening plant		-	-	0.1600	0.16		-	-	0.1600				
12.Township area		-	-	-	-	-		-	-		-		
13. Others (Specify) a) Water Body- old pits converted into settling tank & water reservoir b) Agricultural Land c) Miscellaneous (For future Exploration)				6.2500 - 31.0428		6.2500 - 31.0428		-	6.2500 - 31.0428		-		
TOTAL		-	-	94.7060		94.7060		-	94.7060		-		

3.4.1.3 Study of pre-mining land use pattern, cropping pattern, vegetation cover etc. employing remote sensing techniques (if available) and ground truthing and also through secondary data sources

The land use pattern within the study area is **shown in Figs 18 & 19**. Most of the area within the buffer zone is covered by creeks. The different land use pattern with percentages is given in the table below.

Sl. No.	Land Use	Area (Ha)	Percentage (%)
1	Roads major & minor	9.0	0.115
2	Water bodies including the creeks	2990	38.065
3	Fairly dense mixed jungle	505	6.429
4	Cashew plantation Orchard	232.5	2.960
5	Cultivated land	764	9.726
6	Mud	40	0.509
7	Salt pans	33	0.420
8	Settlement area	395	5.029
9	Open scrub & Industrial area	2886.5	36.747
	TOTAL	7855	100.00

The forest area comprises of only 6.4% of the total area.

Land use pattern in core zone is depicted under the following chart

Area wise breakup	(ha)
1) Area of Mining	21.9000
2) Overburden / dump	14.4543 + 6.0437*
3) Infrastructure	0.7108
4) Mine Road	3.3400
5) Green belt/ reclaimed area	1.3400
6) Screening plant	0.1600
7) Others Drainage/ Settling pond etc	-
8) Unutilised area	46.7572
Total ML area (Private Land) =	94.7060 ha

afforestated and the height of these dumps are so selected that they merge with the surrounding landscape.

Regarding the core zone, it is only a private land, the area of which is mostly broken up and consist of bare residual hills containing iron ore reef as such the conditions are not favourable for tree growth as no soil exists. However within the ML area about 1.34 ha of broken up land has already been afforested.

The drainage water coming from the mining area may contain suspended solids, which may affect the quality of water courses, for which check dams, filter beds and retaining walls are proposed to be erected. It is proposed to construct additional check dams with gully plugs, retaining walls and settling tanks to arrest the sediments travel. There can be some marginal effect on the cultivated land located along the ore transport road in the buffer zone, due to spread of dust by the ore transport vehicles, for which only covered trucks shall be allowed to pass through with speed restrictions. The road maintenance and payment of due compensation to the affected farmers shall also be done by the proponent.

3.4.2.1 Impact of leachate water from overburden on surface and ground water quality

No leachate water shall be generated from the dumps

3.4.2.3 Study of the problem of land slides and assessment of soil erosion potential and their impact

The area falls under seismic zone III, which is safe. Since the pit workings are proposed at 30^0 slope angles with concurrent back filling and afforestation and the dumps are designed with 28^0 slope angles with intermittent berms and simultaneous afforestation, with proper drainage system to divert the drainage water away from the workings, there shall be no problem on land slides. The soil existing in the ML area is very less as almost all the area was broken up and it is not fertile.

From the above table it can be seen that out of the total ML area of 94.7060 ha, 43.1109 ha of the area constituting almost about 46% shall be reclaimed and afforested.

3.4.3.4 Model study for potential soil erosion from core zone and buffer zone with a view to planning preventive measures

There shall be no potential soil erosion from the core and buffer zone due to mining. Further the existence of soil itself is very scanty in this area, as it is covered with bare residual hillocks

3.4.3.5 Management plan including technological package of practices for checking soil erosion and soil loss in core zone and buffer zone

The soil existing in the area is scanty and is silty-clay not fertile. The proposed afforestation program is aimed at quickly covering any barren or degraded patches on the slopes with evergreen & semi evergreen plants capable of forming good litter fall and development of good humus, so that the water retention capacity of the ground is high and surface erosion is reduced. Effective steps like, good afforestation measures with leguminous plants, deciduous trees, mulching, proper drainage, erection of check dams, gully plugs and retaining walls, development of settling pits will help in minimizing soil loss if any and maintaining the nutrient of the soil of the area, as existing in the buffer zone areas.

To avoid soil erosion, rain water entering on to the waste dumps which are located along the hill slopes, thus affecting their stability, the mine management proposed to provide retaining walls surrounding the waste dumps with suitable garland drains and 3 masonry check dams in each of the valleys will be constructed. Above these check dams, 9 gully plugs will be erected to check the velocity of rainwater and reduce the silt volume in the check dams.

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS
& CLIMATE CHANGE

Regional Office (WCZ)
Ground Floor, East Wing
New Secretariat Building
Civil Lines, Nagpur - 440001
E-mail: apccfcentral-ngp-mef@gov.in

F.No:EC-Comp131/RON/2020-NGP/ 6410 Date: 17.04.2020

To,

The Scientist'F'
& Member Secretary (Non Coal Mining)
Ministry of Environment, Forest & Climate Change
Indira Paryavaran Bhawan
Vayu Wing, 3rd Floor
Jorbagh Road, Aliganj
New Delhi-110003

Sub: Public Grievance received from Shri. Ramesh S. Gauns and Others (PG Registration no. MOEAF/P/2019/00504 dated 05.12.2019) –reg.

Ref:

1. The Under Secretary to GoI, IA Division II MoEF&CC, New Delhi letter no. Z-11013-52-2019-IA-II(M) dated 31.12.2019

Sir,

I am directed to invite your kind attention on the above subject and letter under reference. Site inspection of Redi Iron Ore Mine of M/s. Gogte Minerals located at village Redi, Vengurla Taluka, Sindhudurg district of Maharashtra had been carried out on 18.02.2020. Detailed inspection report is enclosed herewith.

This issues with the approval of DDGF (Central), Regional Office, Nagpur.

A. Suresh Kumar 17/04/2020
Suresh Kumar Adapa
Scientist 'D'

Encl: as above

Copy to:

1. The Additional Director, Monitoring Cell (IA Division), MoEF&CC, New Delhi
2. Shri. Ramesh S.Gauns, H.No.2923, Behind ITI College, Bordem, Bicholim, North Goa-403504

A. Suresh Kumar 17/04/2020
Suresh Kumar Adapa
Scientist 'D'

1/82

Site inspection of Redi Iron Ore Mine of M/s. Gogte Minerals at Village Redi, Vengurla Taluka, Sindhudurg District of Maharashtra

Shri. R.S. Bora, Under Secretary, IA-II Division, MoEF&CC, New Delhi vide letter dated 31.12.2019 forwarded the grievance received from Shri. Ramesh S.Gauns in connection with reclamation of Sea and ground water contamination arising out of Iron Ore Mining in Redi village of Sindhudurg District of Maharashtra.

The undersigned had discussions with the representatives of M/s. Gogte Minerals and complainant representative Shri. Krishna Marathe. Accordingly, the inspection date has been finalised for 18.02.2020. A letter had been issued to project proponents and complainant informing the schedule of inspection. Copies of the letters are enclosed as **Annexure-1**.

The inspection of the project had been carried out on 18.02.2020. Undersigned heard the complainant and project proponent together and site inspection had been carried out subsequently. Details of the persons attended the meeting are enclosed as **Annexure-2**. Photographs of the Redi Iron Ore Mine are enclosed as **Annexure-2A**.

Brief Background:

Redi Iron Ore Mine of M/s. Gogte Minerals:

PP informed that mining operations started in 1957 and pit (located in Survey no.32 new (old 234)) was worked initially. Subsequently mining operations continued on 3 more pits. PP approached Maharashtra Coastal Zone Management Authority MCZMA seeking clearance for Redi Iron Ore Mine Lease (Block 1) over an area of 94.706 ha. This area also includes the pit located in Survey no. 32. Part of the Survey no.32 falls in CRZ area. Hence, MCZMA while granting the clearance stipulated a condition that "the mining activities should not be carried out on CRZ affected area i.e. survey no. 32 (new survey no.)". The mining activity in survey no.32 had been abandoned as per the directions of MCZMA.

MCZMA also directed the project to obtain clearance from MoEF for the proposed activity. MoEF vide letter dated 22.04.2010 granted clearance for Redi Iron Ore Mine over 94.7060 ha. with production capacity of 0.368 MTPA. The copies of the MCZMA and MoEF clearances are enclosed as **Annexure-3**. Out of the 4 pits, one pit is waterlogged, 2 pits are temporarily back filled. Currently mining operations are in progress in only one mining pit. Google map showing the abandoned pit and currently working pit is enclosed as **Annexure-4**.

2/87

During the joint site inspection with project proponent and complainants following observations have been made:

S.No.	Allegations made by complainant	Reply by project proponent	Observation by Regional Office, Nagpur
i.	Irregularities and violation of Environment (Protection) Act, 1986 carried out by M/s. New India Mining Corporation and M/s. Gogte Minerals in carrying out Iron Ore Mining in CRZ areas of village Redi	PP submitted that no particular allegation has been made to demonstrate that any particular provision of the Environment (Protection) Act, 1986 has been violated.	During the site inspection, it was observed that mining activities are not being carried out in CRZ area. Maharashtra Coastal Zone Management Authority (MCZMA) vide letter dated 06.01.2010 issued permission for carrying out mining operations in Non-CRZ area. The authority noted that most of the area under mining activities is in non-CRZ area i.e. beyond the 500 meters setback line except Survey no. 32 new (old 234) which is within the setback line. The Mining activities shall not be carried out on CRZ affected area i.e. Survey no. 32 New (234 old). No mining activity was observed in the CRZ area. The pit in CRZ area is being used as water reservoir. MoEF granted environmental clearance for the project vide letter dated 22.04.2010.
ii.	There are a total 6 mining	PP submitted that there are	During the site inspection,

3/82

	pits in the said village. The excavated top soil from such mining pits are dumped into the Arabian Sea to reclaim land. Such reclamation and dumping of top soil into the Arabian Sea over the years have led to the creation of reclaimed land admeasuring 34 ha.	4 pits within the mining lease. Out of these 4 pits one pit is water logged. 2 pits are temporarily back filled. Only one pit is under operation. The presently worked pit falls in the Survey no.51/1, 51/2, 51/3, 51/4, 51/6,51/7A, 51/7B, 52/1, 26/2,26/3,26/7 and 58/1	it was observed that mining operations are being carried out only in one pit. As per the approved mining plan, the top soil storage area is nil. Copy of the relevant page of the approved mining plan is enclosed as **Annexure-5**. Also overburden generated from the mining pit is being dumped at designated dump site which falls in non-CRZ area. During the site inspection it was observed that no material is being dumped into Arabian Sea at present. Details of the old dumps as shown in google map (enclosed as **Annexure-6**) are explained in point no. v.
iii.	Moreover, the mining companies have mined Iron Ore beyond the permitted depth below the mean sea level and that had led to ground water contamination.	PP submitted that the mining activities are being carried out as per the approved mining plan. Present depth of workings is not even 55 meters below MSL. As per the environmental clearance, the ultimate depth of mining will be 85 to 100 meters below MSL.	As per the information submitted by PP, The depth of current workings (53.685 meters below MSL) is within the ultimate depth mentioned in the environmental clearance. Details of ground water quality have been explained in point no. viii, ix and 1.
iv.	The mine pits are located very close to the sea and	PP submitted that the present working depth is	As per MCZMA clearance, the working area of the

4/Bz

	because of mining below the permitted depth the sea water from the Arabian Sea has percolated into ground water tables of the village.	within the ultimate depth mentioned in environmental clearance.	Redi Iron Ore Mine is located in non- CRZ area. As per the information submitted by PP, the depth of current workings (53.685 meters below MSL) is within the ultimate depth mentioned in the environmental clearance. Detail regarding sea water percolation has been explained in point no. viii &ix .
v.	Violation of CRZ Notification,2011: The reclamation carried out by the mining companies by dumping Iron Ore waste in the Arabian Seas constitutes a violation of CRZ Notification,2011. Reclamation of sea and disturbing the natural course of sea are listed as a prohibited activity under para 3 of the CRZ Notification 2011.	PP stated that Iron Ore waste is not being stacked in Arabian Sea to reclaim land. MCZMA granted permission to carry out the mining operations in non CRZ areas. Also EC had been obtained from MoEF.	Presently no Iron Ore waste is being dumped into Arabian Sea. No mining operations are being carried out in CRZ area. During the site inspection it was observed that there are 2 dumps on the coast of Arabian Sea and the dumps are stabilised with plantation. As per the letters (enclosed as **Annexure-7**), it is evident that these dumps were created before 1992. **History of the dumps**: The letter of District Inspector, Land Survey, Sindhudurg dated 27.01.1992 states that dumping activity completed and land has been formed before 1992. New Survey

5/07

			numbers 15 and 58 have been assigned to the area created and the same land had been declared as Government Land. Also plantation has been done by Social Forestry Division of the Maharashtra State Forest Department.
vi.	Non compliance of EC dated 22.04.2010 w.r.t. excavated earth: The EC under specific condition no. (i) mandates that the top soil to be stacked properly with adequate protection measures at earmarked sites and to be used for reclamation and rehabilitation of the mined out area. Thus, reclaiming the Sea by dumping top soil from mines amounts to violation of specific EC conditions.	PP submitted that no top soil is being dumped into Arabian Sea. Also the area consist of hard rocks and hard land and there is hardly any generation of top soil. The generation of top soil is minimal and whatever top soil is available, has been used for plantation.	No top soil is being dumped into Arabian Sea as observed during the visit. As per the approved mining plan, the top storage area is nil. Copy of the relevant page of the approved mining plan is enclosed as **Annexure-5**. Also overburden generated from the mining pit is being dumped at designated dump site located in non-CRZ area.
vii.	Non-compliance of Environmental Clearance dated 22.04.2010 w.r.t. monitoring of ground water and surface water: The Environment Clearance stipulates specific condition no. (vii) and (viii) which mandates regular monitoring of ground water to check ingress of sea water by	Ground water quality monitoring is regularly carried out in 5 no.s of wells located in study area (10 km radius area). Two wells out of these 5 wells are located along the sea coast. Monitoring reports are being submitted to MoEF&CC, MPCB. Water samples are also being collected by MPCB Regional Office. In	As per the previous compliance reports submitted to Regional Office of the Ministry, ground water quality is being monitored at 6 locations and surface water quality is being monitored at 4 locations as part of regular water quality monitoring through MoEF&CC recognised

6/8

	having observation wells around the mining lease along the Sea coast and monitoring the surface and ground water quality within 5 km of the lease area and such records and data are to be submitted to Regional Office of Ministry of Environment and Forest. Also, the Environment Clearance permitted mining until a depth of 85 meters to 100 meters below the Mean Sea Level (MSL) and the ground water table is 5 meters above MSL.	addition to the above, a network of 26 wells had been established by project and monitored seasonally to check the quality and water table. Regular monitoring of surface and ground water within 5 km of the lease area is conducted by project through MoEF&CC recognised laboratory. The selection of monitoring stations is done considering the mine and drainage in the direction of flow of ground water. Monitoring reports are being submitted regularly to MoEF&CC/CPCB and MPCB. The mining activities are being carried out as per the approved mining plan and current depth of the workings is less than the ultimate depth mentioned in Environmental Clearance.The Environmental Clearance permits the mining upto a depth of 100 meters below the MSL.	laboratory. The location map showing the locations of ground water and surface water is enclosed as **Annexure-8.** PP has installed 4 piezometers in and around the mine lease area. The location map is enclosed as **Annexure-8A**. MPCB also monitoring the water quality of open wells located nearby to the mining area. As per the monitoring data, Chloride and TDS levels found to be within prescribed limits. Copies of MPCB monitoring reports are enclosed as **Annexure-9**. **Depth of workings:** As per the information submitted by PP, the depth of current workings (53.685 meters below MSL) is within the ultimate depth mentioned in the environmental clearance. Copy of the document submitted by PP regarding depth of current workings is enclosed as **Annexure-10**. Mine workings intersected ground water table. CGWB granted NOC for dewatering of water from mine.

viii.	It is submitted that mining is carried out in such a way that it has led to ground water and surface water contamination rendering the water unsuitable for human consumption.	PP submitted that water quality monitoring studies were conducted regularly. 1. In the year 2010, the study was conducted by the Department of Earth Sciences Goa University 2. In the year 2017, study was conducted by Ground Water Survey Technologies, a NABET accredited agency. 3. Presently, in the year 2019, National Institute of Hydrology (NIH) had been engaged to conduct hydro geological study. As per the findings of these hydro geological studies and the results of the regular monitoring of observation wells, shows that there is no impact of mining activities on ground water regime and no sea water ingress.	Details of regular monitoring of ground water and surface water are explained in point no. vii. PP carried out the hydro geological studies in and around the Redi Iron Ore Mine during 2018 through Shri. M.C.Reddy, Former Regional Director, CGWB. As per the report "**There are no indicators and reports of negative impacts on ground water levels and quality in the area**". Copy of the summary and recommendations of the study is enclosed as **Annexure- 11**. PP is carrying out hydro geological studies (for 4 seasons starting from monsoon 2019) in and around the Redi Iron Ore Mine through Hard Rock Regional Centre of National Institute of Hydrology (Ministry of Water Resources, RD & GR, Govt. of India). The institute submitted the interim report of the above studies. Level and quality of ground water at 26 locations had been studied during monsoon and post
ix.	It is also submitted that no ground water or surface water monitoring has been carried out by the M/s. Gogte Minerals since its inception.		

8/87

			monsoon of 2019. As per the report, • The present observation taken during the Season Monsoon and Post monsoon 2019 did not show any significant change in water levels. • The study indicated that, there is no sea water intrusion as observed through waterquality parameters.
			• From the preliminary investigation it is found that there is no direct impact onwater levels and groundwater quality due to mining. • The estimation of seawater intrusion using Ghyben Herzberg formula indicated that there is no intrusion of seawater in the study area upto 400m to 500m. • From the conceptual modelling, it is understood that

9/87

			there is no threat of contamination under defined hydrological conditions. Copy of the summary page of the interim report is enclosed as **Annexure-12**. CGWB granted NOC for the abstraction of ground water. Copy is enclosed as **Annexure-12A**.

Reports submitted by Complainant during site inspection on water contamination and death of coconut trees in the surrounding villages:

1.	Water contamination-village wells around mining pits, tap water provided by the M/s. Gogte Minerals Company through their vendor ILPL. Documents such as resolution on water contamination from Panchayat body, Goa Govt pollution control wing, Govt. District Health Laboratories reports submitted	1. Complainant provided the copy of report (dated 03.06.2019) of well water analysed by Directorate of Health Services, Environment and Pollution Control Wing, Panaji Goa. **The report does not contain details such as location from where the sample has been collected and person collected the samples.** 2. Reports of Ground Water Survey and Development Agency (dated 09.05.2019 & 29.01.2019) of ground water samples **As per the above reports Chloride levels ranged from 34 mg/l to 522 mg/l. TDS levels ranged from 112 mg/l to 1950 mg/l.** **Whereas, National Institute of Hydrology (an institute under Ministry of Water Resources, Govt. of India) collected water samples from 26 locations in and around the mine area. 5 out of 26 locations are very close to the**

10/8

		shore line. Water samples were collected during monsoon and post monsoon season of 2019. As per the analysis report, no much seasonal variation was observed. Chloride levels varied between 8.93 mg/l and 358.42 mg/l. (Maximum Chloride level found to be higher than the desirable limit, however the same is within permissible limit.) **TDS levels varied from 14.4 mg/l to 448 mg/l.** **Samples analysed by GSDA were collected only from one village.** **National Institute of Hydrology collected the samples upto 7 kms from the project site and some of the locations are along the coast line.** 3. District Public Health Laboratory reports of May/June/July 2018 **All the samples were collected from public water supply scheme. No sample was collected from water treatment plant.** **District Public Health Laboratory in the report of July 2018, in which the sample was found to be non-potable, mentioned that the sample was not collected by them.** **Also the samples for testing the quality of treated water shall be tested at the water treatment plant. During the site inspection, the complainant Shri. K.P. Marathe also checked the TDS level of treated water, same was found to be around 250 mg/l.** **If the quality of water is deteriorating**

11/03

		from the water treatment plant to point of usage (in the village) the pipelines need to be checked. Copies of the above reports submitted by the complainant are enclosed as **Annexure-13**.
2.	Report from agriculture official i.e. dried out ground water and death of 741 coconut plant	In the letter of Taluka Agriculture Officer dated 23.09.2016, it was nowhere mentioned that the water in the surrounding wells reduced due to mining operations. Copy of the letter is enclosed as **Annexure-14**.

Complainants vide grievance dated 02.12.2019 requested for following directions:

Directions Requested by Complainants	Observation of Regional Office, Nagpur
Direct the M/s. Gogte Minerals and M/s. New India Mining Corporation to immediately stop all activities of mining and reclamation of Sea.	Details are already explained in point no.6.
Direct the M/s. Gogte Minerals and M/s. New India Mining Corporation to restore the ground water table.	As per the interim report submitted by National Institute of Hydrology, there is no impact of mining activities on ground water level and quality. However, PP shall construct rain water retaining structures within the study area in consultation with National Institute of Hydrology for ground water recharge.
Direct the M/s. Gogte Minerals and M/s. New India Mining Corporation to provide clean drinking water to the villagers of Redi village at their own cost.	Drinking water is already being provided to the Redi villagers through water treatment plant installed nearby to Redi village. The flow chart of the treatment system is enclosed as **Annexure-15**. PP was directed during the site inspection to test the quality of treated water of water treatment plant through MPCB/ reputed Govt. laboratory regularly and the reports shall be submitted to Regional Office of MoEF&CC. The local administration shall periodically carry out

12/82

	the maintenance of the pipelines supplying water to Redi village from water treatment plant of the project. If required, project shall provide funds for the maintenance as per the feasibility.
Direct the M/s. Gogte Minerals and M/s. New India Mining Corporation to remove mining top soil which is used to reclaim land admeasuring 34 ha. and restore the CRZ areas of village Redi.	As per the information provided, the area falling in survey numbers 15 & 58 has already been declared as Government Land. Social forestry has carried out plantation on the dumps prior to 1992. The area falls under Coastal Regulation Zone.

A-Suresh Kumar
13/04/2020
Scientist'D'

13/ 87

ANNEXURE-1

243

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS
& CLIMATE CHANGE

Regional Office (WCZ)
Ground Floor, East Wing
New Secretariat Building
Civil Lines, Nagpur - 440001
E-mail: apccfcentral-ngp-mef@gov.in

F.No:EC-Comp131/RON/2020-NGP/ 6208

Date: 11.02.2020

To,
The General Manager
Gogte Minerals
146, Tilakwadi
Belgaum
Karnataka-590006

Sub: Public Grievance received from Shri. Ramesh S. Gauns and Others –reg.
Ref:

1. US to GOI, MoEF&CC, New Delhi letter no. Z-11013-52-2019-IA-II(M) dated 31.12.2019
2. MoEF&CC Regional Office letter no. EC-Comp131/RON/2020-NGP/6200 dated 10.02.2020

Sir,

I am directed to invite your kind attention to the subject matter and letters under reference. In partial modification to Regional Office letter under ref no. 2, the site visit of Redi, Tiroda mines of M/s. Gogte Minerals and mine of M/s. New India Mining Corporation will be carried out on 18.02.2020. It is requested to make necessary arrangements for carrying out the inspection.

A. Suresh 11/02/2020
Suresh Kumar Adapa
Scientist 'D'

Copy to:

1. Shri. Ramesh S. Gauns, H.No. 2923, Behind ITI College, Bordem, Bicholim, North Goa-403504
2. The Under Secretary, IA-II Division, MoEF&CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003

14/87

Speed post 244

ADG(C).....
SCT-D(A).....
SCT-D(O).....
SCT-C.....
TO(F)(D).....
TO(F)(K).....
S.O.....
Asst.....

F. No. Z-11013/52/2019-IA-II(M)
Government of India
Ministry of Environment & Forests and Climate Change
(IA-II Division)

Indira Paryavaran Bhawan,
Vayu Wing, 3rd Floor
Jor Bagh Road, Aliganj
New Delhi-110003

24 JAN 2020

Dated: 31st December, 2019

To,

Additional Principal Chief Conservator of Forest
Ministry of Environment, Forest and Climate Change
Regional Office (SZ), Kendriya Sadan, 4th Floor, E&F Wings,
17th Main Road, Koramangala II Block, Bangalore-560034.

19186 grievance

Subject-: Public Grievance received from Shri Ramesh S. Gauns and Others (PG registration No. MOEAF/P/2019/00504 dated 05/12/2019) regarding miscellaneous matter.

Sir,

Please find enclosed herewith a copy of Public Grievance received from Shri Ramesh S. Gauns and Others, Uttar Pradesh on the above-mentioned subject.

2. In this regard, you are requested to take necessary action in the matter and inform the complainant under intimation to this Ministry.

Yours faithfully

Encls. As above

31/12/19
(R S Bora)
Under Secretary to the Government of India.

Copy to:-

(i) Shri Ramesh S. Gauns and Others,
North Goa, Goa

Please send it to Noppan RO. 13/1/2020

The issues raised in the above mentioned Grievance is related to Ground water contamination arising out of iron ore mines. Therefore, the matter may be send to Eni WZO.

T.O-(F) G.I Also it appears that the matter pertains to Maharashtra State.

DIG(C)

15/87

DA-2

245

Through E-Mail / Speed Post

2.12.2019

To,

1. **Ministry of Environment Forest & Climate Change (MoEF & CC)**
   The Principle Secretary
   Indira Paryavaran Bhawan
   Jor Bagh road, New Delhi-110003

2. **Maharashtra Pollution Control Board**
   The Secretary
   Kalpataru Point, 3rd & 4rth Floor,
   Sion Matunga Scheme, Road No.8
   Mumbai-400022

3. **Maharashtra Coastal Zone Management Authority (MCZMA)**
   The Member Secretary
   Annex Building, 2nd Floor , Room No. 217
   Mantralaya, Environment Department
   Mumbai, Maharashtra 32
   Ph: 022 2282 5973

4. **Directorate of Geology & Mining, Government of Maharashtra**
   The Dy. Director
   Udyog Bhavan, Nagalapark,
   Kolhapur
   Ph: +91-231-265215

Subject: Representation on behalf of the undersigned with regard to reclamation of Sea and ground water contamination arising out of Iron Ore mining in Redi village of Sidhudurg Dist of Maharashtra.

Dear Sir/ Ma'am,

This is to bring to your notice the irregularities and violation of the Environment (Protection) Act, 1986 carried out by M/s New India Mining Corporation and M/s Gogte Minerals (Redi) Mines in carrying out Iron ore mining in the CRZ areas of village Redi, Vengurla Taluka, Sindhudurg district of Maharashtra. There are a total of 6 mining pits in the said village

The excavated top soil from such mining pits are dumped into the Arabian sea to reclaim land. Such reclamation and dumping of top soil into the Arabian sea over the years have led to creation of reclaimed land admeasuring 34 ha. Moreover, the mining companies have mined iron ore beyond the permitted depth below the mean sea level and that has led to ground water contamination. The mining pits are located very close to the sea and because of mining below the permitted depth the sea water from the Arabian Sea has percolated into ground water tables of the village.

It is submitted that the undersigned's have filed various RTI's and the RTI replies suggest that only M/s Gogte Minerals has been accorded an Environment Clearance dated 22nd April, 2010 by the Ministry of Environment Forest and Climate Change for mining iron ore over an extent of 94.7ha and 0.368MTPA of iron ore at village Redi, Vengurla Taluka, Sindhudurg district of Maharashtra. No such clearances appear to have been obtained by M/s New India Mining Corporation.

This is to bring to your notice the violations committed by the Mining companies in the Redi village with respect to Iron ore mining:

i. Violation of the CRZ Notification, 2011: The reclamation carried out by the mining companies by dumping Iron ore waste in the Arabian Sea constitutes a violation of the CRZ Notification, 2011. Reclamation of sea and disturbing the natural course of sea are listed as a prohibited activity under para 3 of the CRZ Notification, 2011.

ii. Non-compliance of Environment Clearance dated 22.04.2010 with respect to excavated earth: The EC under specific condition no (i) mandates that the top soil to be stacked properly with adequate protection measures at earmarked sites and to be used for reclamation and rehabilitation of the mined out area. Thus, reclaiming the sea by dumping top soil from the mines amounts to violation of specific EC condition.

iii. Non-compliance of Environment Clearance dated 22.04.2010 with respect to monitoring of ground water and surface water: The Environment Clearance stipulates specific Condition no. (vii) and (viii) which mandates regular monitoring of ground water to check ingress of sea water by having observation wells around the Mining lease along the sea coast and monitoring surface and ground water quality within 5 km of the lease area and such records and data are to be submitted to the Regional Office of Ministry of Environment and Forest. Also, the Environment Clearance permitted mining until a depth of 85m to 100 m below the Mean Sea Level (MSL) and the ground water table is at 5m above MSL.

It is submitted that mining is carried out in such a way that it has led to ground water and surface water contamination rendering the water

17/03

unsuitable for human consumption. It is also submitted that no groundwater or surface water monitoring has been carried out by the M/s Gogte Minerals since its inception.

In pursuance of the Order dated 19.07.2018 of the National Green Tribunal in Original Application No. 104 of 2018 titled *Shivpal Bhagat vs. Union of India and Ors* the undersigned is sending this Representation.

Therefore, I humbly request you that within 15 days from receipt of this representation the following acts may be done in order to protect the health and environment in the region:-

I. Direct the M/s Gogte Minerals and M/s New India Mining Corporation to immediately stop all activities of mining and reclamation of Sea.

II. Direct the M/s Gogte Minerals and M/s New India Mining Corporation to restore ground water table.

III. Direct the M/s Gogte Minerals and M/s New India Mining Corporation to provide clean drinking water to the villagers of Redi village at their own cost.

IV. Direct the M/s Gogte Minerals and M/s New India Mining Corporation to remove mining top soil which is used to reclaim land admeasuring 34 ha. and restore the CRZ areas of village Redi.

Sincerely,

(Ramesh S. Gauns)

(Rajan Bapu Redkar)

2/12/2019

(Krishna Purushottam Marathe)

Correspondence address:
Krishna Purushottam Marathe
H No: 2923,Behind ITI college,
Bordem,Bicholim, North Goa.
PIN :403504 .

18/82

ANNEX 248

REDI IRON ORE MINE

MEETING DATE: 18/02/2020

Sr. No.	Name	Company	Designation	Signature
1	SUNESH KUMAR ADAPA	Ro MOEFCC	Scientist 'F'	
2	Krishna P. Mandle	Applicant	Applicant	
3	Rajay B. Kedkar	Applicant	— Do —	
4	Riyazahmed Bandwale	M/s Gogte Minerals	Geologist	
5	Rupali Pandhare	M/s Gogte Minerals	Env. Engg	
6	P. Sreenivasa Rao	Gogte Mineral	Mines Mgr	
7	Narendra Gawas	Gogte minerals	surveyor	
8	B.S.Ully	Gogte mine	Dam	
	Sachin L Gadekar	New India Mining Corp. Ltd	mine mate	
	Sanjeev Kumar	mine for 11	Foreman	Sanjeev Kumar
	Vasudeo V. Rawool	—11—	Asst. surveyor	

19/02

Annexure-2A

Photographs of Redi Iron Ore Mine



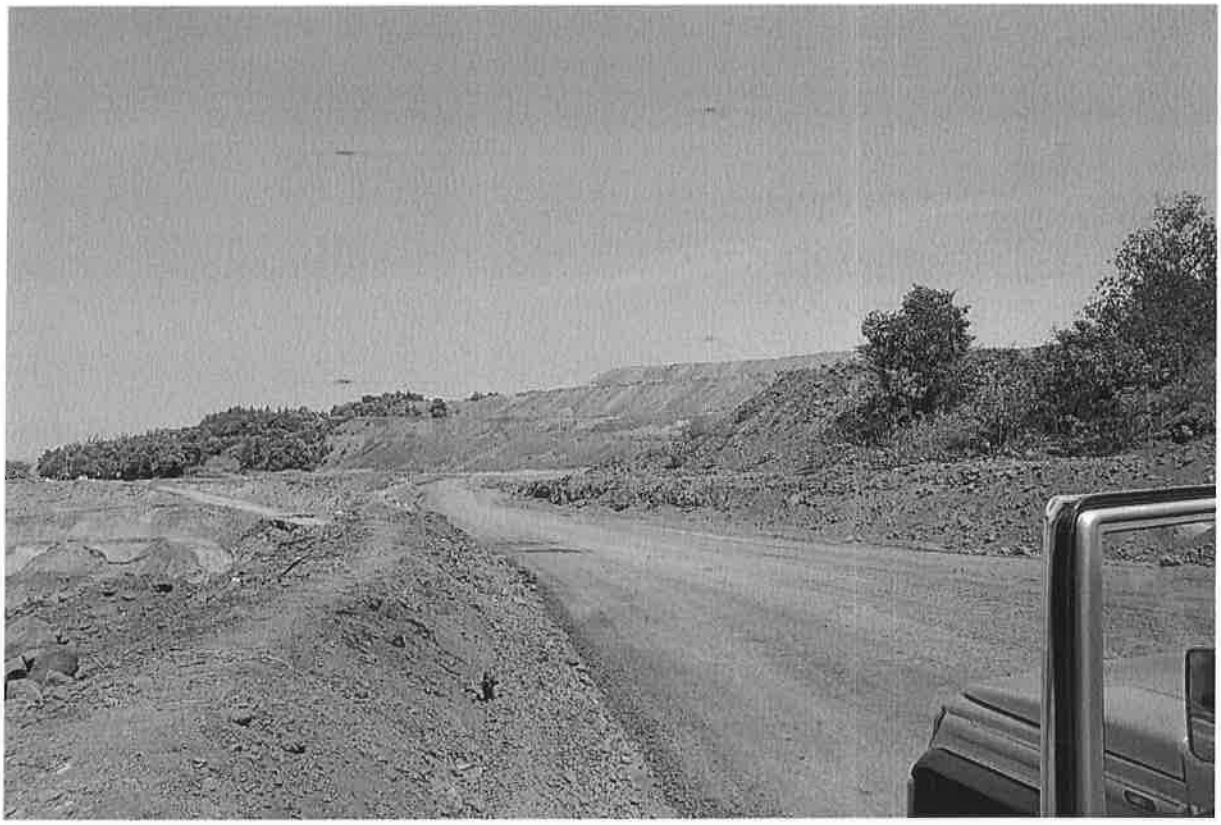


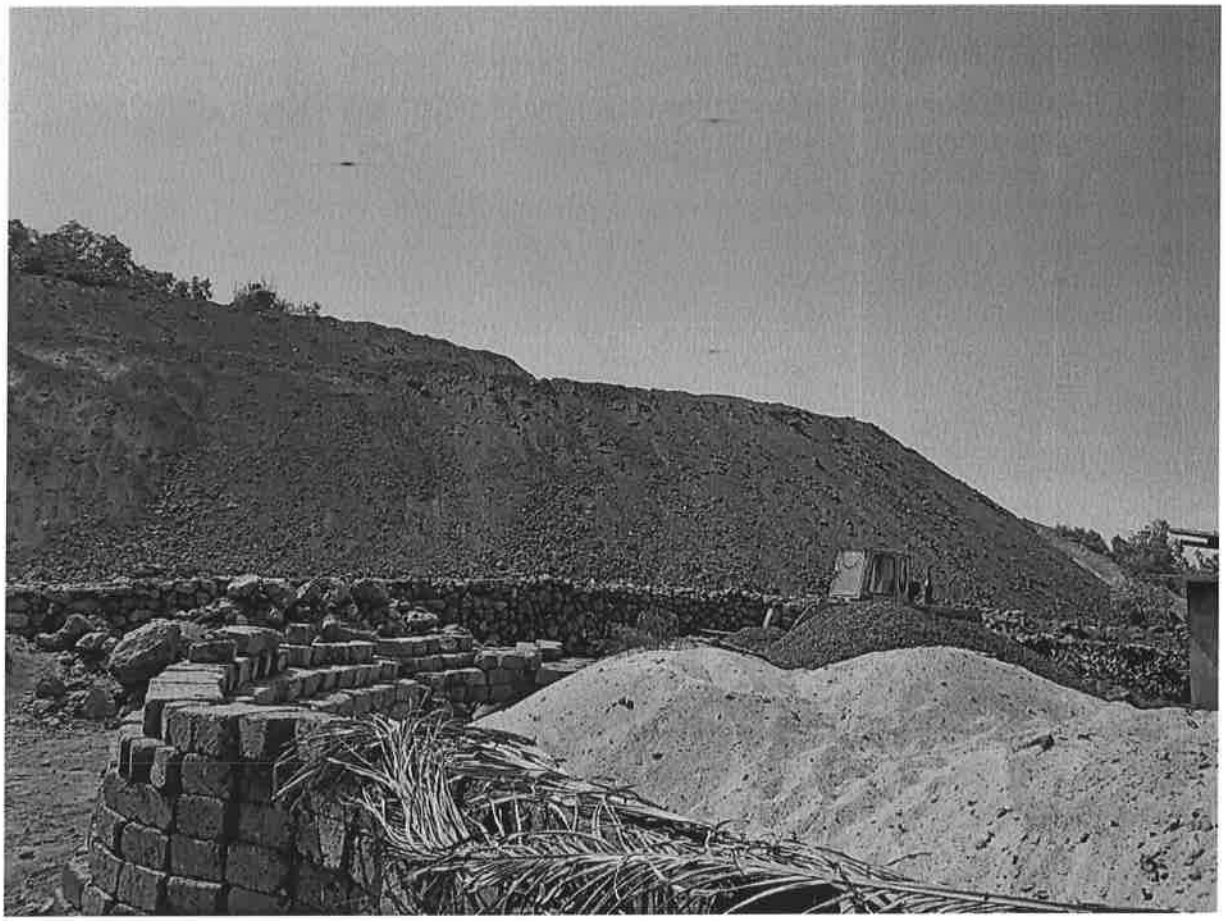
20/87





21/87





22/87

MAHARASHTRA COASTAL ZONE MANAGEMENT AUTHORITY

Tel. No. : 2285 5082
e-mail : mahamczma@gmail.com

No. MCZMA 2009/ CR 73/ TC-3
Office of the -
Maharashtra Coastal Zone Management Authority,
Environment Department, Room No. 217(Annex),
Mantralaya, Mumbai- 400 032
Date: 06.01.2010

To
Gogte Minerals,
146, Tilakwadi, Belgaum,
Karnataka- 590 006

Subject: To issue clearance for Redi Iron Ore Mine lease (Block 1) for 94.706 Ha, at Village Redi, Taluka Vengurla, Dist. Sindhudurg for carrying out mining in non-CRZ areas

Sir,

The matter regarding proposal 'To issue clearance for Redi Iron Ore Mine lease (Block 1) for 94.706 Ha, at Village Redi, Taluka Vengurla, Dist. Sindhudurg' was considered in the 57th meeting of Maharashtra Coastal Zone Management Authority (MCZMA) held on 16th October 2009 as per the directions of MoEF.

Authority noted that most of the area under mining activities is in non-CRZ area i.e. beyond the 500 m setback line except Survey No. 32 New (Old 234) which is within CRZ setback line. It was also noted by the Authority that, minor minerals cannot be extracted within 1 km setback line from HTL. After discussion, Authority decided to allow the Redi Iron Ore Mine lease (Block 1) for 94.706 Ha. at Village Redi, Taluka Vengurla, Dist. Sindhudurg for carrying out Iron Ore mining activities in non-CRZ area only subject to the following conditions:

1. Proponent should obtain clearance from MoEF for the proposed activity.
2. The Mining activities should not be carried out on CRZ affected area i.e. Survey No 32 New (234 old).
3. The Waste generated from the Proposed Activities should not be dumped in CRZ areas.
4. You should submit the waste management plan along with all details like estimated quantity of wastes, their disposal facilities etc. before starting any operation to MoEF and MCZMA.

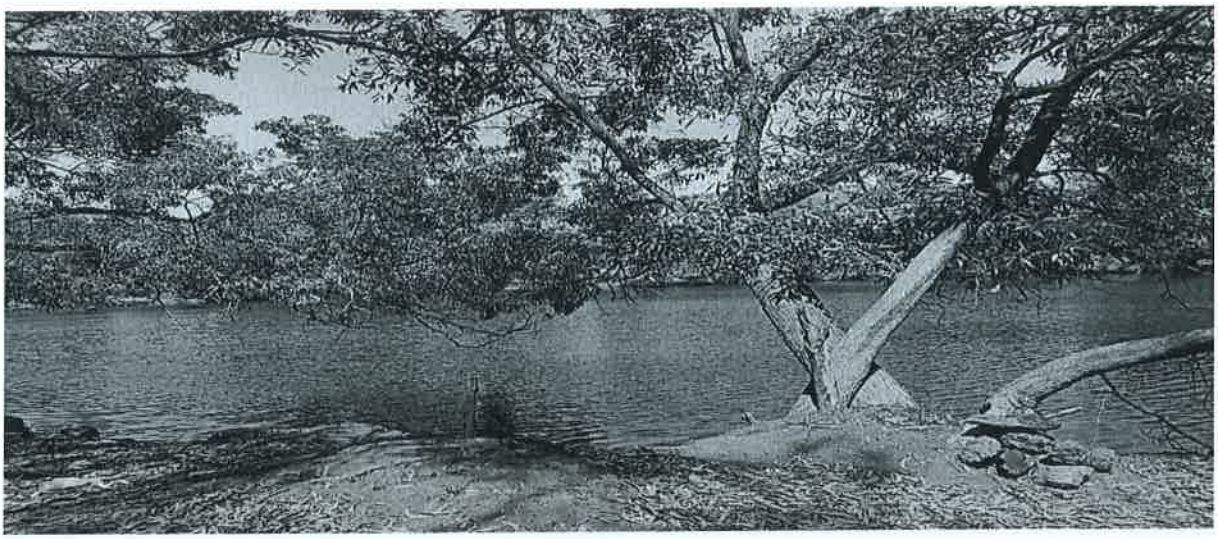
With regards,

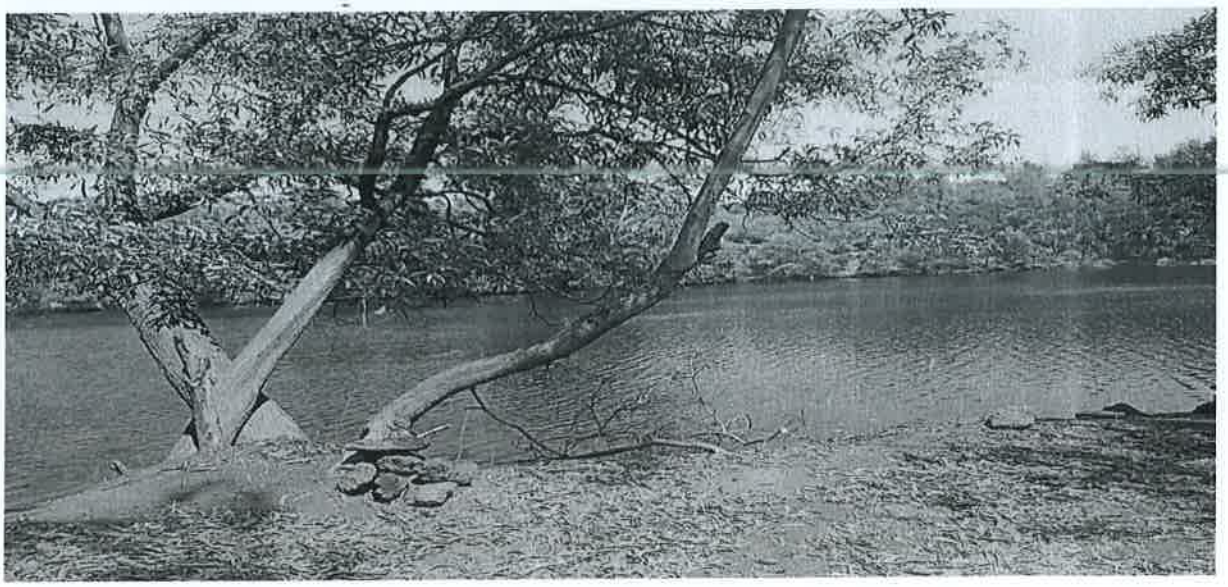
Member-Secretary (MCZMA)

Copy for information to:
The Chairman, Maharashtra Coastal Zone Management Authority (MCZMA), Environment Department, Mantralaya, Mumbai- 400 032
Director, Coastal Regulation Coastal Zone Regulation,Government of India,Ministry of Environment & Forests, Paryavaran Bhavan, CGO Complex, Lodhi Road, New Delhi- 110 003
Principal Secretary, Urban Development Department, Mantralaya, Mumbai- 400 032
Under Secretary, TC-3, Environment Department, Mantralaya, Mumbai- 400 032

23/87

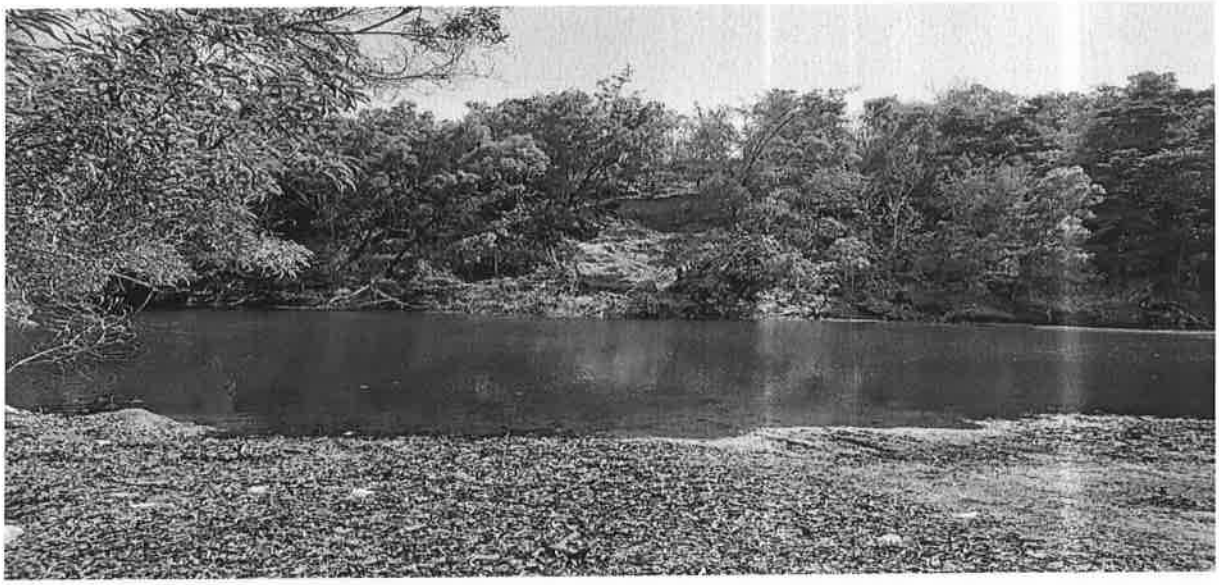
Photographs of the abandoned Pit of Redi Iron Ore Mine of M/s. Gogte Minerals

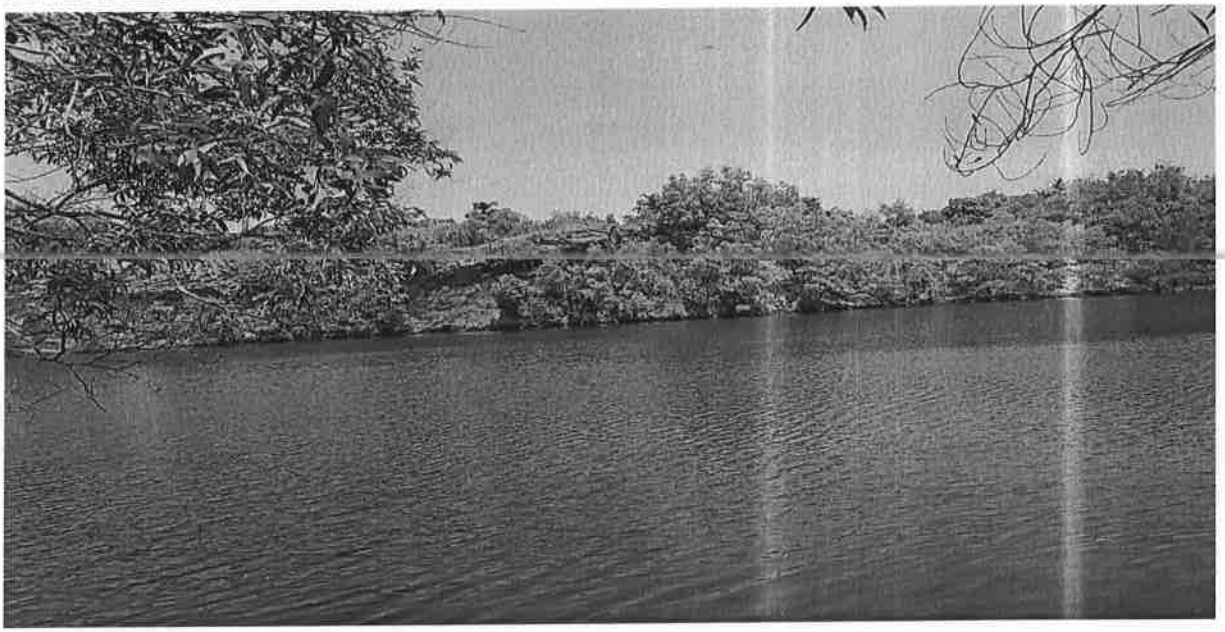






24/82





25/82

J-11015/1045/2007 - IA.II (M)
Government of India
Ministry of Environment & Forests

Tel no. 24363973
E mail: plahujaral@yahoo.com
Paryavaran Bhavan, C.G.O. Complex,
Lodi Road, New Delhi-110003
Dated: April 22, 2010

To

M/s Gogte Minerals
146, Tilakwadi
Belgaum 590 006
Belgaum, Karnataka

Sub: Redi Iron ore mine of M/s Gogte Minerals over an extent of 94.7060 ha and 0.368MTPA of iron ore production at Village Redi, Taluka Vengurla in District Sindhudurg in Maharashtra- Reg. Environmental Clearance

Sir,

The undersigned is directed to refer to your communication no. nil dated 27.9.2008 received in the Ministry along with copies of EIA/EMP and public hearing reports regarding the subject mentioned above and subsequent communications dated 13.1.2010 and 6.4.2010 along with communication no. MCZMA 2009/CR73/TC-3 dated 6.1.2010 seeking environmental clearance under the provision of EIA Notification, 2006.

2. The Ministry of Environment and Forests has examined your application. It has been noted that the proposal is for Iron Ore mining at capacity 0.368 MTPA. The lease area is 94.706 ha, which is a private land and acquired on lease. The mine lease is located at a distance of 700 m away from the Shiroda Creek and 1.6 km from the Terekhol Creek. The lease area has undulating terrain having average altitudes ranging from 15 to 46 m above MSL. The total mineable reserves are 7.0 MT. Life of the mine at proposed rate of production will be 20 years. Method of mining will be open cast mechanized. No drilling and blasting is involved. There are no wild life sanctuaries, national parks, biosphere reserves, heritage sites etc. within 10.0 km of the lease area. Sawantwadi R.F is located 2.5 km from the lease in the north east direction. Ultimate depth of mining will be at 85 to 100 m below MSL. Ground water table is at 5 m above MSL. Mining will intersect water table. Peak water requirement at the mine will be 508 KLD, which will be met from ground water. Life of the mine is 20 years and ore reserves are 7 MT. Solid waste of around 1.57 MT will be generated which will be used for back-filling of the worked out pits. No relocation and rehabilitation of population will be involved. Mining plan has been approved by Indian Bureau of Mines on 27.07.2007. Public hearing was held on 04.07.2008. Cost of the project will be Rs 3.0 Crores.

26/87

3. It is also noted that a detailed Hydro-geological study has been carried out. The result of the study indicates that the radius of influence due to mine pit dewatering extends up to about 212 m around the mine pit; the groundwater development is about 47.03 %, which is well within the safe limits as per Central Ground Water Board norms; there are no reported falling trends in the ground water levels both during pre-monsoon and post monsoon; no change in ground water regime due to mining activity has been observed. The ore body is limited in aerial extent and is sandwiched between impervious layers and hence mining and deepening of the pit may not lead to change in water quality.

4. The Expert Appraisal Committee earlier considered the project in its meeting held on 5th November, 2008. The Maharashtra Coastal Zone Management Authority (MCZMA) has granted clearance on 06.01.2010. On receipt of clearance from MCZMA, proposal was placed before the EAC in its meeting held on 25th-26th March, 2010. The Committee recommended the proposal for environmental clearance. Public hearing was held on 04.07.2008.

5. Based on the information submitted by the project proponent and recommendation of the Expert Appraisal Committee, the Ministry of Environment & Forests hereby accords environmental clearance to the said project under the provisions of Environment Impact Assessment Notification, 2006 subject to the implementation of the following terms and conditions:-

A. Specific Conditions:

I) Top soil shall be stacked properly with adequate protection measures at earmarked sites and used for reclamation and rehabilitation of the mined out areas.

ii) The company shall comply with all the conditions stipulated vide communication no. MCZA 2009/CR73/TC-3 dated 6.1.2010 from the Maharashtra Coastal Zone Management Authority.

iii) Fugitive dust generation shall be controlled. Fugitive dust emission shall be regularly monitored at locations of nearest human habitation (including schools and other public amenities located nearest to sources of dust generation as applicable) and records submitted to the Ministry.

iv) Primary survey of flora and fauna shall be carried out and data shall be submitted to the Regional Office of the Ministry **within six months**

v) Conservation plan for wildlife shall be prepared in consultation with the Chief Wild Life Warden and implemented. The plan shall consist of in-built monitoring and evaluation mechanism. Necessary fund for implementation of the same shall be separately allocated and shall not be diverted for any other activity

27/87

vi) No two pits shall be simultaneously worked. After exhausting the first mine pit and before starting mining operations in the next pit, reclamation and plantation works in the exhausted pit shall be completed so as to ensure that reclamation, forest cover and vegetation are visible during the first year of mining operations in the next pit. This process shall be followed till the last pit is exhausted. Adequate rehabilitation of mined pit shall be completed before any new ore body is worked.

vii) The ground water quality shall be monitored regularly to check ingress of sea water by having observation wells around the ML area along the sea cost.

viii) Monitoring of surface and ground water quality within 5.0 km of the lease shall be regularly conducted and records maintained and data submitted to the regional office of the Ministry regularly. Further, monitoring points shall be located between the mine and drainage in the direction of flow of ground water and records maintained.

Ix) Data on ambient air quality (PM10, SO_2, NO_x) should be regularly submitted to the Ministry including its Regional office located at Bangalore and the State Pollution Control Board / Central Pollution Control Board once in six months. The critical parameters such as PM10/PM2.5, NOx in the ambient air within the impact zone, peak particle velocity at 300m distance or within the nearest habitation, whichever is closer shall be monitored periodically. Further, quality of discharged water shall also be monitored [(TDS, DO, pH) and total Suspended solids (TSS)]. The monitored data shall be uploaded on the website of the company as well as displayed on a display board at the project site at a suitable location near the main gate of the company in public domain. The circular no.J-20012/1/2006-IA.II (M) dated 2.5.2009 issued by the Ministry of Environment and Forests, which is available on the website of the Ministry www.envfor.nic.in shall also be referred in this regard for its compliance.

x) Trenches / garland drains shall be constructed at foot of dumps and coco filters installed at regular intervals to arrest silt from being carried to water bodies. Adequate number of Check Dams and Gully Plugs shall be constructed across seasonal/perennial nallahs (if any) flowing through the ML area and silts arrested. De- silting at regular intervals shall be carried out.

xi) The company shall ensure that no silt originating due to mining activity is transported in the surface water course (if any) flowing in the area. Proper drainage of the waste dumps shall be provided to prevent siltation of downstream water bodies. The dumps *per se shall* be drained and surface of the dump should be properly vegetated.

xii) Measures for prevention and control of soil erosion and management of silt shall be undertaken. Protection of dumps against erosion shall be carried out with geo textile matting or other suitable material, and thick plantations of native trees and shrubs shall be carried out at the dump slopes. Dumps shall be protected by retaining walls.

28/87

xiii) Rain water harvesting shall be undertaken to recharge the ground water source. Status of implementation shall be submitted to the Ministry within six months.

xiv) Land-use pattern of the nearby villages shall be studied, including identification of common property resources available for conversion into productive land. Action plan for abatement and compensation for damage to agricultural land/ common property land (if any) in the nearby villages, due to mining activity shall be submitted to the Regional office of the Ministry **within six months before start of mining**. Annual status of implementation of the plan and expenditure thereon shall be reported to the Regional Office of the Ministry.

xv) Need based assessment for the near by villages shall be conducted to study economic measures which can help in upliftment of poor sections of the area. Income generating projects consistent with the traditional skills of the people besides development of fodder farm, fruit bearing orchards, vocational training etc. can form a part of such programme. Company shall provide separate budget for community development activities and income generating programmes. This will be in addition to vocational training for individuals imparted to take up self employment and jobs.

xvi) Maintenance of village roads through which transportation of ores are undertaken shall be carried out by the company regularly at its own expenses. The roads shall be black topped.

xvii) Occupational health and safety measures for the workers including identification of work related health hazards, training on malaria eradication, HIV, and health effects on exposure to mineral dust etc. shall be carried out The company shall engage a full time qualified doctor who is trained in occupational health. Periodic monitoring for exposure to respirable mineral dust on the workers shall be conducted and records maintained including health records of the workers. Awareness programme for workers on impact of mining on their health and precautionary measures like use of personal equipments etc. shall be carried out periodically. Review of impact of various health measures undertaken (at interval of five years of less) shall be conducted followed by follow up action wherever required.

xviii) Vehicular emissions shall be kept under control and regularly monitored. Vehicles used for transportation of ores and others shall have valid permissions under Central Motor Vehicle Rules, 1989 and its amendment. The number of shifts for mine operations could be as prescribed in the approved Mine Plan. However, the number of shifts or hours permissible for external vehicular traffic shall not exceed the limits in vogue for the area under consideration or in the event of passage through forest roads or public places, as may be applicable in this case. The limits prescribed by the local authorities shall not be exceeded. If no such guidelines for time restrictions are applicable, then external transport shall be preferably confined to two shifts.

29/87

xix) Green belt development and selection of plant species shall be as per CPCB guidelines. Herbs and shrubs shall also form a part of afforestation programme besides tree plantation. Details of year wise afforestation programme including rehabilitation of mined out area shall be submitted to the Ministry within six months.

xx) Provision shall be made for housing the labourers within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, creche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

B. General conditions:

(i) No change in mining technology and scope of working shall be made without prior approval of the Ministry of Environment & Forests.

(ii) No change in the calendar plan including excavation, quantum of mineral and waste shall be made.

(iii) Fugitive dust emissions from all the sources shall be controlled regularly. Water spraying arrangement on haul roads, loading and unloading and at transfer points shall be provided and properly maintained.

(iv) Four ambient air quality-monitoring stations shall be established in the core zone as well as in the buffer zone for PM10, SO_2, NO_x monitoring. Location of the stations should be decided based on the meteorological data, topographical features and environmentally and ecologically sensitive targets and frequency of monitoring should be undertaken in consultation with the State Pollution Control Board.

(v) Measures shall be taken for control of noise levels below 85 dBA in the work environment. Workers engaged in operations of HEMM, etc. shall be provided with ear plugs / muffs.

(vi) Industrial waste water (workshop and waste water from the mine) should be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. Oil and grease trap shall be installed before discharge of workshop effluents.

(vii) Personnel working in dusty areas shall be provided with protective respiratory devices and they shall also be imparted adequate training and information on safety and health aspects.

(viii) A separate Environmental Management Cell with suitable qualified personnel shall be set-up under the control of a Senior Executive, who will report directly to the Head of the Organization.

30/87

(ix) The project authorities shall inform to the Regional Office of the Ministry located at Bangalore regarding date of financial closures and final approval of the project by the concerned authorities and the date of start of land development work.

(x) The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year wise expenditure shall be reported to the Ministry and its Regional Office located at Bangalore.

(xi) The project authorities shall inform the Regional Office located at Bangalore regarding date of financial closures and final approval of the project by the concerned authorities and the date of start of land development work.

(xii) The Regional Office of the Ministry located at Bangalore shall monitor compliance of the stipulated conditions. The project authorities shall extend full cooperation to the officer(s) of the Regional Office by furnishing the requisite data / information / monitoring reports.

(xiii) The project proponent shall submit six monthly reports on the status of the implementation of the stipulated environmental safeguards to the Ministry of Environment and Forests, its Regional Office, Bangalore, Central Pollution Control Board and State Pollution Control Board. The project proponent shall upload the status of compliance of the environment of the environmental clearance conditions on their website and update the same periodically and simultaneously send the same by e-mail to the Regional Office, Ministry of Environment and Forests, Bangalore.

(xiv) The project proponent shall advertise in at least two local newspapers widely circulated in the region around the project, one of which shall be in the vernacular language of the locality, / office of Municipal Corporation/Gram Panchayat concerned and on the company's web site within seven days from the date of this clearance letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the State Pollution Control Board/Committee and may also be seen at Website of the Ministry of Environment and Forests at http://envfor.nic.in.

(xv) A copy of clearance letter will be marked to concerned Panchayat / local NGO, if any, from whom suggestion / representation has been received while processing the proposal. The clearance letter shall also be put on the website of the company.

(xvi) State Pollution Control Board shall display a copy of the clearance letter at the Regional office, District Industries Centre and Collector's office / Tehsildar's Office for 30 days.

31/87

(xvii) The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and shall also be put on the website of the company along with the status of compliance of environmental clearance conditions. The same shall also be sent to the Regional Office of Ministry by e-mail.

6. The Ministry of Environment and Forests reserves the right to revoke the clearance if conditions stipulated are not implemented to the satisfaction of the Ministry. MOEF may impose additional environmental conditions or modify the existing ones, if necessary.

8. In case of any deviation or alteration in the project proposed from those submitted to this Ministry for clearance, a fresh reference should be made to the Ministry to assess the adequacy of the condition(s) imposed and to add additional environmental protection measures required, if any.

9. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.

10. Any appeal against this environmental clearance shall lie with the National Environment Appellate Authority, if preferred, within a period of 30 days as prescribed under Section 11 of the National Environment Appellate Authority Act, 1997.

11. The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules made thereunder and also any other orders passed by the Hon'ble Supreme Court of India / High Court of Maharashtra and any other Court of Law relating to the subject matter.

Yours faithfully,

P. Ahujarai

(Dr. P. L. Ahujarai)
Director

32/87

Copy to:

1. Secretary, Ministry of Mines, Government of India, Shastri Bhawan, New. Delhi.
2. Secretary, Department of Environment, Government of Maharashtra, 15th Floor, New Admn. Bldg., Madam Cama Road, MUMBAI - 400032.
3. Chief Conservator of Forests, Regional office (EZ), Ministry of Environment & Forests, E-2/240 Arera Colony, Bhopal ? 462016.
4. Chairman, Maharsashtra State Pollution Control Board, Kalapataru Point, 3rd & 4th Floors, Sion, Matunga Scheme Road No. 8, Opp. Cine Planet Cinema, Near Sion Circle, Sion (E), Mumbai 400002.
5. Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, New Delhi -110032.
6. Member-Secretary, Central Ground Water Authority, Ministry of Water Resources, Curzon Road Barracks, A-2, W-3 Kasturba Gandhi Marg, New Delhi.
7. District Collector, Sindhudurg, Government of Maharashtra.
8. Monitoring File
9. Guard File
10. Record File.

(Dr. P. L. Ahujaral)
Director

33/87

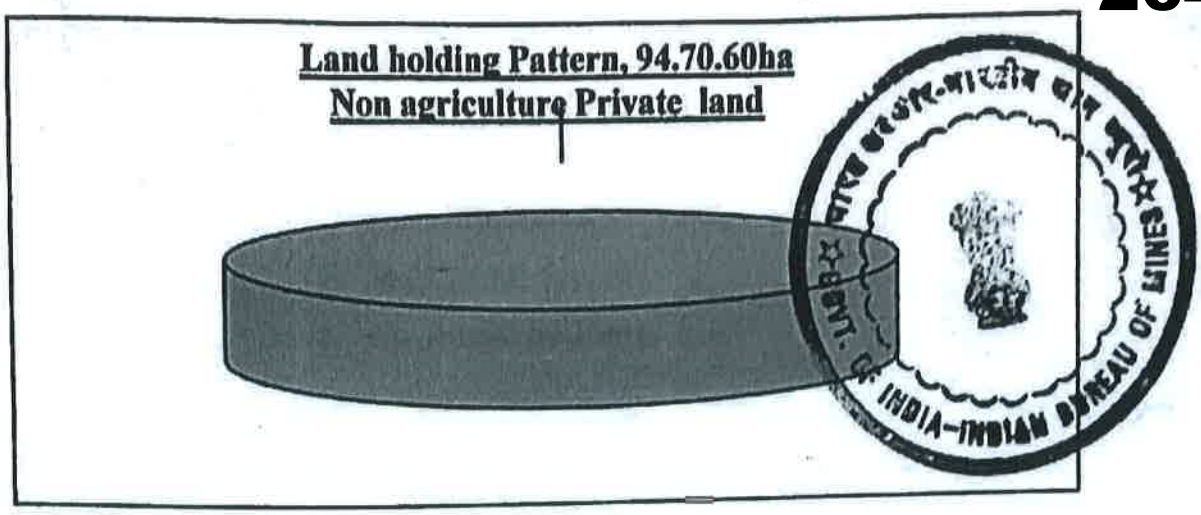
Annexure-4

Google Imagery showing abandoned pit and current working pit



34/82

ANNEXURE-4



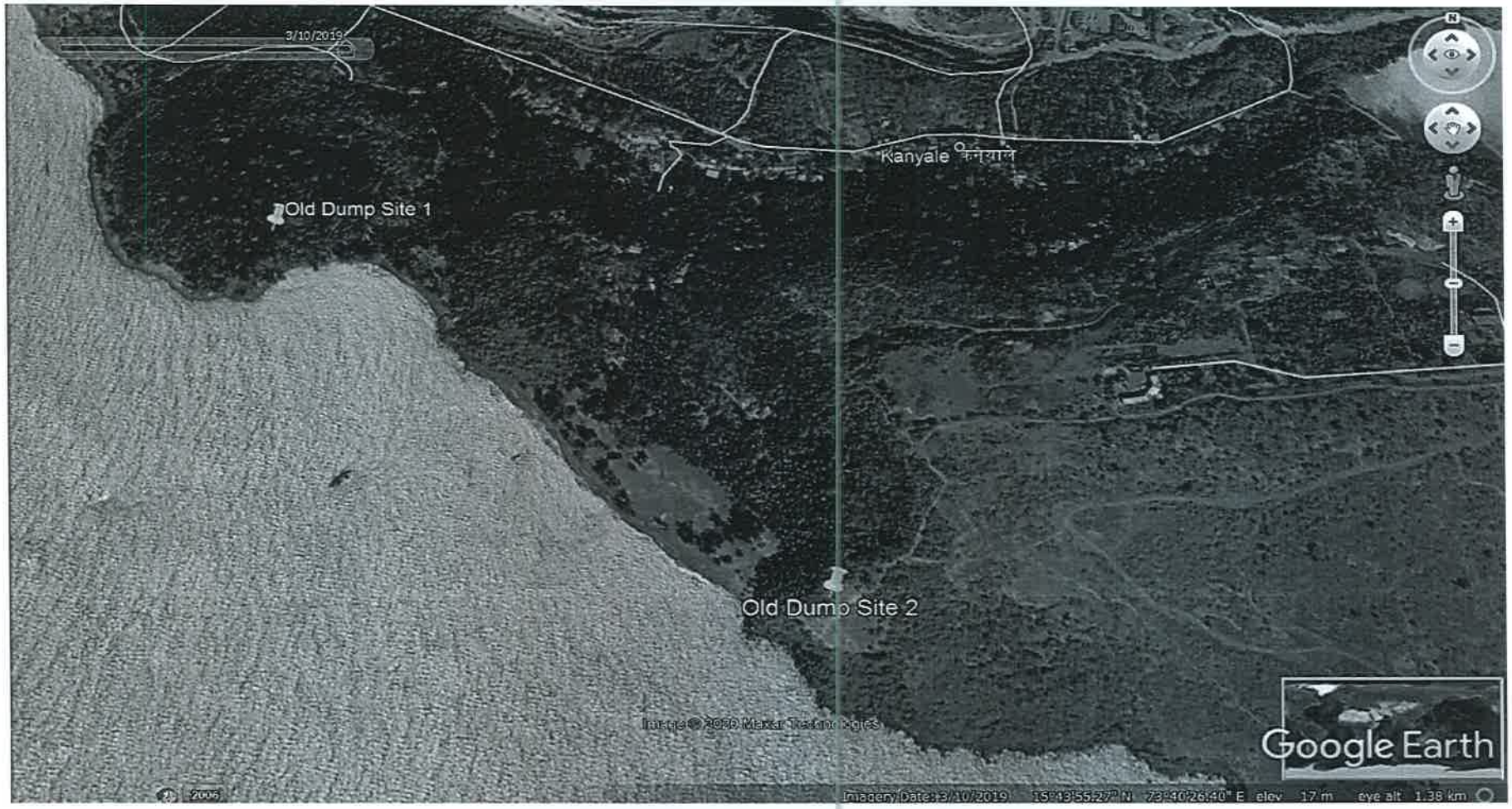
(e) Present Land use pattern Private Area = 94.70.60 ha.

Area wise break-up:	(ha)
1. Excavated area	21.90.00
2. Storage for top soil	Nil
3. Overburden/dump	20.49.80
4. Mineral Storage	Nil
5. Infrastructure	0.71.08
6. Road	3.34.00
7. Railways	Nil
8. Green Belt	1.34.00
9. Tailing Pond	Nil
10.Effluent Treatment Plant	Nil
11.Mineral Separation Plant	0.16.00
12.Township Area	Nil
13.Others	
a) Un-utilised area	46.75.72
Total	**94.70.60**

35/BT

Annexure-6

Google Imageries of Old Dump Sites (1 &2)



Imagery dated 10.03.2019

36/97

ANNEXURE-6



Imagery dated 10.01.2006

49/63

Photographs of the old dump site







38/87





39/87

ANNEXURE-7

269

ADVOCATE & NOTARY SANKHALI - GOA TALUKA BICHOLIM Reg. No 372/14 Exp. DL 8/ 2024 GOVT. OF GOA (INDIA)

Translation of Marathi document to English

13

Vengurla/ Government/ M.R.No.13

Seal Kudal Date 27/1/92.

To,

Respected Talathi, Vengurla

Taluka Vengurla, District- Sindhudurg.

Sub: - Regarding encroachment on Government Land by mining company at Village – Redi, Taluka Vengurla.

Ref:- your letter No.L.--illegible--.D. Afforestration/92/Vashi /82 Vengurle Date 16/1/92.

Sir,

With reference to above referred letter Gogate mining and New India Mining Company at Village –Redi- Kanyal, Taluka Vengurla, has dumped the waste mud from mine in sea bed, the work of measuring the land formed due to dumping is completed, five copies of the same are presented to respected Collector, Sindhudurg on date /1/92. The area under dumping is 33.78.0 hector.

Sd/-
seal 27-1

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE MARATHI DOCUMENT TO ENGLISH DONE BY ADVOCATE SMT.SHARMILA NAMSHIKAR ALIAS PAI KUCHELKAR AND ATTESTED BY ADVOCATE AND NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM –GOA, ON THIS 04th DAY OF OCTOBER 2019. IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO. 4568/2019

NOTARIAL Smt. KARUNA SHRIRAM BAKRE ADVOCATE & NOTARY SANKHALI - GOA TALUKA BICHOLIM Reg. No 372/14 Exp. DL 8/ 2024 GOVT. OF GOA (INDIA) NOTARIAL NOTARIAL

Smt. KARUNA SHRIRAM BAKRE
B.Com LLB
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM

40/87

NOTARY
KARUNA SHRIRAM BAKRE
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM
Reg. No. 372/14
Exp. on 4-7-2024
GOVT. OF GOA

Translation of Marathi document to English page A-2

1
15

Shri. A.P.Kadam
illegible

Land Surveyor

Vengurla Government

Kudal Date 18/12/91

New India Mining Company and Gogate Minerals at 21-Mouje Redi Taluka Vengurla, as shown in attached plan at 'A' and 'B' waste material is dumped and new land has been created hence as per the letter of Sub divisional Office at Sawantwadi dated 10/12/91, on actual mapping and with complete provision of the same is to be submitted to the Office.

Attached herëwith complete
Incident is there

Sd/-
18/12/91
District Inspector, Land survey
Sindhudurg

Certified copy issued under right to information Act 2005
Sign 3/8/17
Public Information Officer Head office assistant
Name of office land survey sub inspector Vengurla
Date: / /

seal
True Copy
Sd/-
3/8/17
Head office Assistant
U.A. Sy, Dept. Vengurla

Copy Fee-10.00
Paper fee-
Total Fee- 10.00
Application Date .....Receipt No.834263
Application copy received date
Copy ready Date
Copy given to applicant Date 3/8/17
Copy prepared by
------Illegible----------

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE MARATHI DOCUMENT TO ENGLISH DONE BY ADVOCATE SMT.SHARMILA NAMSHIKAR ALIAS PAI KUCHELKAR AND ATTESTED BY NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM –GOA, ON THIS 3RD DAY OF OCTOBER 2019. IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO. 4550/2019.

NOTARY

91/87

जिल्हाधिकारी कार्यालय सिंधुदुर्ग
कुडाळ दि. ५.१९९३
21 APR 1993

वा च ले :-

जिल्हा निरीक्षक भूमि अभिलेख सिंधुदुर्ग यांचे पत्र क्रं.भूमाप
वेंगुर्ला मो.र.नं. १३/९३, दि. १४.२.१९९३.

_ आ_दे_श _

मौजे रेडी व कनयाळ,ता.वेंगुर्ला येथील समुद्र किनारी खाण कंप
डंपीग केल्यामुळे जी जमिन तयार झालेली होती त्या जमिनीमध्ये सामाजि
वनीकरण विभागातर्फे वनीकरण करण्यात आलेले आहे.सदर जमिन ही सध्य
पोकळीस्त (बिन स.नंबरी) असल्याने, सदर जमिनीस नवीन स.नंबर देवून रे
कनयाळ गावचे क.जा.प.करणे आवश्यक आहे. प्रस्तुत जमिनीची जिल्हा नि
भूमि अभिलेख सिंधुदुर्ग यांचेमार्फत मोजणी करणेत आलेली असून,त्यांनी
केलेल्या अहवालावरुन रेडी गावात एकूण १ ते १४ स.नं. आहेत. त्यामुळे
रेडी गावातील स.नं. ४ xx लगतच्या व कनयाळ गावातील स.नं.१४,१५
१९ व २० लगत डंपिगमुळे तयार झालेल्या जमिनीस खालीलप्रमाणे स.नं
देऊन, सदर जमिन गांव कागदी "सरकारी पड" म्हणून करणेसाठी, तसेच
जमिनीचे क.जा.प.करुन सदर गावास तसा समूळ देण्याबाबत जिल्हा निरी
भूमि अभिलेख सिंधुदुर्ग यांना याव्दारे आदेश देणेत येत आहेत.

गावाचे नांव	तालुका	नविन स.नं. देणेत	क्षेत्र (हे.आर)
१)रेडी	वेंगुर्ला	१५	३.८६.०
२)कनयाळ	-"-	५८	२९.९२.०
			३३.७८.०

जिल्हाधिकारी सिंधुदुर्ग

प्रत:-
१) जिल्हा निरीक्षक भूमि अभिलेख सिंधुदुर्ग कुडाळ
२) उपविभागीय अधिकारी सावंतवाडी
३) तहसिलदार वेंगुर्ला यांचेकडे माहिती तथा उचित कार्यवाही स्तव

वि. वि. पु. श., सिंधुदुर्ग यांचे पत्रान्वये
प्राप्त वि. 21 APR 1993
पंडाळ

वि. नि. पु. अ., सिंधुदुर्ग

जिल्हाधिकारी सिंधुदुर्ग

CPTO - English translation

42/87

No. Desk.8/Mah Gov.3/A1/S.n /1007/93
Office of District Collector Sindhudurg
Kudal Date 21/4/1993
21 APR 1993 stamp

Read:-

Letter of District Inspector Land Survey Sindhudurg No.Land survey / Vengurla M.R.No. 13/12, Date 14/2/1993.

ORDER

As the mining company has dumped on the sea shore and the land which is formed at Mauje Redi and Kanyal at Taluka Vengurla in that land afforestration has been done by community afforestration subdivision. The said land at present is vacant (without s.no.), said land is to be given new s.no. And necessarily Redi and Kanyal village is to be made K.J.P.

The said land is measured by the district inspector land survey Sindhudurg as per report submitted by them there are total 1 to 14 S. Nos in Redi Village. Hence adjacent to S. No. 4 in Village Mouje, Redi and adjacent to S. Nos. 14, 15,17,18,19 and 21 in Village Kanyal The land which is formed due to dumping to be given following S. description, the said land village on paper "Government Pad"is to be made also said land K.J.P. is to be made, and the District inspector land survey sindhudurg is hereby directed by this order to give 'samul' to the said village.

Name of the Village	Taluka	New S.No to be given	Area (H.R)
Redi	Vengurla	15	3.86.0
Kanyal	—„—	58	29.92.0
TalukaVengurle			
Illegible 38			33.78.0
Date 13/ 05/93			

Sd/-
District Collector Sindhudurg

1753

Copy to:-

1) District Inspector Land Survey Sindhudurg Kudal
2) Sub Divisional Officer Sawantwadi
3) Talathi Vengurla for information and proper action.

Stamp
Sd/- 360
date

sd/
For District Collector Sindhudurg

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE FROM MARATHI TO ENGLISH DONE BY ADVOCATE AND NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM –GOA, ON THIS DAY OF OCTOBER 2019. IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO.

43/87

13 Vengurle/ Government/ M.R.No.13
Kudal Date 27/1/92.

URGENT Stamp

To,
Respected Talathi, Vengurla
Taluka Vengurla,District- Sindhudurg.

Sub: - Regarding encroachment on government Land by mining company at Mouje – Redi, Taluka Vengurla.
Ref:- your letter No.L.N.D. Afforestration/92/ vashi /82 Vengurle Date 16/1/92.

Sir,

With reference to above referred letter Gogate mining and New India Mining Company at Mouje –Redi- Kanyal,Taluka Vengurla, has dumped the waste material from mine in sea bed, the work of measuring the land formed due to dumping is completed, five copies of the same are submitted to respected Collector, Sindhudurg on date /1/92. The area under dumping is 33.78.0 hector.

Sd/-
27-1
08 District Inspector
Land Survey, Sindhudurg

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE FROM MARATHI TO ENGLISH DONE BY ADVOCATE AND NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM –GOA, ON THIS DAY OF OCTOBER 2019. IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO.

44/87

93

बेगुर्डे / सरकारी / ओतरा ११

कुडाव दि. २७/११/८२

प्रति,

मा. तालाठी दादा, बेगुर्डे

तालुका बेगुर्डे जिल्हा रत्नदुर्ग

विषय :- मौजे बेगुर्डे ता. बेगुर्डे येथील खाणकामासाठी सरकारी जागेमधिल झाडे कापणेबाबत.

संदर्भ :- आपले कडील पत्र क्र. ५६८ दि. २५/११/८२

बेगुर्डे दि. ३०/११/८२

महोदय,

उपरोक्त संदर्भीय पत्रानुसार मौजे बेगुर्डे - कदमवाल येथील तालुका बेगुर्डे येथील आपले ताब्यातील व दगडु पेडणेकर यांनी खाणकामासाठी मागणी केलेल्या झाडांचा पंचनामा दोघांच्या उपस्थितीत दि. ३१/११/८२ रोजी करण्यात आला असून त्याप्रमाणे पाच ब्रास झाडे तोडण्यास परवानगी देण्यात येत आहे. तोडलेल्या झाडांचे रु. ३३०/६०/०० इतके शुल्क भरावे.

विश्वास सिंदकर
तलाठी, बेगुर्डे

३१/११/८२

खरी नकल

३१/११/८२

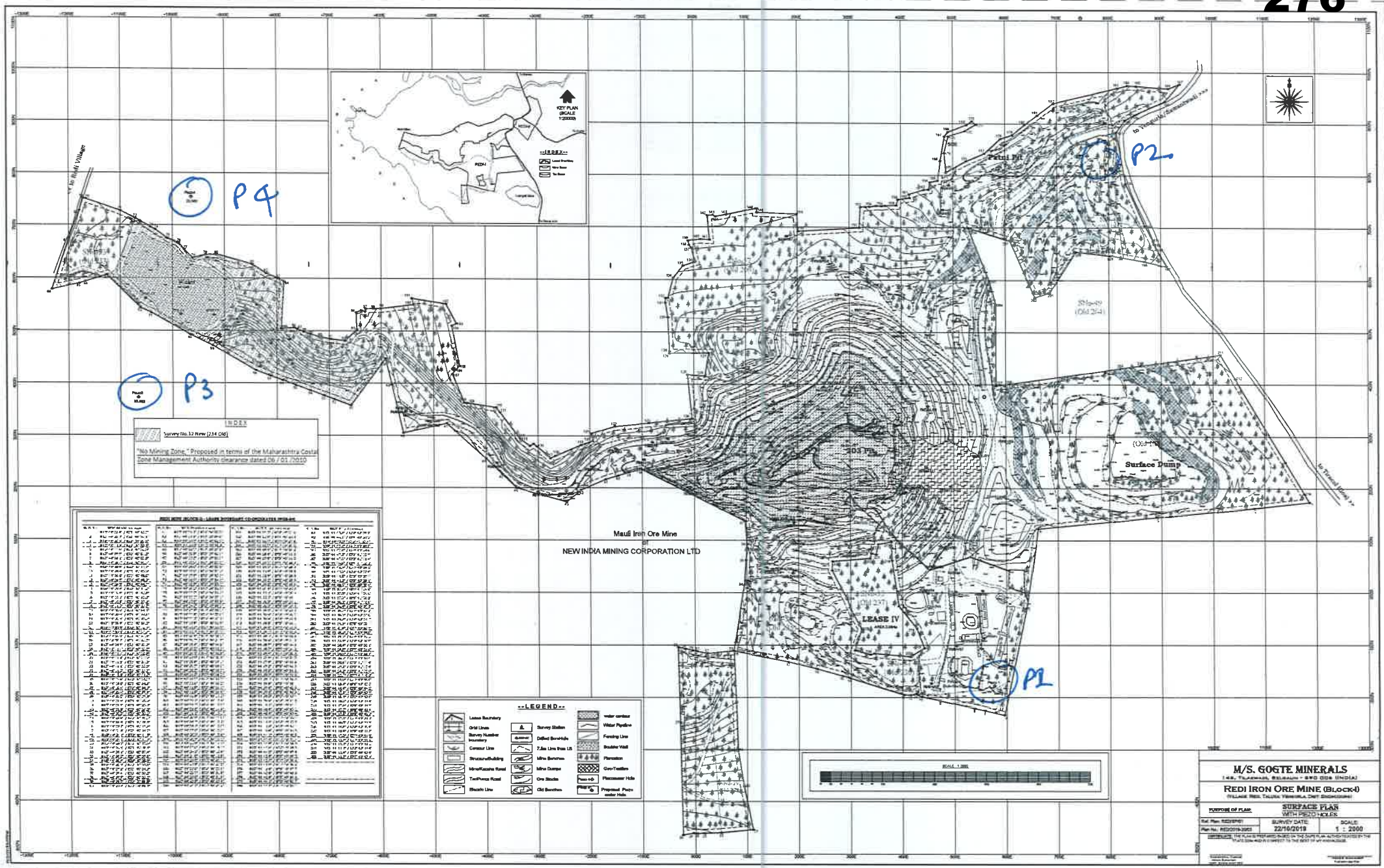
(P.T.O For English Translation)

45/87



ANNEXURE-8

46/88



47/88

ANNEXURE-8A

ANNEXURE-9
ANNEXURE 9
277

MAHARASHTRA POLLUTION CONTROL BOARD
महाराष्ट्र प्रदूषण नियंत्रण मंडळ
REGIONAL LABORATORY, CHIPLUN
(An ISO: 9001:2015 & OHSAS: 18001 :2007 Certified Laboratory)

To,
The Sub Regional Officer,
M.P.C. Board, Ratnagiri.

ANALYSIS REPORT

Lab Report No : - E-08

Date of collection : -08/01/2020

Date of receipt ; -09/01/2020

Details of Sample :-Open well at Bombiachiwadi Redi, near ZP Primary School.

Parameter	Results
pH	7.5
B.O.D. 3days 27°C	2.4
C.O.D.	12.0
Suspended Solid	10.0
Oil & Grease	BDL
Total Dissolved solids	444.0
Dissolved Oxygen	6.0
Iron	BDL
Phosphate	0.072
Zinc	BDL
Free Available Chlorine	NA

- Sample collected by Amit Latey, FO
- Note: - 1) All Result is in ppm except pH, Conductivity & Turbidity.
  2) BDL- Below Detectable Limit.
  3) NA- Not Analyzed.

(A.V.Mandavkar)
Scientific Officer,
Regional Laboratory, Chiplun

106,107 Parkar Complex, 1st Floor, Behind Nagar Parishad,
Taluka: Chiplun, District: Ratnagiri 415 605.
Tel: 02355 261970, Fax:-02355 261970
Email:- sochiplunlab@mpcb.gov.in ; mpcbchiplunlab@mpcb.gov.in

48/87

MAHARASHTRA POLLUTION CONTROL BOARD
महाराष्ट्र प्रदूषण नियंत्रण मंडळ
REGIONAL LABORATORY, CHIPLUN
(An ISO: 9001:2015 & OHSAS: 18001 :2007 Certified Laboratory)

To,
The Sub Regional Officer,
M.P.C. Board, Ratnagiri.

ANALYSIS REPORT

Lab Report No : - E-07

Date of collection : -08/01/2020

Date of receipt : -09/01/2020

Details of Sample :-Open well at Tivarewadi near Datta Mandir.

Parameter	Results
pH	7.2
B.O.D. 3days 27°C	2.0
C.O.D.	12.0
Suspended Solid	11.0
Oil & Grease	BDL
Total Dissolved solids	284.0
Dissolved Oxygen	6.7
Iron	BDL
Phosphate	0.080
Zinc	0.002
Free Available Chlorine	NA

- Sample collected by Amit Latey, FO
- Note: - 1) All Result is in ppm except pH, Conductivity & Turbidity.
  2) BDL- Below Detectable Limit.
  3) NA- Not Analyzed.

(A.V.Mandavkar)
Scientific Officer,
Regional Laboratory, Chiplun

106,107 Parkar Complex, 1st Floor, Behind Nagar Parishad,
Taluka: Chiplun, District: Ratnagiri 415 605.
Tel: 02355 261970, Fax:-02355 261970
Email:- sochiplunlab@mpcb.gov.in ; mpcbchiplunlab@mpcb.gov.in

49/82

MAHARASHTRA POLLUTION CONTROL BOARD
महाराष्ट्र प्रदूषण नियंत्रण मंडळ
REGIONAL LABORATORY, CHIPLUN
(An ISO: 9001:2015 & OHSAS: 18001 :2007 Certified Laboratory)

To,
The Sub Regional Officer,
M.P.C. Board, Ratnagiri.

ANALYSIS REPORT

Lab Report No :- E-06

Date of collection : -08/01/2020

Date of receipt : -09/01/2020

Details of Sample :-Open well of Ramkrushna Kanyalkar at Kanyal.

Parameter	Results
pH	6.8
B.O.D. 3days 27°C	2.2
C.O.D.	8.0
Suspended Solid	9.0
Oil & Grease	BDL
Total Dissolved solids	256.0
Dissolved Oxygen	6.2
Iron	0.410
Phosphate	0.086
Zinc	0.016
Free Available Chlorine	NA

- Sample collected by Amit Latey, FO
- Note: - 1) All Result is in ppm except pH, Conductivity & Turbidity.
  2) BDL- Below Detectable Limit.
  3) NA- Not Analyzed.

(A.V.Mandavkar)
Scientific Officer,
Regional Laboratory, Chiplun

106,107 Parkar Complex, 1st Floor, Behind Nagar Parishad,
Taluka: Chiplun, District: Ratnagiri 415 605.
Tel: 02355 261970, Fax:-02355 261970
Email:- sochiplunlab@mpcb.gov.in ; mpcbchiplunlab@mpcb.gov.in

50/87

MAHARASHTRA POLLUTION CONTROL BOARD

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

REGIONAL LABORATORY, CHIPLUN

(An ISO: 9001:2015 & OHSAS: 18001 :2007 Certified Laboratory)

To,
The Sub-Regional Officer,
M.P.C. Board, Ratnagiri.

Lab. Report No:-1133 Date of Collection:-19/12/2019

Sample Code No:-MPCB/SROR/JVS/107/19 Date of receipt:-23/12/2019

ANALYSIS REPORT

Type of industry	Mine
Parameter	**Result**
pH	6.3
B.O.D. 3 days 27º C	2.4
C.O.D	16.0
Suspended Solids	10.0
Chloride	83.0
Sulphate	NA
Total Dissolved Solid	266.0
Iron	0.018
Dissolved Oxygen	6.0
Conductivity	306.0
Sample Collected by	Amit Latey, FO
Seal No	223

Note: - 1) All results are expressed in ppm except pH.
2) N.A. indicates Not Analysed.
3) BDL indicates Below Detectable Limit.

M/s. Gogte Minerals

for (A.V.Mandavkar)
Scientific Officer,
Regional Laboratory, Chiplun

Open well at Tiwarewadi Redi
near Datta Mandir

106,107 Parkar Complex, 1st Floor, Behind Nagar Parishad,
Taluka: Chiplun, District: Ratnagiri 415 605.
Tel: 02355 261970, Fax:-02355 261970
Email:- sochiplunlab@mpcb.gov.in ; mpcbchiplunlab@mpcb.gov.in

51/87

Exhibit C 281

MAHARASHTRA POLLUTION CONTROL BOARD

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

REGIONAL LABORATORY, CHIPLUN

(An ISO: 9001:2015 & OHSAS: 18001 :2007 Certified Laboratory)

To,
The Sub-Regional Officer,
M.P.C. Board, Ratnagiri.

Lab. Report No:-1130 Date of Collection:-19/12/2019

Sample Code No:-MPCB/SROR/JVS/104/19 Date of receipt:-23/12/2019

ANALYSIS REPORT

Type of Industry	Mine
Parameter	Result
pH	6.4
B.O.D. 3 days 27º C	2.4
C.O.D	8.0
Suspended Solids	12.0
Chloride	135.0
Sulphate	NA
Total Dissolved Solid	412.0
Iron	0.017
Dissolved Oxygen	6.2
Conductivity	460.0
Sample Collected by	Amit Latey, FO
Seal No	223

Note: - 1) All results are expressed in ppm except pH.
2) N.A. indicates Not Analysed.
3) BDL indicates Below Detectable Limit.

M/s. Gogte Minerals

for

(A.V.Mandavkar)
Scientific Officer,
Regional Laboratory, Chiplun

Open well at Bomdarichiwadi Redi.
near ZP Primary School

106,107 Parkar Complex, 1st Floor, Behind Nagar Parishad,
Taluka: Chiplun, District: Ratnagiri 415 605.
Tel: 02355 261970, Fax:-02355 261970
Email:- sochiplunlab@mpcb.gov.in ; mpcbchiplunlab@mpcb.gov.in

53/87

MAHARASHTRA POLLUTION CONTROL BOARD

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

REGIONAL LABORATORY, CHIPLUN

(An ISO: 9001:2015 & OHSAS: 18001 :2007 Certified Laboratory)

To,
The Sub-Regional Officer,
M.P.C. Board, Ratnagiri.

Lab. Report No:-1131
Sample Code No:-MPCB/SROR/JVS/105/19

Date of Collection:-19/12/2019
Date of receipt:-23/12/2019

ANALYSIS REPORT

Type of Industry	Mine
Parameter	Result
pH	5.7
B.O.D. 3 days 27º C	2.4
C.O.D	16.0
Suspended Solids	14.0
Chloride	195.0
Sulphate	NA
Total Dissolved Solid	437.0
Iron	0.017
Dissolved Oxygen	6.0
Conductivity	476.0
Sample Collected by	Amit Latey, FO
Seal No	223

Note: - 1) All results are expressed in ppm except pH.
2) N.A. indicates Not Analysed.
3) BDL indicates Below Detectable Limit.

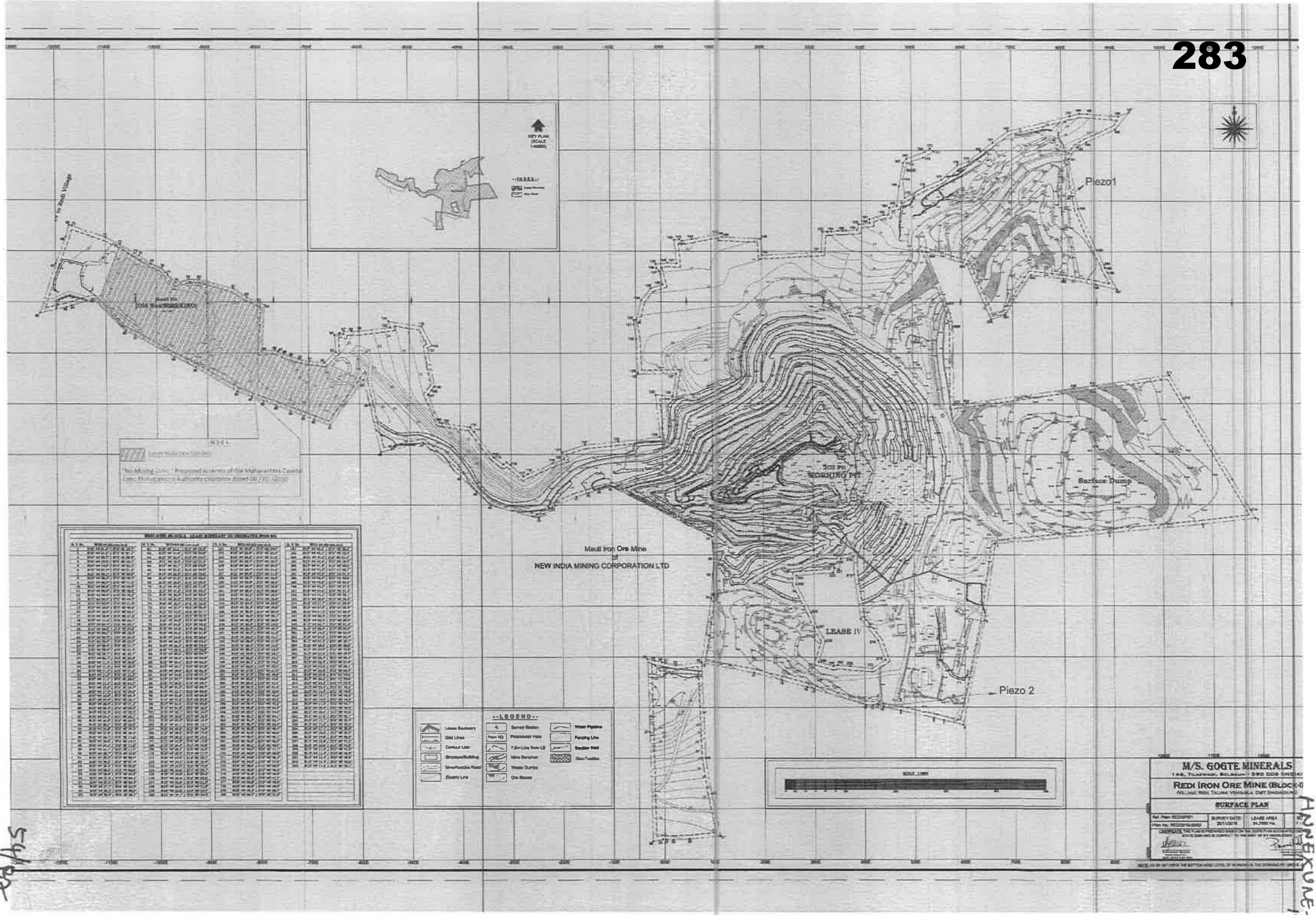
M/s. Gogte Minerals

Hudaw adi Redi

for (A.V.Mandavkar)
Scientific Officer,
Regional Laboratory, Chiplun

106,107 Parkar Complex, 1st Floor, Behind Nagar Parishad,
Taluka: Chiplun, District: Ratnagiri 415 605.
Tel: 02355 261970, Fax:-02355 261970
Email:- sochiplunlab@mpcb.gov.in ; mpcbchiplunlab@mpcb.gov.in

52


KEY PLAN
(SCALE
1:40000)
--INDEX--
Lease Boundary
Mine Road
Piezo1
Piezo 2
WORKING PIT
Surface Dump
LEASE IV
Mauli Iron Ore Mine
of
NEW INDIA MINING CORPORATION LTD
--LEGEND--
Lease Boundary
Grid Lines
Contour Lines
Structure/Building
Mine/Kaccha Road
Electric Line
Survey Station
Piezometer Hole
7.5m Line from LB
Mine Benchon
Waste Dumps
Ore Blocks
Water Pipeline
Fencing Line
Boulder Wall
Geo-Textiles
M/S. GOGTE MINERALS
REDI IRON ORE MINE (BLOCK-I)
SURFACE PLAN

HYDROGEOLOGICAL STUDIES IN AND AROUND REDI IRON ORE MINE (BLOCK- I) OF M/S GOGTE MINERALS, REDI VILLAGE, VENGURLA TALUKA, SINDHUDURG DISTRICT, MAHARASHTRA

Submitted to
CENTRAL GROUND WATER AUTHORITY
MINISTRY OF WATER RESOURCES
GOVERNMENT OF INDIA







M/S GOGTE MINERALS
REDI VILLAGE, VENGURLA TALUKA, SINDHUDURG DISTRICT, MAHARASHTRA

PREPARED BY

M.C.REDDY
CONSULTANT
FORMER REGIONAL DIRECTOR
CENTRAL GROUND WATER BOARD
NABET ACCREDITED

December 2018

55/87

M.C.REDDY
Former Regional Director
Central Ground Water Board
Ministry of Water Resources
Govt. of India
NABET Accredited Consultant for HG & GEO

Phone: +91-80-48521486
Mobile: 9448864873
e: mcreddycgwb@yahoo.co.in
Date: 22-12-2018

DECLARATION

To whomsoever it may concern, this is to declare I M.C.Reddy, Former Regional Director, Central Ground Water Board and NABET Accredited Consultant for HG & GEO has carried out Hydrogeological Surveys and Prepared a comprehensive report on **"HYDROGEOLOGICAL STUDIES IN AND AROUND REDI IRON ORE MINE (BLOCK- I) OF M/S GOGTE MINERALS, REDI VILLAGE, VENGURLA TALUK, SINDHDHURG DISTRICT, MAHARASHTRA"**, and submitted to Gogte Minerals in December, 2018.

M. C. Reddy

(M. C. Reddy)

1013, 'D' Block, Sahakaranagar, Bangalore – 560 092
Ground Water Surveys, Technologies

56/87

CHAPTER 9
SUMUP AND RECOMMENDATIONS

9.1 Sum-up

1. Redi Iron ore mine (Block- I) of M/S Gogte Minerals is an existing mining lease and is located in the village Redi, Vengurla taluka, Sindhudurg district of Maharashtra State. The total extent of the lease area is 94.7060 Ha in private land.
2. The Ministry of Environment, Forests & CC, (Erstwhile MoEF, Government of India) vide its letter No J-11015/65/1045/2007–IA.II(M) dated April 22, 2010 accorded Environment Clearance (EC) for the annual rated capacity of the mine to 0.368 Million Tonnes per Annum (MTPA) of production of iron ore. The lessee intends to increase the production from 0.368 MTPA to 1.0 MTPA. Subsequently, the Lessee applied for expansion in EC vide letter dated 23/02/2016 to the MoEFCC and was granted TOR vide its letter no. J-11015/136/2016-IA.II (M), dated 29th April 2016 for preparation of EIA/EMP for approval for increase in production from 0.368MTPA to 1.0MTPA, in which one of the condition mentioned is as to obtain necessary permission form the Competent Authority for the drawl of requisite quantity of water.
3. The lessee has been obtained the Renewal of Consent to Operate under Section 26 of the Water (Prevention and Control of Pollution) Act 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act 1981 and Authorization/Renewal of Authorization under Rule 5 of the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules 2008, from the Maharashtra State Pollution Control Board, vide its letter no. MPCB/ROK/SROK/1812000451/1206/2018, dated 06/12/2018 with condition to obtain NOC from the Central Ground Water Department.
4. The study area comprises of undulating plains, interspersed with sporadic ranges and isolated low ranges of rocky hills. The fracture and structural lineaments surround the study area. The lineaments are aligned almost parallel to the hill ranges.

5. In order to achieve the objectives and the stipulated conditions of Environmental Clearance by MoEF & CC, hydrogeological surveys were taken up in and around the Iron ore mine at Redi village and 5 km. radius of the mine.
6. The river basin of all these westerly flowing short rivers originate from Western Ghats and drain in the Arabian Sea in the west under estuarine environment. Primarily the under lying rocks govern the drainage system in the area. The drainage system is generally dendritic type.
7. The average annual rainfall in the area is 3500 mm. rainfall is found to be the main source responsible for the top laterite and alluvial aquifer systems. The major component of mine pit water is made up of direct precipitation on the pit area and contribution from surface runoff from adjoining areas.
8. Dharwarian metasediments (Achaean), Kaladgi formation (Precambrian), Laterite (Pleistocene) and Alluvial deposits (Recent to Sub-Recent) are the water bearing formations observed in the area. The Alluviums also has limited areal extent found mainly along the coast. The study area is dominantly covered by the rock formations of Dharwar series. Iron ore was formed due to leaching of Banded Hematite Quartzite and Banded Hematite Quartzite schist. The general dip of the ore body is 42^0 to 50^0 towards west. Ore body tentatively extends over a strike length of one kilometer in the NE – SW direction.
9. Hydrogeological surveys were carried out in and around the Redi Iron ore mine (core area) 5 km radius – also called as the study area (buffer area) during June 2018 to evaluate the environmental impact on Ground water and allied fields due to mining activities in the area. In all 18 villages were visited and inventoried 23 dug wells and bore wells for water levels and collected select water samples from 6 select villages for water quality studies and to delineate the ground water level and quality regime in the area.
10. The abstraction structures inventoried are essentially dug wells tapping Phreatic aquifers. Bore wells tapping deep aquifers are not common in the area.
11. Depth to water level varied from less than 0.5 m bgl to more than 5 m bgl. Water levels of less than 0.5 m bgl are found in and around Nanos, Querim, Kanyale and Usha Ispat; between 0.5 m bgl and 2 m bgl in and around Velagar Beach,

Government of Maharashtra and Central Ground Water Board, Government of India, falling in "SAFE" category and the stage of ground water development is 27.42%.

17. The pit water pumping from pit 203 varies will be 4010 m^3/day during non-monsoon periods, which is supplied to villagers for domestic and agriculture use after treatment.
18. The geological disposition of the beds in the area is such that the sea water intrusion will not occur into the mine pit from the northern side.
19. The water filled Mauli pit located in the northwest side of the pit 203 has not responded dewatering in 203 pit indicating the hydrogeological barriers between the two pits. The presence of barrier dykes between the two pits was also confirmed by drilling holes during 2010.
20. In the present mine lease, the radius of influence zone due to mine pit dewatering would extend up to about 407 m around the mine due to ground water seepage into the mine pit.
21. Ground water requirements for the mine is 508 m^3/day for domestic, mining, dust suppression and green area development.
22. Daily average seepage per day is 4010 cum/day as per the ground water flow model studies.
23. The radius of Radius of Influence is estimated as 407m.

9.2 Recommendations

1. Ground water requirements for domestic, mining, dust suppression and green area development will be met from seepage and accumulated rain water in the mine pit after treatment.
2. The water supply to the needy village for agriculture and domestic is a Corporate Social Responsibility, without any conditions and is fully free of cost.
3. Data log books pertaining to the daily ground water extraction from the mine should be maintained.
4. Established network of existing 23 dug wells in buffer area for monitoring water level changes and 6 dug wells for water quality four times a year. The schedule

Tirewada, Adarshanagar, Aronda, Gavatalewadi, Goltuwadi, Kiranpani, Kerwadi, Velagar, Sagartirth, Temb, Sonsura and Arovasi; water levels are between 2 and 4 m bgl in and around Assgavo, Aajgaon and Aravali. Depth to water levels are more than 4 m bgl in and around Shiroda and Tiroda.

12. Water table elevation varied from less than 5 m above mean sea level (a msl) to more than 20 m amsl. Water table elevation of less than 5 m amsl is found in and around Querim, Usha Ispat and Tiroda; between 5 and 10 m amsl in and around Aronda, Shiroda, Nanos, Velagar Beach, Adarshanagar and Tirewada; between 10 and 20 m amsl in and around Aajgaon, Aravali, Temb, Velagar, Kerwadi, Kiranpani, Kanyale, Goltuwadi and Gavatalewadi; Water table elevation is more than 20 m amsl in and around Sagartirth and Sonsura. The flow direction of the water table is following the Topography of the area.
13. Water samples were collected from select dug wells at 6 locations in shallow aquifers. The water samples were subjected to analysis for determining the various constituents and their suitability for drinking water. The data show that water quality is potable and all the constituents are within the maximum permissible limits of BIS standards for drinking water. The fresh ground water in the low lying plain area in the north and north eastern parts of the study area is confined to shallow depths of less than 10m. As the fresh mine workings would be towards eastern part, there shall not be any influence of salinity coming in from the western side of the pit 203 that is from the Arabian Sea.
14. There are no indications and reports of negative impacts of mining on ground water levels and quality in the area.
15. Long term water level data (more than 10 years period) pertaining to National Hydrograph Stations (NHS) maintained by Central Ground Water Board, Central Region, Nagpur, for the Vengurla Taluka, Sindhudurg District, Maharashtra is considered in water levels. This suggests, the stage of ground water development in the Vengurla Taluka is low. There is scope for development for analysis. The data show that all the four Hydrograph stations show rise.
16. As per the latest GEC norms, Vengurla Taluka, Sindhudurg District, Maharashtra show dynamic ground water reserves estimated by Water Resources Department,

of monitoring for water level is as per the established norms of Central Ground Water Board (Govt. of India). Also proposed 3 piezometers within the core area for uninterrupted monitoring of water level and water quality. Piezometers are recommended for constructing up to a depth of 60 m in the area with 153 mm dia.

5. Remedial measures should be initiated in case of change in water levels and water quality.
6. The proponent to submit an application to Central Ground Water Authority for obtaining NOC for extraction of Ground Water from the Redi Iron ore mine.
7. In addition to this it is recommended to take up additional rain water harvesting measures, e.g. rooftop rain water harvesting structures, construction of rainwater harvesting structures at the low lying areas of the nearby villages.

ANNEXURE-12

291

GOGTE MINERALS

146, TILAKWADI, BELGAUM-590 006. (INDIA)

Phone : 2468917 (3 Lines) 2424696
Telegram : MINERALS
Fax : 91-831-2426487
E-mail : gogtetextiles@rediffmail.com

To,

7th February 2020

The Regional Director,
Central Ground water Board, Central Region,
N. S. Building, Civil Lines,
Nagpur-440001,
Maharashtra

Subject: - Report on Hydrogeological studies (impact of ground water abstraction on the ambient ground water regime) in and around "Redi Iron Ore Mine (Block I)" of M/s Gogte Minerals located at Village Redi, Taluka Vengurla, and District Sindhudurg of Maharashtra State

Reference- No Objection Certificate (NOC) granted by the Central Ground Water Authority (CGWA), vide its letter no. CGWA/NOC/MIN/ORIG/2019/5865 dated 13/08/2019.

Respected sir,

We have been granted the No Objection Certificate (NOC) for Ground water Abstraction by the Central Ground Water Authority (CGWA) vide its letter no. CGWA/NOC/MIN/ORIG/2019/5865 dated 13/08/2019 in respect of "Redi Iron Ore Mine (Block I)" of M/s Gogte Minerals located at Village Redi, Taluka Vengurla, and District Sindhudurg of Maharashtra state.

As per the condition no 14, stipulated in the above mentioned NOC, we have appointed the National Institute of Hydrology, Ministry of Water Resources, RD & GR, Government of India, Belgavi, Karnataka to conduct the Hydrological studies. The study will cover the four seasons, including Monsoon 2019, Post Monsoon 2019, Winter 2019-20 and Summer2020.

... page 2

62/87

GOGTE MINERALS
146, TILAKWADI, BELGAUM-590 006. (INDIA)

Phone : 2468917 (3 Lines) 2424696
Telegram : MINERALS
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E-mail : gogtetextiles@rediffmail.com

The findings for the season,Monsoon 2019 and Post Monsoon 2019 have been complied and submitted herewith as Interim Report. We will submit the Final report on its completion for your perusal.

This is for your information and Record.

Thanking you,

Yours Faithfully,

For M/s Gogte Minerals

Arvind Gogte
Partner

Encl:-As mentioned above

63/87

राष्ट्रीय जल विज्ञान संस्थान
(जल संसाधन नदी विकास और गंगा संरक्षण मंत्रालय भारत सरकार)
National Institute of Hydrology
(Ministry of Water Resources, RD & GR, Govt. of India)
कठोर शिला क्षेत्रिय केंद्र
Hard Rock Regional Centre
मेन रोड, विश्वेश्वरय्या नगर, बेलगावि - ५९० ०१९ (कर्नाटक)
Main Road, Visvesvaraya Nagar, Belagavi - 590 019 (Karnataka)

दुरभाष : 0831 - 2447714
फैक्स : 0831 - 2447269
ई-मैल : hrrcnih@gmail.com

आपो हि ष्ठा मयोभुव :

संख्या No.

दिनांक Date : 07/02/2020

CERTIFICATE

To whomsoever it may concern, this is to certify that National Institute of Hydrology, Hard Rock Regional Center (Under Ministry of Jalashakthi, Dept. of WR, GR & RD) has carried out preliminary investigations as a part of the **"Comprehensive Study on Hydrogeological Studies in and Around Redi Iron Ore Mine (Block-I) of M/S Gogte Minerals, Redi Village, Vengurla, Taluk, Sindhudurg District, Maharashtra"** and the results of the study is submitted herewith.

B. K. Purandara
Scientist F & PI

64/87

INTERIM REPORT

Hydrogeological Studies in and around "Redi Iron Ore Mine (Block I)" of M/s Gogte Minerals located at Village Redi, Taluka Vengurla, and District Sindhudurg of Maharashtra State

65/87

4.6 SPATIAL VARIATION OF GROUNDWATER QUALITY PARAMETERS

Twenty three (recently added 3 more wells) groundwater samples were drawn from the selected wells for two seasons in Monsoon 2019 (in the month of June 2019) and during the Post Monsoon 2019 (in the month of October 2019) and analysed for physicochemical parameters. No much seasonal variation is observed so far.

The spatial variations of the different parameters for two different seasons (Monsoon and Post Monsoon 2019) are presented in the following pages. pH in the study area varies from **4.92 to 7.49.** Groundwater exhibited acidic to basic nature, which is a typical nature coastal aquifers. However all samples were within the permissible limits as prescribed by BIS.

The acidic nature of water is attributed to the highly weathered lateritic soils which are distributed all over the catchment. Alkalinity which is referred to as the ability of water to neutralize acids showed variation between **12mg/l and 110 mg/l (figure 7f).** All the samples exhibited alkalinity values lower than the permissible limit of 200 mg/l.

Salinity of the water in the groundwater were measured using standard probes and found that the salinity varied from **0.02 mg/l to 0.62 mg/l.** Electrical Conductivity (EC) and Total Dissolved Solids are inter dependent and explains the salinity content and also the pollution potential of the particular well/region. Electrical conductivity and TDS in water is affected by the presence of inorganic dissolved solids in the form of chloride, nitrate, sulphate, phosphate, sodium, magnesium, calcium, iron and aluminium ions. Conductivity is also affected by geology and temperature, the warmer the water the higher the conductivity. The EC values in all samples are lower than the permissible limit. Chloride is an indicator in detecting the contamination of waste or intrusion of saltwater in to ground water. The chloride concentration varies between 8.93 mg/l and 358.42 mg/l. Total hardness is an important factor in determining the suitability of water samples for domestic and irrigation purposes. According to Sawyer et al. (2003), water is classified as, soft, hard, moderately hard and very hard. Water hardness is caused primarily by the presence of cations such as calcium and magnesium and anions such as carbonate, bicarbonate, chloride and sulphate. The classification of groundwater based on total hardness indicates

66/87

Spatial variation of Chlorides during Monsoon 2019 and Post Monsoon 2019

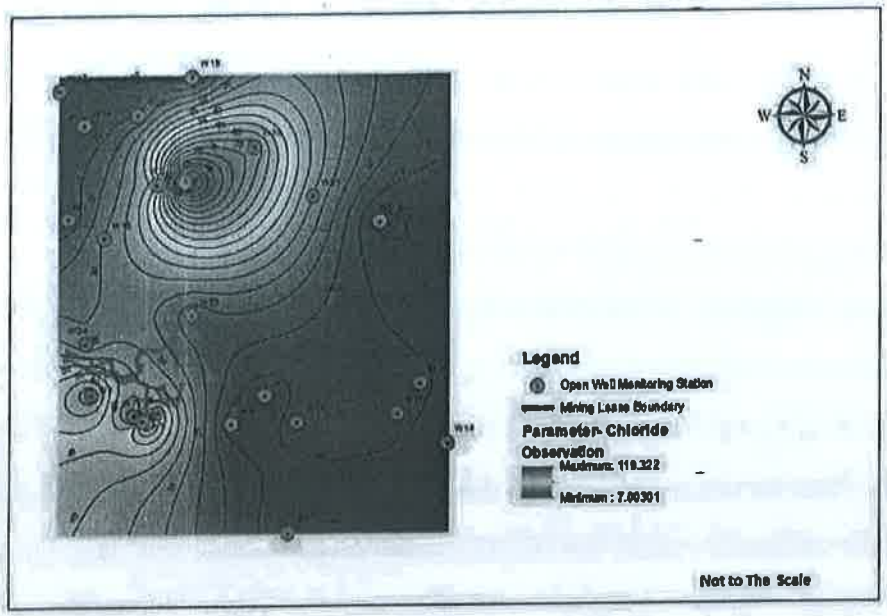


Figure 6e: Spatial Variation of Chlorides during the Season Monsoon 2019

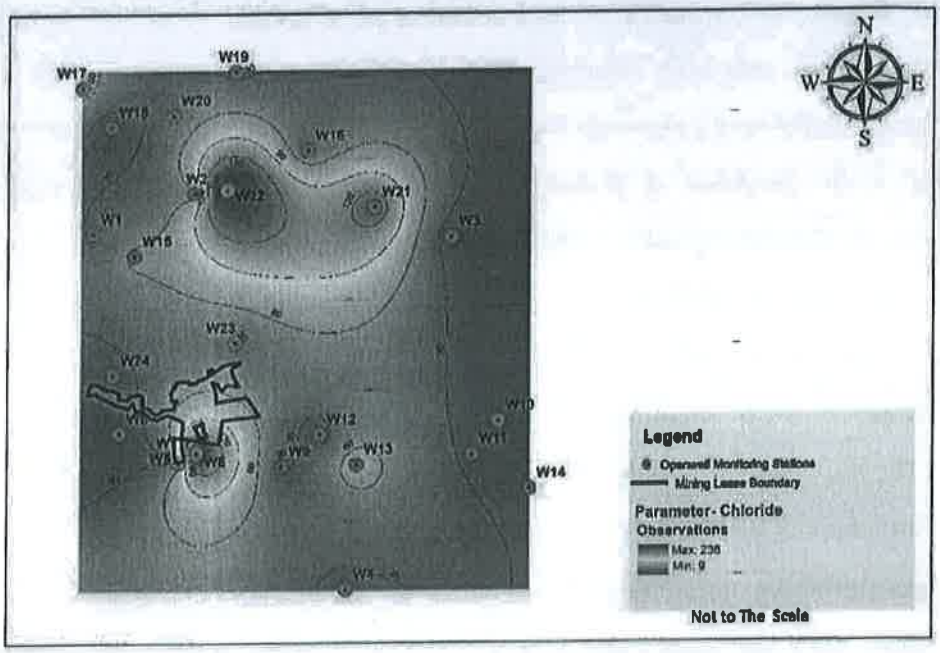


Figure 6f: Spatial Variation of Chlorides during the Season Post Monsoon 2019

67/87

Spatial variation of TDS during Monsoon 2019 and Post Monsoon 2019

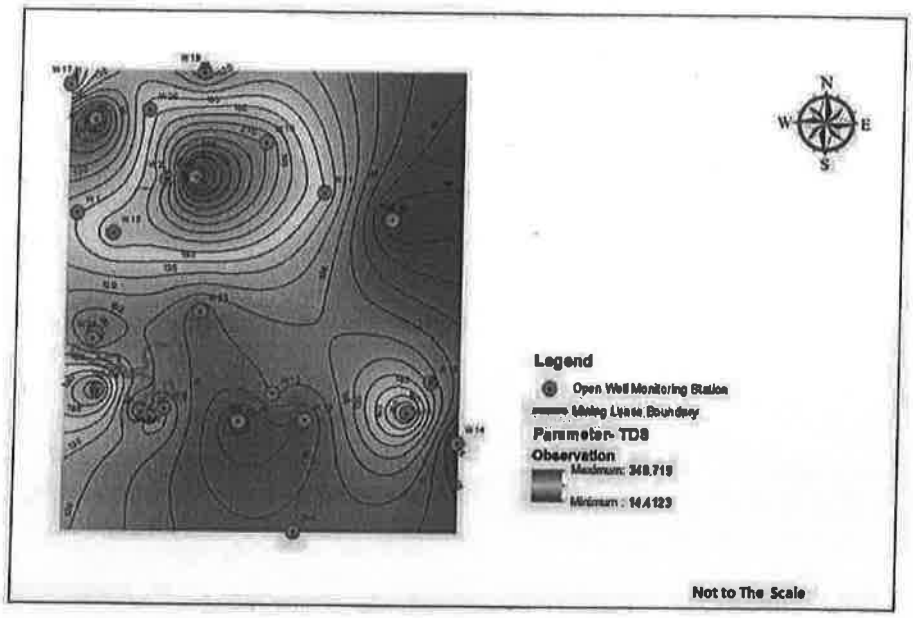


Figure 6g: Spatial Variation of TDS during the Season Monsoon 2019

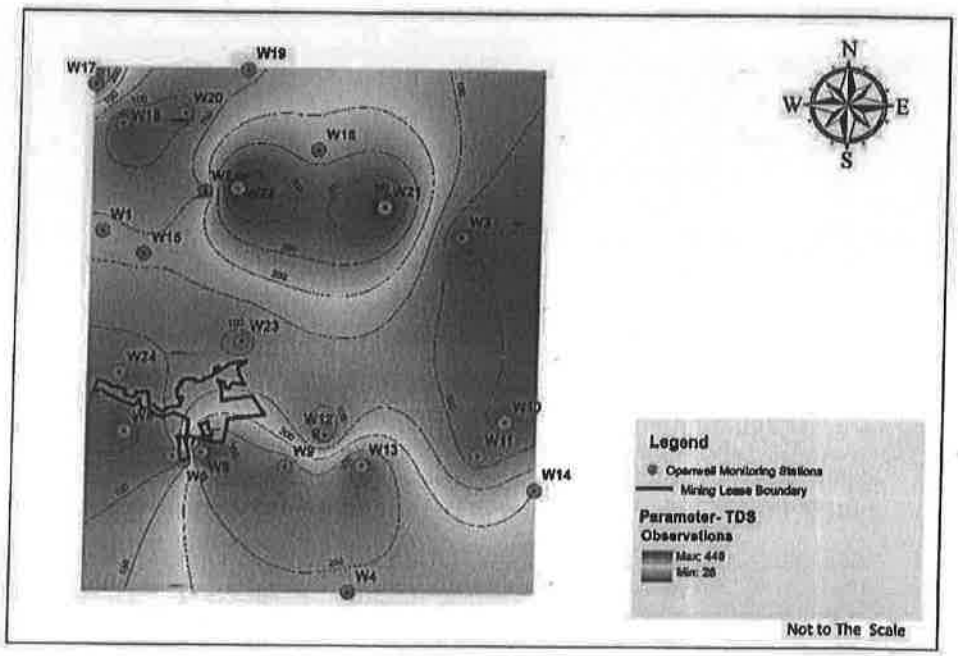


Figure 6h: Spatial Variation of TDS during the Season Post Monsoon 2019

68/87

CHAPTER V

CONCLUSION

1. From the preliminary investigation it is found that there is no direct impact on water levels and groundwater quality due to mining.
2. The estimation of seawater intrusion using Ghyben Herzberg formula indicated that there is no intrusion of seawater in the study areaupto 400m to 500m.
3. From the conceptual modelling, it is understood that there is no threat of contamination under defined hydrological conditions.

69/87

ANNEXURE-12A

299

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

सत्यमेव जयते

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Redi Iron Ore Mine (Block - I)		
Project Address:	Village -Redi, Taluka - Vengurla, District - Sindhudurg, Maharashtra		
Village:	Redi	Taluka:	Vengurla
District:	Sindhudurg	State:	Maharashtra
Pin Code:	416517		
Communication Address:	M/s Gogte Minerals, 27/1, Nasco Ishannya, Khanpur Road, Tilakwadi, Belgavi, Block & District - Belgaum, Karnataka - 590006		
Address of CGWB Regional Office :	Regional Director, Central Ground Water Board, Central Region, N. S. Building, Civil Lines, Nagpur, Maharashtra – 440001		

1.	**NOC No.:**	CGWA/NOC/MIN/ORIG/2019/5865			
2.	Application No.:	21-4/1995/MII/MIN/2018	3.	Category:	Mining
4.	Project Status:	Existing Project	5.	NOC Type:	New
6.	**Valid from:**	13/08/2019	7.	**Valid up to:**	12/08/2021

8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
				4010	962400	4010	962400

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:1					**Total Proposed No.:0**				
	DW	DCB	BW	TW	MP	DW	DCB	BW	TW	MP
Abstraction Structure*	0	0	0	0	1	0	0	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit

10. Quantum of ground water recharge/harvesting (m³/year): 229394

11. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism.

	No. of Piezometers	Monitoring Mechanism		
		Manual	DWLR**	DWLR With Telemetry
**DWLR - Digital Water Level Recorder	2	0	1	1

(Compliance Conditions given overleaf)

Member (CGWA)

18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

70/82

Validity of this NOC shall be subject to compliance of the following mandatory conditions:

1. No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
2. The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
3. All ground water abstraction/ de-watering structures shall be fitted/continue to be fitted with digital water flow meters by the firm at its own cost. Daily ground water abstraction data shall be monitored / continue to be monitored (in case of renewal) by the firm and recorded in a log book. Details of month-wise ground water abstraction shall be submitted to the Regional Director, CGWB on annual basis.
4. In case the ground water abstraction is more than 10 m^3/day, monthly water level monitoring data shall be maintained and submitted annually to the Regional Office of CGWB. Wherever groundwater withdrawal is more than 500 m^3/day, the firm shall install telemetry system in one of the piezometers and share USER ID and password of the telemetry system with the Regional Director, CGWB.
5. In case ground water abstraction is more than 10 m^3/day, ground water quality shall be monitored once in a year (during pre- monsoon period) and the report submitted to the Regional Director, CGWB.
6. Ground water augmentation/harvesting measures, as stipulated in the NOC, shall be implemented (in new cases) / continue to be maintained (in case of renewal) in consultation with the Regional Director, CGWB.
7. Proof of recharge/ water harvesting (photographs of structures constructed) shall be submitted to the Regional Director, CGWB. The firm shall also undertake periodic maintenance of recharge/water harvesting structures at its own cost.
8. The firm shall optimize water use through recycling/ reuse of waste water after proper treatment.
9. The project proponent shall take all necessary measures to prevent contamination of ground water in the premises, failing which the firm shall be responsible for any consequences arising thereupon.
10. In case of industries likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
11. Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
12. In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
13. Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the Regional Director, Central Ground Water Board.
14. **The firm shall submit report on impact of ground water abstraction on the ambient ground water regime within six months of issuance of NOC.**
15. The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
16. This NOC is subject to prevailing Central/ State Government rules/ laws/ norms or Court orders related to construction of tube well/ ground water abstraction structure/ recharge or conservation structure/discharge of effluents or any such matter as applicable.
17. This NOC does not absolve the proponents of their obligation/ requirement to obtain other statutory and administrative clearances from appropriate authorities.
18. The issue of this NOC does not imply that other statutory/ administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
19. This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/ court orders in cases related to ground water or any other related matters.
20. Application for renewal can be submitted online from 90 days before the expiry of NOC. Application for renewal of expired NOCs shall not be entertained and subsequent ground water withdrawal, if any, shall be illegal & liable for legal action as per provisions of Environment Protection Act (EPA), 1986.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

71/87

ANNEXURE-13

301

NOTARY
SMT. KARUNA SHRIRAM BAKRE
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM
Reg. No. 377/14
Exp. Dt. 6/7/2024
GOVT. OF GOA (INDIA)

TRANSLATION OF MARATHI DOCUMENT TO ENGLISH

OFFICE OF THE VILLAGE PANCHAYAT, REDI

Taluka Vengurla, District Sindhudurg (Maharashtra) Phone (02366)268256

E-mail-redigp07@gmail.com

O. No./242/19/20 Date-10/06/2019

To
Respected collector
Office of the collector, Sindhudurg
Sindhudurgnagari

Sub-Regarding water problem created due to mining Excavation at Redi.

Sir,

Due to excavation in mine done by companies at Redi below limit and as there is Sea nearby, the water in mine has become salty therefore water of nearby wells in the village is not potable. Therefore water in the mine is purified by ILPL Company and distributed in the village by scheme of taps and pipelines. The T.D.S. of the same water has also raised/grown up. Therefore that can effect on health of public in village. Hence regarding this inspection is to be done in the presence of respected guardianminister, respected officer mine work, respected sub divisional officer and problem of drinking water in village is to be eradicated. It is a kind request.

Thanking you.

Yours faithfully
Sd/-
Sarpanch
Village Panchayat Redi,
Tal. Vengurla District Sindhudurg

Attached copy of Resolution of Gramsabha

Sd/-
14/6/19

Copy to 1) Respected Deepakbhai Kesarkar Parent Minister, Sindhudurg
2) Respected sub divisional officer, Office at Sawantwadi.
3) Respected District Mining work officer, office of collector Sindhudurg

Presented with affection

As per original True copy issued
Date-16/09/2019
Sd/-
Information Officer Village Panchayat
Tal. Vengurla, Dist.Sindhudurg

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE MARATHI DOCUMENT TO ENGLISH DONE BY ADVOCATE SMT. SHARMILA NAMSHIKAR ALIAS PAI KUCHELKAR AND ATTESTED BY NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM -GOA, ON THIS 5TH DAY OF

72/82

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCW/28/ /2019-20 Date: 3/6/2019

Water

SAMPLE ANALYSED

Referred by: Krishan Marathe , H.No.2923 , Behind III, Bordem , Bicholim - Goa

Ref. No . Nil dated 21/05/2019

21/05/2019 analytical work completed on 31/05/2019

Received/Collected on: Well water

Sampling Point/Source: As below

To determine:

ANALYSIS

Sr.No.	Determination		Results	Limits
1	Appearance		Clear	Clear
2	Colour		Colourless	Colourless
3	Odour		Inoffensive	Inoffensive
4	pH		7.4	6.5 - 8.5
5	Turbidity NTU		1.0	5.0
6	Total Dissolved Solids	mg/l	1191.2*	500.0
7	Total Hardness as CaCO3	mg/l	432.0	300.0
8	Calcium as Ca++	mg/l	133.6	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l	30.0	200.0
10	Chlorides as Cl-	mg/l	764.5*	250.0
11	Sulphate as SO4--	mg/l	4.2	200.0
12	Nitrates as NO3-	mg/l	Nil	45.0
13	Nitrite as NO2-	mg/l	Nil	Nil
14	Oxidability - 4 hrs.	mg/l	0.6	2.0
15	Iron as Fe++	mg/l	0.09	0.3
16	Manganese as Mn++	mg/l	Nil	0.1
16	Magnesium as Mg++	mg/l	23.8	30.0

* Above permissible limits.

Remarks: The sample of water analysed does not confirm to the standards prescribed for drinking water. The water therefore cannot be used for human consumption as such..

Seen:

(Mrs.V. S. Kunkolienker)

Analyst,

(Satish Gopal Gawas)

GOVERNMENT OF GOA DIRECTORATE OF HEALTH SERVICES ENVIRONMENTAL

01-2

Govt. Ptg. Press, Panaji-Goa—183/10,000—5/2018

73/87

Senior Geologist
Ground Water Survey And Development Agency Sindhudurg
Water Sample Chemical Testing Report
District Laboratory Orgs

E - Mail districtlaboros@gmail.com Phone No 02362 - 228713

Sender Name PHC Redi Taluka Vengurla Dist Sindhudurg

Reference Letter No & Date Ref No 47/20 - 09/05/2019

Sr No	Name Of Taluka	Name of Panchayat	Name of Habitation	Location / UID	Type of Source	Sample Received Date	Sample Testing Date	Temp	Color	Odor	Tur (NTU)	pH	EC	TDS (mg/L)	Alkalinity (mg/L)	Chloride (mg/L)	Fluoride (mg/L)	Nitrate (mg/L)	Total Hardness (mg/L)	Iron (mg/L)	Calcium
1	Vengurla	Redi	Huda	Taki jawal	PWS	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	8.2	542	352	50	123	0.42	1	40	0.08	8
2	Vengurla	Redi	Huda	Samaja mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	1.4	7.9	1731	1125	40	522	0.61	1	280	0.09	56
3	Vengurla	Redi	Mhartale	Charmakarwadi	Open well	09.05.2019	16.07.2019	27.1		Odorless	2.3	7.8	1637	1064	40	512	0.58	1	260	0.10	56
4	Vengurla	Redi	Mhartale	Panduji House	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	7.8	1105	718	40	355	0.53	1	180	0.08	36
5	Vengurla	Redi	Bomadoji	Ghusakeshwar mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	7.9	503	327	40	123	0.43	1	80	0.08	16
6	Vengurla	Redi	Sukalabhat	Siddheshwar Mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	8.1	172	112	20	34	0.41	1	30	0.09	10
7	Vengurla	Redi	Nagole	Bhavani Mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	1.0	7.3	1076	699	120	227	0.43	1	180	0.09	36
8	Vengurla	Redi	Kanbhal	Datta Mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	7.4	1480	962	60	453	0.59	1	240	0.08	48
9	Vengurla	Redi	Gavtale	Shankar Kerkar	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	8.0	187	122	20	34	0.43	1	40	0.08	8

Senior Geologist
GSDA Sindhudurg

Indian Standard IS 10500 : 2012

Acceptable Limit : pH : 6.5 - 8.5. Turbidity 1. TDS 500. Calcium 75. Chloride 250. Fluoride 1.0. Iron 1. Nitrate 45. Sulphate 200. Alkalinity 200. T. Hardness 200
Permissible Limit : pH : 6.5 - 8.5. Turbidity 5. TDS 2000. Calcium 200. Chloride 1000. Fluoride 1.5. Iron & Nitrate - No relaxation. Sulphate 400. Alkalinity 600. T. Hardness 600

47/20

Senior Geologist
Ground Water Survey And Development Agency Sindhudurg
Water Sample Chemical Testing Report
District Laboratory Oros

E - Mail districtlaboros@gmail.com

Phone No 02367 226713

Sender Name PHC Redi

Taluka Vengurla

Dist Sindhudurg

Reference Letter No & Date Ref No 47/20 - 09/05/2019

Sr. No.	Name Of Taluka	Name of Panchayat	Name of Habitation	Location / UID	Type of Source	Sample Received Date	Sample Testing Date	Temp	Color	Odor	Tur (NTU)	pH	EC	TDS (mg/L)	Alkalinity (mg/L)	Chloride (mg/L)	Fluoride (mg/L)	Nitrate (mg/L)	Total Hardness (mg/L)	Iron (mg/L)	Calcium (mg/L)
1	Vengurla	Redi	Huda	Taki jawal	PWS	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	8.2	542	352	50	123	0.42	1	40	0.08	8
2	Vengurla	Redi	Huda	Samaja mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	1.4	7.9	1731	1125	40	522	0.61	1	280	0.09	56
3	Vengurla	Redi	Mhartale	Charmakarwadi	Open well	09.05.2019	16.07.2019	27.1		Odorless	2.3	7.8	1637	1064	40	512	0.58	1	260	0.10	56
4	Vengurla	Redi	Mhartale	Panduji House	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	7.8	1105	718	40	355	0.53	1	180	0.08	36
5	Vengurla	Redi	Bomadoji	Ghusakeshwar mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	7.9	503	327	40	123	0.43	1	80	0.08	16
6	Vengurla	Redi	Sukalabhat	Siddheshwar Mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	8.1	172	112	20	34	0.41	1	30	0.09	10
7	Vengurla	Redi	Nagole	Bhavani Mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	1.0	7.3	1076	699	120	227	0.43	1	180	0.09	36
8	Vengurla	Redi	Kanbhal	Datta Mandir	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	7.4	1480	962	60	453	0.59	1	240	0.08	48
9	Vengurla	Redi	Gavtale	Shankar Kerkar	Open well	09.05.2019	16.07.2019	27.1	Colorless	Odorless	0.9	8.0	187	122	20	34	0.43	1	40	0.08	8

Senior Geologist
GSDA Sindhudurg

Indian Standard IS 10500 : 2012

Acceptable Limit - pH : 6.5 - 8.5. Turbidity 1. TDS 500. Calcium 75. Chloride 250. Fluoride 1.0. Iron 1. Nitrate 45. Sulphate 200. Alkalinity 200. T. Hardness 200
Permissible Limit - pH : 6.5 - 8.5. Turbidity 5. TDS 2000. Calcium 200. Chloride 1000. Fluoride 1.5. Iron & Nitrate - No relaxation. Sulphate 400. Alkalinity 600. T. Hardness 600

Senior Geologist
Ground Water Survey And Development Agency, Sindhudurg
Water Sample Chemical Testing Report

E - Mail : sdlswadi@gmail.com

Phone No. (02363) 273443

Sender Name : PHC Redi

Taluka : Vengurla

Dist :Sindhudurg

Reference Letter No. & Date : - 29.01.19

Lab Ref No- SDLS/C2397-2401/18-19

Sr. No.	Name of Panchayat	Name of Habitation	Location / UID	Type of Source	Sample Received Date	Sample Testing Date	Temp	Color	Odor	Tur (NTU)	pH	EC	TDS (mg/L)	Alkalinity (mg/L)	Chloride (mg/L)	Fluoride (mg/L)	Nitrate (mg/L)	Total Hardness (mg/L)	Iron (mg/L)	Calcium (mg/L)	Remark
1	Redi	Huda	Arun Rane	PWS	29.01.2019	07.02.2019	28.4	Colourless	Odourless	1.0	7.0	646.0	416.0	80.0	37.62	0.40	2.18	84.0	0.26	16.02	Fit
2	Redi	Bhimnagar	Gopal Redkar	Openwell	29.01.2019	07.02.2019	28.4	Colourless	Odourless	0.8	7.0	1916.0	1242.0	208.0	118.8	0.48	2.35	240.0	0.29	48.86	Fit
3	Redi	Taliwadi	Near Lake	Tali	29.01.2019	07.02.2019	28.4	Colourless	Odourless	0.9	7.0	2980.0	1950.0	402.0	198.99	0.47	2.64	424.0	0.28	81.70	Fit
4	Redi	Taliwadi	Near Tali	Tali	29.01.2019	07.02.2019	28.4	Colourless	Odourless	1.0	7.0	2480.0	1610.0	318.0	168.3	0.46	2.79	308.0	0.29	64.88	Fit
5	Redi	Taliwadi	Near Tali Facing East	Tali	29.01.2019	07.02.2019	28.4	Colourless	Odourless	0.9	7.0	1853.0	1222.0	246.0	134.64	0.48	2.34	242.0	0.28	47.26	Fit

Senior Geologist
GSDA, Sindhudurg

Indian Standard IS 10500 : 2012

Acceptable Limit - pH : 6.5 - 8.5. Turbidity 1. TDS 500. Calcium 75. Chloride 250. Fluoride 1.0. Iron 1. Nitrate 45. Sulphate 200. Alkalinity 200. T. Hardness 200

Permissible Limit - pH : 6.5 - 8.5. Turbidity 5. TDS 2000. Calcium 200. Chloride 1000. Fluoride 1.5. Iron & Nitrate - No relaxation. Sulphate 400. Alkalinity 600. T. Hardness 600

3067

महाराष्ट्र शासन

मुख्य अणुजीव शास्त्रज्ञ

जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा, सिंधुदुर्ग.

कार्यालय दूरध्वनी क्र.: आहरण व संवितरण क्र. :	(02362)228977 1501002369	जिल्हा सामान्य रुग्णालय सिंधुदुर्ग च्या मागे, ओरोस-बुद्रुक, सिंधुदुर्गनगरी, सिंधुदुर्ग.(416 812) ई-मेल : dphlsindhudurg@gmail.com
आरोग्य सेवा	जा.क्र./जिसाआप्रशासिं/माहिती अधिकार/११९-२०/२०२०	
	दिनांक : ०९-०१-२०२०	

प्रति,

श्री. कृष्णा पुरुषोत्तम मराठे,
मु. पो.-रेडी कन्याळ,
तालुका-वेंगुर्ला, जिल्हा-सिंधुदुर्ग.

विषय :- माहितीचा अधिकारी अधिनियम २००५ अन्वये माहिती देणे बाबत. जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा सिंधुदुर्ग येथे गांव-रेडी येथील शासकीय पाणी नमुने तपासणी (रासायनिक) अहवालाची माहिती..

संदर्भ :- आपला माहितीचा अधिकार अधिनियम २००५ अन्वये अर्ज दिनांक १३-१२-२०१९ प्राप्त दिनांक १६-१२-२०१९...

महोदय,

माहितीचा अधिकार अधिनियम २००५ अन्वये ग्रामपंचायत रेडी, तालुका-वेंगुर्ले, जिल्हा-सिंधुदुर्ग येथील शासकीय पाणी नमुने रासायनिक तपासणी अहवालाची माहिती मिळणे बाबत संदर्भीय अर्जान्वये कळविणेत आलेले आहे. सदरची माहिती खालील प्रमाणे यासोबत पाठविण्यात येत आहे.

मुद्दा क्रमांक	माहितीचा तपशील	सन	अहवालांची संख्या	पृष्ठ क्रमांक
१	सन २०१७ ते २०१९, रेडी, तालुका-वेंगुर्ला, जिल्हा सिंधुदुर्ग येथील जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा येथे तपासणी केलेल्या रासायनिक पाणी तपासणी अहवाल.	२०१७	निरंक	—
		२०१८	०३	१ ते ३
		२०१९	निरंक	—

सोबत खालील अहवाल सादर करण्यांत येत आहे.

१) जा.क्र. ११४९/१८ दिनांक १४-०५-२०१८ --ग्रामपंचायत रेडी कार्यक्षेत्र.
२) जा.क्र. १४७७/१८ दिनांक २९-०६-२०१८ —ग्रामपंचायत रेडी कार्यक्षेत्र.
३) जा.क्र. १७७६/१८ दिनांक ०१-०८-२०१८ —ग्रामपंचायत रेडी कार्यक्षेत्र.

सोबत पाठविण्यात आलेल्या माहितीने आपण व्यथित झाले असाल, तर आपण माहितीचा अधिकारी अधिनियम २००५ अन्वये आपणांस हे पत्र प्राप्त झाल्यापासून ३० दिवसांच्या आत खालील प्राधिका-यांकडे प्रथम अपील करु शकता.

प्रथम अपिलीय अधिकारी तथा उपसंचालक आरोग्य सेवा,
राज्य सार्वजनिक आरोग्य प्रयोगशाळा पुणे,
लष्कर पाणी पुरवठा केंद्र आवार, सेंट मेरी शाळे जवळ, पुलगेट,
स्टॅव्हले मार्ग, पुणे-४११ ००१.

आपला विश्वासू,

(श्री. अे.व्ही. नितनवरे)
शासकीय माहिती अधिकारी तथा
मुख्य अणुजीव शास्त्रज्ञ.

77/87

3078.

G.Pz.P.,Pune-P/31-(500 Pads)-4-2015

State / Regional / District / Public Health Laboratory ..Sindhudurg

E-mail-ID :.....

Phone No. : 02362 228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :— 04/05/18 Date of Receipt :— 04/05/18 Date of Examination :— 05/05/18

(All the Analytical Results are in mg./Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1) रेडी नळयोजना SOURCE:- SS6671010W01	(2)	(3)	BIS Specification 10500 : 2012 - Normal Values	
					Desirable Limits	Permissible Limits
1.	Physical Appearance	Clear			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	0.21			1.0	5.0
4.	pH Value	7.50			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	771.03			250	1000
6.	Nitrates (as NO_3)	Not detected			45	No relaxation
7.	Total Hardness (as $CaCO_3$)	408.00			200	600
8.	Alkalinity (as $CaCO_3$)	461.25			200	600
9.	Total Dissolved Solids	1249.00			500	2000
10.	Iron (as Fe)	0.02			0.3	No relaxation
11.	Fluoride (as F)	0.003			1.0	1.5
12.	Other Tests (if any)	—				
13.						
14.						
15.						
16.						
17.						
18.						
19.						
20.						

• This report is restricted only for the Sample/s is Submitted to this Laboratory.

78/87

REMARKS

A) Sample No. (s) _____ is/are potable / chemically fit for drinking purpose on the basis of analysed parameters only.

However, this / these water source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

(B) Sample No. (s) 01 Contains Chlorides, Total Hardness, Alkalinity & Total dissolved solids more than their desirable limits of 250.0 ppm, 200.0 ppm, 200.0 ppm & 500.0 ppm respectively

However, if there is no any other alternate source available nearby then this / these water Source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

C) Sample No. (s) _____ Contains _____

12.05.18

Chief Bacteriologist
District Public Health Laboratory
Sindhudurg

Hence, this / these water Source/s is / are chemically non-potable / unfit for drinking purpose on the basis of analysed parameters only.

मुख्य अणुजीव शास्त्रज्ञ जि.सा.आ.प्र शा.सिंधुदुर्ग
आवक क्रमांक : 1149/18
दिनांक: 14 MAY 2018
Date :-

HEALTH SERVICES

Forwarded With Compliments To : The Medical Officer P.H.C. Redi
Taluka - Vengurla Dist - Sindhudurg

With reference to letter No. : 51 Dated :- 04/05/18

Fees Rs. : —

Receipt No. and Date : —

79/87

309

G.Pz P.,Pune-P/31-(500 Pads)-4-2015

~~State~~ / ~~Regional~~ / District / Public Health Laboratory ....Sindhudurg

E-mail-ID :..... Phone No. : 02362 228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :— 06.06.18 Date of Receipt :— 06.06.18 Date of Examination :— 19.06.18

(All the Analytical Results are in mg./Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1) Redi	(2)	(3)	BIS Specification 10500 : 2012 Normal Values	
	SOURCE:-	Water Supply Tap			Desirable Limits	Permissible Limits
1.	Physical Appearance	Clear			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	0.27			1.0	5.0
4.	pH Value	6.80			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	373.92			250	1000
6.	Nitrates (as NO_3)	6.49			45	No relaxation
7.	Total Hardness (as $CaCO_3$)	329.6			200	600
8.	Alkalinity (as $CaCO_3$)	155.25			200	600
9.	Total Dissolved Solids	799.0			500	2000
10.	Iron (as Fe)	0.01			0.3	No relaxation
11.	Fluoride (as F)	0.002			1.0	1.5
12.	Other Tests (if any)	—				
13.						
14.						
15.						
16.						
17.						
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19.						
20.						

• This report is restricted only for the Sample/s is Submitted to this Laboratory.

80/87

310

G.Pz.P.,Pune-P/31-(500 Pads)-4-2015

State / Regional / District / Public Health Laboratory ..Sindhudurg

E-mail-ID :..... Phone No. : 02362.228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :— 18.07.18 Date of Receipt :— 18.07.18 Date of Examination :— 23.07.18

(All the Analytical Results are in mg./Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1) Public W/S Scheme Redi	(2)	(3)	BIS Specification 10500 : 2012 Normal Values	
	SOURCE:-				Desirable Limits	Permissible Limits
1.	Physical Appearance	Hazy, Brownish particles observed			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	10.42			1.0	5.0
4.	pH Value	7.30			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	296.05			250	1000
6.	Nitrates (as NO_3)	Not detected			45	No relaxation
7.	Total Hardness (as $CaCO_3$)	232.30			200	600
8.	Alkalinity (as $CaCO_3$)	92.70			200	600
9.	Total Dissolved Solids	589.00			500	2000
10.	Iron (as Fe)	Not detected			0.3	No relaxation
11.	Fluoride (as F)	Not detected			1.0	1.5
12.	Other Tests (if any)	—				
13.						
14.						
15.						
16.						
17.						
18.						
19.						
20.						

- This report is restricted only for the Sample/s is Submitted to this Laboratory.
- This Sample/s is / are not Collected by this Laboratory.

81/87

REMARKS

A) Sample No. (s) _____ is/are potable / chemically fit for drinking purpose on the basis of analysed parameters only.

However, this / these water source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

B) Sample No. (s) _____ Contains _____

However, if there is no any other alternate source available nearby then this / these water Source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

C) Sample No. (s) 01 IS Hazy in ~~appearance~~ Contains With Brownish particles having turbidity more than its permissible limit of 5.0 NTU also contains chlorides, Total Hardness & Total dissolved solids more than their desirable limits of 250.0 ppm, 200.0 ppm & 500.0 ppm respectively

Hence, this / ~~these~~ water Source/s is / ~~are~~ chemically non-potable / unfit for ~~drinking~~ purpose on the basis of analysed parameters only.

Chief Bacteriologist
District Public Health Laboratory
Sindhudurg

03.08.18

HEALTH SERVICES

No. : 1776/18

Dated : ~~5.1 AUG 2018~~

Forwarded With Compliments To : The Medical Officer, Panchayat Samiti
Tal - Vengurle Dist - Sindhudurg

With reference to letter No. : 180 Dated :- 18:07.18

Fees Rs. : —

Receipt No. and Date : —

82/87

ANNEXURE-14

312

Outward No.TAOV(Taluka Agricultural Officer Vengurla)/Tech /NN/1186/2016
Office of Taluka Agricultural Officer Office
Vengurla. Date 23/09/2016.

To,
Respected Subdivisional Officer, Sawantwadi
Taluka Sawantwadi ,
District Sindhudurg,

Sub: To produce the list of eligible coconut plantation whose plantation has died due to non release of water by mining company and thus reduction of water from wells of farmers of village Mhartale, Bombdojichiwadi, Kanyal.
Ref: Resolution No. 643 of monthly ordinary meeting of Panchayat committee Vengurla dated 26.07.2016.

With reference to above cited subject coconut plants of coconut plantation farmers from village Mhartale, Bombdojichiwadi, Kanyal died as mining company has not released water, the water from surrounding wells reduced Attached and produced herewith is the list of survey done till today of 57 eligible beneficiaries along with list of 741 coconut trees.

Survey of loss of coconut trees is in progress by agriculture Assistant. The remaining list of loss of coconut trees will be submitted to you when it is completed .Therefore; it is requested to order the Survey of compensation for said loss of coconut to the said beneficiaries.

Sd/-
Taluka Agricultural Officer
Vengurla

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE LETTER OF TALUKA AGRICULTURAL OFFICER VENGURLA FROM MARATHI TO ENGLISH DONE BY ADVOCATE SHARMILA PAI KUCHELKAR AND NOTARISED BY NOTARY SMT. KARUNA SHRIRAM BAKRE . IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM -GOA, ON THIS 15th DAY OF FEBRUARY 2020.IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO. 659/2020

Mrs. KARUNA SHRIRAM BAKRE
B. Com LLB
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM

83/87

File No. GAD-3701/24/2017-COLL-GEN
9973

COLLECTOR CUM DISTRICT EXECUTIVE MAGISTRATE,
SINDHUDURGA
(GENERAL ADMINISTRATION DEPARTMENT)
OFFICE PHONE NOS 023622,228608,228847 FAX02362 228585
EMAIL in-collr office @gmail.com

GAD-3909/20/2017-COLL-GEN

DATE:30/08/2017

To,
The Sub divisional officer,
Sawantwadi

Sub: - Regarding compensation to be given to the farmers after surveying loss to coconut plantation.

Ref: - Your office letter no. Sankirna/kavi-491/3825/8/2017
Dated 19/08/2017

With reference to above cited subject letter, a report submitted by Taluka agricultural officer Vengurla dated 23/09/2016, regarding compensation amounting approximately Rs. 38,49,000/-occured to coconut plantation farmers from village Mhartale , Bombdojichivadi, Kanyal as mining company has not released water due to which water from surrounding wells has reduced and coconut plants died has been submitted to this office.

As per the said report it is revealed that the loss has not been incurred due to natural calamity. As per government decision compensation is given to the loss incurred to the agricultural yield due to natural calamity. Thus this office is not liable to pay any compensation. This is to be informed to the concerned farmers at your level.

Sd/-
(For collector of Sindhudurg)

Copy to Mining officer Sindhudurg for information and necessary action.

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE LETTEROF COLLECTOR AND SUB DIVISIONAL OFFICE, SINDHUDURGA (GENERAL ADMINISTRATION DEPARTMENT)FROM MARATHI TO ENGLISH DONE BY ADVOCATE SHARMILA PAI KUCHELKAR AND NOTARISED BY NOTARY SM'T. KARUNA SHRIRAM BAKRE . IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM –GOA, ON THIS 15th DAY OF FEBRUARY 2020.IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO. 658/2020

84/87

जा.क्र/ताकृअधे/तंत्र/ना.नु/९९८६/२०१६
तालुका कृषि अधिकारी, वेंगुर्ला
वेंगुर्ला ,दिनांक–२३/९/२०१६

प्रति,
मा.उपविभागिय अधिकारी,सावंतवाडी
ता.सावंतवाडी जि.सिंधुदुर्ग

विषय :- मौजे म्हारतळे ,धोंबडोजीचीवाडी,कनयाळ,गावातील नारळ बागायत शेतक-यांची मायनिंग कंपनीने पाणी न सोडल्याने विहीरीतील पाणी कमी होवुन नारळ झाडांचे मर झालेले लाभार्थींची यादी सादर करणेबाबत.

संदर्भ – दिनांक २६/०७/२०१६ पंचायत समिती वेंगुर्ला येथील मासिक सर्वसाधारण सभेतील ठराव क्रमांक ६४३

उपरोक्त संदर्भिय विषयानुसार मौजे म्हारतळे ,धोंबडोजीचीवाडी,कनयाळ,गावातील नारळ बागायत शेतक-यांची मायनिंग कंपनीने पाणी न सोडल्याने परीसरातील विहीरीतील पाण्याची कमी झाल्यामुळे नारळ झाडांची मर झालेली आहे .सोबत नारळ झाडांचे नुकसान झालेले आजपर्यंत सर्वेक्षण केलेले ५७ लाभार्थींची ७४१ नारळ झाडांची यादी सोबत जोडुन सादर करत आहे.नारळ झाडांची नुकसान झालेले सर्वेक्षणाचे काम कृषि सहायक मार्फत सुरु आहे. उर्वरीत नारळ झाडांची नुकसानाची यादी पुर्ण झाल्यावर आपणाकडे सादर करण्यात येईल तरी सदरच्या लाभार्थींना नुकसान भरपाई सर्वेक्षण करणेबाबतचे आदेश देण्यात यावे .

तालुका कृषि अधिकारी
वेंगुर्ला

सत्यप्रत, TRUE COPY
दिनांक: 9/2/2020
सही
नाव/Name बीम सुरेश परशुराम कांबळी जिल्हा/Dist. सिंधुदुर्ग
विशेष कार्यकारी अधिकारी/Special Executive Officer
नोंदणी क्र /Registration No.:2017/34/80532708417 4/228
वैधता/Validity 08/08/2017 to 07/08/2022

जाक्र/ताकृअवें/तंत्र/ना.नु./९९२/२०१७
तालुका कृषि अधिकारी, कार्यालय
वेंगुर्ला दिनांक- ०१/०८/२०१७

प्रति,

मा.उपविभागीय अधिकारी, सावंतवाडी.
जि.सिंधुदुर्ग

विषय :- मौजे रेडी बोंबडोजीची वाडी कनयाळ म्हारतळे गावातील नारळ बागायतीच्या नुकसानीचा सर्वेक्षण करुन अहवाल सादर करणे बाबत.

संदर्भ :- आपलेकार्यालयाचे पत्रकावि/संकीर्ण/३७२ / २५३०/४५ सावंतवाडी दिनांक. २०/०७/२०१७

उपरोक्त संदर्भीय विषयानुसार मौजे रेडी बोंबडोजीची वाडी कनयाळ म्हारतळे गावातील नारळ बागातील नुकसानीचा सर्वेक्षण अहवाल व लाभार्थीनिहाय नुकसान भरपाईची अंदाजित रक्कम नमुद करुन सोबत जोडून सादर करत आहे हि विनंती.

स्वाक्षरीत
तालुका कृषि अधिकारी
वेंगुर्ला

प्रत,

१) मा. तहसिलदार वेंगुर्ला यांना माहितीस्तव सविनय सादर
२) सरपंच ग्राम पंचायत रेडी तालुका -वेंगुर्ला यांना माहितीसाठी रवाना

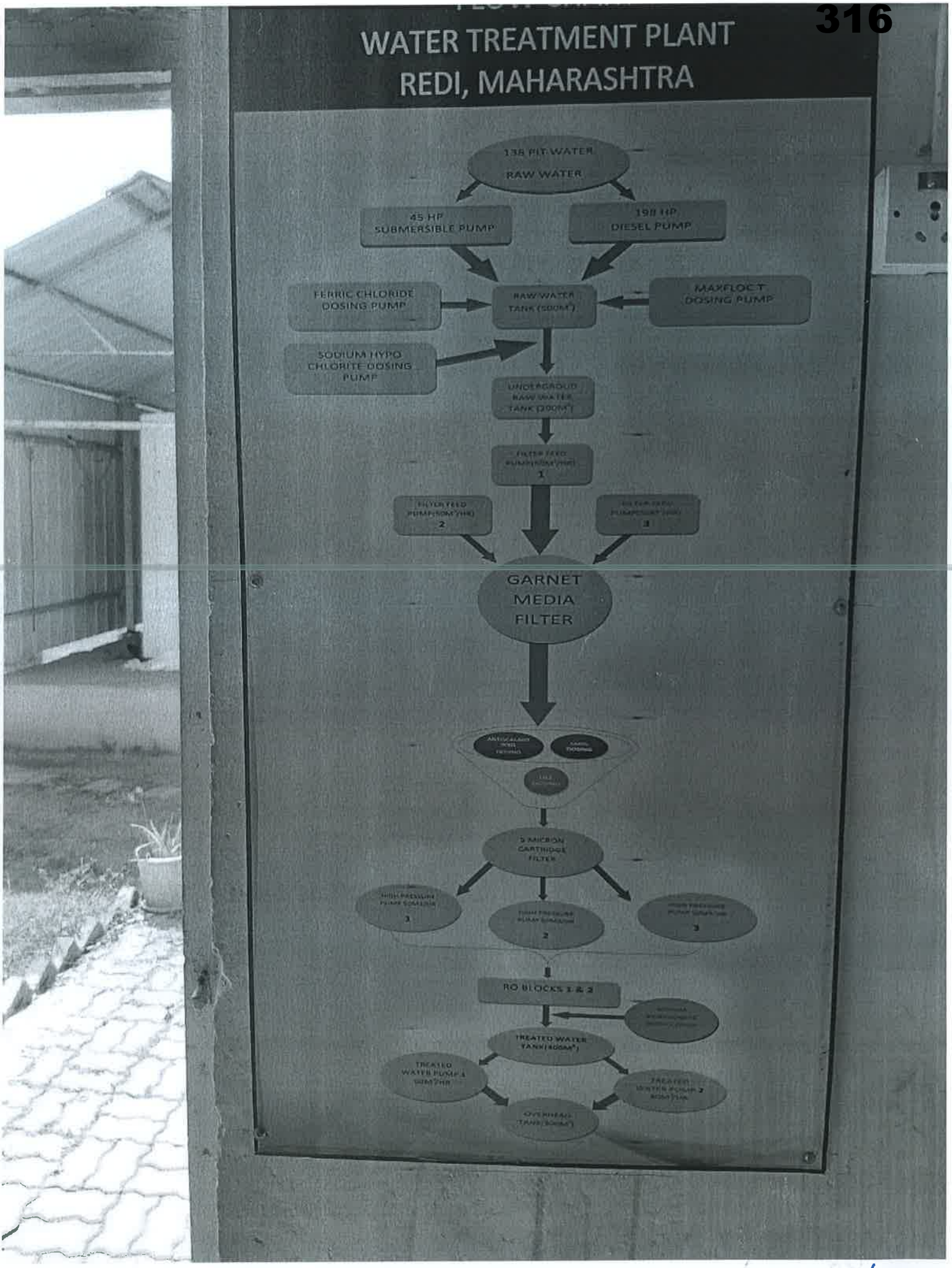
तालुका कृषि अधिकारी
वेंगुर्ला

सत्यप्रत TRUE COPY
दिनांक: 9/2/2018
सही
नाव/Name श्री. सुरेश परशुराम कांबळी जिल्हा/Dist. Sindhudurg
विशेष कार्यकारी अधिकारी/Special Executive Officer
नोंदणी क्रमांक/Registration No. 2017/34/653/2084174/226
मुदत/Validity 08/08/2017 to 07/08/2022

86/87

ANNEXURE-15

316



87/87

MAHARASHTRA POLLUTION CONTROL BOARD

SUB REGIONAL OFFICE, RATNAGIRI

Telifax : (02352) 220813
e-mail : sroratnagiri@mpcb.gov.in

Sub Regional Office Ratnagiri,
Central Administration Building No.2,
2nd Floor, Collector Officer Compound,
Ratnagiri - 415 612.

VISIT REPORT

1) Name and Address of Industry :- ~~M/s~~ Redi Iron Ore mine of M/s Gogte Minerals. Sr.No. 9,24, 46-48, 50-53, 57-60, 26,28, 29, 234, 32-34, A/P- Redi Tal- Vengurla, Dist-Sindhudurg.

2) Date of Visit :- 08/01/2020

3) Industry Representative :- P. Shrinivasan, Mines manger.

4) MPCB Official :- Smt Indira T. Gaikwad, SRO, Ratnagiri
shri Amit L. Latey, FO

5) Consent Status :- C to O, Dtd- 06/12/2018, Validity- 31/03/2020

6) Observations :- Visited industry in connection to complaint received ~~to~~ to office

1) During visit industry & mining operation found in operation
2) Industry is engaged in iron ore mining on total lease area 94.708 ha for excavation of 0.368 MMT/A.
3) There are two pits one is Mauli Pit which is non working pit & another one is 203 pit. Same is Working pit.
4) Industry has obtained EC from MoEF- Dtd- 22/04/2010.
5) During visit 3 samples of open well situated around the mine area & ~~around 400~~ - within radious of 400-500 mtr from ~~S~~ ~~highest~~ Sea, ~~are~~ Named as follows.
   i) Open well of Ramkrishna Konyalkar ii) Open well at Tivarewadi, Redi near Datta mandir iii) Open well at Bombladevivadi, Redi near ZP primary school.
6) These samples are collected in new clean 2.5 lit capacity plastic drums.

PTP -

7) During visit pit water is also collected in new clean 0.5 Ltr capacity plastic can for analysis.

8) For this visit complainer is also ~~invited~~ invited by telephon but he denied to attend for combine visit.

9) Industry has provided AAQM at four places around the mining lease for ambiant & fugitive emmission monitoring due to mining & transport activity.

10) Industry has provided display ~~Be~~board at gate for pollution monitoring display.

(P. Shrinivasan)
Mines manager

(Amit L. Katey)
FO, Ratnagiri

(Smt Indira T. Gaikwad)
SRO, Ratnagiri

(Rupali Rednekar)
Mgr Environment

FLORISTIC DIVERSITY ASSESSMENT STUDIES

OF

REHABILITATED MINE PIT –MAULI PIT LOCATED WITHIN THE 'REDI IRON ORE MINE' (BLOCK I)

OF

M/s GOGTE MINERALS,

LOCATED AT

REDI VILLAGE, TALUKA VENGURLA SINDHUDURG DISTRICT OF MAHARASHTRA



SUBMITTED BY TEAM LED BY

Dr. Uttam Dethe, Ph.D.

(EAC Member of the Mining, Sindhudurg District and Head of the PG Department of Botany)

Dr. Nivas Desai (Assistant Professor) **Dr. Umesh Pawar, (Assistant Professor)**

PG Department of Botany

Shri Pancham Khemraj Mahavidyalaya, Sawantwadi

Dist- Sindhudurg, Maharashtra- 416510

TO WHOSOEVER IT MAY CONCERN

This is to certify that the team led by Dr. Uttam Dethe, Ph.D. (EAC Member of the Mining, Sindhudurg District and Head of the PG Department of Botany) Shri Pancham Khemraj Mahavidyalaya, Sawantwadi, Dist: Sindhudurg, Maharashtra has carried out the "Floristic Diversity Assessment Studies at Rehabilitated Mine Pit –Mauli Pit, located within the 'Redi Iron Ore Mine (Block-I)', of M/s Gogte Minerals, located at Redi Village, Taluka Vengurla, Sindhudurg District, of Maharashtra" and the findings of the study are submitted herewith.

Dr. Uttam Dethe
(Head)
Head
P. G. Department of Botany,
S.P.K. Mahavidyalaya, Sawantwadi

Dr. Umesh Pawar
(Project Co-Ordinator)

Dr. Nivas Desai
(Project Co-Ordinator)

Shri Pancham Khemraj Mahavidyalaya, Sawantwadi
Dist- Sindhudurg, Maharashtra- 416510

Date: 15.10.2020

Place: Sawantwadi

SAWANTWADI S.P.K. COLLEGE NAAC ACCREDITED A GRADE

CHAPTER 1

INTRODUCTION

Plants are the most important approach to study natural resources management of indigenous people. The biodiversity is being tragically impoverished due to human action in the last few eras. Understanding the indigenous knowledge of mountain people in relation to biodiversity resources management is one of the key issues for sustainable development. Vegetation ecology includes the investigation of species composition and sociological interaction of species in communities. The structural property of a community is the quantitative relationship in between the species growing around. The quantitative study of vegetation is called phytosociology and its principal aim is to describe the vegetation, explain or predict its pattern and classify it in a meaningful way. It indicates species diversity which determines the distribution of individuals among the species in a particular habitat. With increase in human activity in and around forest ecosystems, biodiversity in terms of numbers of species may decline. A sound understanding of the richness of species is necessary for appropriate conservation and restoration of the biological diversity.

The present study site is about an assessment of the floristic biodiversity of the rehabilitated Mine pit –Mauli Pit, falling within the 'Redi Iron Ore Mine (Block I), of M/s Gogte Minerals, located at Redi Village, Taluka Vengurla, District Sindhudurg, and Maharashtra. Generally, the mining involves the land use for mineral extraction. Mining is an indispensable activity that caters the supply of raw materials for other industries to produce the final product. Geological reserves are site specific and often located in forests, rich in biodiversity areas and agriculture and forest areas are diverted for the purpose of Mining. However, Mining does not mean permanent loss of land for other use. On the other hand, it holds potential for altered and improved use apart from restoring for agriculture,

forestry and irrigation purpose. The reclamation and rehabilitation of the mined out lands is mandatory as per the Mineral Laws existing in India and other Environmental laws.

Reclamation of drastically disturbed soils leads to improvement in soil quality. Revegetation of mined out lands influence the soil characteristics and soil organic carbon. The scientific approach for the reclamation and rehabilitation of mined out land involves the use of eco efficient in situ technologies by careful selection of tree species, control of already existing plant and microbial flora, analyses the soil properties, nutrients, prediction of further development of herbaceous, and microbial communities, along with possibility of amendment and herbicide applications is essential for successful mine site restoration.

The present site under study is the rehabilitated Mine pit, falling within the 'Redi Iron Ore Mine (Block I)' of M/s Gogte Minerals, located at Village Redi, Taluka Vengurla, District Sindhudurg.

Head
P. G. Department of Botany,
S.P.K. Mahavidyalaya, Sawantwadi

CHAPTER 2

AIM OF THE STUDY, MATERIAL AND METHODS

2.1 Aim of the Study:-

The aim of present study is to understand the present plant ecological status of study area and to assess the floristic diversity, life form composition, forest measurements and vegetation analysis of rehabilitated Mine Pit-Mauli Pit falling within the **'Redi Iron Ore Mine (Block I)' of M/s Gogte Minerals,** located at village Redi, Taluka Vengurla, District Sindhudurg, Maharashtra.

2.2 Scope of the Study:-

1. To conduct the Floristic Diversity Assessment study of the subject area
2. To check the vegetation status of the study area

2.3 Details of the Study Area:

The present site is the reclaimed and rehabilitated Mine Pit, falling within the 'Redi Iron Ore Mine (Block I)' of M/s Gogte Minerals, located at Village Redi, Taluka Vengurla, District Sindhudurg. The location Plan of the study area is enclosed as **Annexure I**. As per the information provided by the Lessee, the said Mauli pit falling within the 'Redi Iron Ore Mine (Block I), Mining Lease is suspended 20 years before and has been rehabilitated with plantation. Mine pit is being used as water reservoir for the supply of water for agriculture. The periphery of the Mine Pit is well rehabilitated with plantation of native species. The study of the Floristic diversity of the said area was carried out. The enumeration of the plant diversity was done by enlisting of shrubby plants and tree vegetation.

2.4 Material and Methods:

The Area Sample method is mostly used for the study. This is ordinarily a square area of known size called a quadrant. The quadrates were selected at random. Quadrant size is generally determined on the basis of the size and density of the plant being sampled. The size of quadrant was kept large enough to contain significant numbers of individuals, but small enough that the individuals present can be separated, counted, and measured without confusion leading to duplication or omission of individuals. A number of 3 to 8 species per quadrant (frequency frame) can be counted conveniently (Muller-Dombois, 1974). Therefore, trees are often adequately sampled by quadrate, which were 30m x 30 m in size. Quadrant shape is important in relation to the ease of laying out quadrant and to the efficiency of sampling. Although there are different shapes of quadrant, square shape is generally used (Michael, 1984). In each quadrate, all types of plants to be examined are recorded on a previously prepared data sheet. Within each quadrant the number of individuals, presence/ absence of the species in each quadrant can determine the species composition.

The vegetation or plant communities of the area, was measured by following methods:

1. The size of the quadrant is always uniform and is (30m x 30m).
2. GPS was used for finding elevation and coordinates of sites.
3. Large rope was used for laying down quadrates.
4. All the trees above 2 m height and perennial woody climber species in the quadrant sample have been counted for the purpose of study.
5. The approximate height and age of the tree was noted as per visual observations.

CHAPTER 3

OBSERVATIONS

The Mauli Pit is being used as Water reservoir. The said non-working pit is 27m from the surface and water column is approximately 20m. This pit is used as water reservoir to recharge the ground water in the surrounding areas and also to supply the water for agriculture/domestic purpose to the nearby villagers on their request. This pit is covered with well grown and thick plantation along its periphery composed of Terminalia, Casurina, Bhendi, Tamrind and Acacia and has been kept as water reservoir. Considering the overall growth and the maximum height attained by the trees with maximum approximate height 45 feet, it is understood that the tree cover is of the age of almost 18 to 20 yrs old. The benches of the pit are also covered intermittently with shrubs. This clearly indicates that the pit is well stabilised and not been worked for longer duration. The photographs of the rehabilitated Mine pit is enclosed as **Annexure II**. The pit showed the well-established vegetation slightly dense vegetation. The photographs of the different species are enclosed as **Annexure III**. The details observations of the types of the species identified in the study, such as type of species, common name, abundance of the identified tree and age of the tree is given in detail at Table No. 1, given below.

Head
P G. Department of Botany,
S.P.K Mahavidyalaya, Sawantwadi

Table No.1 Floristic Diversity of Mauli Pit

Sr.No	Botanical Name	Common Name	Family	Approximate Height (in ft)	No. of tree
Trees					
1.	*Anacardium occidentale*	Kaju	Anacardiaceae	10-15	35
2.	*Gmelina Arboreo*	-	-	40	3
3.	*Woodiana woodier*	-	Anacardiaceae	10-14	24
4.	*Alstonia scholaris*	Satvin	Apocynaceae	27-35	321
5.	*Trema orientalis*	-	Cannabaceae	12-17	26
6.	*Casurina equisetifolia*	Suru	Casurinaceae	35-45	1529
7.	*Garcinia indica*	Kokam	Clusiaceae	16-20	03
8.	*Terminalia paniculata*	Kinal	Combretaceae	14-16	33
9.	*Macranga peltata*	Chandwad	Euphorbiaceae	12-15	165
10.	*Tamarindus indica*	Chinch	Fabaceae	15-20	03
11.	*Callophylum innophylum*	Unagi, Undi	Guttiferae	12-15	05
12.	*Careya arborea*	Kumbha	Lecythidaceae	12-15	16
13.	*Strychnos nux omica*	-	Loganiaceae	4-7	13
14.	*Bombax ceiba*	Sawar	Malvaceae	20-27	12
15.	*Grewia asiatica*	Hasoli	Malvaceae	10-12	206

16.	*Acacia auriculiformis*	Australian Acacia	Mimosae	25-40	2159
17.	*Artocarpus integrfolia*	Nir fanas	Moraceae	10-15	06
18.	*Ficus arnottiana*	-	Moraceae	5-8	87
19.	*Ficus bengalensis*	Vad	Moraceae	18-20	02
20.	*Ficus religiosa*	Pipal	Moraceae	12-18	03
21.	*Eucalyptus globulus*	Nilgiri	Myrtaceae	35-45	12
22.	*Caryota urens*	Fishtail Palm	Palmae	25-40	17
23.	*Emblica officinalis*	Amala	Phyllanthaceae	8-11	127
24.	*Bambusa arundinea*	Bambu	Poaceae	10-12	74
25.	*Zizhypus jujube*	Bor	Rhamnaceae	15-20	17
26.	*Mimosops elengi*	Bakul	Sapotaceae	30-32	21
27.	*Sterculia foetida*	-	Sterculiaceae	20-25	11
	Total				**4930**
Shrubs					
1.	*Ventilago maderaspatana*	Red Creeper	Rhamnaceae	6-9	124
2.	*Carrisa carandus*	Karvand	Apocynaceae	5-10	14
3.	*Clerodendron infortunatum*	-	Lamiaceae	4-5	34
4.	*Clerodendron serratum*	Bharangi	Lamiaceae	4-5	12
5.	*Leea macrophylla*	Dinda	Leeaceae	4-6	04

6.	*Gliricidia sepium*	Giripushp	Papillionaceae	12-14	138
7.	*Zizhypus rugose*	-	Rhamnaceae	7-10	14
8.	*Clerodendron inerme*	-	Verbenaaceae	5-7	06
9.	*Leea indica*	Dinda	Vitaceae	5-7	603
	Total				**949**

The total number of trees in this area was 4930 as counted till the approachable region from 26 species and total 949 shrubs from 9 species. Acacia auriculiformis and Casurina equisetifolia was found abundant and well-established. The average height of the established Acacia trees was found minimum approximately 6 to the approximate maximum 42 feet, whereas the approximate height of the casurina trees were minimum approximately 6 feet to the maximum approximately 45 feet. The vegetation was observed approximately 18-20 years of old by observing the density population and canopy. The plants like Casurina (Suru), Australian Acasia though have established well with a good binding capacity and help to control soil erosion as well as improve the dump stability.

CHAPTER 4

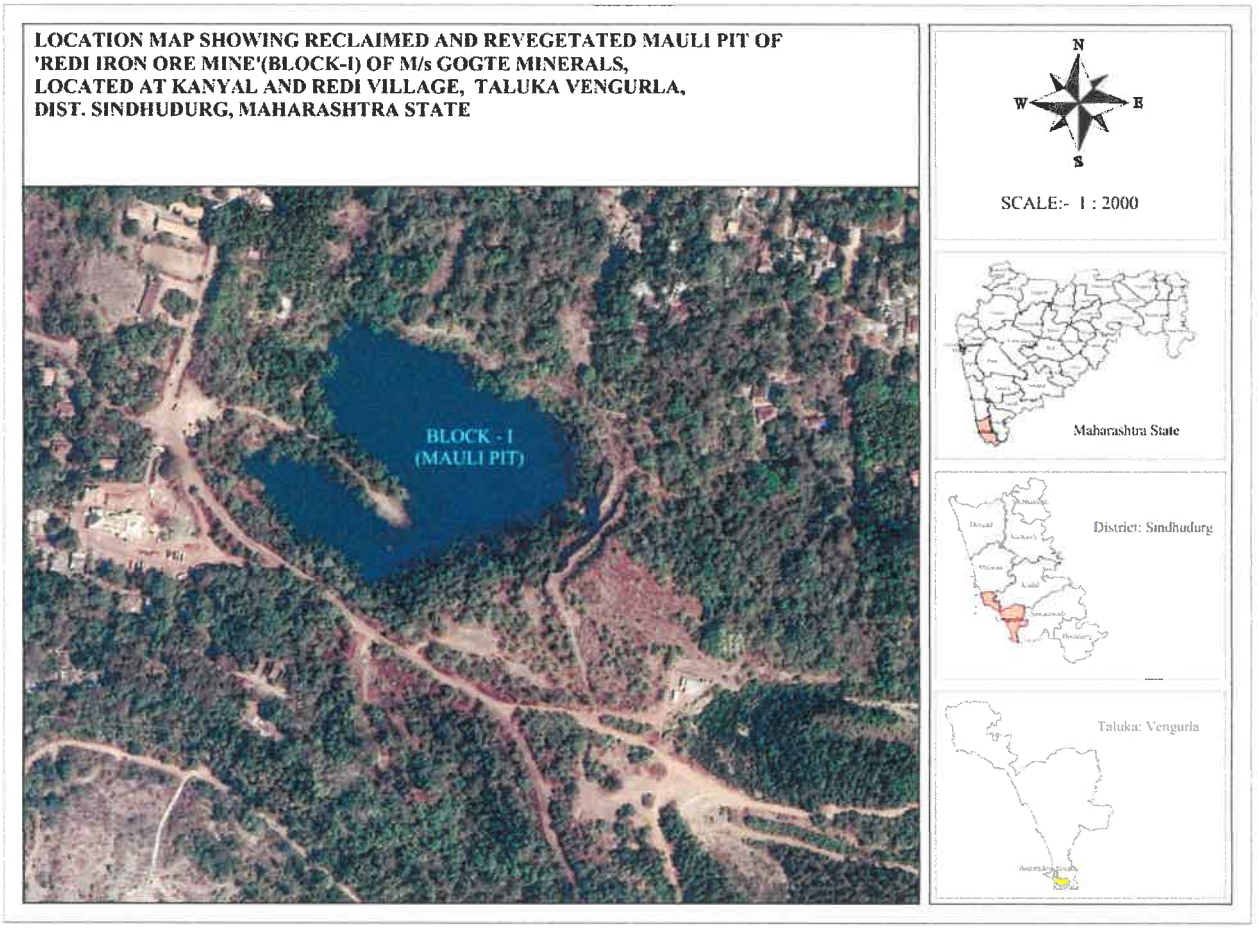
Conclusion

The study area, i. e. Mauli and rehabilitated Mine Pit with native plantation,. Plantation has been undertaken on the periphery of the pit as well as on the benches to stabilise the said pit. At present, there are trees with an average age span of 18 to 20 years which itself reflects that mining has been suspended in the said pit for a long time.

ANNEXURES

Annexure I

Location Plan of the Study Area



Annexure II

Photographs of the Study Area





Annexure III

Photographs showing the species composition/floristic diversity of the area

Floristic Diversity of Mauli Pit



Terminalia paniculata



Strychnos nux omica



Bombax ceiba



Zizhypus jujuba



Leea macrophylla



Carrisa carandus



Leea indica



Sterculia foetida

Annexure IV

Photographs showing the Site Survey and vegetation

Tree enumeration at Block II



Tree height mapping of *Gmelina arborea*
Tree Height:- Approx. 40 feet
Age of tree:- 12 years DBH:- 62 cm



Tree height mapping of *Sterculia foetida*
Tree Height:- Approx. 42 feet
Age of tree:- 13 years DBH:- 68 cm



Tree height mapping of *Acacia auriculiformis*
Tree Height:- Approx.. 36 feet
Age of tree:- 14 years DBH:- 88 cm



Tree height mapping of *Macranga peltata*
Tree Height:- Approx. 32 feet
Age of tree:- 14 years DBH:- 58 cm











Plate:- Vegetation survey at Mauli Pit

PHOTOGRAPHS (TAKEN ON 15.09.2020) OF THE STABILISED AND REHAIBILITATED OVERBURDEN DUMP LOCATED AT SURVEY NO 50 OF MHARTALE VILLAGE, FALLING WITHIN THE 'REDI IRON ORE MINE (BLOCK I) OF M/S GOGTE MINERALS, REDI VILLAGE, TALUKA VENGURLA, DISTRICT SINDHUDURG





ANNEXURE R-13

PHOTOGRAPHS (TAKEN ON 15.09.2020) OF THE RECENT AFFORESTATION UNDERTAKEN WITHIN THE MINING LEASE OVER THE DUMP SLOPES,





ANNEXURE R-14

FLORISTIC DIVERSITY ASSESSMENT STUDIES

OF

STABILSIED AND REHABILITATED OVERBURDEN DUMP COVERING AN AREA OF 13.3HA. AREA

SURVEY NO.50 FALLING WITHIN THE REDI IRON ORE MINE (BLOCK I),
OF
M/s GOGTE MINERALS,

LOCATED AT
REDI VILLAGE, TALUKA VENGURLA SINDHUDURG DISTRICT OF MAHARASHTRA



SUBMITTED BY TEAM LED BY

Dr. Uttam Dethe, Ph.D.
(EAC Member of the Mining, Sindhudurg District and Head of the PG Department of Botany)

Dr. Nivas Desai (Assistant Professor) Dr. Umesh Pawar, (Assistant Professor)
PG Department of Botany

Shri Pancham Khemraj Mahavidyalaya, Sawantwadi
Dist- Sindhudurg, Maharashtra- 416510

CONTENTS

Chapter no.	Particulars	Page no.
1	Introduction	4-5
2	Aim, Material and Methods	6-7
2.1	Aim of the study	6
2.2	Scope of the study	6
2.3	Details of the Study Area	6
2.4	Material and Methods	7
3	Observations	8-11
4	Conclusion	12
5	Recommendations	13-14
6	Annexures	15-19

LIST OF FIGURES			
Sr. No	Annexure No.	Title	Page no
1	I	Location plan of the study area	16
2	II	Photographs of the Study Area	17
3	III	Photographs showing the species composition/floristic diversity of the area	18
4	IV	Photographs showing the Site Survey and vegetation	19

TO WHOMSOEVER IT MAY CONCERN

This is to certify that the team led by Dr. Uttam Dethe, Ph.D. (EAC Member of the Mining, Sindhudurg District and Head of the PG Department of Botany), Shri Pancham Khemraj Mahavidyalaya, Sawantwadi, Dist: Sindhudurg, Maharashtra has carried out the "Floristic Diversity Assessment Studies for the stabilised and rehabilitated overburden dump, Covering an area of 13.3Ha. Area, located at Survey no.50 falling within the 'Redi Iron Ore Mine (Block I)', of M/s Gogte Minerals, located at Redi Village, Taluka Vengurla, Sindhudurg District of Maharashtra" and the findings of the study are submitted herewith.

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SAWANTWADI S.P.K. COLLEGE NAAC ACCREDITED A GRADE

Date: 15.10.2020

Place: Sawantwadi

CHAPTER 1

INTRODUCTION

The present study is about an assessment of the floristic biodiversity of the stabilised and rehabilitated overburden dump located at Floristic Diversity Assessment Studies for the stabilised and rehabilitated overburden dump, Covering an area of 13.3Ha. Area, Survey no.50 of Mhartale, falling within the Redi Iron Ore Mine (Block I), of M/s Gogte Minerals, located at Redi Village, Taluka Vengurla, Sindhudurg District. The massive planation was carried out by the Lessee on this dump site. The good after care was taken by the Lessee. Over the years, the said planation is rehabilitated with well grown tree cover and thus it is well stabilised.

Mining is an indispensable activity that caters the supply of raw materials for other industries to produce the final product. Geological reserves are site specific and often located in forests, rich in biodiversity areas and agriculture and forest areas are diverted for the purpose of Mining. However, Mining does not mean permanent loss of land for other use. On the other hand, it holds potential for altered and improved use apart from restoring for agriculture, forestry and irrigation purpose. The reclamation and rehabilitation of the mined out lands is mandatory as per the Mineral Laws existing in India and other Environmental laws.

Reclamation of drastically disturbed soils leads to improvement in soil quality. Revegetation of mined out lands influence the soil characteristics and soil organic carbon. The scientific approach for the reclamation and rehabilitation of mined out land involves the use of eco efficient in situ technologies by careful selection of tree species, control of already existing plant and microbial flora, analyses the soil properties, nutrients, prediction of further development of herbaceous, and

microbial communities, along with possibility of amendment and herbicide applications is essential for successful mine site restoration.

The extraction of minerals includes the rejection or waste generation besides the winning of mineral ore. Such generated rejection or waste is stacked at the earmarked sites within the Mining Lease Area. M/s Gogte Minerals has appointed National Institute of Rock Mechanics (NIRM), Ministry of Mines, Govt. of India to study and design the dumps within the Mining Lease Area. NIRM conducted extensive studies in this area and designed the dumps.

The proper stabilisation of rejection dump is of vital importance. The recent techniques like geotextile covering, application of grass and plantation with native species for the better stabilisation of rejection is being practiced all over the world. The issues relating to the stability of these dumps/stacks are catching attention worldwide for quite some time now, which is quite important for the safe working in and around these monstrous structures as well as restricted availability of land. Even government bodies like State Pollution Control Board, Ministry of Environment and Forests and Department of Mines and Geology etc. have raised their concern by way of specified rules and regulations making it mandatory for all the mines.

Revegetation is one of the widely used technique for controlling erosion and stabilization of dump slope and thereby maintaining ecological equilibrium in the area. Revegetation process is one of the important method which can restore the ecosystem. Plants for the restoration of mined out lands shall be selected which are local and can adapt to the site conditions. The evolution of mine revegetation practices has seen the agronomic engineering approach of establishing "green" landscapes with introduced grass and pasture species replaced by the reestablishment of native flora to create a self-sustaining ecosystem.

CHAPTER 2

AIM, MATERIAL AND METHODS

2.1 Aim of the Study:-

The aim of present study was to assess the floristic diversity, life form composition, forest measurements and vegetation analysis of the rehabilitated Overburden **dump located at Survey No 50 of Mhartale Village and falling within the Mining Lease area of 'Redi Iron Ore Mine' of M/s Gogte Minerals.**

2.2 Scope of the Study:-

1. To conduct the Floristic Diversity Assessment study of the subject area
2. To check the vegetation status of the study area
3. To give recommendations based on the observations in the study

2.3 Details of the Study Area:

The present study is about an assessment of the floristic biodiversity of the stabilised and rehabilitated overburden dump located at Floristic Diversity Assessment Studies for the stabilised and rehabilitated overburden dump, Covering an area of 13.3Ha. Area, Survey no.50 falling within the Redi Iron Ore Mine (Block I), of M/s Gogte Minerals, located at Redi Village, Taluka Vengurla, Sindhudurg District. The massive planation was carried out by the Lessee on this dump site. The good after care was taken by the Lessee. Over the years, the said planation is rehabilitated with well grown tree cover and thus it is well stabilised. The location Plan of the study area is enclosed as **Annexure I**.

2.4 Material and Methods:

Study Site:

The Area Sample method is mostly used for the sampling. This is ordinarily a square area of known size called a quadrant. The quadrates were selected at random. Quadrant size is generally determined on the basis of the size and density of the plant being sampled. The size of quadrant was kept large enough to contain significant numbers of individuals, but small enough that the individuals present can be separated, counted, and measured without confusion leading to duplication or omission of individuals. A number of 3 to 8 species per quadrant (frequency frame) can be counted conveniently (Muller-Dombois, 1974). Therefore, in most forests, trees are often adequately sampled by quadrate, which were 30m x 30 m in size. Quadrant shape is important in relation to the ease of laying out quadrant and to the efficiency of sampling. Although there are different shapes of quadrant, square shape is generally used (Michael, 1984). In each quadrate, all types of plants to be examined are recorded on a previously prepared data sheet. Within each quadrant the number of individuals, presence/ absence of the species in each quadrant can determine the species composition.

The vegetation or plant communities of the area, was measured by following methods:

1. The size of the quadrant is always constant to all the sites (30m x 30m).

2. GPS was used for finding elevation and coordinates of sites.

3. Large rope was used for laying down quadrates.

4. All the trees above 2 m height and perennial woody climber species in the quadrant sample have been counted for the purpose of study.

5. The approximate height and age of the tree was noted as per visual observation.

CHAPTER 3

OBSERVATIONS

The overburden dump is well rehabilitated and stabilised with well grown plantation of mixed plant species including *Acacia, Casurina* and some of the fruit bearing species Common trees in this study area found are *Casurina equisetifolia, Acacia auriculiformis, Glyricidia sepium Macaranga peltata, Anacardium occidentales and Tectona grandis.*

The total number of trees in this area was 50953 as counted till the approachable region from 17 species belonging to 17 families and around 1874 no of shrubs of 4 different species of 4 different families. *Acacia auriculiformis* was found abundant followed by *Casurina equisetifolia*. The average height of the established *Acacia* trees was found minimum approximately 7 to the approximate maximum 40 feet, whereas the approximate height of the casurina trees were minimum approximately 6 feet to the maximum approximately 40 feet. With the observations and considering the density and canopy cover of the study area, it can be interpreted that the existing vegetation was observed approximately of 12-14 years of age. The plants like *Casurina* (Suru), Australian Acacia are established well with a good binding capacity and help to control soil erosion as well as improve the dump stability.

The species for vegetation should be screened carefully to avoid becoming problematic weeds in relation to local to regional floristic. For artificial introduction, selection of species that are well adapted to the local environment should be emphasized. Indigenous species are preferable to exotics because they are most likely to fit into a fully functional ecosystem and are adapted to local climate.

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are most likely to fit into a fully functional ecosystem and are adapted to local climate.

Grasses are considered as a nurse crop for an early vegetation purpose. Grass can offer superior tolerance to drought, low soil nutrients and other climatic stresses. Roots of grasses are fibrous that can slow erosion, and its soil forming tendency eventually produce a layer of organic soil, stabilize soil, conserve soil moisture and may compete with weedy species. The initial cover must allow the development of diverse self-sustaining plant communities.

It was observed that the new plantation of lakshmitaru and amala plants growing well at the slopes by forming a unique strand. In addition to this, it was found afresh planation done by the Lessee on dead dumps and bunds located within the Mining Lease area of fruit bearing species including *Anacardium occidentale, Mangifera indica, Tamarindus indica, Tamarind, Syzygium cumini, Phyllanthus emblica, Garcinia indica, Pongamia pinnata* etc. close to almost 45000 no. of saplings, the age of this plantation varies from 0.5 to 7 yrs. In addition to this, it was also observed the leguminous seeds of *Stylanthus hamata,* Andropogon and vetivera grass slips have been used for the soil erosion control as well the stabilisation of the dump. The photographs of the stabilised and rehabilitated overburden dump is enclosed as **Annexure II**. The photographs of the different species are enclosed as **Annexure III**. The photographs of the site survey and vegetation is enclosed as **Annexure IV**. The details observations of the types of the species identified in the study, such as type of species, common name, abundance of the identified tree and age of the tree is given in detail at Table No. 1, given below

Table No.1 . Floristic diversity of the stabilised and rehabilitated overburdern dump located Survey No. 50 of Mhartale, falling within 'Redi Iron Ore Mine (Block I) of M/s Gogte Minerals

Sr.No	Botanical Name	Common Name	Family	Approximate Height (in ft)	No. of trees
		Tress			
1.	*Macranga peltata*	Chandwad	Euphorbiaceae	12-15	365
2.	*Anacardium occidentale*	Kaju	Anacardiaceae	10-15	7635
3.	*Trema orientalis*	-	Cannabaceae	12-17	205
4.	*Woodiana woodier*		Anacardiaceae	10-14	231
5.	*Acacia auriculiformis*	Australian Acacia	Mimosae	25-40	20068
6.	*Casurina equisetifolia*	Suru	Casurinaceae	35-45	20393
7.	*Grewia asiatica*	Hasoli	Malvaceae	10-12	356
8.	*Terminalia tomentosa*	Ain	Combretaceae	27-36	271
9.	*Sterculia foetida*	-	Sterculiaceae	20-25	58
10.	*Alstonia scholaris*	Satvin	Apocynaceae	27-35	83
11.	*Ficus bengalensis*	Vad	Moraceae	18-20	05
12.	*Emblica officinalis*	Amala	Phyllanthaceae	8-11	458
13.	*Bambusa arundinea*	Bambu	Poaceae	10-12	120

14.	*Artocarpus integrfolia*	Nir fanas	Moraceae	10-15	59
15.	*Bombax ceiba*	Sawar	Malvaceae	20-27	43
16.	*Simaruba glauca*	Laxmitaru	Simaroubaceae	5-8	562
17.	*Holigarna arnottiana*	Ranbibba	Anacardiaceae	25-30	41
	Sub Total				50953
			Shrubs		
1.	*Chromolaena odorata*	Ranmodi	Asteraceae	6-7	568
2.	*Clerodendron infortunatum*		Lamiaceae	4-5	430
3.	*Ventilago maderaspatana*	Red Creeper	Rhamnaceae	6-9	234
4.	*Leea indica*	Dinda	Vitaceae	5-7	642
	Sub Total				1874

CHAPTER 4

Conclusion

The study area, ie. Overburden dump, located at survey no. 50 of Mhartale village, falling within the 'Redi iron ore Mine (Blcok I)' is well stabilised and rehabilitated Mine Pit with native plantation. The plantation is of 12 to 14 years of age, thereby the said overburden located at Survey No 50 of Mhartale, falling within the 'Redi Iron Ore Mine (Block I) of M/s Gogte Minerals is well stabilised with the plantation.

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RECOMMENDATIONS

RECOMMENDATIONS

As the area is found well established with diverse plantation, the following measures should be considered for the maintenance of the vegetation: -

1. Local inhabitants shall be restricted for cutting the trees to protect the vegetation.
2. As the tree cover is well grown and well-developed ecological niche is formed, the human interference shall be avoided/ restricted through artificial fencing.
3. The enrichment of the plantation is suggested (by replacing the acacia plantation with local fruit bearing and other local species.)
4. The Miyawaki method of reconstitution of "indigenous forests by indigenous trees" produces a rich, dense and efficient protective pioneer forest vegetation.
5. Revegetation is the most appropriate method for environmentally and aesthetically sensitive areas. Various ecological restoration approaches like coir matting, lemon grass, vetiver grass and indigenous plant may find a wide range of usage in iron ore mines for different types of dump slope stabilization. The roots of smaller plants (such as grasses and shrubs) do not go deep; therefore, the overall effect of grass on dump slope is negligible. However, they stabilize the slope by binding the upper layer of the dump slope. It is observed that the small plants do not significantly improve the factor of safety (FOS) of the dump slope. However, it could be useful for

early stabilization. The grasses quickly bind the upper surface, whereas shrubs immensely strengthen the stability of the dump in the initial stage. Further, it was concluded that the trees like Shisham (a group of indigenous plant) can be used for long-term stability as the roots of trees are stronger and penetrate deeper. Their roots bind the dump material and form a composite material having high shear strength. The Shisham tree of even moderate size binds the upper layers of mine dump and improves the factor of safety substantially.

Dr. Umesh Pawar	**Dr. Nivas Desai**	**Dr. Uttam Dethe**
(Project Co-Coordinator)	**(Project Co-Coordinator)**	**(Project Coordinator)**

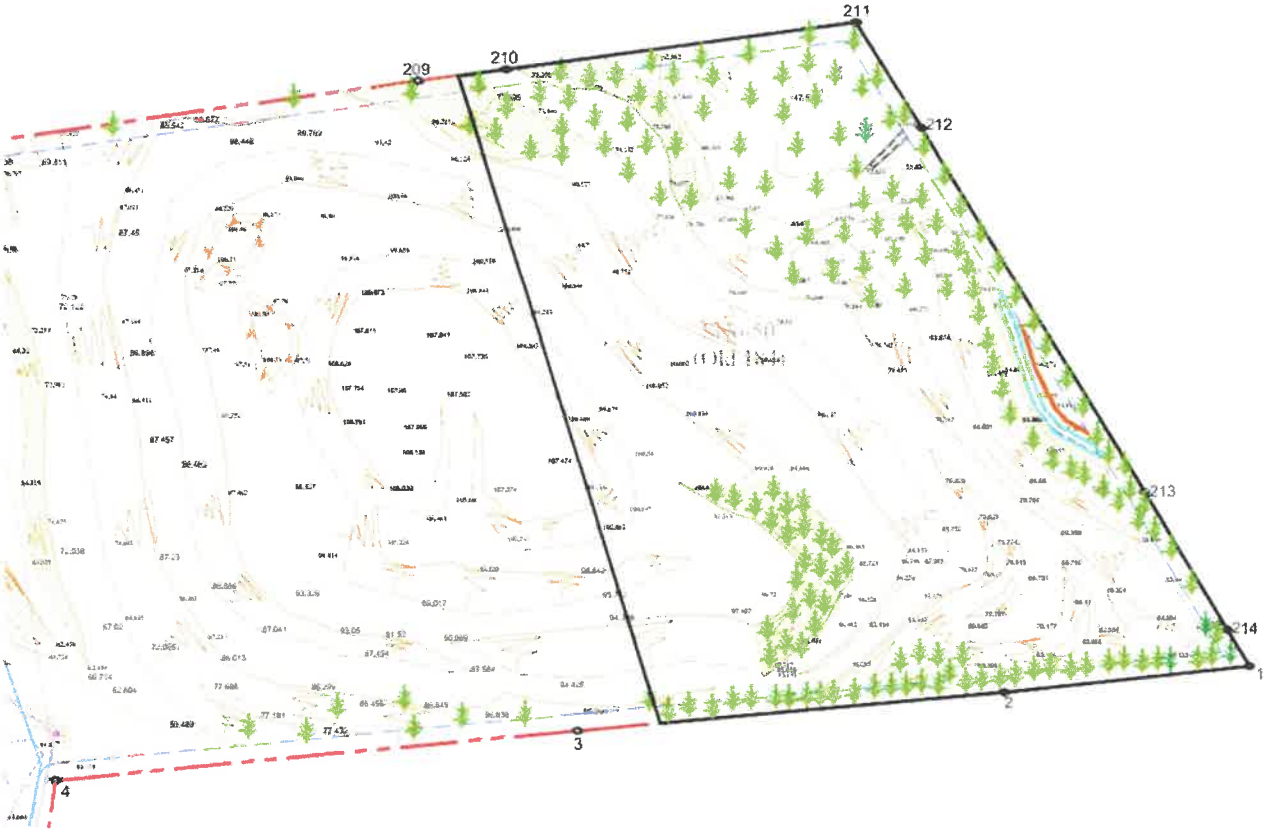
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ANNEXURES

Annexure I

Location Plan of the Study Area



Annexure II

Photographs of the Study Area



Plate:- Vegetation survey at Block I

Annexure III

Photographs showing the species composition/floristic diversity of the area

Floristic diversity at the overburdern dump slopes Survey No. 50



Trema orientalis



Acacia auriculiformis



Grewia asiatica



Terminalia tomentosa



Alstonia scholaris



Artocarpus integrifolia



Ventilago maderaspatana



Clerodendron infortunatum

Annexure IV

Photographs showing the Site Survey and vegetation

Floristic Assessment of the rehabilitated Overburden dump



Tree height mapping of *Acacia auriculiformis*
Tree height: Approx. 40 feet
Age of tree: 12 years DBH: 78 cm



Tree height mapping of *Casuarina equisetifolia*
Tree height: Approx. 35 feet
Age of tree: 12 years DBH: 62 cm

APPLICATION OF GEOTEXTILE FOR THE STABILISATION OF OVERBURDEN DUMP







Leguminous Grass Cover of *Stylanthus hamata* over the Geotextile for the early stabilisation of the dump Slopes


19/06/2018


16/06/2017


25/05/2016

PROVISION OF RETAINING WALL



Provision of retaining wall at the toe of the stabilized and afforested dump





Retaining Wall at the toe of the Dump at Survey No.26

PROVISION OF LATERITE BUND/EMBANKMENT



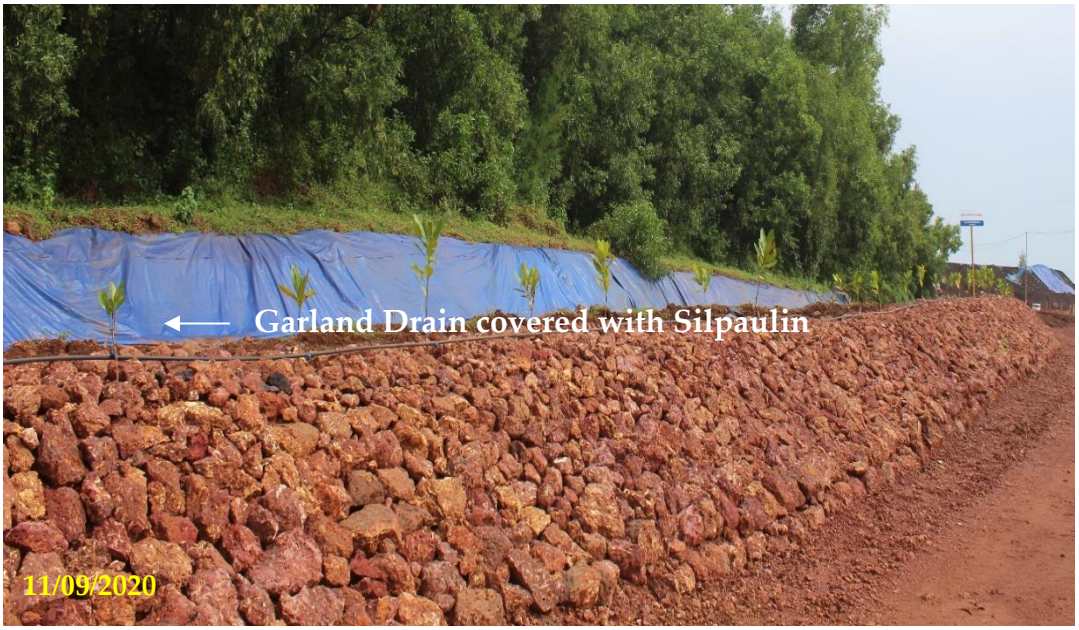
Provision of Laterite Bund at the toe of the dumps



Embankment at the toe of the dump

ANNEXURE R-18

PHOTOGRAPHS SHOWING THE TRENCHES AND GARLAND DRAINS






Trenches at the toe of the dump
18/06/2019


Garland drain at the toe of the dump
18/08/2019

PHOTOGRAPHS SHOWING THE CHECK DAMPS, SETTLING PONDS AND SILT ARRESTORS



PROVISION OF SILT ARRESTORS, WALLS OF THE ARRESOTRS ARE LINED WITH COCO FILTERS/COCO LOGS TO TRAP THE FINE PARTICLES IN THE WATER



SERIES OF SILT ARRESTORS

ANNEXURE R-20

Mauli Iron Ore Mine
of
NEW INDIA MINING CORPORATION LTD

INDEX

Survey No.32 New (234 Old):

"No Mining Zone," Proposed in terms of the Maharashtra Costal Zone Management Authority clearance dated 06 / 01 /2010

REDI MINE (BLOCK-I) - LEASE BOUNDARY CO-ORDINATES (WGS-84)

B. P. No	WGS-84 (dd mm ss.s)
1	N15° 44' 21.8" / E73° 41' 10.7"
2	N15° 44' 21.3" / E73° 41' 07.1"
3	N15° 44' 20.8" / E73° 41' 00.8"
4	N15° 44' 19.5" / E73° 40' 53.1"
5	N15° 44' 19.6" / E73° 40' 52.5"
6	N15° 44' 07.9" / E73° 40' 51.3"
7	N15° 44' 08.1" / E73° 40' 50.0"
8	N15° 44' 08.3" / E73° 40' 49.3"
9	N15° 44' 08.6" / E73° 40' 47.1"
10	N15° 44' 08.8" / E73° 40' 45.9"
11	N15° 44' 09.0" / E73° 40' 45.5"
12	N15° 44' 09.3" / E73° 40' 45.2"
13	N15° 44' 08.9" / E73° 40' 44.7"
14	N15° 44' 09.8" / E73° 40' 41.2"
15	N15° 44' 10.0" / E73° 40' 40.8"
16	N15° 44' 10.3" / E73° 40' 39.1"
17	N15° 44' 10.8" / E73° 40' 37.2"
18	N15° 44' 11.3" / E73° 40' 33.7"
19	N15° 44' 05.2" / E73° 40' 34.1"
20	N15° 44' 02.9" / E73° 40' 34.6"
21	N15° 44' 00.2" / E73° 40' 35.2"
22	N15° 43' 59.9" / E73° 40' 33.2"
23	N15° 43' 59.9" / E73° 40' 32.1"
24	N15° 43' 59.9" / E73° 40' 31.7"
25	N15° 43' 59.9" / E73° 40' 31.4"
26	N15° 43' 59.7" / E73° 40' 30.7"
27	N15° 44' 06.7" / E73° 40' 30.3"
28	N15° 44' 11.4" / E73° 40' 30.0"
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36	N15° 44' 18.0" / E73° 40' 34.3"
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47	N15° 44' 24.8" / E73° 40' 14.7"
48	N15° 44' 24.1" / E73° 40' 11.9"
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52	N15° 44' 26.1" / E73° 40' 07.4"
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140	N15° 44' 36.9" / E73° 40' 30.7"
141	N15° 44' 36.9" / E73° 40' 31.3"
142	N15° 44' 38.3" / E73° 40' 31.1"
143	N15° 44' 38.4" / E73° 40' 31.5"
144	N15° 44' 38.3" / E73° 40' 31.6"
145	N15° 44' 38.5" / E73° 40' 32.3"
146	N15° 44' 38.9" / E73° 40' 34.2"
147	N15° 44' 38.9" / E73° 40' 34.3"
148	N15° 44' 38.7" / E73° 40' 34.9"
149	N15° 44' 38.6" / E73° 40' 36.9"
150	N15° 44' 37.6" / E73° 40' 37.0"
151	N15° 44' 37.9" / E73° 40' 40.9"
152	N15° 44' 39.2" / E73° 40' 41.0"
153	N15° 44' 39.2" / E73° 40' 41.3"
154	N15° 44' 39.3" / E73° 40' 41.6"
155	N15° 44' 39.3" / E73° 40' 42.0"
156	N15° 44' 39.2" / E73° 40' 42.4"
157	N15° 44' 39.4" / E73° 40' 42.6"
158	N15° 44' 39.4" / E73° 40' 43.3"
159	N15° 44' 39.8" / E73° 40' 43.4"
160	N15° 44' 39.9" / E73° 40' 44.2"
161	N15° 44' 40.1" / E73° 40' 44.1"
162	N15° 44' 40.4" / E73° 40' 45.1"
163	N15° 44' 40.4" / E73° 40' 45.4"
164	N15° 44' 40.9" / E73° 40' 45.4"
165	N15° 44' 41.0" / E73° 40' 45.9"
166	N15° 44' 42.3" / E73° 40' 46.1"
167	N15° 44' 43.8" / E73° 40' 46.2"
168	N15° 44' 44.1" / E73° 40' 46.5"
169	N15° 44' 44.6" / E73° 40' 47.7"
170	N15° 44' 44.8" / E73° 40' 48.0"
171	N15° 44' 44.6" / E73° 40' 48.3"
172	N15° 44' 44.2" / E73° 40' 47.6"
173	N15° 44' 43.8" / E73° 40' 46.5"
174	N15° 44' 42.8" / E73° 40' 46.3"
175	N15° 44' 41.6" / E73° 40' 46.5"
176	N15° 44' 42.3" / E73° 40' 47.7"
177	N15° 44' 42.8" / E73° 40' 48.9"
178	N15° 44' 43.8" / E73° 40' 49.9"
179	N15° 44' 44.1" / E73° 40' 50.7"
180	N15° 44' 44.7" / E73° 40' 51.4"
181	N15° 44' 45.2" / E73° 40' 52.2"
182	N15° 44' 46.1" / E73° 40' 53.2"
183	N15° 44' 47.2" / E73° 40' 57.4"
184	N15° 44' 47.4" / E73° 40' 58.0"
185	N15° 44' 47.4" / E73° 40' 58.4"
186	N15° 44' 47.3" / E73° 41' 00.7"
187	N15° 44' 47.6" / E73° 41' 01.4"
188	N15° 44' 46.5" / E73° 41' 00.5"
189	N15° 44' 43.6" / E73° 40' 58.5"
190	N15° 44' 43.2" / E73° 40' 58.0"
191	N15° 44' 44.5" / E73° 40' 57.4"
192	N15° 44' 41.3" / E73° 40' 58.1"
193	N15° 44' 38.6" / E73° 40' 59.4"
194	N15° 44' 37.7" / E73° 41' 00.0"
195	N15° 44' 37.5" / E73° 41' 00.0"
196	N15° 44' 37.2" / E73° 41' 00.2"
197	N15° 44' 36.2" / E73° 41' 00.9"
198	N15° 44' 36.4" / E73° 40' 59.5"
199	N15° 44' 36.7" / E73° 40' 57.3"
200	N15° 44' 36.9" / E73° 40' 55.0"
201	N15° 44' 34.2" / E73° 40' 55.4"
202	N15° 44' 34.0" / E73° 40' 52.4"
203	N15° 44' 37.2" / E73° 40' 50.7"
204	N15° 44' 38.2" / E73° 40' 48.0"
205	N15° 44' 34.9" / E73° 40' 45.5"
206	N15° 44' 33.4" / E73° 40' 49.9"
207	N15° 44' 28.4" / E73° 40' 50.1"
208	N15° 44' 28.5" / E73° 40' 51.0"
209	N15° 44' 29.8" / E73° 40' 58.1"
210	N15° 44' 30.0" / E73° 40' 59.4"
211	N15° 44' 30.8" / E73° 41' 04.6"
212	N15° 44' 25.2" / E73° 41' 05.0"
213	N15° 44' 24.2" / E73° 41' 09.0"
214	N15° 44' 20.2" / E73° 41' 10.0"
215	N15° 44' 11.9" / E73° 40' 46.0"
216	N15° 44' 13.8" / E73° 40' 45.5"
217	N15° 44' 14.4" / E73° 40' 44.2"
218	N15° 44' 17.3" / E73° 40' 43.7"
219	N15° 44' 18.4" / E73° 40' 43.6"
220	N15° 44' 18.2" / E73° 40' 42.8"
221	N15° 44' 17.6" / E73° 40' 42.7"
222	N15° 44' 17.7" / E73° 40' 42.4"
223	N15° 44' 17.2" / E73° 40' 42.3"
224	N15° 44' 17.1" / E73° 40' 39.9"
225	N15° 44' 16.5" / E73° 40' 39.0"
226	N15° 44' 14.8" / E73° 40' 40.9"
227	N15° 44' 13.8" / E73° 40' 41.5"
228	N15° 44' 13.0" / E73° 40' 41.9"
229	N15° 44' 11.6" / E73° 40' 41.5"
230	N15° 44' 11.4" / E73° 40' 42.5"
231	N15° 44' 11.4" / E73° 40' 42.8"
232	N15° 44' 11.6" / E73° 40' 43.6"
233	N15° 44' 11.2" / E73° 40' 45.1"

--LEGEND--

- Lease Boundary
- Grid Lines
- Survey Number boundary
- Contour Line
- Structure/Building
- Haulage Road
- Check Dam
- Coco Filter
- Tarpaulin cover
- Mine Benches
- Mine Dumps
- Ore Stocks
- Safety Bund
- Settling pond
- Water Sprinkler
- Piezometer
- Rain Water diverted to Pit
- Laterite bund/Embankment
- Water Pipeline
- Fencing Line
- Retaining Wall
- Plantation
- Geo-Textiles
- Garland drain / Water Flow
- Silt Arrestor
- Grass

SCALE 1:2000

M/S. GOGTE MINERALS	
146, Tilakwadi, Belgaum - 590 006 (India)	
REDI IRON ORE MINE (Block-I)	
(Village: Redi, Taluka: Vengurla, Dist: Sindhudurg)	
SURFACE PLAN SHOWING ENVIRONMENT PROTECTIVE MEASURES	
Ref. Plan: RED/SP/01	SURVEY DATE: 15/6/2020
Plan No.: RED/20-21/emp-1	SCALE: 1 : 2000

CERTIFICATE: THE PLAN IS PREPARED BASED ON THE DGPS PLAN AUTHENTICATED BY THE STATE DGM AND IS CORRECT TO THE BEST OF MY KNOWLEDGE

Narendra Gawas
Mines Surveyor
CMAS-2018-M-0400-19/08

Hinge Manager
P Sreenivas Rao

RED/2019-su/05/ap

ANNEXURE R-21

Supply of Water for Irrigation during the period from November 2015 to June 2016											
LESSEE:-M/s Gogte Minerals											
			(Unit in m^3)								Total
S.No	Source	Area under Irrigation	Nov-15	Dec-15	Jan-16	Feb-16	Mar-16	Apr-16	May-16	Jun-16	
1	Mauli Pit	Nagoli wadi	0	2838	5483	5318	5666	5108	5760	600	30771
		Sukalbhat	0	1892	3655	3545	3777	3405	3840	400	20514
		Bomdojichiwadi	0	4730	9138	8863	9443	8513	9600	1000	51285
2	203 Pit	Mhartalewadi	40667	97701	63827	67404	59473	48427	48607	0	426105.36
		Kanyal	25750	86177	95741	101105	89209	72640	72911	0	543533.04
											1072208

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONAL BENCH AT PUNE

ORIGINAL APPLICATION NO.17/2020

IN THE MATTER OF :

KRISHNA MARATHE & ORS … APPLICANTS

Vs.

UNION OF INDIA & ORS. … RESPONDENTS

INDEX

PART-II

23.	**Annexure R-22** True copies of the relevant 7/12 extracts along with translated copies thereof	**367-686**
24.	**Annexure R-23** True copy of the letter dated 14/02/2018 addressed to the Sarpanch, Gram Panchayat Redi	**687-692**
25.	**Annexure R-24** True copy of detailed charts of the results of the treated water of the water treatment plant for the years 2018, 2019, 2020 and 2021	**693-696**
26.	**Annexure R-25** True copies of the reports on chemical examination of water for drinking purposes from government laboratories	**697-705**
27.	**Annexure R-26 (colly.)** True copies of the reports on the samples collected at the Water Treatment Plan of Redi Village from the Directorate of Health Services, Panaji, Goa	**706-711**
28.	**Annexure R-27** True copy of the resolution dated 24/03/2021 passed by the Grampanchayat Office, Redi	**712-716**
29.	**Annexure R-28 (colly.)** True copies of test samples of the years 2000, 2002, 2009, 2010 and 2011 collected in the region by Sindhudurg Health Laboratory and Maharashtra State Pollution Control Board	**717-726**
30.	**Annexure R-29** True copy of the Water Analysis Report in respect of the Redi Iron Ore mine	**727-765**

Filed by : Respondent no.6 (M/s. Gogte Minerals)

Represented by Shivshankar Swaminathan, Advocate

Place : Pune

Date : 21/08/2021

भूमापन क्रमांक	उपविभाग	पोटहिस्सा
९६	२/1	91

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....	0	06 3
एकूण ..	0	06 3
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
	रुपये	पैसे
आकारणी ..	१	३६
जुडी किंवा विशेष आकारणी ..	१	०६

(4390) ६२६-२९ १.६.६

कुळाचे नाव

रु. पैसे

इतर अधिकार

000417

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९.]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: अजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ पिकाखालील क्षेत्र: जल सिंचित	निर्भेळ पिकाखालील क्षेत्र: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
05/06	19							भात 0-06-3							
05/06	20							भात 0-06-3							
06/06	20							भात 0-06-3							
06/06	21							भात 0-06-3							
07/06	20							भात 0-06-3							

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2190	खे							भाग 0\00\3						खूद	
199	ख							भाग 0\00\3						खूद	
193	ख							भाग					000048		
193 0196	ख							भाग 0\00\3						खूदक	
194								भाग 0\00\3						खूद	

अस्सलचेरून खरी नक्कल तयार तारीख – 23\04\21

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **16/1/4**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.07.30 Varkas ----- Other ------ Total Area 0.07.30 Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- Total Potkharaba 0.00.00 Assessment 1.06 Judi or Spl assessment.	CHANDROJI VISHWANATH GAVANDI (5301) (6164) (21)	229 Name of Tenant Other Rights

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 16/1/4

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy		0.0730				Self	
2005-06	Kharip							Paddy		0.0730				Self	
2006-07	Kharip							Paddy		0.0730				Self	
2007-08	Kharip							Paddy		0.0730				Self	
2008-09	Kharip							Paddy		0.0730				Self	
2009-10	Kharip							Paddy		0.0730				Self	
2010-11	Kharip							Paddy		0.0730				Self	
2011-12	Kharip							Paddy		0.0730				Self	
2012-13	Kharip							Paddy		0.0730				Self	
2013-14	Kharip							Paddy		0.0730				Self	
2014-15	Kharip							Paddy		0.0730				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १६/१/४ **सुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	चंद्रोजी विश्वनाथ गवंडी ए.कु.पु.	०.०७.३०	१.०६		(५३०१)	२२९
जिरायत	-						कुळाचे नाव
बागायत	०.०७.३०						इतर अधिकार
तरी	-						
वरकस	-						
इतर	-						
एकुण क्षेत्र	०.०७.३०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	१.०६						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (२०),(४०५),(५३०१),(६१६४),(९३७२)

सीमा आणि भूमापन चिन्हे

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०३:२४:३९ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये मिळकतीची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:१२:३३ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001030942 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १६/१/४

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र												
					घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०७३०				
२०१८-१९	खरीप							भात		०.०७३०				
२०१९-२०	खरीप							भात		०.०७३०				

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 16/1/4	Type of Occupancy-Bhogwatdar Class-I	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat 0-07-30 Tari ------ Varkas ----- Other ------ .... Total Area 0-07-30 .... Pot Kharaba(Non cultivable) Class (A) -------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 1-06 ---------- -- Judi or Spl assessment.	Chandroji Vishwanath Gavandi Joint family manager	0-07-30	1-06		(5301)	229 Name of Tenant Other rights
Old Mutation Nos (20),(405),,(5301),(6164),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---16/1/4

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-0730				
2018-19	Kharip							Rice		0-0730				
2019-20	Kharip							Rrice		0-0730				

गाव वा.वाडी

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
20	9 ८/	2

शेताचे स्थानिक नाव

भोगदारादाराचे नाव

गणपत गोविंद इनाम
(३७९) (३८६) (३८४)

खाते क्रमांक ५८

कुलाचे नाव

खंड

रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(३७२)		
जोरीत	0-90-e	
कोरडवाहू		
बागायत		
एकूण ..	0-90-e	
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	0-	५८
	0-	५८

गोविंद गणपत रेडकर
विजय गणपत रेडकर
सौ. संध्या मधुकर चव्हाण
(३८४)
सौ. सुवर्णा रत्नकांत मांगांवकर
(३८४)

इतर अधिकार

सीमा आणि भूमापन चिन्हे
दक्षा (२५२)

000183

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र							
		पिकाचा सांकेतांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0610	२८							भात 0190 e						२५५	)
0५10e	२५							भात 0190 e						१५५	
0६10	२५							भात 0190 e						१५५	
0610	२८							भात 0190 e						४६	
२८10	२५							भात 0190 e						१५५	
2190	२८							भात 0190 e						१५५	

गाव नमुना बारा –चालू

376

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे आ.	हे. आ.		हे.आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
	१·१७	५	—	—	—	—		आणे	०१	—	—	—	—	000184	
193															
93								भात							
07									०१७०१९					खुद्द	
14								भात						३६	
								०१७०१९							

असलवाकन खरी नक्कल तयार तारीख - 23/06/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा ओरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1A**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.10.90 Varkas ----- Other ------ ..... Total Area 0.10.90 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 0.59 Judi or Spl assessment.	GANPAT GOVIND HAJAM (1309) (1266) (384) GOVIND GANPAT REDKAR VIJAY GANPAT REDKAR SANDHYA MADHUKAR CHAWAN SUVARNA RATNAKANT MANGAONKAR (384)	58 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1A

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.1090				Self	
2005-06	Kharip							PADDY		0.1090				Self	
2006-07	Kharip							PADDY		0.1090				Self	
2007-08	Kharip							PADDY		0.1090				Self	
2008-09	Kharip							PADDY		0.1090				Self	
2009-10	Kharip							PADDY		0.1090				Self	
2010-11	Kharip							PADDY		0.1090				Self	
2011-12	Kharip							PADDY		0.1090				Self	
2012-13	Kharip							PADDY		0.1090				Self	
2013-14	Kharip							PADDY		0.1090				Self	
2014-15	Kharip							PADDY		0.1090				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१ए | सुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	विजय गणपत रेडकर				(३८४)	५८
जिरायत	-	सुवर्णा रत्नकांत माणगांवकर				(३८४)	कुळाचे नाव
बागायत	-	संध्या मधुकर चव्हाण				(३८४)	इतर अधिकार
तरी	०.१०.९०	गोविंद गणपत रेडकर				(३८४)	सक्षम प्राधिकार्‍यांच्या पूर्व परवानगी शिवाय
वरकस	-	——सामाईक क्षेत्र——	०.१०.९०	०.५९			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						तुकडा
एकुण क्षेत्र	०.१०.९०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.५९						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (४१८),(१२६६),(१३०९),(२५३२),(६१६४),(९३७२)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२२/१२/२०१९ ०८:४१:५१ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०७:४५:१० AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001033710 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१ए

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१०९०				
२०१८-१९	खरीप							भात		०.१०९०				
२०१९-२०	खरीप							भात		०.१०९०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०८:५१:४१ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०७:५५:१० AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010333710 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1A	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari 0-10-90 Varkas ----- Other ------ .... Total Area 0-10-90 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-59 ---------- -- Judi or Spl assessment.	Vijay Ganpat Redkar Suvarna Ratnakant Mangaonkar Sandhya Madhukar Chavan Govind Ganpat Redkar -----common Area---	 0-10-90	 0-59		 (384) (384) (384) (384)	58 Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1) Fragment
Old Mutation Nos-(418),(1266),(1309),(2532),(6164),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1A

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-1090				
2018-19	Kharip							Rice		0-1090				
2019-20	Kharip							Rice		0-1090				

20	७ क्र / ९ /	भोगवटादाराचे नाव: ६३७ ९२६६ चंद्रकांत रंगनाथ देवकर ६३७ कमलाकर रंगनाथ देवकर / ९५८	खाते क्रमांक ६७ ४८
६३७६	हरीण / बरकस / बागायत / वाहता	०।१६।७ रंगनाथ राजाराम [भोजारेकर] ७३७ ६३ देवकर ०।१६।७ ६७६ २२०	अधिकार
	पोटखराब (जास्त/तीरीय सलगेले)— वर्ग (अ) / वर्ग (ब) / एकूण		
	आकारणी / जमीन विक्रय आकारणी	रुपये पैसे ०- ६२ / ०- ६२	000185

मोठ्या आणि भक्कम चिन्हे ६२७३ २५३२

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल (पोटहिस्से व खंडाने जमीन देण्याचे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्र: एकूण लागवडीयोग्य क्षेत्र	पिकाखालील क्षेत्र: एकूण लागवडीयोग्य क्षेत्र	पिकाखालील क्षेत्र: ज्वारी हे. आ.	पिकाखालील क्षेत्र: बाजरी हे. आ.	पिकाखालील क्षेत्र: भात हे. आ.	पिकाखालील क्षेत्र: इतर धान्ये हे. आ.	पिकाखालील क्षेत्र: एकूण धान्ये हे. आ.	पिकाखालील क्षेत्र: कापूस हे. आ.	पिकाखालील क्षेत्र: ऊस हे. आ.	जल सिंचनाचे साधन	जमीन महसुलाचा कर	शेरा
०७।०५	रब्बी					०।१६।७						२५५५	७
०७।०६	रब्बी					०।१६।७						१५५५	७
०६।०७	रब्बी					०।१६।७						१५५५	७
०७।०८	रब्बी					०।१६।७						३६५	
०६।०९	रब्बी					०।१६।७						२५१५	
०९।१०	रब्बी					०।१६।७						२५५५	

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे आ	हे. आ.		हे. आ	हे. आ.		हे. आ.	हे. आ		हे. आ.			
0 / 19	ख							भात						मुद्द	
								0।9६।७						000186	
८	ख							भात						मुद्द	
193	२ख							0।9६।७						मुद्द	
23 / 198	ख							वरी						खुद्द	
94	ख							0।9६।७						२७६	

अस्सलचवरुन खरी नक्कल तयार तारीख - 23/04/29

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा अरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1B**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.16.70 Varkas ----- Other ------ ..... Total Area 0.16.70 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 0.92 Judi or Spl assessment.	(8317) (1266) CHANDRAKNT GUNAJI REDKAR KAMLAKAR GUNAJI REDKAR (148) GURUNATH RAJARAM MANJREKAR REDKAR (1393)(63)(6168) (224)	48 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1B

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.1670				Self	
2005-06	Kharip							PADDY		0.1670				Self	
2006-07	Kharip							PADDY		0.1670				Self	
2007-08	Kharip							PADDY		0.1670				Self	
2008-09	Kharip							PADDY		0.1670				Self	
2009-10	Kharip							PADDY		0.1670				Self	
2010-11	Kharip							PADDY		0.1670				Self	
2011-12	Kharip							PADDY		0.1670				Self	
2012-13	Kharip							PADDY		0.1670				Self	
2013-14	Kharip							PADDY		0.1670				Self	
2014-15	Kharip							PADDY		0.1670				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१बी | भुधारणा पद्धती भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	कमलाकर गुणाजी रेडकर				(१४८)	४८
जिरायत	-	चंद्रकांत गुणाजी रेडकर				(१४८)	कुळाचे नाव
बागायत	-	गुरुनाथ राजाराम रेडकर				(२२४)	इतर अधिकार
तरी	०.१६.७०	——सामाईक क्षेत्र——	०.१६.७०	०.९२			तुकडा
वरकस	-						
इतर	-						
एकुण क्षेत्र	०.१६.७०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.९२						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (६३),(२२४),(४०६),(१२६६),(१३९३),(२५३२),(४३१७),(६१६४),(९३७२)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०८:४२:४८ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३३:५९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000103371 8 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१बी

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१६७०				
२०१८-१९	खरीप							भात		०.१६७०				
२०१९-२०	खरीप							भात		०.१६७०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०८:४२:४८ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३३:५९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001033718 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-B	Type of Occupancy-Bhogwatdar Class-I	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-16-70 Varkas ----- Other ------ .... Total Area 0-16-70 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-92 ---------- -- Judi or Spl assessment.	Kamalakar Gunaji Redkar Chandrakant Gunaji Redkar Gurunath Rajaram Redkar ----Ccommon Area-----	 0-16-70	 0-92		(148) (148) (224)	48 Name of Tenant Other rights Fragment
Old Mutation Nos-(63),(224),(406),(1266),(1393),(2532),(4317),(6164),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1B

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-1670				
2018-19	Kharip							Rice		0-1670				
2019-20	Kharip							Rice		0-1670				

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
20	१ सी /	V

शेताचे स्थानिक नाव

भोगवटादाराचे नाव: एन:२याम दत्ताराम मांजरेकर (२५२५) (२६६४) (४८) (२५२)

महादू दत्ताराम मांजरेकर (४८)

सोहन दत्ताराम मांजरेकर (४८) (२५३)

खाते क्रमांक ६८

कुळाचे नाव

इतर अधिकार

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(२३६२)		
.....		
.....		
.....		
एकूण ..	0	20 12 (२३६४)

	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	9	92
	9	92

पोटखराब (लागवडीयोग्य नसलेले)–

वर्ग (अ) ..

वर्ग (ब) ..

एकूण ..

..

..

अनाथ धोंडू रेडकर

सुनेत्रा धोंडू रेडकर

चंद्रकला चंद्रकांत वेंगुर्लेकर

मन्नपूर्णा कृष्णा शेलेकर

उत्कर्षा उल्हास पवार

प्रभावती प्रेमा पाडूरकर

प्रियंका प्रकाश बांदूलकर

000187

सीमा आणि भूमापन चिन्हे

(२५४०) (२५३२)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	मिश्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ: जल सिंचित	निर्भेळ: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०७/०८	२०१				सुलोचना मोहन २ऽकर			आंबा						२४५६	१
					दत्ताराम मोहन २ऽकर				0/20/2						
					दिलीप मोहन २ऽकर			आंबा						२४५६	१
					नीता सुभाष मांडवकर			0/20/2							
			(२५३)												
०४/०७	२०१							आंबा						२४५१	१
								0/20/2							
								२ऽं							
०५/०८	२०१							आंबा						२४५६	
								0/20/2							
०८/०९	२०१							आंबा						१४५६	
								0/20/2							

१८०

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
९०१९०	रा							भाग ०/२०/२						२४५५	
७१११	८–							भाग ०२०.२						—	
४१७	२८							भाग ०/२०/२						२५	000188
७१३	८							भाग ०/२०/२						२५५	
७१४															
७१५	२८							भाग ०/२०/२						२५८१	

अस्सलावरून खरी नक्कल तयार तारीख - २३/०७/२०१९

तलाठी लक्ष्मण रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1C**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.20.20 Varkas ----- Other ------ ..... Total Area 0.20.20 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 1.12 Judi or Spl assessment.	GHANSHYAM DATTARAM MANJREKAR'(2515) (1266) (48) (251) MADHUAKR DATTARAM MANJREKAR(44) (1393) MOHAN DATTARAM MANJREKAR (44) (253) (6164) ASHOK DAMODAR REDKAR SUNANDA DAMODAR REDKAR CHANDRAKALA CHANDRAKANT VENGURLEKAR ANNAPURNA KRISHNA SHERLEKAR UTKARSHA UTTAM PAWAR PRANALI PRAMOD PANDURKAR PRIYANKA PRAKASH BAMBULKAR (250) SULOCHANA MOHAN REDKAR DATTARAM MOHAN REDKAR DILIP MOHAN REDKAR NEETA SUBHASH MARDOLKAR (253)	69 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1C

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.2020				Self	
2005-06	Kharip							PADDY		0.2020				Self	
2006-07	Kharip							PADDY		0.2020				Self	
2007-08	Kharip							PADDY		0.2020				Self	
2008-09	Kharip							PADDY		0.2020				Self	
2009-10	Kharip							PADDY		0.2020				Self	
2010-11	Kharip							PADDY		0.2020				Self	
2011-12	Kharip							PADDY		0.2020				Self	
2012-13	Kharip							PADDY		0.2020				Self	
2013-14	Kharip							PADDY		0.2020				Self	
2014-15	Kharip							PADDY		0.2020				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१सी **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	अन्नपूर्णा कृष्णा शेर्लेकर				(२५३)	६९
जिरायत	-	अशोक दामोदर रेडकर				(२५३)	कुळाचे नाव
बागायत	-	उत्कर्षा उत्तम पवार				(२५३)	इतर अधिकार
तरी	०.२०.२०	चंद्रकला चंद्रकांत वेंगुर्लेकर				(२५३)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	दत्ताराम मोहन रेडकर				(२५३)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	दिलीप मोहन रेडकर				(२५३)	तुकडा
----------	----------	निता सुभाष माडदोळकर				(२५३)	
एकुण क्षेत्र	०.२०.२०	प्रणाली प्रमोद पणदूरकर				(२५३)	
----------	----------	सुनंदा दामोदर रेडकर				(२५३)	
पोट-खराब (लागवडीस अयोग्य)		सुलोचना मोहन रेडकर				(२५३)	
		------सामाईक क्षेत्र------	०.२०.२०	१.१२			
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	१.१२						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (४४),(४८),(२५०),(२५३),(४१८),(१२६६),(१३९३),(२५१५),(२५३२),(६१६४),(९३७२)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२३/१२/२०१९:०८:५४:०६ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३५:२० PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001092999 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१सी

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.२०२०				
२०१८-१९	खरीप							भात		०.२०२०				
२०१९-२०	खरीप							भात		०.२०२०				

हा ७/१२ अभिलेख (दि.२३/१२/२०१९:०८:५४:०६ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३५:२० PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000109299 9 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-C

Type of Occupancy-Bhogwatdar Class-I

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-20-20 Varkas ----- Other ------ .... Total Area 0-20-20 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 1-12 ---------- -- Judi or Spl assessment.	Annapurna Krishna Sherlekar Ashok Damodar Redkar Utkarsha Uttam Pawar Chandrakala Chandrakant Vengurlekar Dattaram Mohan Redkar Dilip Mohan Redkar Neeta Subhasg Maddolkar Pranali Pramod Pandurkar Sunanda Damodar Redkar Sulochana Mohan Redkar ----------common area-----	 0-20-20	 1-12		(253) (253) (253) (253) (253) (253) (253) (253) (253) (253)	69 Name of Tenant Other rights Non transferable without the prior permission of the Competent Authority- The land is acquired under Tenancy Act (1) Fragment
Old Mutation Nos-(44),(48),(250),(253),(418),(1266),91393),(2515),(2532),(6164),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1C

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-2020				
2018-19	Kharip							Rice		0-2020				
2019-20	Kharip							Rice		0-2020				

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
20	9 अ	आय 9

शेताचे स्थानिक नाव

भोगवटादाराचे नाव
सुरेश अनंत रेडकर

खाते क्रमांक ७

कुळाचे नाव

खंड
रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... बरा	0	29
..... जरठ		
..... खाचरे		
एकूण ..	0	29
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी ..	9	72
जुडी किंवा विशेष आकारणी ..	9	72

000189

इतर अधिकार
श्री. सुरेश अनंत रेडकर यांनी
आपल्या निजकलीलर रक्कम
रु 1,00000/- (एक लाख)
रकमेचा रेडी ग्रामपंचायत
मायमळा ता-रेडी-यांचा बोजा
दिलेला आहे.

सीमा आणि भूमापन जिल्हे
रत्नागिरी सिंधुदुर्ग

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिनियम आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील								लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येक-खालील क्षेत्र: पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०१०७	रब्बी							साळ						२५१६	१
								०।२९।१०							
०५।०६	खरीप							भात						१५५५	१
								०।२९।१०							
०६०७	रब्बी							भात						२५५६	
								०।२९।१०							
०७।०८	खरीप							भात						२६६	
								०।२९।१०							
०८।०९	रब्बी							भात						१५५५	
								०।२९।१०							

400

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे.आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
190	ख							भात						2	
199	ख							भात	0	29	10				
192	ख							भात	0	29	10				
193	ख							भात							
193	ख							भात	0	29	10				
198															
194	ख							भात	0	29	10				

000130

अस्सलचवरून खरी नक्कल तयार तारीख – 23/04/29

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1D**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.21.00 Varkas ----- Other ------ ..... Total Area 0.21.00 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 1.12 Judi or Spl assessment.	(1264) SURESH ANANT REDKAR (9151) (1393) (6164)	7 Name of Tenant Other Rights E-Agreement of cooperative Society Shri Suresh Anant Redkar has put charge of Rs. 1,00,000/-(Rs. One lakh) on his property in favour of Redi Gramin Vvikas co-operative Society Ltd., Redi (326) FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1D

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.2100				Self	
2005-06	Kharip							PADDY		0.2100				Self	
2006-07	Kharip							PADDY		0.2100				Self	
2007-08	Kharip							PADDY		0.2100				Self	
2008-09	Kharip							PADDY		0.2100				Self	
2009-10	Kharip							PADDY		0.2100				Self	
2010-11	Kharip							PADDY		0.2100				Self	
2011-12	Kharip							PADDY		0.2100				Self	
2012-13	Kharip							PADDY		0.2100				Self	
2013-14	Kharip							PADDY		0.2100				Self	
2014-15	Kharip							PADDY		0.2100				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१डी **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सुरेश अनंत रेडकर	०.२१.००	१.१२		(१२६६)	७
जिरायत	-						कुळाचे नाव
बागायत	-						इतर अधिकार
तरी	०.२१.००						बोजा - सहकारी सोसायटी इकरार
वरकस	-						श्री सुरेश अनंत रेडकर यांनी आपल्या मिळकतीवर
इतर	-						रक्कम रु १००००० /-(एक लाख) रकमेचा रेडी
एकुण क्षेत्र	०.२१.००						ग्राम वि.का.सह.सोसायटी लि.रेडीचा बोजा दाखल
पोट-खराब (लागवडीस अयोग्य)							केला (३२६)
वर्ग (अ)	-						बोजा - सहकारी सोसायटी इकरार
वर्ग (ब)	-						रेडी ग्राम विकास सोसायटीचा १००,००१/-ईकरार
एकुण पो ख	०.००.००						बोजा (४३०)
आकारणी	१.१२						तुकडा
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (४०६),(१२६६),(१३९३),(२५३२),(६१६४),(९१५१),(९३७२)

सीमा आणि भुमापन चिन्हे

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १६/१२/२०१९:०४:२७:५९ PM रोजी) व गा.न.नं.१२ (दि. २२/११/२०१९:०८:५३:४४ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३२:४२ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001087676 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१डी

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.२१००				
२०१८-१९	खरीप							भात		०.२१००				
२०१९-२०	खरीप							भात		०.२१००				

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १६/१२/२०१९:०४:२७:५९ PM रोजी) व गा.न.नं.१२ (दि. २२/११/२०१९:०८:५३:५४ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३२:४२ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000087676 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-D	Type of Occupancy-Bhogwatdar Class-I	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-21-00 Varkas ----- Other ------ .... Total Area 0-21-00 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 1-12 ---------- -- Judi or Spl assessment.	Suresh Anant Redkar	0-21-00	1-12		(1266)	7 Name of Tenant Other rights **Charge**- E-Agreement of co-operative Society Shri Suresh Anant Redkar has put charge of Rs. 1,00,000/-(Rs. One lakh) on his property in favour of Redi Gramin Vvikas co-operative Society Ltd., Redi (326) **Charge**- E-Agreement of co-operative Society Charge under E-Agreement of Redi Gram Vikas Sahakari Society to the tune of Rs.100,001/-(430) Fragment
Old Mutation Nos-(406),(1266),(1393),(2532),(6164)(91551),,(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1D

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-2100				
2018-19	Kharip							Rice		0-2100				
2019-20	Kharip							Rice		0-2100				

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
२७	१६	१

शेताचे स्थानिक नाव

भोगवटादाराचे नाव
गणपा गोविंद हजाम
(१३५९) (१६६६) (३५४)

खाते क्रमांक ५८

कुळाचे नाव

खंड
रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(१३५९)		
..... पराव	०।०९	१४
..... भरडक		
..... बागायत		
एकूण ..	०।०९	१४
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

इतर अधिकार
(१६६६)
गोविंद गणपत रेडकर
विजय गणपत रेडकर
सौ. संध्या मधुकर चव्हाण
सौ. सुवर्णा रामकांत माणगावकर
(३५४)

	रुपये	पैसे
आकारणी ..		
जुडी किंवा विशेष आकारणी ..	०	५२
	०	५२

000131

सीमा आणि भूमापन चिन्हे
दक्षिण (२५३२)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र							
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येका-खालील क्षेत्र: पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
००।०५	२७							भात ०।०९।४						२४५	१
०३।०९	२७							भात ०।०९।४						२४५	१
०६।०७	२७							भात ०।०९।४						२४५	
०७।०८	२७							भात ०।०९।४						४६	
०६।२	२७							भात ०।०९।४						२४५	

९४२

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		
190														
1177			—	—		—					—	—		
193														
073 / 078														
197														

000132

अस्सलीसरून खरी नकल तयार तारीख – 23/04/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा ओरोस
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1E**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.09.40 Varkas ----- Other ------ ..... Total Area 0.09.40 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 0.52 Judi or Spl assessment.	GANPAT GOVIND HAJAM (1309) (1466) (384) (6164) GOVIND GANPAT REDKAR VIJAY GANPAT REDKAR SANDHYA MADHUKAR CHAWAN SUVARNA RATNAKANT MANGAONKAR (384)	58 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1E

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.0940				Self	
2005-06	Kharip							PADDY		0.0940				Self	
2006-07	Kharip							PADDY		0.0940				Self	
2007-08	Kharip							PADDY		0.0940				Self	
2008-09	Kharip							PADDY		0.0940				Self	
2009-10	Kharip							PADDY		0.0940				Self	
2010-11	Kharip							PADDY		0.0940				Self	
2011-12	Kharip							PADDY		0.0940				Self	
2012-13	Kharip							PADDY		0.0940				Self	
2013-14	Kharip							PADDY		0.0940				Self	
2014-15	Kharip							PADDY		0.0940				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१ई सुधारणा पद्धती भोगवटादार वर्ग-१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	गोविंद गणपत रेडकर				(३८४)	५८
जिरायत	-	सुवर्णा रत्नकांत माणगांवकर				(३८४)	खुल्याचे नाव
बागायत	-	संध्या मधुकर चव्हाण				(३८४)	इतर अधिकार
तरी	०.०९.४०	विजय गणपत रेडकर				(३८४)	तुकडा
वरकस	-	———सामाईक क्षेत्र———	०.०९.४०	०.५२			
इतर	-						
एकुण क्षेत्र	०.०९.४०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.५२						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	(४०६),(१३०९),(१४६६),(२५३२),(६१६४),(९३७२)	सीमा आणि भूमापन चिन्हे

हा ७/१२ अभिलेख (दि.२२/११/२०१९,०८:५४:३६ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०७:४२:५६ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001033730 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१ई

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०९४०				
२०१८-१९	खरीप							भात		०.०९४०				
२०१९-२०	खरीप							भात		०.०९४०				

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-E	Type of Occupancy-Bhogwatdar Class-I	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-09-40 Varkas ----- Other ------ .... Total Area 0-09-40 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-52 ---------- - Judi or Spl assessment.	Govind Ganpat Redkar Suvarna Ratnakant Mangaonkar Sandhya Madhukar Chavan Vijay Ganpat Redkar ----------common area----	 0-09-40	 0-52		(384) (384) (384) (384)	58 Name of Tenant Other rights Fragment
Old Mutation Nos-(406)(1309),(1466)(2532),(6164)(9151),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1E

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-0940				
2018-19	Kharip							Rice		0-0940				
2019-20	Kharip							Rice		0-0940				

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
20	9 ८ब	2

भोगवटादाराचे नाव: (9266) सुरेश आनंा रेडकर (943)

खाते क्रमांक

शेताचे स्थानिक नाव

कुळाचे नाव

रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(934)		
.....पडीक	0	10
.....बरकड		
.....गोमाळ		(966)
एकूण ..	0	10
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	0	50
	0	50

इतर अधिकार

000193

सीमा आणि भूमापन चिन्हे (2431) (2432)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: अजल सिंचित	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ पिकाखालील क्षेत्र: जल सिंचित	निर्भेळ पिकाखालील क्षेत्र: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0104	खं														
									0 10 19						
0404	खं														
									0 10 19						
0404	खं														
									0 10 19						
0404	खं														
									0 10 19						
0404	खं														
									0 10 19						

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०.१९०	ख							भात						२४५	
०.१५	ख							काजू						—	
०.१२	ख							काजू						२५५	
०.१३	ख							भात	०.१००					३५	
२०१३	ख							भात	०.१००					२५५	
०.१४	ख							भात	०.१००					२५ ६	

अस्सलेवरून खरी नक्कल तयार तारीख - २३/०१/२१

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1F**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.09.10 Varkas ----- Other ------ ..... Total Area 0.09.10 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 0.50 Judi or Spl assessment.	(1266) SURESH ANANT REDKAR (9151)	7 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1F

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.0910				Self	
2005-06	Kharip							PADDY		0.0910				Self	
2006-07	Kharip							PADDY		0.0910				Self	
2007-08	Kharip							PADDY		0.0910				Self	
2008-09	Kharip							PADDY		0.0910				Self	
2009-10	Kharip							PADDY		0.0910				Self	
2010-11	Kharip							PADDY		0.0910				Self	
2011-12	Kharip							PADDY		0.0910				Self	
2012-13	Kharip							PADDY		0.0910				Self	
2013-14	Kharip							PADDY		0.0910				Self	
2014-15	Kharip							PADDY		0.0910				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१एफ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सुरेश अनंत रेडकर	०.०९.१०	०.५०		(९१५१)	७
जिरायत	-						कुळाचे नाव
बागायत	-						इतर अधिकार
तरी	०.०९.१०						सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
वरकस	-						हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						तुकडा
एकुण क्षेत्र	०.०९.१०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.५०						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (४१८),(१२६६),(२५३२),(६१६४),(९१५१),(९३७२)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०८:५५:२१ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:२८:४३ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dsir/ या संकेत स्थळावर जाऊन 330510000103373 6 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१एफ

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्ष	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०९१०				
२०१८-१९	खरीप							भात		०.०९१०				
२०१९-२०	खरीप							भात		०.०९१०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०८:४५:२१ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:२८:४३ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001033736 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-F	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-09-10 Varkas ----- Other ------ .... Total Area 0-09-10 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-50 ---------- -- Judi or Spl assessment.	Suresh Anant Redkar	0-09-10	0-50		(9151)	7 Name of Tenant Other rights Non Transferable without the prior permission of the competent authority-Land acquired under Tenancy Act(1) Fragment
Old Mutation Nos-(418),(1266),(2532),(6164)(9151),,(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1F

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-0910				
2018-19	Kharip							Rice		0-0910				
2019-20	Kharip							Rice		0-0910				

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
20	१ ली	IV

स्रोताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(E302)		
..... पोट	0	10
..... पोट		
..... पोट		
एकूण ..	0	10

पोटखराब (लागवडीयोग्य नसलेले)--

	रुपये	पैसे
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..		
आकारणी	0	43
जुडी किंवा विशेष आकारणी ..	0	43

भोगवटादाराचे नाव

(2494) (3268)

[कु. श्याम दत्ताराम भोंगरेकर
(88) (290)

मधुकर दत्ताराम भोंगरेकर
(88)

सीमा दत्ताराम भोंगरेकर
(88) (293)

(E968)

नवाक [illegible] रेडकर

सुनेत्रा [illegible] रेडकर

चंद्रकला चंद्रकांत वेंगुर्लेकर

अन्नपूर्णा कृष्णा शेलटकर

उत्कर्षा उत्तम पवार

प्रमोद पांडुरंग पाटकर

प्रियंका प्रकाश [illegible]

खाते क्रमांक E2

कुळाचे नाव

रु. पैसे

इतर अधिकार

000135

सीमा आणि भूमापन चिन्हे

एकजा (2432)

(290)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९.]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	मिश्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ: जल सिंचित	निर्भेळ: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0810			मुनेत्रचवा [illegible] रेडकर					भात						खुद्द	7
			दत्ताराम [illegible] रेडकर					0 10 E 1E							
			विविध [illegible] रेडकर					भात						खुद्द	7
03/0E	२५		नित्या सुभाष [illegible]					0 10 E 1E							
			(2493)												
0E10U	२५							भात						खुद्द	
								0 10 E 1E							
0610८	२५							भात						खुद्द	
								0 10 E 1E							
0812	२५							भात						खुद्द	
								0 10 E 1E							

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०८।१०	ख							भात						पडीक	
११११	ग								०।०८।८						
								गवी	०।२८						
११३	अ														
२०१३								भात	०।०८।८						
२०१४	ब													खुडप	
५१४	८							भात	०।०९।८					२५८	

अस्सल वरून खरी नक्कल तयार तारीख - 23/04/19

तलाठी राजा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला

000196

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1G**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.09.60 Varkas ----- Other ------ ..... Total Area 0.09.60 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 0.53 Judi or Spl assessment.	(2515) (1266) GHANSHYAM DATTARAM MANJREKAR (44) (250) MADHUKAR DATTARAM MANJREKAR (44) (253) ASHOK DAMODER REDKAR SUNANDA DAMODAR REDKAR CHANDRAKALA CHANDRAKANT VENGURLEKAR ANNAPURNA KRISHNA SHERLEKAR UTKARSHA UTTAM PAWAR PRANALI PRAMOD PANDURKAR PRIYANKA PRAKASH BABULKAR (250) SULOCHANA MOHAN REDKAR DATTARAM MOHAN REDKAR DILIP MOHAN REDKAR NITA SUBHASH MADOLKAR (253)	69 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1G

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.0960				Self	
2005-06	Kharip							PADDY		0.0960				Self	
2006-07	Kharip							PADDY		0.0960				Self	
2007-08	Kharip							PADDY		0.0960				Self	
2008-09	Kharip							PADDY		0.0960				Self	
2009-10	Kharip							PADDY		0.0960				Self	
2010-11	Kharip							PADDY		0.0960				Self	
2011-12	Kharip							PADDY		0.0960				Self	
2012-13	Kharip							PADDY		0.0960				Self	
2013-14	Kharip							PADDY		0.0960				Self	
2014-15	Kharip							PADDY		0.0960				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१जी **सुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	अन्नपूर्णा कृष्णा शेर्लेकर				(२५३)	६९
जिरायत	-	अशोक दामोदर रेडकर				(२५३)	कुळाचे नाव
बागायत	-	उत्कर्षा उत्तम पवार				(२५३)	इतर अधिकार
तरी	०.०९.६०	चंद्रकला चंद्रकांत वेंगुर्लेकर				(२५३)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	दत्ताराम मोहन रेडकर				(२५३)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	दिलीप मोहन रेडकर				(२५३)	तुकडा
-- ----	----------	निता सुभाष माडदोळकर				(२५३)	
एकुण क्षेत्र	०.०९.६०	प्रणाली प्रमोद पणदूरकर				(२५३)	
----------	----------	सुनंदा दामोदर रेडकर				(२५३)	
पोट-खराब (लागवडीस		सुलोचना मोहन रेडकर				(२५३)	
अयोग्य)		------सामाईक क्षेत्र------	०.०९.६०	०.५३			
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	०.५३						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (४४),(२५०),(२५३),(४१८),(१२६६),(२५१५),(२५३२),(६१६४),(९३७२)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२३/१२/२०१९:०८:५०:४३ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३०:२९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001092997 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१जी

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०९६०				
-१९	खरीप							भात		०.०९६०				
२०१९-२०	खरीप							भात		०.०९६०				

हा ७/१२ अभिलेख (दि.२३/१२/२०१९:०८:५०:४३ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २०:३०:२९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001092997 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-G	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-09-60 Varkas ----- Other ------ .... Total Area 0-09-60 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-53 ---------- -- Judi or Spl assessment.	Annapurna Krishna Serlekar				(253)	69 Name of Tenant
	Ashok Damodar Redkarr				(253)	
	Utkarsha Uttam Pawar				(253)	Other rights
	Chandrakala Chandrakant Vengurlekar				(253)	Non transferable without the prior permission of competent authority-Land acquired under Tenancy Act (1)
	Dattaram Mohan Redkar				(253)	
	Dilip Mohan Redkar				(253)	Fragment
	Neeta Subhash Maddolkar				(253)	
	Pranali Pramod Pandurkar				(253)	
	Sunanda Damodar Redkar				(253)	
	Sulochana Mohan Redkar				(253)	
	----------common area----------	0-09-60	0-53			
Old Mutation Nos-(44),9250),(253),(418),(1266),(2515),(2532),(6164),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1G

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-0960				
2018-19	Kharip							Rice		0-0960				
2019-20	Kharip							Rice		0-0960				

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
१८	१ अन्य	१

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
तरीव	०/१२	१४
बरकस		
पाण्याखाली		
एकूण ..	०/१२	१४
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

	रुपये	पैसे
आकारणी	०	६८
जुडी किंवा विशेष आकारणी ..	०	६८

भोगवटादाराचे नाव

२४३५ ६३५० २६६८

दोंडकांनी रुळाजी रेडकर

कमलाकर रुळाजी रेडकर

१४८

दिनकर/धोंडीराम मांजरेकर इतर अधिकार

१४६ ६६ ७५

शंकराम सदाराम रेडकर

२६६ २५८

खाते क्रमांक ६८

फळाचे नाव खंड

रु. पैसे

000137

सीमा आणि भूमापन चिन्हे

८२८३/ २५३२

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: पिकाचा संकेत क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक: जल सिंचित	घटक: अजल सिंचित	निरंक पिकाखालील क्षेत्र: पिकाचे नाव	निरंक: जल सिंचित	निरंक: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		४	हे. आ.	हे. आ.	६	हे. आ.	हे. आ.	९	हे. आ.	हे. आ.	१२	हे. आ.	१४	१५	१६
०१/०५	रब							अ.ल. ०/१२/१४						२४६८	७
०५/०६	रब							अ.ल. ०/१२/१४						२४६८	७
०६/०७	रब							अ.ल. ०/१२/१४						२४६८	
०७/०८	रब							अ.ल. ०/१२/१४						२४६८	
०८/०९	रब							अ.ल. ०/१२/१४						२४६८	

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे आ.	हे. आ		हे. आ	हे. आ.		हे आ.	हे आ		हे. आ			
०।१९०														२५।।	
०।१९१														—	
०।१९३														२५	
२०१३ ०।१९४														२५।५	
०।१९५														२५५	

C00198

अस्सलच्याकन खरी नक्कल तयार तारीख - 23/06/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **20/1H**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.12.40 Varkas ----- Other ------ ..... Total Area 0.12.40 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 0.69 Judi or Spl assessment.	(2532) (4317) (1266) CHANDRAKANT GUNAJI REDKAR KAMLAKAR GUNAJI REDKAR (148) GURUNATH RAJARAM MANJREKAR (1393) (63) (224) GURUNATH RAJARAM REDKAR (6164) (224)	48 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/1H

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.1240				Self	
2005-06	Kharip							PADDY		0.1240				Self	
2006-07	Kharip							PADDY		0.1240				Self	
2007-08	Kharip							PADDY		0.1240				Self	
2008-09	Kharip							PADDY		0.1240				Self	
2009-10	Kharip							PADDY		0.1240				Self	
2010-11	Kharip							PADDY		0.1240				Self	
2011-12	Kharip							PADDY		0.1240				Self	
2012-13	Kharip							PADDY		0.1240				Self	
2013-14	Kharip							PADDY		0.1240				Self	
2014-15	Kharip							PADDY		0.1240				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २०/१९च

सुधारणा पद्धती भोगवटादार वर्ग-१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	कमलाकर गुणाजी रेडकर				(१४८)	४८
जिरायत	-	चंद्रकांत गुणाजी रेडकर				(१४८)	कुळाचे नाव
बागायत	-	गुरुनाथ राजाराम रेडकर				(२२४)	इतर अधिकार
तरी	०.१२.४०	——सामाईक क्षेत्र——	०.१२.४०	०.६९			तुकडा
वरकस	-						
इतर	-						
एकुण क्षेत्र	०.१२.४०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.६९						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	(६३),(१४८),(२२४),(४०६),(१२६६),(१३९३),(२५३२),(४३१७),(६१६४),(९३७२)	सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२३/११/२०१९:०८:४६:११ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०७:४६:४६ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001033742 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २०/१एच

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१२४०				
२०१८-१९	खरीप							भात		०.१२४०				
२०१९-२०	खरीप							भात		०.१२४०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०८:४६:११ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०७:४६:४६ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000103374 2 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 20/1-H	Type of Occupancy-Bhogwatdar Class-I	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-12-40 Varkas ----- Other ------ .... Total Area 0-12-40 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-69 ---------- -- Judi or Spl assessment.	Kamalakar Gunaji Redkar Chandrakant Gunaji Redkar Gurunath Rajaram Redkar ----------common area---------	 0-12-40	 0-69		(148) (148) (224)	48 Name of Tenant Other rights Fragment
Old Mutation Nos-(63)(148)(224)(406),(1266),(1393),(2532)(4317),(6164),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---20/1H

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-1240				
2018-19	Kharip							Rice		0-1240				
2019-20	Kharip							Rice		0-1240				

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ४, ६ आणि ७]

गाव वो वाडी — तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
23	9	वर्ग-१

धोताचे स्थानिक नाव पुरुषी

भोगवटादाराचे नाव: अशवंत गोपाळ रेडकर / ९०६ / ६१०८८

खाते क्रमांक ६४

कुळाचे नाव — खंड रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(खुद्द) ..... खं.	0.10	13
..... बी.	—	
..... क	01	15
एकूण ..	01	93 19

इतर अधिकार: दामोदर व रघुनाथ कुलकर्णी / ३६७५ ६३९४ / ६५६४

पोटखराब (लागवडीयोग्य नसलेले)–

वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

भला प्रमोद मोरे

000052

रुपये पैसे

आकारणी

सुधी किंवा विशेष आकारणी .. 2 | 00 / ६१६४

रुपये पैसे

2 | 00 / ७०१५ २५६ १११५ ३६७५

रुपया आणि चुकलपन विभाग: दामोदर २५६८

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र – भूमापन क्रमांक	मिश्र पिकाखालील क्षेत्र – जल सिंचित हे. आ.	मिश्र पिकाखालील क्षेत्र – अजल सिंचित हे. आ.	घटक पिके व प्रत्येकाखालील क्षेत्र – पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र – जल सिंचित हे. आ.	घटक पिके व प्रत्येकाखालील क्षेत्र – अजल सिंचित हे. आ.	निर्मळ पिकाखालील क्षेत्र – पिकाचे नाव	निर्मळ पिकाखालील क्षेत्र – जल सिंचित हे. आ.	निर्मळ पिकाखालील क्षेत्र – अजल सिंचित हे. आ.	लागवडीसाठी उपलब्ध नसलेली जमीन – तपशील	लागवडीसाठी उपलब्ध नसलेली जमीन – क्षेत्र हे. आ.	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
०४०५	खरीप							भात	0 10	10				खुद	
								नाचणी	0 10	10					
२००८	रब्बी							मिरची	0 0	0				खुद	
०५								भुईमूग	0 0	0					
२००६	खरीप							भात	0 10	10				खुद	
०७								नाचणी	0 10	10					
२००७	खरीप							भात	0 10	19				खुद	
०८								नाचणी	0 10	10					
२००८	खरीप							भात	0 10	19				खुद	
०९								नाचणी	0 10	10					

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०८।१७								भात ०।०४।०						खरड	
								भाड ०।०८।०							
														000053	
2023								भात ०।०४।०			भाड ०।०५।०			खुद्द	
2024															
2025								भात ०।०४।०			भाड ०।०५।०			२।५६	

अस्सलचावरून खरी नक्कल तयार तारीख – 23/04/24

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा ओरवले
ता. वेंगुर्ला, जि. सिंधुदु

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **23/1**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: PURDI	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.07.30 Varkas 0.05.80 Other ------ ..... Total Area 0.13.10 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 2.00 Judi or Spl assessment.	YASHWANT GOPAL REDKAR (106) DWARKANATH RAGHUNATH KULKARNI (3675) (4314) LATA PRAMOD MOHE SUPRIYA SUBHASH REGE (106) (6164) (7015) (226) (1135) (3675)	64 Name of Tenant Other Rights (106) FRAGMENT(2968)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 23/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY COCONUT		0.04.00 0.09.00				Self	
2005-06	Kharip							PADDY COCONUT		0.04.00 0.09.00				Self	
2006-07	Kharip							PADDY COCONUT		0.04.00 0.09.00				Self	
2007-08	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2008-09	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2009-10	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2010-11	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2011-12	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2012-13	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2013-14	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	
2014-15	Kharip							PADDY COCONUT		0.04.90 0.09.00				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २३/१ **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	यशवंत गोपाळ रेडकर				(१०६)	२८, ९८
जिरायत	-	सुप्रीया सुभाष रेगे				(१०६)	कुळाचे नाव
बागायत	-	लता प्रमोद मोहे				(१०६)	इतर अधिकार
तरी	०.०७.३०	——सामाईक क्षेत्र——	०.०८.७४	१.३३			इतर
वरकस	०.०५.८०						तुकडा
इतर	-	व्दारकानाथ रघूनाथ कुळकर्णी	०.०४.३६	०.६७		(३६७५)	
एकुण क्षेत्र	०.१३.१०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	२.००						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१०६),(२२६),(४१०),(४५३),(११३५),(२९६८),(३६७५),(४३१४),(६१६४),(७०१५),(९३७२) **सीमा आणि भुमापन चिन्हे**

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १५/०२/२०२०:०३:५१:३० PM रोजी) व गा.न.नं.१२ (दि. २३/१२/२०१९:०९:०४:०९ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:१८:२८ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000109422 9 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २३/१

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०४१०				
								नारळ		०.०९००				
२०१८-१९	खरीप							भात		०.०४१०				
								नारळ		०.०९००				
२०१९-२०	खरीप							भात		०.०४१०				
								नारळ		०.०९००				

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १४/०२/२०२०:०३:४१:३० PM रोजी) व गा.न.नं.१२ (दि. २३/१२/२०१९:०९:०४:०९ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:१८:२८ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000109422 9 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **23/1** Type of Occupancy-Bhogwatdar Class-1

Local name of Field:	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ---- Tari 0.07.30 Varkas 0.05.80 Other ------	YASHWANT GOPAL REDKAR SUPRIYA SUBHASH REGE LATA PRAMOD MOHE ----------Common Area----------	0.08.74	1.33		(106) (106) (106)	28, 98 Name of Tenant Other Rights Other
Total Area 0.13.10	DWARKANATH RAGHUNATH KULKARNI	0.04.36	0.67		(3675)	
Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) ----- Total Potkharaba 0.00.00						
Assessment 2.00 Judi or Spl assessment.						
Old Mutation Nos 106, 226, 410, 453, 1135, 2968, 3675, 4314, 6164, 7015, 9372						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- BOMBDOJICHIWADI Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.23/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy Coconut		0.0410 0.0900				
2018-19	Kharip							Paddy Coconut		0.0410 0.0900				
2019-20	Kharip							Paddy Coconut		0.0410 0.0900				

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

गाव को. वाडी तालुका पेठ

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
23	६/	भोगवटादार

शेताचे स्थानिक नाव पूर्व

भोगवटादाराचे नाव
श्री.ना. श्याम शंकर नाईक
४४० ८६८ १९०० १९०७
१२६० २४६० ८८८५

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... को:	०१०	६/
एकूण ..	०१०	६/
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	२१	५०
	२१	५०

000063

खाते क्रमांक ८७ / १४६ /

कुळाचे नाव क्षेत्र

अब्दुल मजीद कादर पेठ ३-३
०४०० २३२६ २४८०
३६८ ३२०० १८२
इतर अधिकार
लागवण १२१८
लक्ष्मण मुनवा कदार
मुकुंदराव श्रीपाद नाईक
लक्ष्मण मुनवा कदार
१८२

सीमा आणि भूमापन चिन्हे
दगड २८६८

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रपिकाचा समावेश असलेले क्षेत्र	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: कोरडवाहू	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: कोरडवाहू	निर्मळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्मळ पिकाखालील क्षेत्र: जल सिंचित	निर्मळ पिकाखालील क्षेत्र: कोरडवाहू	लागवडीसाठी उपलब्ध नसलेली जमीन: बंजर	लागवडीसाठी उपलब्ध नसलेली जमीन: इतर	जल सिंचनाचे साधन	पीक कापणीच्या वेळी पीक	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०५	खं							भात	०१०३१०					२०६	आकाकारी
								नाचणी	०१०६१६						
	२५							आवा कांदा कलमे	०१३०						कांदा कलमे
								नाचणी	०१०६१६					०८६	
०५	२५							भात आवा कलमे	०१३१०						
								नाचणी	०१०६१६					०८६	आवा कलमे
	खं							भात आवा कलमे	०१३१०					०८६	आवा कलमे
								नाचणी	०१०६१६						

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
	रब							झाप झोबा कलाप 0\03\0 MB 0\04\E				२.७		पुढे	झोबा कलाप E 000070
०७० ०७१	रब							कात व झोबा कलाप 0\03\0 MB 0\04\E						पुढे	~~झोबा कलाप~~
०७१ ०७२	रब							कात व झोबा कलाप 0\03\0 MB 0\04\E						पुढे	35
१७३															
०७३ २७४								माग व झोबा कलाप 0\03\0				MB 0\04\E		पुढे	
१७५								माग व झोबा कलाप 0\03\0				MB 0\04\E		पुढे	

अस्सलचेरून खरी नक्कल तयार तारीख - 23\04\29

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा झोरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ला

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ८ आणि ७]

गाव वेतोबा वाडी तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
03	६	

शेताचे स्थानिक नाव सुरवणी

आकारणीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (आकारणीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
चुडी किंवा विशेष आकारणी ..		

भोगवटादाराचे नाव

पल्लवी वसंत केदार

सुबोध वसंत केदार

वसुधा वसंत केदार

राजेश वसंत केदार

१/२ १/३

000071

खाते क्रमांक

पार्वी १ दाखे केदार /

कुळाचे नाव

सागर १ दाखे केदार /

उदय १ दाखे केदार /

रमाकांत १ दाखे केदार /

इतर अधिकार

पल्लवी वसंत केदार /

सुबोध वसंत केदार /

वसुधा वसंत केदार /

राजेश वसंत केदार /

१/२ १/३

प्रांचि १ दाखे घावसकर /

सीमा आणि भूमापन चिन्हे

दक्षिण उत्तर पश्चिम /

३२३

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्वेळ पिकाखालील क्षेत्र							
		भिन्नपाक्षा सहित कि.ग्रॅ.	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	क्षेत्र	कर			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलावरून खरी नक्कल तयार तारीख - 23/04/19

Solanke
सोलांठी राजा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **23/6**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: PURDI	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.09.60 Tari ---- Varkas ----- Other ------ ..... Total Area 0.09.60 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 2.50 Judi or Spl assessment.	GHANSHYAM SHANTARAM NAIK (447) (868) (1170) (1107) (1260) (24900 (8885)	87, 156 Name of Tenant MAHADEV SURBA KEDAR (7700) (2329) (2490) (323) (3406) (3270) (182) Other Rights BAGAYAT (5218) CHANDRAKANT SURBA KEDAR MUKTABAI SHRIPAD NAIK VASANTI SURBA KEDAR (182) FRAGMENT(2968)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 23/6

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY COCONUT		0.03.00 0.06.60				Self	
2005-06	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2006-07	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2007-08	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2008-09	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2009-10	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2010-11	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2011-12	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2012-13	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2013-14	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	
2014-15	Kharip							PADDY MANGO COCONUT		 0.03.00 0.06.60				Self	

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **23/6 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: PURDI	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ----- Tari ---- Varkas ----- Other ------ ..... Total Area -------- ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment ------ Judi or Spl assessment.	PALLAVI VASANT KEDAR SUBODH VASANT KEDAR VASUDHA VASANT KEDAR RAJESH VASANT KEDAR (172) (193)	87, 156 Name of Tenant PARVATI MAHADEV KEDAR GAJANAN MAHADEV KEDAR UDAY MAHADEV KEDAR RAMAKANT MAHADEV KEDAR PRASHANT MAHADEV KEDAR PALLAVI VASANT KEDAR SUBODH VASANT KEDAR VASUDHA VASANT KEDAR RAJESH VASANT KEDAR (192) (193) PRACHI PRAMOD PAVASKAR VANDANA UMESH NAIK (323) Other Rights

Village Form- XII

Register of Crops
(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 23/6

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २३/६ **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	घन :श्याम शांताराम नाईक	०.०९.६०	२.५०		(८८८५)	१७
जिरायत	-						कुळाचे नाव
बागायत	०.०९.६०						- संरक्षीत कुळ
तरी	-						चंदकांत सुरबा केदार (१८२)
वरकस	-						मुक्ताबाई श्रीपाद नाईक (१८२)
इतर	-						वासंती सुरबा केदार (१८२)
---	---						- संरक्षीत कुळ
एकुण क्षेत्र	०.०९.६०						पल्लवी वंसंत केदार (१९३)
---	---						राजेश वसंत केदार (१९३)
पोट-खराब (लागवडीस अयोग्य)							वसुधा वसंत केदार (१९३)
							सुबोध वसंत केदार (१९३)
वर्ग (अ)	-						- संरक्षीत कुळ
वर्ग (ब)	-						उदय महादेव केदार (३२३)
एकुण पो ख	०.००.००						गजानन महादेव केदार (३२३)
---	---						पार्वती महादेव केदार (३२३)
आकारणी	२.५०						प्रशांत महादेव केदार (३२३)
---	---						प्राची प्रमोद पावसकर (३२३)
जुडी किंवा विशेष आकारणी	-						रमाकांत महादेव केदार (३२३)
							वंदना उमेश नाईक (३२३)
							- संरक्षीत कुळ
							- संरक्षीत कुळ
							- संरक्षीत कुळ
							- संरक्षीत कुळ
							- संरक्षीत कुळ
							इतर अधिकार
							तुकडा
							इतर
							बागायत (५२१८)

जुने फेरफार क्र	(१९२),(३२३),(४०८),(४४७),(८६८),(११०७),(११७०),(१२६०),(२३२९),(२४९०),(२९६८),(३२७०),(३४०६),(७७००),(८८८५),(९३७२)	सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०९:२६:३४ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:३४:१० PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010339 96 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २३/६

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०३००		०.००००		
								नारळ		०.०६६०				
२०१८-१९	खरीप							भात		०.०३००		०.००००		
								नारळ		०.०६६०				
२०१९-२०	खरीप							भात		०.०३००		०.००००		
								नारळ		०.०६६०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०९:२६:३४ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:३४:१० PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000103396 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **23/6** Type of Occupancy-Bhogwatdar Class-1

Local name of Field:	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.09.60 Tari ----- Varkas ------ Other ------ Total Area 0.09.60 Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) ----- Total Potkharaba 0.00.00 Assessment 2.50 Judi or Spl assessment.	GHANASHYAM SHANTARAM NAIK	0.09.60	2.50		(8885)	97 Name of Tenant Protected Tenants CHANDRAKANT SURBA KEDAR(182) MUKATABAI SHRIPAD NAIK(182) VASANTI SURBA KEDAR (182) Protected Tenants PALLAVI VASANT KEDAR(193) RAJESH VASANT KEDAR(193) VASUDHA VASANT KEDAR (193) SUBODH VASANT KEDAR (193) Protected tenants UDAY MAHADEV KEDAR(323) GAJANAN MAHADEV KEDAR(323) PARVATI MAHADEV KEDAR (323) PRASHANT MAHADEV KEDAR(323) PRACHI PRAMOD PAVASKAR(323) RAMAKANT MAHADEV KEDAR (323) VANDANA UMESH NAIK(323) Protected tenants Protected tenants Protected tenants Protected tenants Protected tenants Other Rights Other BAGAYAT(5218)
Old Mutation Nos 192, 323, 408, 447, 868, 1107, 1170, 1260, 2329, 2490, 2968, 3270, 3406, 7700, 8885, 9372.						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-BOMBDOJICHIWADI Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.23/6

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy Coconut		0.0300 0.0660		0.0000		
2018-19	Kharip							Paddy Coconut		0.0300 0.0660		0.0000		
2019-20	Kharip							Paddy Coconut		0.0300 0.0660		0.0000		

गाव वो. वाडी ह. क. ३. पु. गा. ४३ एप्रांवे तालुका वेंगुर्ले

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
७	2	2

रोताचे स्थानिक नाव पोत खानवड

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....	0	12
.....	0	4
.....	0	10
एकूण ..	0	12
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

आकारणी	रुपये	पैसे
जुडी किंवा विशेष आकारणी ..	2-	50
	2-	50

भोगवटादाराचे नाव

श्री. गजानन कांबळी

कंस, रघुवीर कांबळी

पुंडलिक गजानन कांबळी

आणखी डिंगर रामा

खाते क्रमांक ५३

कुळाचे नाव खंड रु. पैसे

इतर अधिकार

000058

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	मिश्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	मिश्र: घटक पिके: जल सिंचित	मिश्र: घटक पिके: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ: जल सिंचित	निर्भेळ: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०४।०५	खरी							भात	0 20 0					२४५८	
								भा.वा	0 10 8 0						
०५।०६	खरी							भात	0 12 0 10					२४५१	
								भा.वा	0 10 8 10						
०६।०७	खरी							भात	0 12 0 10					२४५१	
								भा.वा	0 10 8 10						
०७।०८	खरी							भात	0 12 0 10					२४ ११	
								भा.वा	0 10 8 10						
०८।०९	खरी							भात	0 12 0 10					२४५१	
								भा.वा	0 10 8 10						
०९।१०	खरी							भात	0 12 0 10					२४५१	
								भा.वा	0 10 8 10						

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
१०/अ	शेत							भात	०।२०।०					शेत	
								नाचणी	०।०४।०						
११	शेत							भात	०।२०।०					शेत	
								नाचणी	०।०४।०						
								भात	०-२०-०		०-५० गु.			शेत	
															000059
२०१३								भात	०।२०।०					खुरद	
२०१४								नाचणी	०।०४।०						
								भात	०-२०-०					खुरद	
								नाचणी	०-०४-०						

अस्सलप्रत खरी नक्कल तयार तारीख - 23/04/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ला

तहसिलदार वेंगुर्ला

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **7/2**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: Pot Ghanvad	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.24.00 Varkas ----- Other ------ ..... Total Area 0.24.00 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 2.50 Judi or Spl assessment.	RAGHUVIR GAJANAN KAMBLI (5567) (5103) (3488 (7920) (11) (341) (7920) VANDANA RAGHUVIR KAMBLI (341) PUSHPALATA GAJANAN KAMBLI (6164) SUNITA DIGAMBER RAUT (343)	53 Name of Tenant Other Rights (1792) (7920) (2687) (5609) (7920) (7921) FRAGMENT (2532) (2968) (7920) (7921) (8864) (8869)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 7/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2005-06	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2006-07	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2007-08	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2008-09	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2009-10	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2010-11	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2011-12	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2012-13	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2013-14	Kharip							Paddy Coconut		0.2000 0.0400				Self	
2014-15	Kharip							Paddy Coconut		0.2000 0.0400				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ७/२ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	वंदना रघुवीर कांबळी				(३४१)	५३
जिरायत	-	सुनिता विगंबर राऊत				(३५२)	कुळाचे नाव
बागायत	-	पुष्पलता गजानन कांबळी				(३५३)	इतर अधिकार
तरी	०.२४.००	------सामाईक क्षेत्र------	०.२४.००	२.५०			सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-						हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						तुकडा
---------	---------						.(२९६८)
एकुण क्षेत्र	०.२४.००						
---------	---------						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
---------	---------						
आकारणी	२.५०						
---------	---------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	(११),(३४१),(४०५),(४१९),(१७९२),(२५३२),(२६८७),(३४८८),(५१०३),(५५६७),(५६०९),(६१६४),(७९२०),(७९२१),(८८६३),(८८६४),(९३७२)	सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०९:११:३८ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वेष दि. : ०३/०२/२०२१ : ०५:५३:४३ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001028637 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ७/२

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्वेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.२०००		०.००००		
								नारळ		०.०४००				
२०१८-१९	खरीप							भात		०.२०००		०.००००		
								नारळ		०.०४००				
२०१९-२०	खरीप							भात		०.२०००		०.००००		
								नारळ		०.०४००				

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 7/2	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-24-00 Varkas ----- Other ------ .... Total Area 0-24-00 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 2-50 ---------- -- Judi or Spl assessment.	Vandana Raghuveeer Kambbli Sunita Digambar Raut Pushpalata Gajanan Kambli ------common area----	 0-24-00	 2-50		(341) (353) (353)	53 Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1) Fragment (2968)

Old Mutation Nos-	Boundaries and survey marks
(11),(341),(405),(419),(1792),(2532),(2687),(3488),(5103),(5567),(5609),(6164),(7920),,(7921),(8863),(8864),(9372)	

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---7/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-2000		0-0000		
2018-19	Kharip							Coconut Rice		0-0400 0-2000		0-0000		
2019-20	Kharip							Coconut Rice Coconut		0-0400 0-2000 0.0400		0-0000		

भूमापन क्रमांक	पोटहिस्सा क्रमांक	पहणी
१४	२/१	वगा

शेताचे स्थानिक नाव: खाजणा धोरले

लागवडीयोग्य क्षेत्र	हेक्टर	आर
२४	०१७९	१४
एकूण ..	०१७९	१४

पोटखराब (लागवडीयोग्य नसलेले)–

वर्ग (अ) ..		
वर्ग (ब) ..	०१०१	५
एकूण ..	०१०१	५

आकारणी	रुपये	पैसे
जुडी किंवा विशेष आकारणी ..	४१	७५
	४१	७५

दमयंती नकुळ देउकर ११
दिनानाथ कृष्णाजी देउकर ११
मदन कृष्णाजी देउकर ११
विनोद कृष्णाजी देउकर ११

इतर अधिकार

000035

सीमा आणि भूमापन चिन्हे

पुरवणी पान

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र – पिकाखालील क्षेत्राचा प्रकार	मिश्र पिकाखालील क्षेत्र – क्षेत्र हे. आ.	मिश्र पिकाखालील क्षेत्र – आकारणी	अंतर्भूत पिके व प्रत्येक-खालील क्षेत्र – पिकाचे नाव	अंतर्भूत पिके व प्रत्येक-खालील क्षेत्र – क्षेत्र हे. आ.	अंतर्भूत पिके व प्रत्येक-खालील क्षेत्र – आकारणी	निर्भेळ पिकाखालील क्षेत्र – पिकाचे नाव	निर्भेळ पिकाखालील क्षेत्र – क्षेत्र हे. आ.	निर्भेळ पिकाखालील क्षेत्र – आकारणी	लागवडीसाठी उपलब्ध नसलेली जमीन – क्षेत्र हे. आ.	लागवडीसाठी उपलब्ध नसलेली जमीन – आकारणी	पडीत क्षेत्राचे क्षेत्र हे. आ.	पडीत क्षेत्राचे क्षेत्र – आकारणी	शेरा
		४	५	६	७	८	९	२	१०	११	१२	१३	१४	१५	१६
०८/०५	२४							भात	०१३७१०					२४५५	
								नाचणी	०१४२१४						
०५/०६	२४							भात	०१३७१०					२४५५	
								नाचणी	०१४२१४						
२००६/२००७	२४							भात	०१३७१०					२४५५	
								नाचणी	०१४२१४						
२००५/२००८	२४							भात	०१३७१०					२४५५	
								नाचणी	०१४२१४						
०६/२	२४							भात	०१३७१०					२४५५	
								नाचणी	०१४२१४						

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.			हे.आ.	हे.आ.		हे. आ.	हे. आ.		हे. आ			
00190	खं							भात	0136	0				खुर्द	
								भाड	0182	8					
090199	ख							भात	0130	0				खुर्द	
								भाड	0182	8					000006
473								भात	3-0		भाड				
193								भात	0130		भाड	0184		खुर्द	
197								भात	0-30-0		भाड	0-22-8		खुर्द	

अस्सलचेरुन खरी नक्कल तयार तारीख - 23/06/24

तलाठी लक्ष्मण रेड्डी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सजा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला

भूमापन क्रमांक	पोटहिस्सा क्रमांक	क्षेत्रफळ पहाणी
१४	२	वर्ग

शेताचे स्थानिक नाव : पुरवणी

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

आकारवाडी कुळाची गांवडी

कायमी कुळाची गांवडी

इतर अधिकार

आकारवाडी कुळाची गांवडी

१०५

१९६४

000037

दुर्गाराम अलछाराम देसाई

१२९

सीमा आणि भूमापन चिन्हे

पुरवणीपत्र

गाव नमुना बारा (पिकांची नोंदवही)

(महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (सुधार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९)

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील								लागवडीखाली उपलब्ध असलेली जमीन		पडीत जमीन	कायम करण्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			निव्वळ पिकाखालील क्षेत्र									
		पिकाखालील क्षेत्राचा संकेत क्रमांक	क्षेत्र हेक्टर	क्षेत्र आर	पिकाचे नाव	क्षेत्र हेक्टर	क्षेत्र आर	पिकाचे नाव	क्षेत्र हेक्टर	क्षेत्र आर	क्षेत्र हेक्टर	क्षेत्र आर	क्षेत्र हेक्टर आर		
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सल नकल खरी नकल तलाठी सजा

-23/04/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

98	2	भाग 9

शेताचे स्थानिक नाव: पुरळणी

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

सागर शंकर शेलार

इतर अधिकार

नंदकिशोर सागर शेलार

प्रमोद सागर शेलार

000083

सीमा आणि भूमापन चिन्हे

पुरळणीपैकी

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील								आगवडीसाठी उपलब्ध नसलेली जमीन		पडीक राहिलेले क्षेत्र	जमीन करपाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			बारक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
		हंगामाचा प्रकार	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.					
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलवरून खरी नक्कल तयार तारीख -2310123

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

किशोर महादेव ठिपकर
तलाठी टी. वेंगुर्ला

किशोर महादेव ठिपकर
तलाठी टी. वेंगुर्ला

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

भूमापन क्रमांक	पोटहिस्सा क्रमांक	गावाचे नाव	
98	2	वेगुर्ला	

निलम गणपत धुरंधर

शोभना उल्हास भुडमे

धुरंधर

धारकाचे नाव

रु. पैसे

धारकाचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

इतर अधिकार

000033

सीमा आणि भूखापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकलालील क्षेत्राचा तपशील						निवेळ पिकलालील क्षेत्र			लागवडीसाठी उपलब्ध नसलेली जमीन		जलसिंचनाचे साधन	जमीन कसणाऱ्याचे नाव	शेरा
		मिश्र पिकलालील क्षेत्र			घटक पिके व प्रत्येक-लालील क्षेत्र										
		पिकाखालील क्षेत्राचे वर्गीकरण	जल सिंचित	अजल सिंचित	जल सिंचित		अजल सिंचित	एकूण क्षेत्र	जल सिंचित	अजल सिंचित	क्षेत्र				
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलनवरून खरी नक्कल तयार तारीख -23/08/24

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ले

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **14/2**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: KHAZAN THORLE	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.79.40 Varkas ----- Other ------ Total Area 0.79.40 Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.01.50 Total Potkharaba 0.01.50 Assessment 4.75 Judi or Spl assessment.	(810_ (631) (640) (8164) DAMAYANTI NAKUL REDKAR (9172) (102) DINANATH KRISHNAJI REDKAR MADAN KRISHNAJI REDKAR VINOD KRISHNAJI REDKAR (102) (8172)	Name of Tenant Other Rights (129)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 14/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2005-06	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2006-07	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2007-08	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2008-09	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2009-10	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2010-11	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2011-12	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2012-13	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2013-14	Kharip							Paddy Coconut		0.3700 0.4240				Self	
2014-15	Kharip							Paddy Coconut		0.3700 0.4240				Self	

Survey No & sub-division No . **14/2 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: KHAZAN THORLE	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari ---- Varkas ----- Other ------ ..... Total Area ----- ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ---- ..... Total Potkharaba 0.00.00 ..... Assessment ---- Judi or Spl assessment.	SAKRABAI KRISHNAJI GAVANDI BABI KRISHNAJI GAVANDI RADHABAI KRISHNAJI GAVANDI (102) (6164) DURGARAM SAVLARAM REDKAR (129)	Name of Tenant Other Rights

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 14/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area			Pure crop area										
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated	Nature	Area			
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

Survey No & sub-division No . **14/2 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: KHAZAN THORLE	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari ---- Varkas ----- Other ------ ..... Total Area ----- ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ---- ..... Total Potkharaba 0.00.00 ..... Assessment ---- Judi or Spl assessment.	RAMAKANT SAVLARAM REDKAR JAGANNATH SAVLARAM REDKAR NANDKISHOR SAVLARAM REDKAR PRAMOD SAVLARAM REDKAR (94)	Name of Tenant Other Rights

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 14/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area							
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated	Nature	Area			
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

Survey No & sub-division No . **14/2 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: KHAZAN THORLE	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari ---- Varkas ----- Other ------ ..... Total Area ----- ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ---- ..... Total Potkharaba 0.00.00 ..... Assessment ---- Judi or Spl assessment.	NILAM GANPAT KUDAV SHOBHANA ULHAS MUTHYE (129) (84)	Name of Tenant Other Rights

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 14/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area							
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated	Nature	Area			
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १४/२ | भुधारणा पद्धती भोगवटादार वर्ग-१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	दमयंती नकुळ रेडकर				(१०२)	२१४५, २१४६
जिरायत	-	विनानाथ कृष्णाजी रेडकर				(१०२)	कुळाचे नाव
बागायत	-	मदन कृष्णाजी रेडकर				(१०२)	इतर अधिकार
तरी	०.७९.४०	विनोद कृष्णाजी रेडकर				(१०२)	इतर
वरकस	-	साकराबाई कृष्णाजी गवंडी				(१०२)	
इतर	-	बाबी कृष्णाजी गवंडी				(१०२)	
-------	----------	राधाबाई कृष्णाजी गवंडी				(१०२)	
एकुण क्षेत्र	०.७९.४०	-------सामाईक क्षेत्र-------	०.३९.७०	२.३८	०.००.७५		
----------	----------						
पोट-खराब (लागवडीस		दुर्गाराम सावळाराम रेडकर				(१२९)	
अयोग्य)		रमाकांत सावळाराम रेडकर				(१२९)	
वर्ग (अ)	-	नंदकिशोर सावळाराम रेडकर				(१२९)	
वर्ग (ब)	०.०१.५०	प्रमोद सावळाराम रेडकर				(१२९)	
एकुण पो ख	०.०१.५०	निलम गणपत कुडव				(१२९)	
----------	----------	शोभना उल्हास मुठये				(१२९)	
आकारणी	४.७५	[जगन्नाथ सावलाराम रेडकर			]	(४४९)	
----------	----------	शुभमंगल जगन्नाथ रेडकर				(४४९)	
जुडी किंवा विशेष	-	जागृती जगन्नाथ रेडकर				(४४९)	
आकारणी		शिवप्रसाद जगन्नाथ रेडकर				(४४९)	
		सागर जगन्नाथ रेडकर				(४४९)	
		पूर्वा गोविंद गडेकर				(४४९)	
		-------सामाईक क्षेत्र-------	०.३९.७०	२.३७	०.००.७५		

जुने फेरफार क्र	(१०२),(१२९),(४१२),(६३१),(६४०),(८१०),(६१६४),(८१६४),(९१७२),(९३७२)	सीमा आणि भुमापन चिन्हे

या ७/१२ अभिलेखा मधील गा.न.नं.७ (दि. १८/१२/२०१९:०५:१७:१० PM रोजी) व गा.न.नं.१२ (दि. २१/११/२०१९:०२:५०:१६ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०५:२७:२५ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000108903 1 हा क्रमांक वापराया.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १४/२

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.३७००		०.००००		
								नारळ		०.४२४०				
२०१८-१९	खरीप							भात		०.३७००		०.००००		
								नारळ		०.४२४०				
२०१९-२०	खरीप							भात		०.३७००		०.००००		
								नारळ		०.४२४०				

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १८/१२/२०१९:०५:१७:१० PM रोजी) व गा.न.नं.१२ (दि. २१/११/२०१९:०२:५०:१६ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०५:२७:२५ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000108903 1 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 14/2 | Type of Occupancy-Bhogwatdar Class-I

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M.	Damayanti Nakul Redkar				(102)	2145,2146
	Dinananth Krishnaji Redkar				(102)	
Jirayat -------	Madan Krishnaji Redkar				(102)	Name of Tenant
Bagayat ------	Vinod Krishnaji Redkar				(102)	
Tari 0-79-40	Sakarabai Krishnaji Gavandi				(102)	Other rights
Varkas -----	Babi Krishnaji Gavandi				(102)	
Other ------	Radhabai Krishnaji Gavandi				(102)	Other
.....	----------common area----	0-39-70	2-38	0-00-75		
...						
Total Area 0-79-40	Durgaram Sawalaram Redkar				(129)	
.....	Ramakant Sawalaram Redkar				(129)	
.....	Nandakishor Sawalaram Redkar				(129)	
Pot Kharaba(Non cultivable)	Pramod Sawalaram Redkar				(129)	
	Nilam Ganpat Kudav				(129)	
Class (A) --------	Shobhana Ulhas Muthye				(129)	
Class (B) 0-01-50	(Jagannath Sawalaram Redkarr)				(449)	
.....	Shubhamangal Jagannath Redkar				(449)	
.....	Jagruti Jagannath Redkar				(449)	
Total Potkharaba 0-01-50	Shivaprasad Jagannath Redkar				(449)	
.....	Sagar Jagannath Redkar				(449)	
.....	Purva Govind Gadekar				(449)	
Assessment 4-75						
----------	--------common area----	0-39-70	2-37	0-00-75		
--						
Judi or Spl assessment.						
Old Mutation Nos (102),(129),(412),(631),(640),(810),(6164),(8164),(9172),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---14/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-3700		0-0000		
2018-19	Kharip							coconut Rice		0-4240 0-3700		0-0000		
2019-20	Kharip							Coconut Rice Coconut		0-4240 0-3700 0-4240		0-0000		

भूमापन क्रमांक	पोटहिस्सा उपविभाग	क्षेत्रफळ पहाणी	आकारणी	कुळाचे नाव	रु.	पै.
१५	2	2	३६२ २१९			

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... वरील	0/६७	12
..... वरकस		
..... गायरान		
एकूण ..	0/६७	12
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	६–	00
	६–	00

कुळाचे नाव
इतर अधिकार

000013

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र							
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
03/04								माड			पड				
									0/04/0			0/46/2			
04/06	१५							माड			पड				
									0/04/0			0/46/2			
2005/2006	२५							माड			पड				
									0/04/0			0/46/2			
2006	२५							माड			पड				
									0/04/0			0/46/2			
06/06	२५							माड			पड				
									0/04/0			0/46/2			

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0e/90	रब							मा.ड 0100/10			पड 0152	2		२४११	
0197	रब							मा.ड 0105/10			पड 0142			२४११	000020
0192	जा							मा.ड 0104/10			पड 0142			२४५	
403	जा							मा.ड 0104/10			पड 0142			२४५	
1073 2078	ख							मा.ड 0104/10			पड 0142			२४५	
194	ख							मा.ड 0-04-0			पड 0142			५४८	

असलल्याप्रमाणे खरी नक्कल तयार तारीख – 23/04/24

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **15/2**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.61.20 Varkas ----- Other ------ ..... Total Area 0.61.20 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 6.00 Judi or Spl assessment.	(739) (1117) (1313) (2711) (3862) (2869) KRISHNABAI NHANU VAST KANCHAN NHANU VAST SHEETAL RAVINDRA SALGAONKAR PRAMILA PRATAP VENGURLEKAR PANDURANG NHANU VAST (249) (138) (6164) ANANT PANDURANG VAST MAHESH NARAYAN VAST VIJAY NARAYAN VAST (249)	148 Name of Tenant Other Rights FRAGMENT (2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 15/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2005-06	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2006-07	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2007-08	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2008-09	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2009-10	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2010-11	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2011-12	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2012-13	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2013-14	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	
2014-15	Kharip							Coconut		0.0500	UNCULTIVATED	0.5620		Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १५/२ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	शितल रविंद्र साळगावकर				(२४९)	१०८
जिरायत	-	अनंत पांडुरंग वस्त				(२४९)	कुळाचे नाव
बागायत	-	कृष्णाबाई न्हानू वस्त				(२४९)	इतर अधिकार
तरी	०.६१.२०	पांडुरंग न्हानू वस्त				(२४९)	सक्षम प्राधिकार्‍यांच्या पूर्व परवानगी शिवाय
वरकस	-	प्रमिला प्रताप वेंगुर्लेकर				(२४९)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	महेश नारायण वस्त				(२४९)	तुकडा
----------	----------	विजय नारायण वस्त				(२४९)	
एकुण क्षेत्र	०.६१.२०	कांचन न्हानू वस्त				(२४९)	
----------	----------	----------सामाईक क्षेत्र----------	०.६१.२०	६.००			
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	६.००						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१३८),(२४९),(४१८),(७३९),(१११७),(१३१३),(२५३२),(२७११),(२८६९),(३४६२),(६१६४),(९३७२)

सीमा आणि भूमापन चिन्हे

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०२:५०:०१ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत आल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०५:३८:४३ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010307OO हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १५/२

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							नारळ		०.०५००	पड	०.५६२०		
२०१८-१९	खरीप							नारळ		०.०५००	पड	०.५६२०		
२०१९-२०	खरीप							नारळ		०.०५००	पड	०.५६२०		

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०२:५०:०१ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०५:३८:४३ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000103070O हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District: - Sindhudurg**

Survey No & Sub-division No . Type of Occupancy -Bhogwatdar Class-II
15/2

Local name of Field	Name of Occupant Mutation	Area	Assment	PK	Khata number
Area Hec, R,Sq,M.	Sheetal ravindra salgaonkar			(249)	108
Jirayat ----------	Anant Pandurang Vast			(249)	Name of Tenant Other rights
Bagayat ----------					Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1)
Tari - 0-61-20	Krishanbai Nhanu vast			(249)	
Varkas ----------					
Other ----------	Pandurang Nhanu vast			(249)	
	Pramila Pratap Vengurlekar			(249)	
	Mahesh Narayan vast			(249)	
	Vijay Narayan vast			(249)	
Total Area 0-61-20	---- common area---	0.61.20	6.00		
Pot Kharaba(Non cultivable)					
Class (A) ----------					
Class (B) ----------					
Total Potkharaba 0-00-00					
Assessment 6.00					
Judi or Spl assessment.					

Old Mutation Nos- (138),(249),(418),(739),(1117),(1313),(2532),,(2711),(2869),(3462)6164) ,(9372)

Boundaries and survey marks

Village Form- XII **Register of Crops**

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.

15/2

Year	Season	Details of cropped area									Land not availabale for cultivation			
		Mixed crop area			Pure crop area						Nature	Area	Source of irrigation	Rem ark
		Code No. of mixture	Irri gated	Unirrigated	Constituted Crops with area under each			Name of crop	Irri gated	Unirrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Coconut		0.0500	Uncultivated	0.5620		
2018-19	Kharip							Coconut		0.0500	Uncultivated	0.5620		
2019-20	Kharip							Coconut		0.0500	Uncultivated	0.5620		

भूमापन क्रमांक	उपविभाग	पोटहिस्सा
९६	२/1	वर्ग 2

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
..... दव	0 10 19	
..... बा:	0-00-2	
एकूण ..	0-01-3	
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी	0-	33
जुडी किंवा विशेष आकारणी ..	0-	33

ओमणा उत्तराव पांचाळी रेड्डी

कुलाचे नाव

इतर अधिकार

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्वेळ पिकाखालील क्षेत्र							
		मिश्रणाचा संकेत क्रमांक			घटक पिके व प्रत्येकाखालील क्षेत्र			पिकाचे नाव			कायम	क्षेत्र			
			जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित		जल सिंचित	अजल सिंचित					
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
09								भात	0-01-3						
09/0८	५४							भात							
								0101 13							
0८/0७	५८							भात							
								0101 13							
0७/0८	५०							भात							
								0101 13							
0८/0८	५७							भात							
								0101 13							

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	*
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0.190	ख							आला 01013						ख्रुरा	
90199	ख							आला 01013						ख्रुरा	
1993								01013							
093 2098								आला 01013						000054 ख्रुपद	
194								01013						ख्रुद	

अस्सलचवरुन खरी नक्कल तयार तारीख - 23/04/23

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सजा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **16/2/2**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.00.20 Tari 0.04.10 Varkas ----- Other ------ Total Area 0.04.30 Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- Total Potkharaba 0.00.00 Assessment 0.33 Judi or Spl assessment.	(3665) (8967) SHOBHANA KESHAV GAVANDI REDKAR (133)	211 Name of Tenant (8967) Other Rights

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 16/2/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.0430				Self	
2005-06	Kharip							PADDY		0.0430				Self	
2006-07	Kharip							PADDY		0.0430				Self	
2007-08	Kharip							PADDY		0.0430				Self	
2008-09	Kharip							PADDY		0.0430				Self	
2009-10	Kharip							PADDY		0.0430				Self	
2010-11	Kharip							PADDY		0.0430				Self	
2011-12	Kharip							PADDY		0.0430				Self	
2012-13	Kharip							PADDY		0.0430				Self	
2013-14	Kharip							PADDY		0.0430				Self	
2014-15	Kharip							PADDY		0.0430				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १६/२/२ **सुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	शोभना केशव गवंडी रेडकर	०.०४.३०	०.३३		(१३३)	२०७
जिरायत	-						कुळाचे नाव
बागायत	०.००.२०						इतर अधिकार
तरी	०.०४.१०						सक्षम प्राधिकार्‍यांच्या पूर्व परवानगी शिवाय
वरकस	-						हस्तांतरास बंदी - कूळ कायद्याने प्राप्त जमीन (१)
इतर	-						
एकुण क्षेत्र	०.०४.३०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.३३						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१३३),(४०६),(४१९),(३६६५),(८९६७),(९३७२) **सीमा आणि भूमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२५/११/२०१९:०३:२७:१९ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:२०:२९ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001030961 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १६/२/२

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०४३०				
२०१८-१९	खरीप							भात		०.०४३०				
२०१९-२०	खरीप							भात		०.०४३०				

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०३:२७:१९ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:२०:२९ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000103096 1 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 16/2/2	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat 0-00-20 Tari -0-04-10 Varkas ----- Other ------ ..... Total Area 0-04-30 ..... Pot Kharaba(Non cultivable) Class (A) -------- Class (B) ----- ..... Total Potkharaba 0-00-00 ..... Assessment 0-33 ---------- Judi or Spl assessment.	Shobhana Keshav Gavandi Redkar	0-04-30	0-33		(133)	207 Name of Tenant Other rights Non transferable without the prior permission of competent authority. Land acquired under Tenancy Act (1)
Old Mutation Nos-(133),(406),(419),(3665),(8967),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---16/2/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-0430				
2018-19	Kharip							Rice		0-0430				
2019-20	Kharip							Rrice		0-0430				

९६ | २/१ | वर्ग-५ | उदाड पडीत गायरान

कुलाचे नाव | रु. | पैसे

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....	०१०५।३	
.....	०-०४-५	
एकूण ..	०-०५-८	
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	०१	४८
	०१	४८

ब. ४. ई. क.
ब. २३ पाट

दोमाळा क्षेत्राचे २ फट.
संजय क्षेत्राचे २ फट.
कुळिक क्षेत्राचे २ फट.
सारांश कमीजास्त नाही.

इतर अधिकार

000055

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

१	२	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक ३	मिश्र पिकाखालील क्षेत्र: जल सिंचित ४	मिश्र पिकाखालील क्षेत्र: अजल सिंचित ५	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव ६	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित ७	घटक पिके व प्रत्येकाखालील क्षेत्र: अजल सिंचित ८	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव ९	निर्भेळ पिकाखालील क्षेत्र: जल सिंचित १०	निर्भेळ पिकाखालील क्षेत्र: अजल सिंचित ११	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप १२	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र १३	जल सिंचनाचे साधन १४	जमीन करणाराचे नाव १५	शेरा १६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०५/०३	२५													३५९	
०५।०६	२५													१२१५	
०६।०७	२८													३५६	
०५।०८	२८													३५६	
०५।०९	२९													२१९	

९६ | २/१ | वर्ग-५ | उदाड पडीत गायरान

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2190	खु							भात	0।04।C					२खू।।	
0199	ख							भात	0।04।C					२खू।।	
193								भात						000035	
93								भात	0।04।C					२खू५	
0978								भात						२खू५	
94								भात	0।04।C					२खू६६	

अस्सलपरून खरी नक्कल तयार तारीख -23।0।2019

खरी नक्कल

तहसिलदार वेंगुर्ले

Solapur
तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **16/2/3**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.00.50 Tari 0.05.30 Varkas ----- Other ------ ..... Total Area 0.05.80 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 0.48 Judi or Spl assessment.	KESHAV YASHWANT GAVANDI (6496) (217) SHOBHANA KESHAV REDKAR SANJAY KESHAV REDKAR SUNIL KESHAV REDKAR SAROJ KAMLAKAR NAVAR (217)	44 Name of Tenant (672) Other Rights

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 16/2/3

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.0580				Self	
2005-06	Kharip							PADDY		0.0580				Self	
2006-07	Kharip							PADDY		0.0580				Self	
2007-08	Kharip							PADDY		0.0580				Self	
2008-09	Kharip							PADDY		0.0580				Self	
2009-10	Kharip							PADDY		0.0580				Self	
2010-11	Kharip							PADDY		0.0580				Self	
2011-12	Kharip							PADDY		0.0580				Self	
2012-13	Kharip							PADDY		0.0580				Self	
2013-14	Kharip							PADDY		0.0580				Self	
2014-15	Kharip							PADDY		0.0580				Self	

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १६/२/३

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०५८०				
२०१८-१९	खरीप							भात		०.०५८०				
२०१९-२०	खरीप							भात		०.०५८०				

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०३:२८:०५ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:२१:५५ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010309 69 हा क्रमांक वापरावा.

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १६/२/३ **सुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	शोभना केशव रेडकर				(२१७)	३५
जिरायत	-	सरोज कमलाकर नबार				(२१७)	कुळाचे नाव
बागायत	०.००.५०	संजय केशव रेडकर				(२१७)	इतर अधिकार
तरी	०.०५.३०	सुनिल केशव रेडकर				(२१७)	सक्षम प्राधिकार्‍यांच्या पूर्व परवानगी शिवाय
वरकस	-	------सामाईक क्षेत्र------	०.०५.८०	०.४८			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						
एकुण क्षेत्र	०.०५.८०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	०.४८						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (२१७),(४०६),(४१९),(६४९४),(८६७२),(९३७२) **सीमा आणि भूमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०३:२८:०५ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:२१:५५ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010309 69 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 16/2/3	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat 0-00-50 Tari 0-05-30 Varkas ----- Other ------ .... Total Area 0-05-80 .... Pot Kharaba(Non cultivable) Class (A) -------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 0-48 ---------- -- Judi or Spl assessment.	Shobhana Keshav Redkar Saroj Kamalakar Nawar Sanjay Keshav Redkar Sunil Keshav Redkar ----------common area------	 0-05-80	 0-48		(217) (217) (217) (217)	35 Name of Tenant Other rights Non transferable without the prior permission of competent authority. Land acquired under Tenancy Act (1)
Old Mutation Nos-(217),(406),(419),(6494),(8672),(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---16/2/3

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-0580				
2018-19	Kharip							Rice		0-0580				
2019-20	Kharip							Rrice		0-0580				

भूमापन क्रमांक	पोटहिस्सा उपविभाग	क्षेत्रफळ पद्धती
५	६/३	आर

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(९३७२) रब	0	19 0 1 8
एकूण ..	0	19 0 1 8
पोटखराब (लागवडीयोग्य नसलेले)		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी	91	0९
दुबई किंवा विशेष आकारणी ..	91	0९ (९१९४)

भोगवटादाराचे नाव

अधीर पर्शुराम नाईक /

शेखर पर्शुराम नाईक (२७६)

चंद्रशेखर पर्शुराम नाईक (२७६)

शिल्पा अशोक ओवलेकर (१२०७) ५४५ ५३०४ (१३१)

स्वाती सुनील पेडणेकर /

लालीला पर्शुराम नाईक (१३१)

रुपये	पैसे
५४५ ५४८४ ५३०४	

खाते क्रमांक ९२८

कुळाचे नाव

रु. पैसे

इतर अधिकार

000173

सीमा आणि भूमापन चिन्हे

पूरवणी ५८।

गाव नमुना बारा (पिकांची नोंदवही)

(महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९)

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील						लागवडीसाठी उपलब्ध पडजोडी जमीन				
		मिश्र पिकाखालील क्षेत्र			एकाच पिके व प्रत्येक पिकाखालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र				
		हेक्टर	आर		हेक्टर	आर		हेक्टर	आर		हेक्टर	आर
१	२	३	४	५	६	७	८	९	१०	११	१२	१३
			हे. आ.	आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.
0810	रब							आला	0 19 0 1 8			
0५10६	रब							आला	0 19 0 1 8			
2006 0७	रब							आला	0 19 0 1 8			
0७10८	रब							आला	0 19 0 1 8			
0८10९	रब							आला	0 19 0 1 8			
0९190	रब							आला	0 19 0 1 8			

| हंगाम | पिकाखालील क्षेत्राचा तपशील | | | | | | |

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			हे. आ.			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		
१७/११	ख							भात	०।१।५५					१६
२०१३	ख							~~भात~~	~~०।१।०४~~					७
२०१३/२०१४	ख							भात	०।१।०४					000178
१४/१५	ख							~~भात~~	~~०-१०४~~					खुदर
														खुदर

अस्सलाबरुन खरी नक्कल तयार तारीख २३/०७/२४

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ले

504

भूमापन क्रमांक	पोटहिस्सा	क्षेत्रफळ
५	६/३	वर्ग
शेताचे स्थानिक नाव	पुरवणी	

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

प्रमोद विष्णू नाईक

शिवराव वामन नाईक

932 2ह्र

सोजिवना शिवराव नाईक

कांचन सोप्रकाश बिजे

शिला सुर्यकांत नाईक

नंदिनी कामिल जयराम

प्रतिक्षा प्रविण वेंगुर्लेकर

वामन शिवराव नाईक

प्रविण शिवराव नाईक

कुळाचे नाव

रु. पैसे

इतर अधिकार

000180

सीमा आणि भूमापन चिन्हे

नाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील						निर्वळ पिकाखालील क्षेत्र			लागवडीखाली उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
			मिश्र पिकाखालील क्षेत्र		घटक पिके व प्रत्येकाखालील क्षेत्र										
		पिकाखालील क्षेत्राचा संकेतांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	क्षेत्रफळ	शेरा			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सल वरून खरी नक्कल तयार तारीख

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा ओरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/4/3**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.10.40 Varkas ----- Other ------ ..... Total Area 0.10.40 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 1.06 Judi or Spl assessment.	SUDHIR PARSHURAM NAIK SHEKHAR PARSHURAM NAIK (276) CHANDRASHEKHAR PARSHURAM NAIK (276) SHILPA ASHOK BOVLEKAR SWATI SUNIL PEDNEKAR LALITA PARSHURAM NAIK (131) (5456) (5494) (5304) (6164)	128 Name of Tenant Other Rights (8200) (5456) (5304) (131)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/4/3

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy		0.1040			Self		
2005-06	Kharip							Paddy		0.1040			Self		
2006-07	Kharip							Paddy		0.1040			Self		
2007-08	Kharip							Paddy		0.1040			Self		
2008-09	Kharip							Paddy		0.1040			Self		
2009-10	Kharip							Paddy		0.1040			Self		
2010-11	Kharip							Paddy		0.1040			Self		
2011-12	Kharip							Paddy		0.1040			Self		
2012-13	Kharip							Paddy		0.1040			Self		
2013-14	Kharip							Paddy		0.1040			Self		
2014-15	Kharip							Paddy		0.1040			Self		

Survey No & sub-division No . **5/4/3 SUPPLEMENT**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: Pot Ghanvad	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari ---- Varkas ----- Other ------ ..... Total Area ---- ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment ----- Judi or Spl assessment.	PRAMOD VISHNU NAIK BHIVRAM VAMAN NAIK (132) (262) SANJIVINI BHIMRAO NAIK KANCHAN NANDPRAKASH BIRJE SEEMA SURYAKANT NAIK NANCY CAMIL JERAL PRATIKSHA PRADIP VENGURLEKAR VAMAN BHIMRAO NAIK SANDEEP BHIMRAO NAIK (262)	Name of Tenant Other Rights

G.R., R.D., No. [illegible]
Do No. Desk VII/1582 dt. 4-7-66 From D. G. P. & S. Bombay.,

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव कोवाडी तालुका चंदगड

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
२६	५	वर्ग २

होताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
वर्ग (अ)	0104	15
वर्ग (ब)	0001	8
एकूण ..	0105	13
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..	0109	10
एकूण ..	0109	10
	रुपये	पैसे
आकारणी ..	–	२५
जुडी किंवा विशेष आकारणी ..	–	२५

सोनकी रामचंद्र मउवक ६६४ ६६४ ३५१
विकली प्रमाणे पारित
प्रतिया राजाराम गव्हाणकर
संभाजी केशव मउवक ६६४ २५६ ३५१ इतर अधिकार
गोपाळ केशव मउवक ६६४ २५१
रामदेव केशव मउवक ६६४ २५१ २४७ ६६४ ६६४

खाते क्रमांक १९०

कुळाचे नाव खंड रु. पैसे

000159

सीमा आणि भूमापन चिन्हे एटकळ २६६

(पुरवणी पहा)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: भूमापन क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	मिश्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	मिश्र: घटक पिके: जल सिंचित	मिश्र: घटक पिके: अजल सिंचित	निर्वळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्वळ: जल सिंचित	निर्वळ: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: वर्ग	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४ हे. आ.	५ हे. आ.	६	७ हे. आ.	८ हे. आ.	९	१० हे. आ.	११ हे. आ.	१२	१३ हे. आ.	१४	१५	१६
2004	२५							भात	0108	15	शाबदस	0001 8		२४६८	9
2005	२६							भात	0108	15	शाबदस	0001 8		२४६८	
2006	२७							भात	0108	15	शाबदस	0001 8		२४६८	
2007	२८							भात	0108	15	शाबदस	0001 8		२४६८	
2008	२९							भात	0108	15	शाबदस	0001 8		२४६८	

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०।१० ४२३ ०।३ २०१४ ०।१० ०।५								भात	०१०।४५		आवरस	०।००।८		२४५	
								भात ०।०४।५			आवरस ०।००।८			००१६०	
								भात ०।०४।५			आवरस ०।००।८				

अस्सलवरून खरी नक्कल तयार तारीख – २३।५।२०१५

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २, ३, ६ आणि ७]

गाव _____ तालुका _____

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव	खाते क्रमांक
२६	५		कशव संभाजी रेडकर ज्योती विवेक प्रभुलकर २७	कुळाचे नाव खंड रु. पैसे
शेताचे स्थानिक नाव	पुरवणी			

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले) –		
वर्ग (अ)		
वर्ग (ब)		
एकूण ..		
एकूण	रुपये	पैसे

आकारणी
जुडी किंवा विशेष आकारणी

प्रकाशली गोपाळ रेडकर
विक्रांत गोपाळ रेडकर
उदयभानू गोपाळ रेडकर
२७
सुहासिनी नामदेव रेडकर
मिलांजली गुरुनाथ पडलकर
नवकुमार नामदेव रेडकर
विद्या विजय प्रभावळकर
२७

इतर अधिकार

000161

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पेरणीखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		बंद पिकाखालील क्षेत्र			अडक पिके व प्रत्येक खालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र							
		पिकाचा संकेतांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	क्षेत्रफळ	शेरा			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ	हे. आ.		हे. आ	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलाप्रमाणे खरी नक्कल तयार तारीख – 23/06/29

तलाठी सज्जा रेडी
ता. देवगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली।
ता. देवगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार देवगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **26/5**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.00.80 Tari 0.04.50 Varkas ----- Other ------ ..... Total Area 0.05.30 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) 0.01.00 ..... Total Potkharaba 0.01.00 ..... Assessment 0.25 Judi or Spl assessment.	HEMALATA BAPU KADAM JANAKI RAMCHANDRA MADWAL (9364) (8944) (351) DIPTI PRABHAKAR PARIT PRATIBHA RAJARAM TALAVNEKAR (351) SAMBHAJI KESHAV MADWAL (8164)(279) GOPAL KESHAV MADWAL (8164)(278) NAMDEV KESHAV MADWAL (8164)(280)(247)(1622)(8944)	190 Name of Tenant Other Rights FRAGMENT(2968)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 26/5

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.0450	AREA UNDER SHADOW - UNCULTIVATED	0.00.80		Self	
2005-06	Kharip							PADDY		0.0450		0.00.80		Self	
2006-07	Kharip							PADDY		0.0450		0.00.80		Self	
2007-08	Kharip							PADDY		0.0450		0.00.80		Self	
2008-09	Kharip							PADDY		0.0450		0.00.80		Self	
2009-10	Kharip							PADDY		0.0450		0.00.80		Self	
2010-11	Kharip							PADDY		0.0450		0.00.80		Self	
2011-12	Kharip							PADDY		0.0450		0.00.80		Self	
2012-13	Kharip							PADDY		0.0450		0.00.80		Self	
2013-14	Kharip							PADDY		0.0450		0.00.80		Self	
2014-15	Kharip							PADDY		0.0450		0.00.80		Self	

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **26/5 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: PURDI	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ----- Tari ---- Varkas ----- Other ------ ..... Total Area -------- ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment ------ Judi or Spl assessment.	KESHAV SAMBHAJI REDKAR JYOTI VIVEK PRAFULKAR (279) PRABHAVATI GOPAL REDKAR DEVIDAS GOPAL REDKAR UDAYKANU GOPAL REDKAR (278) SUHASINI NAMDEV REDKAR GEETANJALI GURUNATH PADELKAR NANDKUMAR NAMDEV REDKAR VIDYA VIJAY PRINDAVANKAR (280)	Name of Tenant Other Rights

Village Form- XII

Register of Crops
(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 26/5

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २६/५ **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	प्रभावती गोपाळ रेडकर				(२७८)	१९०
जिरायत	-	बेबिवास गोपाळ रेडकर				(२७८)	कुळाचे नाव
बागायत	०.००.८०	उदयभानु गोपाळ रेडकर				(२७८)	इतर अधिकार
तरी	०.०४.५०	केशव संभाजी रेडकर				(२७९)	तुकडा
वरकस	-	ज्योती विवेक प्रभुलकर				(२७९)	
इतर	-	नंदकुमार नामदेव रेडकर				(२८०)	
		गितांजली गुरुनाथ पडेलकर				(२८०)	
एकुण क्षेत्र	०.०५.३०	सुहासिनी नामदेव रेडकर				(२८०)	
		विद्या विजय प्रिंदावणकर				(२८०)	
पोट-खराब (लागवडीस अयोग्य)		प्रतिभा राजाराम तळवणेकर				(३५१)	
वर्ग (अ)	-	लक्ष्मी प्रभाकर परिट				(३५१)	
वर्ग (ब)	०.०१.००	हेमलता बापू कदम				(३५१)	
एकुण पो ख	०.०१.००	----सामाईक क्षेत्र----	०.०५.३०	०.२८	०.०१.००		
आकारणी	०.२८						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (२४७),(२७८),(२७९),(२८०),(३५१),(४१०),(१६२२),(२९६८),(८९४४),(९१६४),(९३६४),(९३७२)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.२२/११/२०१९:१०:१८:१७ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २२:५८:१३ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001034384 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २६/५

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०४५०	सावरपड	०.००८०		
२०१८-१९	खरीप							भात		०.०४५०	सावरपड	०.००८०		
२०१९-२०	खरीप							भात		०.०४५०	सावरपड	०.००८०		

हा ७/१२ अभिलेख (दि.२२/११/२०१९:१०:१८:३७ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २२:५८:१३ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001034384 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **26/5** Type of Occupancy-Bhogwatdar Class-1

Local name of Field:	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M.	PRABHAVATI GOPAL REDKAR				(278)	190
Jirayat ---	DEVIDAS GOPAL REDKAR				(278)	Name of Tenant
Bagayat 0.00.80	UDAYBHANU GOPAL REDKAR				(278)	
Tari 0.04.50	KESHAV SAMBHAJI REDKAR				(279)	Other Rights
Varkas ------	JYOTI VIVEK PRABHULKAR				(279)	
Other ------	NANDKUMAR NAMDEV REDKAR				(280)	
.....	GEETANJALI GURUNATH PADELKAR				(280)	Other
Total Area 0.05.30	SUHASINI NAMDEV REDKAR				(280)	
.....	VIDHYA VIJAY PRINDAVANKAR				(280)	
Pot Kharaba(Non cultivable)	PRATIBHA RAJARAM TALAVNEKAR				(351)	
Class (A) 0.00.00	LAXMI PRABHAKAR PARIT				(351)	
Class (B) 0.01.00	HEMALATA BAPU KADAM				(351)	
.....						
Total Potkharaba 0.01.00						
.....						
Assessment 0.28	Common Area	0.05.30	0.28	0.01.00		
Judi or Spl assessment.						

Old Mutation Nos 247, 278, 279, 280, 351, 410, 1622, 2968, 8944, 9164, 9364, 9372

Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-BOMBDOJICHIWADI Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.26/5

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy		0.0450	Area under shadow - uncultivated	0.0080		
2018-19	Kharip							Paddy		0.0450		0.0080		
2019-20	Kharip							Paddy		0.0450		0.0080		

भूमापन क्रमांक	उपविभाग	पोटहिस्सा
94	६ /	वर्ग १

शेताचे स्थानिक नाव खाऱ्या डोंगरमळा शेत

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... जिरायत	0	82
..... बागायत		
..... पोटखराब		
एकूण ..	0	82

पोटखराब (लागवडीयोग्य नसलेले)–

	रुपये	पैसे
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
आकारणी ..		
जुडी किंवा विशेष आकारणी ..	8	00
	8	00

शालजा मधुकर कुलकर्णी
यशवंत मधुकर कुलकर्णी
पृथिप मधुकर कुलकर्णी
ख्याती सुनिल पाटणकर
मुलगा निलेश नामदेव

निशा नरेश खवेकर

कलाचे नाव

इतर अधिकार
श्री. निशा नरेश खवेकर यांचे मिळकतीवर रेडी वि.का.सो.सो. लि. "इ" कलमचे रु. 22000/- चा बोजा

000037

सीमा आणि भूमापन चिन्हे
दक्षिण

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: अजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ पिकाखालील क्षेत्र: जल सिंचित	निर्भेळ पिकाखालील क्षेत्र: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
08								माड 0 82 10							
09								माड 0 82 10							
10								माड 0 82 10							
11								माड 0 82 10							

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0e190															
00199													000033		

अस्सलचावरून खरी नकल तयार तारीख – 23/06/2019

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा वेतोरे
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नकल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **15/6**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: KHAJAN LAXMAN YESU	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.42.70 Varkas ----- Other ------ ..... Total Area 0.42.70 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 4.00 Judi or Spl assessment.	(427) (978) MADHUKAR YASHWANT KULKARNI (2593) (59) (9105) (315) NISHA NARESH KHEDEKAR (18) SHAILAJA MADHUKAR KULKARNI YASHWANT MADHUKAR KULKARNI PRADEEP MADHUKAR KULKURNI JYOTI ANIL PADGAONKAR NUTAN NILKANTH NERURKAR (315)	121 Name of Tenant (138) (1974) (5416) (2800) Other Rights Charge of –E agreement of Redi Gramin Vikas Karyakari Sahakari Seva Society Ltd.,Redi on the income of MRS. NISHA NARESH KHEDEKAR to the tune of Rs.22,000/- Record dated 15/04/1991. FRAGMENT (2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 15/6

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Coconut		0.4270				Self	
2005-06	Kharip							Coconut		0.4270				Self	
2006-07	Kharip							Coconut		0.4270				Self	
2007-08	Kharip							Coconut		0.4270				Self	
2008-09	Kharip							Coconut		0.4270				Self	
2009-10	Kharip							Coconut		0.4270				Self	
2010-11	Kharip							Coconut		0.4270				Self	
2011-12	Kharip							Coconut		0.4270				Self	
2012-13	Kharip							Coconut		0.4270				Self	
2013-14	Kharip							Coconut		0.4270				Self	
2014-15	Kharip							Coconut		0.4270				Self	
2015-16	Kharip							Coconut		0.4270				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १५/६ | सुधारणा पद्धती भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	नुतन निळकंठ नेरूरकर				(३९५)	१२१, २१०५
जिरायत	-	प्रविम मधुकर कुलकर्णी				(३९५)	कुळाचे नाव
बागायत	-	यशवंत मधुकर कुलकर्णी				(३९५)	इतर अधिकार
तरी	०.४२.७०	शैलजा मधुकर कुलकर्णी				(३९५)	बोजा
वरकस	-	ज्योती अनिल पाडगांवकर				(३९५)	निशा नरेश खेडेकर यांचे हिश्र यापुरता रेडी ग्राम
इतर	-	———सामाईक क्षेत्र———	०.२१.३५	२.००			विकास सोसायटीचा रक्कम रू२००००/-ईकरार
———	———						बोजा (४२७)
एकुण क्षेत्र	०.४२.७०	निशा नरेश खेडेकर	०.२१.३५	२.००		(९१०५)	तुकडा
———	———						(२५३२)
पोट-खराब (लागवडीस अयोग्य)							बोजा - सहकारी सोसायटी इकरार
वर्ग (अ)	-						सौ. निशा नरेश खेडेकर यांच्या मिळकतीवर रेडी
वर्ग (ब)	-						वि. का.स.से. सो. चा इ करारानें रू.२२०००/- चा
एकुण पो ख	०.००.००						बोजा १५/४/९१ (५४१६)
———	———						
आकारणी	४.००						
———	———						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	(१८),(५९),(१३८),(३१५),(४०९),(४१९),(४२०),(९७८),(१९७४),(२४९७),(२५१३),(५४१६),(६१६४),(९१०५),(९३७२)	सीमा आणि भुमापन चिन्हे

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १५/६

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							नारळ		०.४२७०				
२०१८-१९	खरीप							नारळ		०.४२७०				
२०१९-२०	खरीप							नारळ		०.४२७०				

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०२:५९:१० PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:०४:४८ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001030777 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- **Bombdojichiwadi** **Taluka-Vengurla** **District: - Sindhudurg**

Survey No & Sub-division No . Type of Occupancy -Bhogwatdar Class-II
15/6

Local name of Field	Name of Occupant Area Assment PK Mutation				Khata number
Area Hec, R, Sq,M. Jirayat ---------- Bagayat ---------- Tari - 0-42-70 Varkas ---------- Other ----------	Nutan Nilkanth Nerurkar Pravin madhukar Kulkarni Yeshwant Madhukar Kulkarni Shailaja Madhukar Kulkarni Jyoti Anil Kulkarni			(315) (315) (315) (315) (315)	121, 2105 Name of Tenant Other rights **Charge**- E-Agreement of cooperative Society Nisha Naresh Khedekar has put charge of Rs.2,00,000/-on his property in favour of Redi Gramin Vvikas co-operative Society Ltd., Redi (427)
Total Area 0-42-70	-----common area---	0.21.35	2.00		
Pot Kharaba(Non cultivable) Class (A) ---------- Class (B) ----------	Nisha naresh Khedekar	0.21.35	2.00	(9105)	Fragment 2532
Total Potkharaba 0-00-00					**Charge**- E-Agreement of cooperative Society Charge under E-Agreement of Redi Gram Vikas Sahakari Society to the tune of Rs.22000/- on the income of Sau.. Nisha Naresh Khedekar(5416)
Assessment 4-00					
Judi or Spl assessment.					
Old Mutation Nos-	(18)(59) (138) (315) (409) (419)(420) (978) (1974) (2497) (2513) (5416) (6164) ,(9105) , (9372)				Boundaries and survey marks

Village Form- XII **Register of Crops**

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---15/6

Year	Season	Details of cropped area									Land not availabale for cultivation			
		Mixed crop area						Pure crop area			Nature	Area	Source o f irrigation	Rem ark
		Code No. of mixture	Irri gated	Unirrigated	Constituted Crops with area under each			Name of crop	Irri gated	Unirrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Coconut		0.4270				
2018-19	Kharip							Coconut		0.4270				
2019-20	Kharip							Coconut		0.4270				

भूमापन क्रमांक	पोटहिस्सा क्रमांक (उपविभाग)	पडती
१६	६	वर्ग २

शेताचे स्थानिक नाव

आकारणी	रुपये	पैसे
जुडी किंवा विशेष आकारणी	६	५१
	६	५१

सुधीर पर्शुराम नाईक
शेखर पर्शुराम नाईक
शिल्पा अशोक चोकलेकर
स्वाती सुनील पेडणेकर
ललिता पर्शुराम नाईक
१०१२ ५०७८ ४४७५ ९३१

चंद्रशेखर पर्शुराम नाईक २७६
प्रमोद विठ्ठ नाईक
श्रीमंतराव वामन नाईक
२७८ ९३२

कुळाचे नाव — रु. पैसे

इतर अधिकार
जमीन वाहतीचा बोजा
क. २००१-२००२
४४७५

०००९१

सीमा आणि भूमापन चिन्हे
१का३/ २५३२

(पुरवणी पहा)

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... खु	०१	८२
..... वा:	०१	०५
.....		
एकूण ..	०३	१०
पोटखराब (लागवडीयोग्य नसलेले)-		
ल. अ. (खु. का. क. ४३ अन्वये		
वर्ग (ब)	०१	००१२
एकूण	०१	००१२

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		एकूण लागवडीचे क्षेत्र		शेरा
		मिश्र पिकाखालील क्षेत्र			भरक पिके व प्रत्येक-खालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र							
		हिस्सा क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर	क्षेत्र हेक्टर आर		
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०१०५	रब							आता	०१ ८०१०					२५५	
								मागे	०१ ०८१०						
०५।०६	रब							आता	०१ ८०१०					२५५	
								मागे	०१ ०६१०						
०६।०७	रब							आता	०१ ८०१०					२५५	
								मागे	०१ ०८१०						
०७।०८	रब							आता	०१ ८०१०					२५५	
								मागे	०१ ०८१०						
०८।०९	रब							आता	०१ ८०१०					२५५	
								मागे	०१ ०८१०						

जिल्हा परिषद जिल्हा
पुणे ता. जि. पुणे

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ			
०१९०	ख							भात	०।४०।०					खुरड	
								भाड	०।०६।०						
०१९१	ख							भात	०।४०।०					खुरड	
								भाड	०।०६।०						
१९२	ख							भात	०।४०।१०					खुरड	
								भाड	०।०८।१०						
१९३	ख							भात	०।३०।१०					खुरड	
								भाड	०।०८।१०						
१९३															
०१९४	ख							भात	०।४०।१०					खुरड	
								भाड	०।०८।१०						
१५								भात	०।४०।०					खुरड	
								भाड	०।०८।००						

000082

अस्सलप्रमाणे खरी नकल तयार तारीख – 23/07/24

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नकल

तहसिलदार वेंगुर्ले

७६	९	
शेताचे स्थानिक नाव	पुरवणी	

सागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (सागवडीयोग्य नसलेले)--		
धर्ग (अ) ..		
धर्ग (ब) ..		
एकूण ..		

आकारणी	रुपये	पैसे
चुकी किंवा विशेष आकारणी ..		

खाजिलवा शिवराव नाईक
कांचन नंदकुमार विरजी
शिवा सुधाकर नाईक
नम्रता कमलाकर जराल
प्रतिक्षा प्रविण वेंगुलकर
वामन शिवराव नाईक
प्रविण शिवराव नाईक

७६

000083

कुळाचे नाव : सदर

रु. पैसे

इतर अधिकार

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील								लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन कसणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्वळ पिकाखालील क्षेत्र						
		पिकाखालील एकूण क्षेत्राचा संकेतांक क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येक-खालील क्षेत्र पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	एकूण	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलप्रमाणे खरी नक्कल तयार तारीख - 23/01/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा आरवत
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **16/9**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.05.60 Tari 0.42.40 Varkas ----- Other ------ ..... Total Area 048.00 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.20 ..... Total Potkharaba 0.00.20 ..... Assessment 6.51 Judi or Spl assessment.	SUDHIR PARSHURAM NAIK SHEKHAR PARSHURAM NAIK SHILPA ASHOK BOVLEKAR SWATI SUNIL PEDNEKAR LALITA PARSHURAM NAIK (1012)(5079)(4474)(131)(2250)(5494) CHANDRASHEKHAR PARSHURAM NAIK PRAMOD VISHNU NAIK BHIMRAO VAMAN NAIK (262) (132) (6164)	Name of Tenant CHARGE ON SALE OF LAND Rs. 200/- . (4474) Other Rights FRAGMENT (2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 16/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2005-06	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2006-07	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2007-08	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2008-09	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2009-10	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2010-11	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2011-12	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2012-13	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2013-14	Kharip							PADDY COCONUT		0.4000 0.0800				Self	
2014-15	Kharip							PADDY COCONUT		0.4000 0.0800				Self	

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **16/9 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari ------- Varkas ----- Other ------ ..... Total Area ------ ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ------- ..... Total Potkharaba 0.00.00 ..... Assessment ----- Judi or Spl assessment.	SANJIVINI BHEEMRAO NAIK KANCHAN NANDPRAKASH BIRJE SEEMA SURYAKANT NAIK NANCY CAMIL JERAL PRATIKSHA PRADEEP VENGURLEKAR VAMAN BHEEMRAO NAIK SANDEEP BHEEMRAO NAIK (262) (132)	Name of Tenant Other Rights

Village Form- XII

Register of Crops
(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 16/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area			Pure crop area						Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each: Name of Crop	Irrigated	Unirrigated	Name of crop	Irrigated	Un-irrigated					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १६/९ **सुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सुधीर पर्शुराम नाईक				(१३१)	२१६७
जिरायत	-	ललिता पर्शुराम नाईक				(१३१)	कुळाचे नाव
बागायत	०.०५.६०	शिल्पा अशोक बोवलेकर				(१३१)	इतर अधिकार
तरी	०.४२.४०	स्वाती सुनिल पेडणेकर				(१३१)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	कांचन नंदप्रकाश बिर्जे				(१३२)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	नॅन्सी कामील जेराल				(१३२)	इतर
------	----------	प्रतिक्षा प्रदिप वेंगुर्लेकर				(१३२)	.(२५३२)
एकुण क्षेत्र	०.४८.००	वामन भिमराव नाईक				(२६२)	इतर
----------	----------	सिमा सुर्यकांत नाईक				(२६२)	जमिन विक्रीचा बोजा रु. २०० आहे (४४७४)
पोट-खराब (लागवडीस अयोग्य)		संदिप भिमराव नाईक				(२६२)	
		प्रमोद विष्णू नाईक				(२७६)	
वर्ग (अ)	०.००.२०	चंद्रशेखर पर्शुराम नाईक				(२७६)	
वर्ग (ब)	-	[संजीवनी भिमराव नाईक]				(४६१)	
एकुण पो ख	०.००.२०	------सामाईक क्षेत्र------	०.४८.००	६.५१	०.००.२०		
----------	----------						
आकारणी	६.५१						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१३१),(१३२),(२६२),(४०९),(४२०),(१०१२),(२२५०),(५०७९),(५४९४),(६१६४),(९३७२) **सीमा आणि भुमापन चिन्हे**

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. २४/११/२०२०:१२:१८:५१ PM रोजी) व गा.न.नं.१२ (दि. २१/११/२०१९:०३:३९:४४ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:४०:१७ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001177109 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १६/९

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.४०००				
								नारळ		०.०८००				
२०१८-१९	खरीप							भात		०.४०००				
								नारळ		०.०८००				
२०१९-२०	खरीप							भात		०.४०००				
								नारळ		०.०८००				

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. २४/११/२०२०:१२:१८:४१ PM रोजी) व गा.न.नं.१२ (दि. २१/११/२०१९:०३:३९:४४ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:४०:१७ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001177109 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 16/9 | Type of Occupancy-Bhogwatdar Class-II

Local name of Field		Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area	Hec, R, Sq,M.	Sudhir Parshuram Naik				(131)	2167
							Name of Tenant
Jirayat	-------	Lalita Parshuram Naik				(131)	
Bagayat	0-05-60	Shilpa Ashok Bowalekar				(131)	
Tari	-0-42-40	Swati Sunil Pednekar				(131)	
Varkas	-----	Kanchan Nandprakash Birje				(132)	Other rights
Other	------	Nancy Kamil Jerol				(132)	Non transferable without the prior permission of competent authority. Land acquired under Tenancy Act (1)
.....		Pratiksha Pradeep Vengurlekar				(132)	
...		Vaman Bhimrao Naik				(262)	
Total Area	0-48-00	Seema Suryakant Naik				(262)	
.....		Sandeep Bhimrao Naik				(262)	Other
.....		Pramod Vishnu Naik				(276)	(2532)
Pot Kharaba(Non cultivable)		Chandrashekhar Parrshuram Naik				(276)	Other
		(Sanjivani Bhimrao Naik)				(461)	
Class (A)	0-00-20						Charge of sale of land to the tune
Class (B)	-----	----------common area------	0-48-00	6-51	0-00-20		of Rs.200/-(4474)
.....							
.....							
Total Potkharaba	0-00-20						
.....							
.....							
Assessment	6-51						

--							
Judi or Spl assessment.							

Old Mutation Nos-(131), (132),(262),(409),(420),(1012),(2250),(5079),(5494),(6164),(9372)	Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---16/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-4000				
2018-19	Kharip							coconut Rice		0-0800 0-4000				
2019-20	Kharip							Coconut Rice Coconut		0-0800 0-4000 0-0800				

गाव वो.वाडे

तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
22	४ क / १	१

भोगवटादाराचे नाव

१२६६ १३०३ १३९३ २७४७

गणपत गोविंद तेजम

३६६६ ३८४

गोविंद गणपत रेडकर

इतर अधिकार

विजय गणपत रेडकर

संध्या मधुकर चव्हाण

सुवर्णा रत्नकांत माणगांवकर

३८४

खाते क्रमांक ५८

कुळाचे नाव

खंड रु. पैसे

000037

सीमा आणि भूमापन चिन्हे

१ क्का १ २५३२

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... जिरायत		
..... बागायत		
..... भातशेत	0	93 | 3
एकूण ..	0	93 | 3
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..	0	00 | ६
वर्ग (ब) ..		
एकूण ..	0	00 | ६

आकारणी	रुपये	पैसे
पूर्ण किंवा विशेष आकारणी ..	3	७५
	3	७५

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: भिजलेला संकेतांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: बजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: बजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ पिकाखालील क्षेत्र: जल सिंचित	निर्भेळ पिकाखालील क्षेत्र: बजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
१९७५	रब्बी							भात	0 | 9 | 0						
								नाचणी	0 | 0 | 3						
१९७६	रब्बी							भात	0 | 9 | 0						
								नाचणी	0 | 0 | 3						
१९७७	रब्बी							भात	0 | 9 | 0						
								नाचणी	0 | 0 | 3						
१९७८	रब्बी							भात	0 | 9 | 0						
								नाचणी	0 | 0 | 3						

538

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे.आ	हे. आ		हे. आ.	हे. आ		हे. आ.			
०१९०	खं							भात	०।९०।०					२४५१	
								नाचणी	०।०३।३						
														३३	
०१९३															
															000038
०१९३															
०१९८								भात	०।९०।०		माड	०।०३।३		४५५५	
								नाचणी			नाचणी			४५६	
०१९५									०।९०।०			०।०३।३			

अस्सलपरून खरी नक्कल तयार तारीख - २३।०७।२१

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा ता.वेंगुर्ला
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नकल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **22/4B**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.13.30 Tari ---- Varkas ----- Other ------ ..... Total Area 0.13.30 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.60 Class (B) 0.00.00 ..... Total Potkharaba 0.00.60 ..... Assessment 3.75 Judi or Spl assessment.	(1266) (1301) (1393) (2747) GANPAT GOVIND HAJAM (3699) (384) GOVIND GANPAT REDKAR VIJAY GANPAT REDKAR SANDHYA MADHUKAR CHAWAN SUVARNA RATNAKANT MANGAONKAR (384)	58 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 20/4B

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2005-06	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2006-07	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2007-08	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2008-09	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2009-10	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2010-11	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2011-12	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2012-13	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2013-14	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	
2014-15	Kharip							PADDY COCONUT		0.10.00 0.03.30				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २२/४बी **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	गोविंद गणपत रेडकर				(३८४)	५८
जिरायत	-	विजय गणपत रेडकर				(३८४)	कुळाचे नाव
बागायत	०.१३.३०	संध्या मधुकर चव्हाण				(३८४)	इतर अधिकार
तरी	-	सुवर्णा रत्नकांत माणगांवकर				(३८४)	तुकडा
वरकस	-	———सामाईक क्षेत्र———	०.१३.३०	३.७५	०.००.६०		
इतर	-						
एकुण क्षेत्र	०.१३.३०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	०.००.६०						
वर्ग (ब)	-						
एकुण पो ख	०.००.६०						
आकारणी	३.७५						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (४०८),(१२६६),(१३०१),(१३९३),(२५३२),(२७४७),(३६९९),(६१६४) **सीमा आणि भुमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०९:१४:५३ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:१५:४१ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010339 13 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २२/४बी

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१०००				
								नारळ		०.०३३०				
२०१८-१९	खरीप							भात		०.१०००				
								नारळ		०.०३३०				
२०१९-२०	खरीप							भात		०.१०००				
								नारळ		०.०३३०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०९:१४:५३ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:१५:४१ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000103391 3 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District: - Sindhudurg**

Survey No & Sub-division No . Type of Occupancy -Bhogwatdar Class-I
22/4B

Local name of Field	Name of Occupant Area Assment PK Mutation	Khata number
Area Hec, R, Sq,M. Jirayat Bagayat 0-13.30 Tari - Varkas ---------- Other ----------	Govind Ganpat Redkar (384) Vijay Ganpat Redkar (384) Sandhya madhukar Chavan (384) Suvarna Ratnakant Mangaonkar (384)	58 Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1)
Total Area 0-13-30	---- common area--- 0.13.30 3.75 0.00.60	
Pot Kharaba(Non cultivable) Class (A) 0.0060 Class (B) ----------		fragment (2532)
Total Potkharaba 0-00-60		
Assessment 3-75		
Judi or Spl assessment.		
Old Mutation Nos-(408),(1266), (1301), (1393), (2532) , (2747),(3699),(6164)		Boundaries and survey marks

Village Form- XII **Register of Crops**

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.— 22/4B

Year	Season	Details of cropped area									Land not availabale for cultivation		Source o f irrigation	Rem ark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irri gated	Unirrigated	Constituted Crops with area under each			Name of crop	Irri gated	Unirrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0.1000				
2018-19	Kharip							Coconut		0.0330				
								Rice		0.1000				
2019-20	Kharip							Coconut		0.0330				
								Rice		0.1000				
								Coconut		0.0330				

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ४, ६ आणि ७]

गाव को·वाडी तालुका वेगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पध्दती
22	४३	१
शेताचे स्थानिक नाव	आंबेवाडी	

भोगवटादाराचे नाव: ४३७७ ३६८८ १२६ ४८८ १४८

चंद्रकांत रघुनाथ. २३ आर

कमलाकर रघुनाथ २३ आर

१४८

लागवडीयोग्य क्षेत्र	हेक्टर	आर
..... पोटखराब	0	12 1C
..... बरकड	—	— —
..... जमावट	0	03 1C
एकूण ..	0	12 E 1E

रघुनाथ रामाराम भाजी(कर)

२५० ६५ रु ४२.

पोटखराब (लागवडीयोग्य नसलेले)–

वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

E7E8

	रुपये	पैसे
आकारणी	3-	00
जुडी किंवा विशेष आकारणी ..		
	3-	00

000043

इतर अधिकार

सीमा आणि भूमापन चिन्हे: E2 on Y (2932)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	मिश्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक: जल सिंचित	घटक: अजल सिंचित	निर्वेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्वेळ: जल सिंचित	निर्वेळ: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
(४७५)	२व							भात	0 2 0 1 0					२४६६	
२००५								भा13	0 1 0 E 1E						
0८	रा							भा1	0 2 0 — 0					खुद्द	
२८८६	२व							भा18	0 0 6 · E						
00								भात	0 1 2 0 1 0					खुद्द	
								HB	0 1 0 E 1E						
0 5 0 ८	रब							भा1	0 1 2 0 1 0					२४६1	
								भा18	0 1 0 E 1E						
0 1 1 2	रा							भात	0 1 2 0 1 0					२४६६	
								भा13	0 1 0 E 1E						

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		
८१९०	इ							भात ०।२०।१०						२४५५
								भाड ०।०६।६						
														००००४४
९०।९१	इ							भात ०।२०।१०						मुद्द
								भाड ०।०६।६						
९१।९२	इ							भात ०।२०।१०						मुद्द
								भाड ०।०६।६						
८१२३								भात ०।२०			भाड ०।०६।६			मुद्द
३०९३														
२०९४								भात ०।२०।१०						खुदृ
								भाड ०।०६।६						
८१९५								भात ०।२०।१०						२५६
								भाड ०।०६।६						

अस्सलावरून खरी नक्कल तयार तारीख – २३।०६।२१

तलाठी लक्ष्मा रेड्डी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा ओरोसली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल
तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **22/4E**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field: Vainguinim	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.22.80 Tari 0.03.80 Varkas ----- Other ------ ..... Total Area 0.26.60 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) 0.00.00 ..... Total Potkharaba 0.00.00 ..... Assessment 3.00 Judi or Spl assessment.	(4317) (3699) (1266) (499) (148) CHANDRAKANT GUNAJI REDKAR KAMLAKAR GUNAJI REDKAR (148) GURUNATH RAJARAM MANJREKAR REDKAR (224) (64)	48 Name of Tenant Other Rights FRAGMENT(2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 22/4E

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2005-06	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2006-07	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2007-08	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2008-09	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2009-10	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2010-11	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2011-12	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2012-13	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2013-14	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	
2014-15	Kharip							PADDY COCONUT		0.20.00 0.06.60				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग २२/४ई **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	गुरुनाथ राजाराम रेडकर				(५३)	४८
जिरायत	-	कमलाकर गुणाजी रेडकर				(१४८)	कुळाचे नाव
बागायत	०.०३.८०	चंद्रकांत गुणाजी रेडकर				(१४८)	इतर अधिकार
तरी	०.२२.८०	——सामाईक क्षेत्र——	०.२६.६०	३.००			तुकडा
वरकस	-						
इतर	-						
एकुण क्षेत्र	०.२६.६०						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	३.००						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (६३),(१४८),(२२४),(४०७),(४९९),(१२६६),(२५३२),(३६९९),(४३१७),(६१६४) **सीमा आणि भुमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०९:१७:३३ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:०७:४० PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000010339 35 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग २२/४ई

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.२०००				
								नारळ		०.०६६०				
२०१८-१९	खरीप							भात		०.२०००				
								नारळ		०.०६६०				
२०१९-२०	खरीप							भात		०.२०००				
								नारळ		०.०६६०				

हा ७/१२ अभिलेख (दि.२२/११/२०१९:०९:१७:३३ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : २१:०७:४० PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001033935 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District: - Sindhudurg**

Survey No & Sub-division No . Type of Occupancy -Bhogwatdar Class-II
22/4e

Local name of Field	Name of Occupant Area Assment PK Mutation			Khata number
Area Hec, R, Sq,M. Jirayat ---------- 0.03.80 Bagayat ---------- 0.22.80 Tari -0-10-60 Varkas ---------- Other ----------	Gurunath Rajaram Redkar (53) Kamlakar Gunaji Redkar (148) Chandrakant Gunaji Redkar (148)			48 Name of Tenant Other rights
Total Area 0-26-60	----- common area---	0.26.60	3.00	
Pot Kharaba(Non cultivable) Class (A) ---------- Class (B) ----------				fragment
Total Potkharaba 0-00-00				
Assessment 3-00				
Judi or Spl assessment.				
Old Mutation Nos- (63) (148) (224) (407) (499) (1266) (2532) (3699) (4317)(6164)				Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---22/4E

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy Coconut		0.2000 0.0660				
2018-19	Kharip							Paddy Coconut		0.2000 0.0660				
2019-20	Kharip							Paddy Coconut		0.2000 0.0660				

गाव लोंखोजी-चावडी वि. स. नं. यु. क्र. तालुका वेगळे

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
७	१७अ	भो.व.२

शेताचे स्थानिक नाव पोटा धानवड

भोगवटादाराचे नाव दिगंबर भवसा शिंदे (४७७२) (५६३८) (६८) (२४७)

खाते क्रमांक ८७

कुळाचे नाव

रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
(१३७२) जिरायत	०१	४० १६
बरायत		
पागायत		
एकूण ..	०१	४० १६
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
	रुपये	पैसे
आकारणी	४.	०१
जुडी किंवा विशेष आकारणी ..	४.	०१

(३६२८)

(१७६४)

इतर अधिकार (२८४५) (४५८८) मा. भागीरथी (३८८७) (७५६३)

(डेडी ग्रा.वि.क.स.से.सो. (डेडीचा लोजा रु. १५०००/ अधिक दारवडावहण लोजा कायी 00005:

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र – पिकाखालील संकेत क्रमांक	मिश्र – जल सिंचित	मिश्र – अजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र – पिकाचे नाव	घटक – जल सिंचित	घटक – अजल सिंचित	निर्मळ पिकाखालील क्षेत्र – पिकाचे नाव	निर्मळ – जल सिंचित	निर्मळ – अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन – स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन – क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४ हे. आ.	५ हे. आ.	६	७ हे. आ.	८ हे. आ.	९	१० हे. आ.	११ हे. आ.	१२	१३ हे. आ.	१४	१५	१६
०७१०५	२८							भात ०१३३१९						२७५८	
०५१०८	२८							भा.वी. ०१०७१५						२७५८	
०८१०७	२०१							भात ०१३३१९						२७८	
११०८	२८							भा.वी. ०१०७१५						२७५१	
०५१८	२८							भात ०१३३१९						२७५१	
०५१८	२८							भा.वी. ०१०७१५						२७५१	
०१११०	२८							भात ०१३३१९						२७८	
								भा.वी. ०१०७१५							

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0/97	ज्वा							भात	0133	19				28	
								भा.ब	0106	15					
1192	ज्वा							भात	0133	19				28	
								भा.ब	0106	15					
1193	ज्वा							भात	0133	19				28	
								भा.ब	0106	15					
2023 2098	ज्वा							भात	0133	19				28	
								भा.ब	0106	15					
1098 98	ज्वा							भात	0-33-9					28	
								भा.ब	0-06-5						

000055

अस्सलपरून खरी नक्कल तयार तारीख – 28/06/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा डोरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **7/1A**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: Pot Ghanvad	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.40.60 Varkas ----- Other ------ ..... Total Area 0.40.60 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 4.01 Judi or Spl assessment.	DIGAMBER NAVSO RAUT (4772) (5658) (98) (241) (3624)	94 Name of Tenant Other Rights (1805) (4589) (3896) (7593) Charge of –E agreement of Redi Gramin Vikas Karyakari Sahakari Seva Society Ltd.,Redi to the tune of Rs.15,000/- Record dated 25/06/2008

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 7/1A

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2005-06	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2006-07	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2007-08	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2008-09	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2009-10	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2010-11	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2011-12	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2012-13	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2013-14	Kharip							Paddy Coconut		0.3390 0.0750				Self	
2014-15	Kharip							Paddy Coconut		0.3390 0.0750				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ७/१अ **सुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	दिगंबर नवसो राऊत	०.४०.६०	४.०१		(४७७२)	२४
जिरायत	-						कुळाचे नाव
बागायत	-						इतर अधिकार
तरी	०.४०.६०						सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
वरकस	-						हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						इतर
----------	----------						मा. बागायत (१८०५)
एकुण क्षेत्र	०.४०.६०						
----------	----------						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	४.०१						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (६८),(२४१),(४०५),(४१९),(३६२४),(३८९७),(४५८९),(४७७२),(५६५८),(६१६४),(७५९३),(९३७२)

सीमा आणि भूमापन चिन्हे

हा ७/१२ अभिलेख (दि.२१/११/२०१९,०९:०८:५५ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०३/०२/२०२१ : ०५:५०:४९ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000102861 7 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ७/१अ

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.३३१०				
								नारळ		०.०७५०				
२०१८-१९	खरीप							भात		०.३३१०				
								नारळ		०.०७५०				
२०१९-२०	खरीप							भात		०.३३१०				
								नारळ		०.०७५०				

हा ७/१२ अभिलेख (दि.२१/११/२०१९:०९:०८:५५ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०३/०२/२०२१ : ०५:५०:४९ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001028617 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 7/1A	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ------- Bagayat ------ Tari -0-40-60 Varkas ----- Other ------ .... Total Area 0-40-60 .... Pot Kharaba(Non cultivable) Class (A) --------- Class (B) ----- .... Total Potkharaba 0-00-00 .... Assessment 4-01 ---------- -- Judi or Spl assessment.	Digambar Navso Raut	0-40-60	4-01		(4772)	94 Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1) Mad Bagayat (1805)
Old Mutation Nos-(68),(241),(405),(419),(3624),(3897),(4589),(4772),(5658),(6164),(7593),,(9372)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---7/1A

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0-3310				
2018-19	Kharip							Coconut Rice		0-0750 0-3310				
2019-20	Kharip							Coconut Rice Coconut		0-0750 0-3310 0.0750				

गाव [illegible]वाडी वि. प. स. सु. क्र. ४३ उपांक तालुका तेरा ली

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
८	२३	भो. व. २

शेताचे स्थानिक नाव

भोगवटादाराचे नाव

रामदेव गोविंद राऊत

५६५७ ८६७

८८ ८६

खाते क्रमांक ९०२

कुळाचे नाव

	हेक्टर	आर	रु	पैसे
लागवडीयोग्य क्षेत्र				
९३७२			५६५७	८८
..... बरी	०१४८	१९		
..... बरकस				
..... पोटखराब				
एकूण ..	०१४८	१९		
पोटखराब (लागवडीयोग्य नसलेले)–				
वर्ग (अ) ..				
वर्ग (ब) ..	०१००	१६		
एकूण ..	०१००	१६		
..	रुपये	पैसे		
आकारणी				
जुडी किंवा विशेष आकारणी ..	२	४०		
	२	४०		

इतर अधिकार

८६ ८८

रेडी ग्रा. वि. का. स. से. सो.
रेडीचा खोजा रु. २०००/-
रेडी ग्रा. वि. का. स. से. सो. लि.
रेडी यात्रा रकम रुपये - ००,०००/-
अक्षरी रुपये - सत्तर हजार माझी
आजा नोंद कली.

सीमा आणि भूमापन चिन्हे ३७१

000101

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र							
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०४०५	रब्बी							भात						रघुनाथ	१ विहीर
								०१३०	०						
								अड	०१९८	१९					
०३०६	१९							भात	०१३०	१०				रघुनाथ	१ विहीर
								अड	०१९८	१९					
०६/००	रब्बी							भात	०१३०	१०				मुंद	१ विहीर
								अड	०१९८	१९					
०७/०८	रब्बी							भात	०१३०	१०				मुंद	१ विहीर
								अड	०१९८	१९					

गाव नमुना बारा –चालू

१	२	३	४ हे. आ.	५ हे. आ.	६	७ हे. आ.	८ हे. आ.	९	१० हे. आ.	११ हे. आ.	१२	१३ हे. आ.	१४	१५	१६

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **8/2D**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field:	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat ---- Tari 0.48.90 Varkas ----- Other ------ ..... Total Area 0.48.90 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.00.60 ..... Total Potkharaba 0.00.60 ..... Assessment 2.50 Judi or Spl assessment.	NAMDEV GOVIND RAUT	102 Name of Tenant Other Rights (5657) (88) (96) (88) Charge of –E agreement of Redi Gramin Vikas Karyakari Sahakari Seva Society Ltd.,Redi to the tune of Rs.2000/- Charge of –E agreement of Redi Gramin Vikas Karyakari Sahakari Seva Society Ltd.,Redi to the tune of Rs.70,000/-(Rs. Seventy Thousand only) noted at 371.

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 8/2D

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2005-06	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2006-07	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2007-08	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2008-09	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2009-10	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2010-11	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2011-12	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2012-13	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2013-14	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well
2014-15	Kharip							Paddy Coconut		0.3000 0.1890				Self	Well

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ८/२ड **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	नामदेव गोविंद राऊत	०.४८.९०	२.५०	०.००.६०	(५६५७)	१०२
जिरायत	-						कुळाचे नाव
बागायत	-						इतर अधिकार
तरी	०.४८.९०						सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
वरकस	-						हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						बोजा - सहकारी सोसायटी इकरार
----------	----------						नामदेव गोविंद राऊत यांचे नावे रेडी
एकुण क्षेत्र	०.४८.९०						ग्रा.वि.वि.का.सह.सो.लि.रेडी यांचेकडून
----------	----------						रु.७००० रकमेची बोजानोंद केली (३७१)
पोट-खराब (लागवडीस अयोग्य)							बोजा - सहकारी सोसायटी इकरार
वर्ग (अ)	०.००.६०						रेडी ग्रा.वि.का.स.से.सो.रेडीचा बोजा रुपये
वर्ग (ब)	-						२०००/- (८६६१)
एकुण पो ख	०.००.६०						
----------	----------						
आकारणी	२.५०						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (८८),(९६),(४०५),(४१९),(५६५७),(८६६१),(९३७२) **सीमा आणि भुमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२१/११/२०१९:११:००:३८ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०३/०२/२०२१ : ०६:१७:३० AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001028989 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधूदुर्ग

भुमापन क्रमांक व उपविभाग ८/२ड

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.०८९०		०.००००		
								नारळ		०.४०००				
२०१८-१९	खरीप							भात		०.०८९०		०.००००		
								नारळ		०.४०००				
२०१९-२०	खरीप							भात		०.०८९०		०.००००		
								नारळ		०.४०००				

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District: - Sindhudurg**

Survey No & Sub-division No . Type of Occupancy- Bhogwatdar Class-II
8/2D

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec R, Sq,M. Jirayat Bagayat **Tari -** **0-48-90** Varkas Other	Namdev Govind Raut	0.4890	2.50	0.0060	5657	102 Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1) **Charge**- E-Agreement of cooperative Society Shri Namdev Govind Raut has put charge of Rs.70,000 on his property in favour of Redi Gramin Vvikas co-operative Society Ltd.. Redi (371) **Charge**- E-Agreement of cooperative Society Charge under E-Agreement of Redi Gram Vikas Sahakari Society to the tune of Rs.2000/-(8661)
Total Area **0-48-90**						
Pot Kharaba(Non cultivable) Class (A) ---------- 0.0060						
Total Potkharaba 0-0060						
Assessment 2.50						
Judi or Spl assessment.						
Old Mutation Nos- (88),(96),(405),(419),(5657), (8661),(9372)						Boundaries and survey marks

Village Form- XII **Register of Crops**

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.--8/2D

Year	Season	Details of cropped area									Land not availabale for cultivation		Source o f irrigation	Rem ark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irri gated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			H.R	H.R		H.R	H.R		H	H.R		H.R		
2017-18	Kharip							Paddy Coconut		0.0890 0.4000		0.0000		
2018-19	Kharip							Paddy Coconut		0.0890 0.4000		0.0000		
2019-20	Kharip							Paddy Coconut		0.0890 0.4000		0.0000		

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
१७	१८/१	वर्ग १

गावाचे स्थानिक नाव: आगगांवी भाग १

लागवडीयोग्य क्षेत्र — हेक्टर: ०.४८१० आर: —

पोटखराब (लागवडीयोग्य नसलेले)–

	हेक्टर	आर
वर्ग (अ) ..	०.०२	१०
वर्ग (ब) ..		
एकूण ..	०.०२	१०

	रुपये	पैसे
आकारणी	४	३५
जुडी किंवा विशेष आकारणी ..	४	३५

भोगवटादाराचे नाव:
१) ४८७६ २४०७ आत्माराम रघुनाथ नर्पकर
शिकारी रघुनाथ नार्वेकर ४८
२) ४८७ शशांक सावळाराम नार्वेकर ४८
४७१ ४७३ ४४५
कु. सावळाराम नार्वेकर ४८
४७६ ४७३

खाते क्रमांक: २४५,४५२

कुळाचे नाव: — खंड: — रु. — पैसे: —

इतर अधिकार:
४८७ ४८७ ४४५ ४०७
रमाकांत शशांक देऊळकर ४८
४८८ शिकारी शशांक देऊळकर
शशांक गणेश देऊळकर
कृष्णचंद्र गणेश देऊळकर
२१८

सीमा आणि भूमापन चिन्हे

000132

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र: जल सिंचित (हे. आ.)	मिश्र: अजल सिंचित (हे. आ.)	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक: जल सिंचित (हे. आ.)	घटक: अजल सिंचित (हे. आ.)	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ: जल सिंचित (हे. आ.)	निर्भेळ: अजल सिंचित (हे. आ.)	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र (हे. आ.)	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
०४०१	खं							आं.वृ. ०१२१०			खरकऽ ०१३८१०			२४५५	१
०५१०६	खं							आं.वृ. ०१२१०			खवारऽ ०१३८१०			२४५५	१
०६१०७	खं							आं.वृ. ०१२१०			खबाबऽ ०१३८१०			२४५५	
०१०८	खं							काजू ०१०२१०			आंबाऽ ०१३८१०			२४५५	
०८१०	खं							आं.वृ. ०१२१०			सावरऽ ०१३८१०			२४५५	

570

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०८।१७०	इ							भात			भात			२७।५	
								०।१५।८			०।१८।०				
२०।११								भात			भात			—	
								०।१२।८			०।३८।०			००००१३३	
१।१।२	इ							भात			भात			२४५	
								०।१२।८			०।३८।०				
४।२७								भात			इतर वर्ग			४५	
								०।१२।८			०।३८।०				
०१३	ज							भात			भात			२४५	
२।१४								०।१२।८			०।३८।०				
१९४								भात			इतर वर्ग			२४८	
								०।१२।८			०।३८।०				

अस्सलावरून खरी नक्कल तयार तारीख - २३।०५।२१

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा शिरवली
ता. वेंगुर्ला, जि. सिंधुदुर्ग

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Bombdojichiwadi **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **17/16**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: VAIGINIM AGAR KHATAVACHI BHATI	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ---- Bagayat 0.03.10 Tari 0.47.80 Varkas ----- Other ------ ..... Total Area 0.50.90 ..... Pot Kharaba(Non cultivable) Class (A) ---- Class (B) 0.02.00 ..... Total Potkharaba 0.02.00 ..... Assessment 4.35 Judi or Spl assessment.	(1105) (4976) (2407) (6600) (81) ATMARAM RAGHUNATH NAIK BHIKAJI RAGHUNATH NAIK (81) YASHWANT SAVLARAM NAIK (9131)(7913)(8345) LAVU SAVLARAM NAIK (6164) (9131)	255,259 Name of Tenant (2407) Other Rights (8607)(6600)(8345)(100) RAMAKANT BHAGWANT REDKAR (8692) BHIKAJI BHAGWANT REDKAR SHASHANK NILKANTH REDKAR KRISHNACHANDRA NILKANTH REDKAR (212)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 17/16

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							PADDY		0.1290	AREA COVERED UNDER SHADOW - UNCULTIVATED	0.3800		Self	
2005-06	Kharip							PADDY		0.1290		0.3800		Self	
2006-07	Kharip							PADDY		0.1290		0.3800		Self	
2007-08	Kharip							PADDY		0.1290		0.3800		Self	
2008-09	Kharip							PADDY		0.1290		0.3800		Self	
2009-10	Kharip							PADDY		0.1290		0.3800		Self	
2010-11	Kharip							PADDY		0.1290		0.3800		Self	
2011-12	Kharip							PADDY		0.1290		0.3800		Self	
2012-13	Kharip							PADDY		0.1290		0.3800		Self	
2013-14	Kharip							PADDY		0.1290		0.3800		Self	
2014-15	Kharip							PADDY		0.1290		0.3800		Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १७/१६ सुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	भिकाजी रघूनाथ नाईक				(८१)	२५५, २५९
जिरायत	-	आत्माराम रघूनाथ नाईक				(८१)	कुळाचे नाव
बागायत	०.०३.१०	----सामाईक क्षेत्र----	०.२५.४५	२.१७	०.०१.००		इतर अधिकार
तरी	०.४७.८०						सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	वनिता यशवंत नाईक				(४३५)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	कल्पना रविंद्र कुडाळकर				(४३५)	इतर
----	----	वासुदेव यशवंत नाईक				(४३५)	कृष्णचंद्र निळकठ रेडकर (८६९२)
एकुण क्षेत्र	०.५०.९०	पुजा प्रमोद नाईक				(४३५)	भिकाजी भगवंत रेडकर (८६९२)
----	----	दिपक यशवंत नाईक				(४३५)	रमाकांत भगवंत रेडकर (८६९२)
पोट-खराब (लागवडीस अयोग्य)		दिप्ती देवीदास झाटये				(४३५)	शशांक निळकठ रेडकर (८६९२)
		नितीन यशवंत नाईक				(४३५)	
वर्ग (अ)	०.०२.००	लवु सावळाराम नाईक				(६१६४)	
वर्ग (ब)	-	----सामाईक क्षेत्र----	०.२५.४५	२.१८	०.०१.००		
एकुण पो ख	०.०२.००						
----	----						
आकारणी	४.३५						
----	----						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	सीमा आणि भुमापन चिन्हे
(८१),(१००),(२१२),(४०७),(४२०),(४३५),(४५४),(११०५),(२४०७),(४९७६),(६१६४),(६६००),(७९१३),(८३४५),(८६००),(९१३१),(९३७२)	

हा ७/१२ अभिलेख (दि.२६/१२/२०१९:०७:०२:३२ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:५२:२१ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001095993 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- बोंबडोजीची वाडी तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १७/१६

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१२९०	सावरपड	०.३८००		
२०१८-१९	खरीप							भात		०.१२९०	सावरपड	०.३८००		
२०१९-२०	खरीप							भात		०.१२९०	सावरपड	०.३८००		

हा ७/१२ अभिलेख (दि.२६/१२/२०१९:०७:०२:३२ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०२/०२/२०२१ : ०६:५२:२१ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001095993 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village: Bombdojichiwadi **Taluka-Vengurla** **District: - Sindhudurg**

Survey No & Sub-division No . Type of Occupancy -Bhogwatdar Class-II
17/16

Local name of Field	Name of Occupant Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ---------- Bagayat 0.03.10 Tari - 0-47-80 Varkas ---------- Other ----------	Bhikaji Raghunath Naik			(81)	255 259 Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1)
	Atmaram Raghunath Naik			(81)	
	common area---	0-25.45	2.17 0.01.00		Others Krishnachandra NIlkanth Redkar (8692) Bhikaji Bhagwant Redkar(8692) Ramakant Bhagwant Redkar (8692) Sashank Nilkanth Redkar(8692)
	Vanita yashwant naik			(435)	
	Kalpana ravindra Kudalkar			(435)	
	Vasudeo Yeshwant Naik			(435)	
	Pooja pramod Naik			(435)	
	Dipak Yashwant naik			(435)	
	Deepti devidas Zantye			(435)	
	Nitin Yeshwant Naik			(435)	
	Lavu sawlaram naik			(6164)	
Total Area 0-50-90	-----common area---	0.25.45	2.17	0.01.00	
Pot Kharaba(Non cultivable) Class (A) 0-02-00 Class (B) ----------					
Total Potkharaba 0-02-00					
Assessment 4-35					
Judi or Spl assessment.					
Old Mutation Nos-	(81)(100) (212) (407) (420) (435) (454) (1105) (2407) (4976) (6164) (6600) (7913) (8345) (8600) (9131) ,(9372)				Boundaries and survey marks

Village Form- XII **Register of Crops**

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Bombdojichiwadi** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---17/16

Year	Season	Details of cropped area									Land not availabale			
		Mixed crop area						Pure crop area						
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Unirrigated	Nature	Area	Source of irrigation	Remark
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0.1290	Area under shadoew – uncultivated	0.3800		
2018-19	Kharip							Rice		0.1290	Area under shadoew – uncultivated	0.3800		
2019-20	Kharip							Rice		0.1290	Area under shadoew - uncultivated	0.3800		

गाव कुणघाळ तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	आकारणी पद्धती
१४	९	१

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
....जिरायत	०/३३	१९
एकूण ..	०/३३	१९
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रु.	पैसे
आकारणी	८	०७
जुडी किंवा विशेष आकारणी ..	८	००

भोगवटादाराचे नाव

(५०४)
उषा द्वारकानाथ भोंजरेकर
सौ.सुदीप्ती शशिकांत खडपेकर
सखाराम शांताराम शिरोडकर
(३३८)
यशोदा यशवंत खडपेकर
(२९४)
विद्याधर शांताराम शिरोडकर
(३०७)
सुमित्रादेवी विद्याधर शिरोडकर
प्रसन्न विजयानंद शिरोडकर
मंदार विजयानंद शिरोडकर
(३०७)

खाते क्रमांक १९०

कुळाचे नाव खंड

रु. पैसे

इतर अधिकार
तूकडा (२५३२)

00145

सीमा आणि भूमापन चिन्हे

पूर्ववत पहा

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिनियम अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील							लागवडीसाठी उपलब्ध नसलेली जमीन		जलसिंचनाचे साधन	जमीन कसणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			एकल पिके व प्रत्येक मिश्रणाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	खरीप	रब्बी			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2002/2003	२७							भा.बा.						खुद्द	विहीर
								०/३३/१९							
०/१०५	२५							भा.बा.	०/३३/१९					खुद्द	विहीर
2004/2005	२६							भा.बा.	०/३३/१९					खुद्द	विहीर
०६/०७	२७							भा.बा.	०/३३/१९					खुद्द	विहीर
०५/०६	२८							भा.बा.	०/३३/१९					खुद्द	विहीर

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
				हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2006/08	खर							मा.वी.	0133					२५६८	विहिर-2
2010/19	खर							मा.वी.	0133					खुद	विहिर-2
1192	ख							मा.वी.	0 93					खुदद	विहिर-
193	खर							मा.वी.	0133					२५६८	विहिर-2
3/198	ख							मा.वी.	0133					खुद	विहिर
4/194	खर							मा.वी.	0133					२५६८	विहिर-
19८	ख							मा.वी.	0-33-८					—	विहिर-2
														000150	

तलाठी सझा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

Sohale

तहसिलदार वेंगुर्ला

खरी नकल

तहसिलदार वेंगुर्ला कार्यालय

गाव कुंजमाळ तालुका वेंगुर्ले

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	आकारणी पद्धती
१४	९	१

शेताचे स्थानिक नाव पूरवणी

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रु. पै.	
आकारणी		
जुडी किंवा विशेष आकारणी ..		

भोगवटादाराचे नाव

पुष्पलता प्रभाकर नाईक

चंद्रकांत शांताराम शिरोडकर

इतर अधिकार

अशोक शांताराम शिरोडकर

(५१)

दिलीप शांताराम शिरोडकर

(१०६) (१०८) (३२०)

प्रमोद शांताराम शिरोडकर

(३२०)

काशीबाई अशोक शिरोडकर

माधवी दिलीप शिरोडकर

परांजपे प्रभाकर

(५१)

स्वाने क्रमांक

कुळाचे नाव खंड

रु. पैसे

000151

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकाची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिनियम, १९६६ अन्वये अभिलेख ठेवण्याच्या [illegible] १९७१ यातील नियम २९]

वर्ष	हंगाम	मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: अजल सिंचित	शुद्ध पिकाखालील क्षेत्र: पिकाचे नाव	शुद्ध पिकाखालील क्षेत्र: जल सिंचित	शुद्ध पिकाखालील क्षेत्र: अजल सिंचित	निर्मळ पिकाखालील जमीन: स्वरूप	निर्मळ पिकाखालील जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.					

सुनीती सखाराम शिरोडकर
शेखर सखाराम शिरोडकर
सुवर्णा सखाराम शिरोडकर
सुनंदा जयमीन ठाकर

(३२०)

अस्सलावरून खरी नक्कल तयार तारीख

तहसिलदार वेंगुर्ले

खरी नक्कल

तहसिलदार वेंगुर्ले

तलाठी सज्जा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **14/9**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: Pot Ghanvad	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.33.60 Tari ----- Varkas ----- Other ------ ..... Total Area 0.33.60 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.0.00 ..... Assessment 8.00 Judi or Spl assessment.	USHA DWARKANATH MANJREKAR KAUMUDI SHASHIKANT HALDANKAR SAKHARAM SHASHIKANT HALDANKAR YASHODA YASHWANT HALDANKAR (6164) VIJAYANAND SHANTARAM SHIRODKAR (307) SUMITRADEVI VIJAYANAND SHIRODKAR (307) PRASANNA VIJAYANAND SHIRODKAR (307) MANDAR VIJAYANAND SHIRODKAR (307)	110 Name of Tenant Other rights Other rights FRAGMENT (2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **KANYAL** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.14/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2003-04	Kharip							COCONUT		0.3360			Self		Well-2
2004-05	Kharip							COCONUT		0.3360			Self		Well-2
2005-06	Kharip							COCONUT		0.3360			Self		Well-2
2006-07	Kharip							COCONUT		0.3360			Self		Well-2
2007-08	Kharip							COCONUT		0.3360			Self		Well-2
2008-09	Kharip							COCONUT		0.3360			Self		Well-2
2009-10	Kharip							COCONUT		0.3360			Self		Well-2
2010-11	Kharip							COCONUT		0.3360			Self		Well-2
2011-12	Kharip							COCONUT		0.3360			Self		Well-2
2012-13	Kharip							COCONUT		0.3360			Self		Well-2
2013-14	Kharip							COCONUT		0.3360			Self		Well-2
2014-15	Kharip							COCONUT		0.3360			Self		Well-2
2015-16	Kharip							COCONUT		0.3360			Self		Well-2

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **14/9 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: Pot Ghanvad	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ----- Tari ----- Varkas ----- Other ------ ..... Total Area ------ ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.0.00 ..... Assessment ----- Judi or Spl assessment.	PUSPALATA PRABHAKAR NAIK CHANDRAKANT SHATARAM SHIRODKAR ASHOK SHANTARAM SHIRODKAR (541) DILIP SHANTARAM SIRODKAR (6164) (179) (327) (504) PRAMOD SHATARAM SHIRODKAR 9327) KASHIBAI ASHOK SHIRODKAR MADHVI PRAIN POKHRANKAR JAGDISH ASHOK SHIRODKAR PARAG ASHOK SHIRODKAR (541)	Name of Tenant Other rights Other rights

Village Form- XII

Register of Crops
(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **KANYAL** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.14/9 (SUPPLEMENT)

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- कनयाळ **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १४/९ **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सुवर्णा सखाराम शिरोडकर				(४३८)	११०
जिरायत	-	यशोवा यशवंत हळदणकर				(४३८)	कुळाचे नाव
बागायत	०.३३.६०	शेखर सखाराम शिरोडकर				(४३८)	इतर अधिकार
तरी	-	सुनिती सखाराम शिरोडकर				(४३८)	तुकडा
वरकस	-	सुमित्रादेवी विजयानंद शिरोडकर				(४३८)	
इतर	-	उषा व्दारकानाथ मांजरेकर				(४३८)	
----------	----------	कौमुदी शशिकांत हळदणकर				(४३८)	
एकुण क्षेत्र	०.३३.६०	चंद्रकांत शांताराम शिरोडकर				(४३८)	
----------	----------	पुष्पलता प्रभाकर नाईक				(४३८)	
पोट-खराब (लागवडीस अयोग्य)		प्रमोद शांताराम शिरोडकर				(४३८)	
		प्रसन्न विजयानंद शिरोडकर				(४३८)	
वर्ग (अ)	-	मंदार विजयानंद शिरोडकर				(४३८)	
वर्ग (ब)	-	सुगंधा जैमिन ठाकोर				(५१७)	
एकुण पो.ख.	०.००.००	परास अशोक शिरोडकर				(५४१)	
----------	----------	जगदिश अशोक शिरोडकर				(५४१)	
आकारणी	८.००	माधवी प्रविण पोखरणकर				(५४१)	
----------	----------	काशिबाई अशोक शिरोडकर				(५४१)	
जुडी किंवा विशेष आकारणी	-	------सामाईक क्षेत्र------	०.३३.६०	८.००			

जुने फेरफार क्र (१),(१७९),(३०७),(३२७),(४३८),(५०४),(५१७),(५२८),(५४१),(२५३२),(६१६४)

सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.१३/१२/२०१९:०६:३७:५४ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत डाऊनलोड ग.न.नं. १२ मध्ये तिकांनी माहिती बाबतचा दावा असल्यास सहायिदी https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : २०/०१/२०२१ : २३:०४:३१ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001085637 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- कनयाळ तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १४/९

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							नारळ		०.३३६०		०.००००	विहीर	
२०१८-१९	खरीप							नारळ		०.३३६०		०.००००	विहीर	
२०१९-२०	खरीप							नारळ		०.३३६०				

हा ७/१२ अभिलेख (दि.१३/१२/२०१९:०६:३७:५४ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सूचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर या द.नं. १२ मधे पिकांची माहिती अद्यावत झाली असल्याने सदाशिवरी https://bhulek.mahabhumi.gov.in या संकेत स्थळावर एदाची.

७/१२ डाउनलोड व वैध दि. : २०/०१/२०२१ : २३:०४:३१ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000108563 7 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 14/9 | Type of Occupancy-Bhogwatdar Class-I

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M.	Suvarna Sakharam Shirodkar				(438)	110
						Name of Tenant
Jirayat -------	Yashoda Yashwant Haldankar				(438)	
Bagayat 0-33.60						
Tari --------	Shekhar Sakharam Shirodkar				(438)	Other rights
Varkas -----	Suniti Sakharam Shirodkar				(438)	
Other ------	Sumitradevi Vijayanand Shirodkar				(438)	fragment
.....	Usha Dwarkanath Manjrekar				(438)	
...	Kaumudi Shashikant Haldankar				(438)	
Total Area 0-33-60	Chandrakant Shantaram Shirodkar				(438)	
.....	Pushpalata Prabhakar Naik				(438)	
.....	Pramod Shantaram Shirodkar				(438)	
Pot Kharaba(Non cultivable)	Prasanna Vijayanand Shirodkar				(438)	
	Mandar vijayanand Shirodkar				(438)	
Class (A) -----	Sugandha Jaimin Thakor				(517)	
Class (B) -----	Parag Ashok Shirodkar				(541)	
.....	Jagdish Ashok Shirodkar				(541)	
.....	Madhavi Pravin Pokharankar				(541)	
Total Potkharaba 0-00-00	Kashibai Ashok Shirodkar				(541)	
.....						
.....	----------Common Area------	0-33-60	8-00			
Assessment 8-00						

--						
Judi or Spl assessment.						

Old Mutation Nos-(1),(179),(307),(327),(438),(504),(517),(528),(541),(2532,(6164)	Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village-Kanyal Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---14/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Coconut		0-3360		0-0000	Well	
2018-19	Kharip							Coconut		0-3360		0-0000	Well	
2019-20	Kharip							Coconut		0-3360		0-0000	Well	

गाव कनयाळ तालुका वेंगुर्ले

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
१५	२३	

शेताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....	०·०२	·१
एकूण ..	०·०२	·१
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..	०·००·	१
एकूण ..	०·००·	१
..	रुपये	पैसे
आकारणी	०·	१०
जुडी किंवा विशेष आकारणी ..		

भोगवटादाराचे नाव

मंगेश मधूकर सबनीस ६८
(२०५५) (१९३७)

छाया मंगेश सबनीस ६८
(१९३७)

[illegible] शंकर सबनीस ६८
(१९३७) [illegible]

पुरुषोत्तम वामन सबनीस ६८
(१९३७) (१३)

1100274

खाते क्रमांक २)

कुळाचे नाव खंड

गौरी कार्शिनाथ अणसूरकर रु. पैसे
(४६) (१९३७) [illegible]

इतर अधिकार

सदानंद आत्माराम अणसूरकर
अर्जुन आत्माराम अणसूरकर
(३०६) (३०६)

हेमकांती सदानंद अणसुरकर
जगदिन सदानंद अणसुरकर
विजय सदानंद अणसुरकर
प्रशांत सदानंद अणसुरकर

सीमा आणि भूमापन चिन्हे

प्रमाण सदानंद अणसुरकर
(३०६)

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रणाचा संकेत क्रमांक	मिश्र: जल सिंचित	मिश्र: अजल सिंचित	मिश्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक: जल सिंचित	घटक: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ: जल सिंचित	निर्भेळ: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४ हे. आ.	५ हे. आ.	६	७ हे. आ.	८ हे. आ.	९	१० हे. आ.	११ हे. आ.	१२	१३ हे. आ.	१४	१५	१६
२००२ २००३	रब्बी										पड	०|००|१७		कूळ	
०४०५											पड	०|०२|१९		कूळ	
२००५ २००६	रब्बी										पड	०|०२|१९		कूळ	
०४००	रब्बी										पड	०|०२|१९		कूळ	
०७|०८	रब्बी										पड	०|०२|१९		कूळ	

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2005	इतर										५३	0-02-8		कूळ	
९९/९०	इतर										५३	0-02-8		कूळ	100273
९०/९१	इतर										५३	0-02-8		कूळ	
९१/९२	खं										५३	0-02-8		कूळ	
९२/९३	इतर										५३	0-02-8		कूळ	
९३/९४	ख										५३	0-02-8		कूळ	
९४/९५	इतर										५३	0-02-8		—	
९५/९६	इतर										५३	0-02-8		—	

अस्सलवरून खरी नक्कल तयार तारीख - 08/08/23

Sakunale
तलाठी कनयाळ
ता. वेंगुर्ला

तलाठी संज्ञा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नक्कल

तहसिलदार वेंगुर्ला

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **17/23**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: Pot Ghanvad	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.02.10 Tari ----- Varkas ----- Other ------ ..... Total Area 0.02.10 ..... Pot Kharaba(Non cultivable) Class (A) 0.0.10 Class (B) ----- ..... Total Potkharaba 0.0.10 ..... Assessment 00.10 Judi or Spl assessment.	MANGESH MADHUKAR SABNIS (9055) (9137) CHAYA MANGESH SABNIS (431) ANANT SHANKAR SABNIS (9137) (249) PURUSHOTTAM VAMAN SABNIS (9137) (13) INDIRA ANANT SABNIS SHANKAR ANANT SABNIS PRAKASH ANANAT SABNIS MILIND ANANT SABNIS KISHOR ANANT SABNIS (258)	1 Name of Tenant GAURI KASHINATH ANSURKAR (46) (9137) (428) Other rights Other rights SADANAND ATMARAM ANSURKAR ARJUN ATMARAM ANSURKAR (176))306) HEMAKANTI SADANAND ANSURKAR JANARDAN SADANAND ANSURKAR VIJAY SADANAND ANSURKAR PRASHANT SADANAND ANSURKAR PRAVIN SADANAND ANSURKAR (306) DWARKA KRISHNA SATJI SANDEEPA SANDEEP BONDRE RAMA ATMARAM ANSURKAR (425)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **KANYAL** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.17/23

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip										UNCULTIVATED	0.02.10	TENANT		
2005-06	Kharip										UNCULTIVATED	0.02.10	TENANT		
2006-07	Kharip										UNCULTIVATED	0.02.10	TENANT		
2007-08	Kharip										UNCULTIVATED	0.02.10	TENANT		
2008-09	Kharip										UNCULTIVATED	0.02.40	TENANT		
2009-10	Kharip										UNCULTIVATED	0.02.40	TENANT		
2010-11	Kharip										UNCULTIVATED	0.02.40	TENANT		
2011-12	Kharip										UNCULTIVATED	0.02.40	TENANT		
2012-13	Kharip										UNCULTIVATED	0.02.40	TENANT		
2013-14	Kharip										UNCULTIVATED	0.02.40	TENANT		
2014-15	Kharip										UNCULTIVATED	0.02.40	TENANT		

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- कनयाळ **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १७/२३ **भुधारणा पद्धती** भोगवटादार वर्ग-१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	पुरुषोत्तम वामन सबनीस	०.००.५०	०.०२	०.००.१०	(२५९)	१११, २८६, २८७
जिरायत	०.०२.१०						कुळाचे नाव
बागायत	-	छाया मंगेश सबनीस	०.०१.००	०.०५		(२५९)	- संरक्षीत कुळ
तरी	-						जनार्दन सदानद अणसुरकर (३०६)
वरकस	-	इंदिरा अनंत सबनीस				(२५९)	प्रवीण सदानद अणसुरकर (३०६)
इतर	-	किशोरी अनंत सबनीस				(२५९)	प्रशांत सदानद अणसुरकर (३०६)
----------	----------	प्रकाश अनंत सबनीस				(२५९)	विजय सदानद अणसुरकर (३०६)
एकुण क्षेत्र	०.०२.१०	मिलींद अनंत सबनीस				(२५९)	हेमकांती सदानद अणसुरकर (३०६)
----------	----------	शंकर अनंत सबनीस				(२५९)	- संरक्षीत कुळ
पोट-खराब (लागवडीस अयोग्य)		------सामाईक क्षेत्र------	०.००.६०	०.०३			इतर अधिकार
वर्ग (अ)	०.००.१०						इतर
वर्ग (ब)	-						अर्जुन आत्माराम अणसुरकर (१७६)
एकुण पो ख	०.००.१०						वारस
----------	----------						रमा आत्माराम अणसुरकर (४२८)
आकारणी	०.१०						दारका कृष्णा घानजी (४२८)
----------	----------						संदिपा संदिप वोंद्रे (४२८)
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१),(१३),(१७६),(२५९),(५४५),(९०५५),(९१३७) **सीमा आणि भुमापन चिन्हे**

हा ७/१२ अभिलेख (दि.१३/१२/२०१९;०६:४१:०५ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०५/०२/२०२१ : २२:१२:३८ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001085643 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- कनयाळ तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १७/२३

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप										सावरपड	०.०२१०		
२०१८-१९	खरीप										सावरपड	०.०२१०		
२०१९-२०	खरीप										सावरपड	०.०२१०		

हा ७/१२ अभिलेख (दि.१३/१२/२०१९:०६:५१:०५ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०५/०२/२०२१ : २२:१२:३८ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000108564 3 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7) (Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal	**Taluka-Vengurla**	**District: - Sindhudurg**
Survey No &Sub-division No . Type of 17/23		
Local name of Field	Name of Occupant Area Assment PK Mutation	Khata number 111, 286, 287
Area Hec, R, Sq,M. Jirayat 0.0210 Bagayat ---------- Tari - Varkas ---------- Other ----------	Purushottam waman sabnis Chhaya Mangesh Sabnis Indira Anant sabnis Kishori Anant Sabnis Prakash Anant Sabnis Milind Anant Sabnis Shankar Anant Sabnis Prakash Anant Sabnis Milind Anant Sabnis ShankarAnant SAbnis	Name of Tenant Other rights Non transferable without the prior permission of competent authority- The land acquired under Tenancy Act (1) Janardan Sadanand Ansurkar Pravin Sadanand Ansurkar Prashant Sadanand Ansurkar Vijay Sadanand Ansurkar Hemkanti Sadanand Ansurkar Protected Other rights Other fragment (2532)
Total Area 0.0210	common area--- 0-05-30 0-50	
Pot Kharaba(Non cultivable) Class (A) ---------- Class (B) ----------		
Total Potkharaba 0-00-00		
Assessment 1-00		
Judi or Spl assessment.		
Old Mutation Nos-	(1),(13),(176),(259),(545),(9055),(9137)	Boundaries and survey marks

Village Form- XII Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village- **Kanyal** Tal-**Vengurla** **Dist-Sindhudurg**

Year	Season	Details of cropped area									Land not availabale for cultivation		Source o f irrigation	Rem ark
		Mixed crop area			Pure crop area									
		Code NO. of mixture	Irri gated	Unirrigated	Constituted Crops with area under each			Name of crop	Irri gated	[13] et ta gi ri -n U	Nature	Area		
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			H	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip										AREA UNDER SHADOW - UNCULTIV ATED	0.0210		
2018-19	Kharip											0.0210		
2019-20	Kharip											0.0210		

गाव कुनराड तालुका वेंगुर्ले

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
५०	९	का. २
शेताचे स्थानिक नाव	मारवाडा कनयाळे	

भोगवटादाराचे नाव

(३४३३) (२४६३) (६७९)
(१५५७) (२०२)
प्रभावती पद्माकर साठे
विठ्ठल पद्माकर साठे
नागेश पद्माकर साठे
यशश्री अशोधन वाटवे
(५३९) (२०२) २/२
(६७९) (२०१)
विनिता वि.साठे साठे
(५३९)

खाते क्रमांक मे.खवा.नं. १४ २०१२
१५८, १५९, ३०४.
कुळाचे नाव खंड

रु.	पैसे
११८०१८	

इतर अधिकार
(२४६६) (२४६७)

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....	०-२६	६
.....		
एकूण ..	०-२६	६
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..	०-०४	००
वर्ग (ब) ..		
एकूण ..	०-०४	०० (६२६)

	रुपये	पैसे
आकारणी	६	००
जुडी किंवा विशेष आकारणी ..	६	००

सीमा आणि भूमापन चिन्हे एकडा (२५३२) (२६६)

गाव नमुना बारा (पिकांची नोंदवही)

पुढची पहा

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील							लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		पिकाखालील क्षेत्र			घटक पिके व प्रत्येकी खालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र					
		पिकाखालील क्षेत्राचा तपशील क्रमांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	तरळ	खरीप	
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
२००३ २००४	खव							भा.वा.व सुपारी	०|२६|६					खुद्द	१
१०५	१५							भा.वा.व सुपारी	०|२६|६					खुद्द	१
५ ६	२५							भा.वा.व सुपारी	०|२६|६					खुद्द	
१०७	२७							भा.वा.व सुपारी	०|२६|६					खुद्द	
१०८	२७							भा.वा.व सुपारी	०|२६|६					खुद्द	

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		
१०८	खर							मा.बा. सुपारी	०।२६।६					खराब
९।१०	खर							मा. बा. सुपारी	०।२६।६					रकुद
९।११	खर							मा. बा. सुपारी	०।२६।६					खुद
१९२	खर							मा बा सुपारी	०।२६।६					खराब
१२३	खर							मा बा सुपारी	०।२६।६					खराब ११।११।१४
१२४	खर							मा बा सुपारी	०।२६।६					~~खुरब~~
१२५	खर							मा. बा सुपारी	०।२६।६					२५।६६
१२६	खर							मा. बा सुपारी	०-२६-६					—
१२७	खर							मा बा सुपारी	०।२६।६					८

अस्सलवरुन खरी नक्कल तयार तारीख -७/१०४/२१

Solanke
तलाठी कनयाळ
ता. वेंगुर्ला

खरी नक्कल
तहसिलदार वेंगुर्ला

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३, ४ व ५ आणि ७]

गाव कुलगाव

तालुका वेंगुर्ले

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
५०.	९	
शेताचे स्थानिक नाव	पूरवणी	

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

भोगवटादाराचे नाव

कल्पना गजानन साठे
मोरेश्वर गजानन साठे
वर्धा गजानन साठे
विद्या गजानन साठे
विद्या वासल मसुरे
ज्योती प्रकर जोशी
२०१ ५१२
प्रशांत परशुराम कांबळी
५१२ ०-१३-३
पो.वि. ०-०२-०

खाते क्रमांक

कुळाचे नाव खंड

रु. पैसे

१००१०९

इतर अधिकार

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

पिकाखालील क्षेत्रांचा तपशील													
मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र			लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
हंगाम	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	क्षेत्र	वर्ग			
३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
	हे. आ	हे. आ		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलवरून खरी नक्कल तयार तारीख - 09/04/19

तलाठी कनयाळ
ता. वेंगुर्ला

तहसिलदार वेंगुर्ले

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **50/9**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: BHATVADI KANYAL	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.26.60 Tari ----- Varkas ----- Other ------ ..... Total Area 0.26.60 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) 0.04.0 ..... Total Potkharaba 0.04.00 ..... Assessment 06.00 Judi or Spl assessment.	(3433) (2463) (8779) (1557) (202) PRABHAVATI PADMAKAR SATHE VITHAL PDMAKAR SATHE NAGESH PADMAKAR SATHE YASHSHRI YASHODHAN VATVE (539) (202) (8779) (201) VINITA VITHAL SATHE (539) (6164)	164, 165, 404 Name of Tenant Other rights (2436) (3447) Other rights FRAGMENT (2532) (2964)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **KANYAL** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.50/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2003-04	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2004-05	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2005-06	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2006-07	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2007-08	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2008-09	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2009-10	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2010-11	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2011-12	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2012-13	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2013-14	Kharip							MANGO	0.26.60				Self		
								ARECA NUT							
2014-15	Kharip							MANGO	0.26.60				Self		

2015-16	Kharip							ARECA NUT MANGO ARECA NUT	0.26.60				Self		
2016-17	Kharip							MANGO ARECA NUT	0.26.60				Self		

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **50/9 (SUPPLEMENT)**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field: BHATVADI KANYAL	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ---- Tari ----- Varkas ----- Other ------ ..... Total - --- ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ---- ..... Total Potkharaba 0------- ..... Assessment --------- Judi or Spl assessment.	(KALPANA GAJANAN SATHE MORESHWAR GAJANAN SATHE VARSHA GAJANAN SATHE VIDHYA GAJANAN SATHE VIDHYA VAMAN MARATHE JYOTI BHASKAR JOSHI (201) (512) PRASHANT PARSHURAM KAMBLI (512)	Name of Tenant Other rights Other rights FRAGMENT (414)

Village Form- XII

Register of Crops
(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village- **KANYAL** Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.50/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			

अहवाल दिनांक : २५/०५/२०२०

602

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- कनयाळ तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ५५१ व दिनांक : ०६/०८/२०१८

भुमापन क्रमांक व उपविभाग : ५०/९

भुमापन क्रमांक व उपविभाग	भू-धारणा पध्दती	भोगवटादाराचे नांव
५०/९	भोगवटादार वर्ग -१	

शेताचे स्थानिक नांव :- भटवाडी कनयाळे		क्षेत्र	आकार	पो.ख.	फे.फा	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	[कल्पना गजानन साठे		]	(512)	[१६४], १६५, २२१३
जिरायत	-	[ज्योती भास्कर जोशी		]	(512)	कुळाचे नाव
बागायत	०.२६.६०	[मोरेश्वर गजानन साठे		]	(512)	इतर अधिकार
तरी	-	[वर्षा गजानन साठे		]	(512)	बोजा
वरकस	-	[विदया गजानन साठे		]	(512)	प्रशात प.काबळी यांचे हिश्यापुरता कॅथॉलिक अर्बन
इतर	-	[विदया वामन मराठे		]	(512)	को ऑप क्रेडिट सो शाखा शिरोडा याचा ३,००,०००/-
एकुण क्षेत्र	०.२६.६०	-------सामाईक क्षेत्र------				(तीन लाख) बोजा (५५१)
पोट-खराब (लागवडीस अयोग्य)						इतर
वर्ग (अ)	०.०४.००	नागेश पद्माकर साठे			(201)	तुकडा
वर्ग (ब)	-	प्रभावती पद्माकर साठे			(201)	तुकडा
एकुण पो ख	०.०४.००	यशश्री यशोधन वाटवे			(201)	इतर
आकारणी	६.००	[विठ्ठल पद्माकर साठे	0.13.30	3.00	0.0200] (539)	
जी किंवा विशेष आकारणी	-	विनिता विठठल साठे			(539)	
		-------सामाईक क्षेत्र------	0.13.30	3.00	0.02.00	
		प्रशांत परशूराम कांबळी	0.13.30	3.00	0.02.00 (512)	
जुने फेरफार क्र. (१),(२०१),(२०२),(२४८),(५२६),(१५५७),(२४३६),(२४६३),(२५३२),(२९६८),(३४३३),(३४४७),(६१६४),(८७७९)						सीमा आणि भुमापन चिन्हे :

गाव नमुना बारा

पिकांची नोंदवही

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- कनयाळ तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ५५१ व दिनांक : ०६/०८/२०१८

भुमापन क्रमांक व उपविभाग : ५०/९

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्ष	हंगाम	मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी		
२०१९-२०	खरीप							नारळ		०.२६६०			विहीर	

"या प्रमाणित प्रतीसाठी फी म्हणून १५/- रुपये मिळाले."

दिनांक :- २१/०१/२०२१

सांकेतिक क्रमांक :- २७३३०००५०४१५०४०००० १२०२११२०७

(नाव :- सुवर्णलता सुनिल सोळंखी)

तलाठी साझा :- कनयाळता :- वेंगुर्ला जि :-सिंधुदुर्ग

तलाठी कनयाळ
ता. वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Kanyal **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 50/9 | Type of Occupancy-Bhogwatdar Class-I

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M.	Kalpana Gajanan Sathe				(512)	(164), 165,2213
	Jyoti Bhaskar Joshi				(512)	Name of Tenant
Jirayat -------	Moreshwar Gajanan Sathe				(512)	
Bagayat 0-26.60	Varsha Gajanan Sathe				(512)	
Tari --------	Vidya Gajanan Sathe				(512)	Other rights
Varkas -----	Vidya Vaman Marathe				(512)	Charge to the extent of share of Prashant Kambli of Catholic Urban co Operative Credit Society, branch Shiroda to the tune of Rs.3,00,000/- (Rs. Three lakh) (551)
Other ------	----------Common Area------					
Total Area 0-26-60	Nagesh Padmakar Sathe				(201)	
	Prabhavati Padmakar Sathe				(201)	
	Yashshri Yashodhan Watave				(201)	other
Pot Kharaba(Non cultivable)						
	(Vithal Padmakar Sathe	0-13-30	3-00	0-0200)_	(539)	fragment
Class (A) 0-04-00	Vinita Vithal Sathe				(539)	
Class (B) -----						
	----------common area--------	0-13-30	3-00	0-0200		fragment
Total Potkharaba 0-04-00	Prashant Parshuram Kambli	0-13-30	3-00	0-0200	(512)	other
Assessment 6-00						
Judi or Spl assessment.						

Old Mutation Nos-	Boundaries and survey marks
(1),(201),(202),(248),(526),(1557),(2436),(2463),(2532),(2968),(3433),(3447),(6164),(8779)	

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village-Kanyal Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---50/9

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2019-20	Kharip							coconut		0-2660			Well	

गाव देवलाळे

वि.स.पु.कु.को.क्र.५

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
3	१५	गोकुळ

शेताचे स्थानिक नाव देवगाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
..... चरी	0	03
.....		
एकूण ..	0	03
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
सुडी किंवा विशेष आकारणी ..	0	13
	0	13

देवगाव नकुल शेंडी

देवगाव नकुल शेंडी

इतर अधिकार

000119

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येका-खालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र							
		पिकाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४ हे. आ.	५ हे. आ.	६	७ हे. आ.	८ हे. आ.	९	१० हे. आ.	११ हे. आ.	१२	१३ हे. आ.	१४	१५	१६
2008	२५							माऊलगा						२५६१	१ तळी
08								0	03	1८					
2008	२५							माऊलगा						२३६	१ तळी.
08								0	03	1८					
२००९	२५							माऊलगा						२५६	१ तळी
०७								0	03	1८					
०५।०८	२५							माऊलगा						२५६१	१ तळी
								0	03	1८					
०८।१०	२५							माऊलगा						२५६	१ तळी
								0	03	1८					

खाद नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे आ.	हे आ.		हे आ.	हे आ.		हे आ.	हे आ		हे. आ.			
०९/१०	२८							माडबाग ०१०३८						खुद्द	वेंगुर्ला १ तलाठी
१०/११	२८							माडबाग ०१०३८						००१२०	१ तलाठी
११/१२	२८							माडबाग ०१०३८						खुद्द	१ तलाठी
१२/१३											माडबाग ०-३-८			खुद्द	—"—
१३/१४	२८							माडबाग ०-०३-८						खुद्द	१ तलाठी
१४/१५	२८							माडबाग ०-०३-८						खुद्द	१ तलाठी

अस्सलचा/न खरी नक्कल तयार तारीख –०३/०४/२०

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला कार्यालय

गाव मेहरुळे तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
3	१८	भो.क.

शेताचे स्थानिक नाव पुरवणी

भोगवटादाराचे नाव त्रिंबक आत्माराम गावंडी E803 ०.३२० ८२६

खाते क्रमांक

कुळाचे नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

विजय विश्राम गावंडी E8E७ ८२६ E7E8

रु. पैसे

इतर अधिकार

000121

सीमा आणि भूभाग चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: भिन्नशाखा संकेत क्रमांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: अजल सिंचित	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: अजल सिंचित	निर्भेळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्भेळ पिकाखालील क्षेत्र: जल सिंचित	निर्भेळ पिकाखालील क्षेत्र: अजल सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: प्रकार	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलवरुन खरी नक्कल तयार तारीख - 09/02/21

सलाठी सही रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला कचेरी

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **3/17**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field Khajan	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat ----- Tari 0.03.80 Varkas ----- Other ----- ..... Total Area 0.03.80 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 0.83 Judi or Spl assessment.	Damayanti Nakul Gavandi (1438), (8164), (9172) Savlaram Nakul Gavandi (8164)	Name of Tenant Other Rights (2665), (1430) Fragment (2532), (2968)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 3/17

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Coconut		0.0380				Self	Lake
2005-06	Kharip							Coconut		0.0380				Self	Lake
2006-07	Kharip							Coconut		0.0380				Self	Lake
2007-08	Kharip							Coconut		0.0380				Self	Lake
2008-09	Kharip							Coconut		0.0380				Self	Lake
2009-10	Kharip							Coconut		0.0380				Self	Lake
2010-11	Kharip							Coconut		0.0380				Self	Lake
2011-12	Kharip							Coconut		0.0380				Self	Lake
2012-13	Kharip							Coconut		0.0380				Self	Lake
2013-14	Kharip							Coconut		0.0380				Self	Lake
2014-15	Kharip							Coconut		0.0380				Self	Lake

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **3/17** **Supplement**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat ----- Tari 0.03.80 Varkas ----- Other ----- ..... Total Area 0.03.80 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 0.83 Judi or Spl assessment.	Trimbak Atmaram Gavandi (6403), (7320), (6265) Vijay Vishram Gavandi (6697) (6164)	Name of Tenant Other Rights

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ३/१७ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सावळाराम **नकूल गवंडी**	०.०१.२६	०.२७		(८१६४)	४१, ९६, १३२, ३००
जिरायत	-						कुळाचे नाव
बागायत	०.०३.८०	त्रिंबक **आत्माराम गवंडी**	०.००.६४	०.१४		(७३२०)	इतर **अधिकार**
तरी	-						सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	दमयंती **नकुल गवंडी**	०.०१.२६	०.२८		(९१७२)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						इतर
----------	----------	विजय **विश्राम गवंडी**	०.००.६४	०.१४		(६६९७)	नि.स.प्र.कू.का.क.४३ प्र (१४३०)
एकुण क्षेत्र	०.०३.८०						इतर
----------	----------						इतर
पोट-खराब (लागवडीस अयोग्य)							इतर
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	०.८३						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (६७३),(१४३८),(२५३२),(२६६५),(२९६८),(६१६४),(६४०३),(६६९७),(७३२०),(८१६४),(९१७२),(९३७४) **सीमा आणि भुमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२८/११/२०१९:०९:०२:४५ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०६/०७/२०२१ : १३:२७:०२ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001056547 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ३/१७

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र												
					घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							नारळ		०.०३८०			तळी	
२०१८-१९	खरीप							नारळ		०.०३८०			तळी	
२०१९-२०	खरीप							नारळ		०.०३८०			तळी	

हा ७/१२ अभिलेख (दि.२८/११/२०१९:०९:०२:५५ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०६/०७/२०२१ : १३:२७:०२ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000105654 7 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **3/17** Type of Occupancy-Bhogwatdar Class-2

Local name of Field	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat ----- Tari 0.03.80 Varkas ----- Other ----- ..... Total Area 0.03.80 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 0.83 Judi or Spl assessment.	Savlaram Nakul Gavandi	0.01.26	0.27		(8164)	41, 96, 132, 300 Name of Tenant Other Rights Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1) Other controlled form under Tenancy Act section 43 P (1430) Other Other Other
	Trimbak Atmaram Gavandi	0.00.64	0.14		(7320)	
	Damayanti Nakul Gavandi	0.01.26	0.28		(9172)	
	Vijay Vishram Gavandi	0.00.64	0.14		(6697)	
	----------Common Area----------					

Old Mutation Nos (673), (1438), (2532), (2665), (2968), (6164), (6403), (6697), (7320), (8164), (9172), (9374)

Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 3/17

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Coconut		0.0380			Lake	
2018-19	Kharip							Coconut		0.0380			Lake	
2019-20	Kharip							Coconut		0.0380			Lake	

गाव हारगाळे तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
५	१	भोग

शेताचे स्थानिक नाव वडीचा नमस

भोगवटादाराचे नाव
हिरामणी [illegible] नेरूर
३५२ ४४६ २५५९ ३०५२
५५२
[illegible]

खाते क्रमांक २४

कुळाचे नाव

खंड रु. पैसे

इतर अधिकार
१०४२ ३४६६ २००१ ३५५२ ३२६५

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....२४	०१००१८	
.....की.	०१९४१५	
.....		
एकूण ..	०१२२१३	
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ...	०१००१६	
एकूण ..	०१००१६	
..	रुपये	पैसे
आकारणी		
दुसरी किंवा विशेष आकारणी ..	५	१७
	५	१७

[illegible] ६९६८ [illegible]
[illegible] [illegible]
[illegible] [illegible]
[illegible] [illegible]
[illegible] [illegible]
५७१

चालगाडी वोजा रु ५००१–

000132

सीमा आणि भूमापन चिन्हे
एकूण २५३२

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील								लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	कमी करण्याचे कारण	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्वेळ पिकाखालील क्षेत्र						
		मिश्रपिकाचा संकेतांक	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	क्षेत्र	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
२००४ ०५	२४							भाडकाणी						२५५९	
								०१२२१३							
२००५ ०६	२४							भाडकाणी						२५६	
								०१२२१३							
२००६ ०७	२५							भाडकाणी						२५५	
								०१२२१३							
०७०८	२५							भाडकाणी						२५६१	
								०१२२१३							
०८१०	२५							भाडकाणी						२५५	
								०१२२१३							

D12

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१५अ
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
९/१०	इ						माडबाग			0 1 2 3				२५/८८	
७/१७							माडबाग							१८४	000133
							0 1 2 3								
											माडबाग				
											0-22-3				
११४	८७														
											माडबाग				
४१७	५१										0-22-3				

अस्सलवरून खरी नक्कल तयार तारीख – 09/08/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/1**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field wadicha Namas	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.14.50 Tari 0.07.80 Varkas ----- Other ------ ..... Total Area 0.22.30 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.60 Class (B) ----- ..... Total Potkharaba 0.00.60 ..... Assessment 5.03 Judi or Spl assessment.	Asulo Inso Jeral (352), (446), (1579),(3752),(572) Sayer Asulo Jeral Inas Asulo Jeral Elli Domnic Britto (6164) Mersu Toletin Fernandes Carmelin Jockey Pareira Aanmari Asulo Jearal (571) ----------Common Area----------	24 Name of Tenant Other Rights (1742), (3446),(2001),(3752), (3295) Fodder burden Rs. 500/- Fragment (2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Coconut		0.2230				Self	
2005-06	Kharip							Coconut		0.2230				Self	
2006-07	Kharip							Coconut		0.2230				Self	
2007-08	Khariip							Coconut		0.2230				Self	
2008-09	Kharip							Coconut		0.2230				Self	
2009-10	Kharip							Coconut		0.2230				Self	
2010-11	Kharip							Coconut		0.2230				Self	
2011-12	Kharip							Coconut		0.2230				Self	
2012-13	Kharip							Coconut		0.2230				Self	
2013-14	Kharip							Coconut		0.2230				Self	
2014-15	Kharip							Coconut		0.2230				Self	

अहवाल दिनांक : २५/०१/२०२०

619

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ६९९ व दिनांक : ०४/०४/२०१८

भुमापन क्रमांक व उपविभाग : ५/१

भुमापन क्रमांक व उपविभाग	मू-धारणा पध्दती	भोगवटादाराचे नांव
५/१	भोगवटादार वर्ग -१	

शेताचे स्थानिक नांव :- वडीचा नमस		क्षेत्र	आकार	पो.ख.	फे.फा	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	आनमारी आसुलो जेरॉल			(571)	२४
जिरायत	-	इनास आसुलो जेरॉल			(571)	कुळाचे नाव
बागायत	०.१४.५०	एली डॉमनिक ब्रिटो			(571)	इतर अधिकार
तरी	०.०७.८०	कारमेलिन जॉकी परेरा			(571)	तगाई - चारा
वरकस	-	सायेर आसुलो जेरॉल			(571)	चारातगाई बोजा रू.५००/- (१७४२)
इतर	-	मेर्सु तोलेतिन फर्नांडिस			(571)	तुकडा
एकुण क्षेत्र	०.२२.३०	———सामाईक क्षेत्र———	0.22.30	5.03	0.00.60	.(२५३२)
पोट-खराब (लागवडीस अयोग्य)						
वर्ग (अ)	०.००.६०					
वर्ग (ब)	-					
एकुण पो ख	०.००.६०					
आकारणी	५.०३					
ी किंवा विशेष आकारणी	-					

जुने फेरफार क्र. (३५२),(४४६),(५७१),(६६३),(६९९),(१५७९),(१७४२),(२००१),(२५३२),(३२९५),(३४४६),(३७५२),(६१६४)	सीमा आणि भुमापन चिन्हे :

गाव नमुना बारा

पिकांची नोंदवही

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ६९९ व दिनांक : ०४/०४/२०१८

भुमापन क्रमांक व उपविभाग : ५/१

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्ष	हंगाम	मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी		
२०१९-२०	खरीप							नारळ		०.२२३०				

"या प्रमाणित प्रतीसाठी फी म्हणून १५/- रुपये मिळाले."

दिनांक :- २५/०१/२०२१

सांकेतिक क्रमांक :- २७३३०००५०४१५०००००१२०२१११९५

(नाव :- सुवर्णलता सुनिल सोळंखी)

तलाठी साझा :- रेडीता :- वेंगुर्ला जि :-सिंधुदुर्ग

तलाठी साझा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/1** Type of Occupancy-Bhogwatdar Class-1

Local name of Field: wadicha namas	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.14.50 Tari 0.07.80 Varkas ----- Other ------ Total Area 0.22.30 Pot Kharaba(Non cultivable) Class (A) 0.00.60 Class (B) ----- Total Potkharaba 0.00.60 Assessment 5.03 Judi or Spl assessment.	Aanmari Asulo Jearal Inas Asulo Jeral Elli Domnic Britto Carmelin Jockey Pareira Sayer Asulo Jeral Mersu Toletin Fernandes ----------Common Area----------	0.22.30	5.03	0.00.60	(571) (571) (571) (571) (571) (571)	24 Name of Tenant Other Rights Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1) Other Fodder burden Rs. 500/- (1742) Fragment (2532)
Old Mutation Nos (352),(446),(571),(663),(699),(1579),(1742),(2001),(2532),(3295),(3446),(3752),(6164)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2019-20	Kharip							Coconut		0.2230				

गाव मटारगव्हे

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
५	2	भो.क.2

होताचे स्थानिक नाव

लागवडीयोग्य क्षेत्र	हेक्टर	आर
६३७४ ..... खंड	0104	13
..... जो	0193	15
.....		
एकूण ..	0197	16
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..	0100	16
एकूण ..	0100	16
..	रुपये	पैसे
आकारणी		
सुडी किंवा विशेष आकारणी ..	8	89
	8	89

भोगवटादाराचे नाव

सालू कुरलान लोध [illegible] ५
(2) (52) (६७७) ०८

सुईस सेलान लोध ८८
(६४०१)
५५५ १२०१ १२८२ १३०१
१४५३ १५६९ १६५१ ८६६६

जाते क्रमांक ५३

कुळाचे नाव खंड

रु. पैसे

इतर अधिकार
3440 (2) 2626 (६४०१)
५५६३ वागायत

000134

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र: पिकाखालील क्षेत्राचा संकेतांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: कायम सिंचित	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: हंगाम सिंचित	घटक पिके व प्रत्येकाखालील क्षेत्र: कायम सिंचित	निर्मळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्मळ पिकाखालील क्षेत्र: जल सिंचित	निर्मळ पिकाखालील क्षेत्र: कायम सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: स्वरूप	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
२००४ ०५	२य	[illegible]						आडवाग						२५५५	
		सेलान कुरलान लोध						0197 16							
२००५ ०६	२य	फुलान्सीस कुरलान लोध						मडवा						२५६	
		फ्रेलसिंग कुरलान लोध						0196							
		सूईस मापकर्ज मगनसिंग													
२००६ ०७	२य	लोनसिंग धालू [illegible]						मडवा						२४५	
		[illegible]	६२५	४०००				0 वि 16							
०७।०८	२य							मडवा						२५१	
								0197 16							
०८।०९	२य							मडवा						२४५	
								0197 16							

शाक नमुना तारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0190	20						MIS(11)		0-19-16					खरीप	
2090/2099	20						MIS(11)		0-19-16						000135
2093										MIS(11)					
93/97	25						MIS(11)		0-9<-6						
94/97	29						MIS(11)		0-9<-6						

अस्सलवरून खरी नक्कल तयार तारीख - 03/04/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/2**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.13.40 Tari 0.05.30 Varkas ----- Other ------ ..... Total Area 018.70 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.60 Class (B) ----- ..... Total Potkharaba 0.00.60 ..... Assessment 4.49 Judi or Spl assessment.	Salu Kustan Lob (2), (42), (877). Luis Santan Lob (9401), (595), (1291), (1292), (1301), (1453), (1569), (1651),(8696), (6168) Mary Kustan Lob Santan Kustan Lob Francis Kustan Lob Filip Kustan Lob Luisa Michael Fernandes Letis Ghabru D'souza (625), (477)	53, Name of Tenant Other Rights (3467), (2), (2616) Bagayat (5593)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of the Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Coconut		0.1870				Self	
2005-06	Kharip							Coconut		0.1870				Self	
2006-07	Kharip							Coconut		0.1870				Self	
2007-08	Kharip							Coconut		0.1870				Self	
2008-09	Kharip							Coconut		0.1870				Self	
2009-10	Kharip							Coconut		0.1870				Self	
2010-11	Kharip							Coconut		0.1870				Self	
2011-12	Kharip							Coconut		0.1870				Self	
2012-13	Kharip							Coconut		0.1870				Self	
2013-14	Kharip							Coconut		0.1870				Self	
2014-15	Kharip							Coconut		0.1870				Self	

अहवाल दिनांक : २२/११/२०१९

626

गाव नमुना सात
अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ७११ व दिनांक : २४/०१/२०१९

भुमापन क्रमांक व उपविभाग : ५/२

भुमापन क्रमांक व उपविभाग	भू-धारणा पध्दती	भोगवटादाराचे नांव
५/२	भोगवटादार वर्ग - २	

शेताचे स्थानिक नांव :-		क्षेत्र	आकार	पो.ख.	फे.फा	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सालु कूस्तान लोब			(625)	५३, २८४
जिरायत	-	फ्रान्सीस कूस्तान लोब			(625)	कुळाचे नाव
बागायत	०.१३.४०	संतान कूस्तान लोब			(625)	इतर अधिकार
तरी	०.०५.३०	लेतीस घाब्रु डिसोजा			(625)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	फिलीप कूस्तान लोब			(625)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	[लुईजा मायकल फर्नांडिस		]	(711)	इतर
एकुण क्षेत्र	०.१८.७०	लुईजामारिया मायकल फर्नांडिस			(711)	बागायत (५५९३)
पोट-खराब (लागवडीस अयोग्य)		———सामाईक क्षेत्र———	0.09.35	2.25	0.00.30	
वर्ग (अ)	०.००.६०	लुईस संतान लोब	0.09.35	2.24	0.00.30	(9401)
वर्ग (ब)	-					
एकुण पो ख	०.००.६०					
आकारणी	४.४९					
किंवा विशेष आकारणी	-					

जुने फेरफार क्र. (२),(४२),(४७७),(५९५),(६२५),(६७३),(६९९),(१२९१),(१२९२),(१३०१),(१४५३),(१५६९),(१६५१),(२६१६),(३४६७),(६१६४),(८६९६),(९३७४),(९४०१)

सीमा आणि भुमापन चिन्हे :

गाव नमुना बारा
पिकांची नोंदवही

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ७११ व दिनांक : २४/०१/२०१९

भुमापन क्रमांक व उपविभाग : ५/२

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्ष	हंगाम	मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी		
२०१९-२०	खरीप							नारळ		०.१८७०				

"या प्रमाणित प्रतीसाठी फी म्हणून १५/- रुपये मिळाले."

दिनांक :- २५/०१/२०२१

सांकेतिक क्रमांक :- २७३३०००५०४१५०००००१२०२११२०९

(नाव :- सुवर्णलता सुनिल सोळंखी)

तलाठी साझा :- रेडीता :- वेंगुर्ला जि :-सिंधुदुर्ग

तलाठी साझा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/2** Type of Occupancy-Bhogwatdar Class-1

Local name of Field		Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area	Hec, R, Sq,M.	Salu Kustan Lob				(625)	53, 284
Jirayat	---	Francis Kustan Lob				(625)	Name of Tenant
Bagayat	0.13.40	Santan Kustan Lob				(625)	Other Rights
Tari	0.05.30	Letis Ghabru D'souza				(625)	
Varkas	-----	Filip Kustan Lob				(625)	Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1)
Other	------	[Luisa Michael Fernandes				(711)	
		Luisamaria Michael Fernandes]				(711)	
Total Area	0.18.70						
		----------Common Area----------	0.09.35	2.25	0.00.30		Bagayat (5593)
Pot Kharaba(Non cultivable)							
Class (A)	0.00.60						
Class (B)	-----	Luis Santan Lob	0.09.35	2.24	0.00.30	(9401)	
Total Potkharaba	0.00.60						
Assessment	4.49						
Judi or Spl assessment.							

Old Mutation Nos	Boundaries and survey marks
(2),(42),(477),(595), (625),(673),(699),(1291), (1292), (1301), (1453), (1569), (1651), (2616), (3467), (6164), (8696), (9374), (9401)	

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2019-20	Kharip							Coconut		0.1870				

गाव मेहरुळे तालुका वेल्हे

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
५	3	भो.व.१

शेताचे स्थानिक नाव

आकारणीयोग्य क्षेत्र	हेक्टर	आर
२व	०१९५	१९
बी.	०१००१	८
एकूण ..	०१९६	१७
पोटखराब (आकारणीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		

	रुपये	पैसे
आकारणी		
सुधी किंवा विशेष आकारणी ..	११	५६
	११	५६

भोगवटादाराचे नाव

३५०१ चंद्रकांत देवकर (क)
३५१ चंद्रकांत देवकर
३५०१ माधव लाड
इतरा सलिश गोरेकर
५०३३ २१५
देवदत्त नारायण चुकलवाली
३२५ देवकर
३७३ ७९३५ ७५०१ ७६५१
२६५८ ६३०३ ५०३३
मोजू बुद्रुक नोंदी. ०-०४-१८ ०.३१
संताजी तुकदेव नोंदी. ०-०४-१८ ०.३१

खाते क्रमांक समर्थक १११

कुळाचे नाव खंड

रु. पैसे

इतर अधिकार
७५४१ ८५५८
८८३०

000136

सीमा आणि भूमापन चिन्हे
दक्षिण २५३२

पूर्वावलोकन पहा

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: मिश्रपिकाचा संकेत क्रमांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित हे. आ.	मिश्र पिकाखालील क्षेत्र: कोरडवाहू हे. आ.	घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित हे. आ.	घटक पिके व प्रत्येकाखालील क्षेत्र: कोरडवाहू हे. आ.	निर्मळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्मळ पिकाखालील क्षेत्र: जल सिंचित हे. आ.	निर्मळ पिकाखालील क्षेत्र: कोरडवाहू हे. आ.	लागवडीसाठी उपलब्ध नसलेली जमीन: वर्णन	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र हे. आ.	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
२००८ ०५	२व							भो.बा.१ ०१९६१७						२५६१	
२००५ ०६	८१							भो.ब.१ ०-०६-०						२७६	
२००६ ०७	२व							भो.ब.१ ०१९६१७						३७६	
०७१०८	ब१							भो.ब.१ ०१९६१७						२५६१	
०८१०८	२व							भो.ब.१ ०१९६१७						३७६	

पीक पाहणी द्वारा -चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
0610	ज							माडबाग	0-16-0					खरीद	
2010/2011	ज							माडबाग	0-16-0					मुंद	
														000137	
2011/2012	ज							माडबाग	0-16-0					मुंद	
2013										माडबाग → ६				७	
93/94										माडबाग				खरीद	
94/95	ज	—		—		—		—		माडबाग 0-16-0		—		खरीद	

अस्सलवरून खरी नक्कल तयार तारीख - 05/04/23

तलाठी सज्जा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नकल
तहसिलदार वेंगुर्ले

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
५	3	भो.व.१

शेताचे स्थानिक नाव: पुरवणी

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (ब) ..		
वर्ग (क) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..		

भोगवटादाराचे नाव

हेमकेश गंगाधर रेडकर (भो.१)
५७३३ ६३० ५८ ८४

मनोज गंगाधर रेडकर.
५७३३ ५८

मनोहर मंगेश कुलकर्णी ८४
५७३३ ५८

हॅन्ड्री वस्त्राव लोबो.
फिक्टर वस्त्राव लोबो
मायकल वस्त्राव लोबो.
हिर्ड वस्त्राव लोबो
५८

खाते क्रमांक

मूळचे नाव खंड

रु. पैसे

इतर अधिकार

०-८८-३४ ०-७८

000138

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येक खालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र							
		पिकाखालील क्षेत्राचा संकेतांक	जल सिंचित	बजल सिंचित	पिकाचे नाव	जल सिंचित	बजल सिंचित	पिकाचे नाव	जल सिंचित	बजल सिंचित	हंगाम	वर्ष			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

अस्सलवरून खरी नक्कल तयार तारीख - 05/04/29

तलाठी सझा रेडी
ता. वेंगुर्ला जि. सिंधुदुर्ग.

तलाठी सझा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नक्कल

तहसिलदार वेंगुर्ले यांचेसाठी

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/3**	Type of Occupancy-Bhogwatdar Class-1	

Local name of Field	Name of Occupant Area Assesment PK Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat 0.00.80 Tari 0.15.90 Varkas ----- Other ------ ..... Total Area 0.16.70 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 1.56 Judi or Spl assessment.	Bhushan Chandrakant Redkar Usha Chandrakant Redkar Aparna Madhav Lad Anagha Satish Neurkar (5733) (217) (498) Devdatta Narayan Kulkarni Redkar (6164) (325) (313)(1135)(1501)(1651)(2458)(4303)(5733) Salu Kustan Lobo (497) Santan Luis Lobo (459)	114 Name of Tenant Other Rights (1541), (2458),(8930)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/3

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Coconut		0.1670				Self	
2005-06	Kharip							Coconut		0.1670				Self	
2006-07	Kharip							Coconut		0.1670				Self	
2007-08	Kharip							Coconut		0.1670				Self	
2008-09	Kharip							Coconut		0.1670				Self	
2009-10	Kharip							Coconut		0.1670				Self	
2010-11	Kharip							Coconut		0.1670				Self	
2011-12	Kharip							Coconut		0.1670				Self	
2012-13	Kharip							Coconut		0.1670				Self	
2013-14	Kharip							Coconut		0.1670				Self	
2014-15	Kharip							Coconut		0.1670				Self	

अहवाल दिनांक : २०/०२/२०२०

634

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ७१९ व दिनांक : १०/०१/२०२०

भुमापन क्रमांक व उपविभाग : ५/३

भुमापन क्रमांक व उपविभाग ५/३	भू-धारणा पध्दती भोगवटादार वर्ग -१	भोगवटादाराचे नांव

शेताचे स्थानिक नांव :-		क्षेत्र	आकार	पो.ख.	फे.फा	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	हँड्री बस्त्याव लोबो			(458)	५९, ६२७, ६२८
जिरायत	-	रिचर्ड बस्त्याव लोबो			(458)	कुळाचे नाव
बागायत	०.००.८०	व्हिक्टर बस्त्याव लोबो			(458)	इतर अधिकार
तरी	०.१५.९०	मायकल बस्त्याव लोबो			(458)	
वरकस	-	------सामाईक क्षेत्र------	0.08.34	0.78		
इतर	-					
एकुण क्षेत्र	०.१६.७०	[सालू कुस्तान लोबो	0.04.18	0.39	] (719)	
पोट-खराब (लागवडीस अयोग्य)		साल्वादोर कुस्तान लोबो	0.04.18	0.39	(719)	
वर्ग (अ)	-					
वर्ग (ब)	-	संतान लूईस लोबो	0.04.18	0.39	(459)	
एकुण पो ख	०.००.००					
आकारणी	१.५६					
ी किंवा विशेष आकारणी	-					

जुने फेरफार क्र.	सीमा आणि भुमापन चिन्हे :
(२१७),(३१३),(३२५),(४५७),(४५८),(४५९),(६७३),(६९९),(११३५),(१५०१),(१५४१),(१६५१),(२४५८),(२५३२),(४३०३),(५७३३),(६१६४),(८९३०)	

गाव नमुना बारा

पिकांची नोंदवही

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम,१९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग शेवटचा फेरफार क्रमांक : ७१९ व दिनांक : १०/०१/२०२०

भुमापन क्रमांक व उपविभाग : ५/३

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्ष	हंगाम	मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी	हे.आर. चौ.मी		हे.आर. चौ.मी		
२०१९-२०	खरीप							नारळ		०.१६७०				

"या ७/१२ वर दुरुस्ती (त्रुटी) चे काम अपूर्ण आहे. त्यामुळे हा ७/१२ वापरण्यापूर्वी तलाठी यांचे कडून सदर दुरुस्ती पूर्ण करून घ्यावी व तदनंतर अद्यावत (त्रुटी नसलेला) ७/१२ ची प्रत काढून त्याचा वापर करावा !!!"

"या प्रमाणित प्रतीसाठी फी म्हणून १५/- रुपये मिळाले."

दिनांक :- २५/०१/२०२१

सांकेतिक क्रमांक :- २७३३०००५०४१५०००००००१२०२११२१०

(नाव :- सुवर्णलता सुनिल सोळंखी)

तलाठी साझा :- रेडीता :- वेंगुर्ला जि :-सिंधुदुर्ग

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **5/3** Type of Occupancy-Bhogwatdar Class-1

Local name of Field		Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area	Hec, R, Sq,M.	Henry Bostyav Lobo				(458)	59, 627, 628
Jirayat	---	Richard Bostyav Lobo				(458)	Name of Tenant
Bagayat	0.00.80	Victor Bastyav Lobo				(458)	Other Rights
Tari	0.15.90	Michael Bastyav Lobo				(458)	
Varkas	-----						
Other	------	----------Common Area----------	0.08.34	0.78			
Total Area	0.16.70						
		[Salu Kustan Lobo	0.04.18	0.39		(719)	
Pot Kharaba(Non cultivable)		Salvador Kustan Lobo	0.04.18	0.39		(719)	
Class (A)	-----						
Class (B)	-----						
		Santan Luis Lobo	0.04.18	0.39		(459)	
Total Potkharaba	0.00.00						
Assessment Judi or Spl assessment.	1.56						

Old Mutation Nos (217), (313), (325),(457), (458), (459), (673), (699), (1135), (1501), (1541), (1651), (2458),(2532),(4303), (5733), (6164), (8930).

Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/3

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2019-20	Kharip							Coconut		0.1670				

राज्य महाराष्ट्र तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	पृष्ठाच्या पलीकडे
१९	५	ओ.व.१

होलाचे स्थानिक नाव: लाखवेरी

भोगवटादाराचे नाव	चालू क्रमांक
दिनानाथ कृष्णाजी रेडकर	९२
मदन कृष्णाजी रेडकर	२१०१
विनोद कृष्णाजी रेडकर (१७३)	
शांताबाई कृष्णाजी गावंडी	इतर अधिकार
बाबी कृष्णाजी गावंडी	
राधाबाई कृष्णाजी गावंडी (१७३)	
(५६५) (१२९) (१२८२) (१५५२)	
(२५७२) (१४५२) (१३०१) (१९६)	·000 36
दमयंती नकुळ रेडकर (१९६) (१७०२)	(२९६) सीमा अगर भूमापन चिन्हे

भोगवटादाराचे नाव	क्षेत्र हेक्टर	क्षेत्र आर
.....		
.....		
२४	0	82 14
.....		
एकूण ..	0	82 14
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..	0	10 14
एकूण ..	0	10 14
	रुपये	पैसे
आकारणी		
मूळ किंवा विशेष आकारणी ..	21	03
	21	03 (१९६)

पुरवणीपत्र

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र — हंगामाचा प्रकार	मिश्र पिकाखालील क्षेत्र — लागवडीखालील क्षेत्र हे. आ.	मिश्र पिकाखालील क्षेत्र — लागवडीयोग्य पडीक हे. आ.	मिश्र पिकाखालील क्षेत्र — घटक पिके व इतर लागवडीखालील क्षेत्र — हंगामाचा प्रकार	घटक पिके व इतर लागवडीखालील क्षेत्र हे. आ.	घटक पिके व इतर लागवडीखालील क्षेत्र हे. आ.	निरंक पिकाखालील क्षेत्र — लागवडीखालील क्षेत्र हे. आ.	निरंक पिकाखालील क्षेत्र — लागवडीयोग्य पडीक हे. आ.	निरंक पिकाखालील क्षेत्र — इतर हे. आ.	लागवडीखाली उपलब्ध नसलेली जमीन हे. आ.	लागवडीखाली उपलब्ध नसलेली जमीन हे. आ.	सिंचनाचे साधन	पिकाखालील एकूण क्षेत्र हे. आ.	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
2008/04	२४								आणा 0 82 14					२४५५	
2004/06									आणा क्षेत्राचा फरक 0 82 14					२४५५	
06/04									आणा व क्षेत्राचा फरक 0 82 14					२४५५	
04/06									आणा व क्षेत्राचा फरक 0 82 14					२४५५	
06/06									आणा व क्षेत्राचा फरक 0 82 14					२४५५	
06/06									आणा व क्षेत्राचा फरक 0 82 14					२४५५	मार्च ५५ जाते
06/90									0 82 14						

23

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे.आ.	हे.आ.		हे.आ.	हे.आ.		हे.आ.	हे.आ.		हे.आ.			
१०।०१									कात व पड ०।४५					खंड	अपलब्ध पड
१०।०२									कात व पड ०।४५					००० 37	
														खंड	नापिकी पड
३५।३									भात व पड ०।४५					३३५	नापेरझाड पड
१५।०									भात व पड ०।४५					२७१	नापेरझाड पड
१५।५									भात व पड ०।४५					०।४५	नापेरझाड पड

अस्सलवरून खरी नक्कल तयार तारीख – 09/04/19

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ले

खरी नक्कल

तहसिलदार वेंगुर्ले

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २, ३, ४ आणि ७]

गाव म्हसलवे तालुका वेंगुर्ला

भूमापन क्रमांक	पृथक्करण क्रमांकाचा उपविभाग	भूधारणा पध्दती
१९	५	ओ.व.१
शेताचे स्थानिक नाव	पुरवणी	

लागवडीयोग्य क्षेत्र.	हेक्टर	आर
.....		
.....		
.....		
एकूण ..		
पोटखराब (लागवडीयोग्य नसलेले)—		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
दुप्पी किंवा विशेष आकारणी ..		

भोगवटादाराचे नाव

श्रीमती सावळाराम रेडकर
दुर्गाराम सावळाराम रेडकर
जगन्नाथ सावळाराम रेडकर
नंदकिशोर सावळाराम रेडकर
प्रमोद सावळाराम रेडकर
निलम गणपत कुडव
शोभना उल्हास मुळ्ये
(२७६) (२७८)

जाते क्रमांक

कुळाचे नाव खंड

रु. पैसे

इतर अधिकार

000 38

सीमा आणि भूमापक चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: पिकाखालील क्षेत्र	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येक घटक पिकाखालील क्षेत्र	निर्भेळ पिकाखालील क्षेत्र	लागवडीसाठी उपलब्ध असलेली जमीन	पडीत जमीन	कुळाचे नाव व कुळाच्या हस्तांतराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			

आस्सल वरून खरी नक्कल तयार तारीख - 9/04/19

Shamrao
तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **19/5**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field Lakheri	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ---- Tari 0.42.50 Varkas ----- Other ------ ..... Total Area 0.42.50 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.50 Class (B) ----- ..... Total Potkharaba 0.00.50 ..... Assessment 2.03 Judi or Spl assessment.	Dinanath Krishnaji Redkar Madann Krishnaji Redkar Vinod Krishnaji Redkar (173) Sakarabai Krishnaji Gavandi Babi Krishnnaji Gavandi Radhabai Krishnaji Gavandi (173) (595)(1291)(1292)(1552)(2512)(1452)(1301)(8164) Damayanti Nakul Redkar (8164)(9172)(6164)	12 Name of Tenant Other Rights (218)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/3

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy		0.4250				Self	
2005-06	Kharip							Paddy Mango		0.4250				Self	
2006-07	Kharip							Paddy Mango		0.4250				Self	
2007-08	Kharip							Paddy Mango		0.4250				Self	
2008-09	Kharip							Paddy Mango		0.4250				Self	
2009-10	Kharip							Paddy Mango		0.4250				Self	Coconut = 55
2010-11	Kharip							Paddy Mango		0.4250				Self	Coconut = 55
2011-12	Kharip							Paddy Mango		0.4250				Self	Coconut = 55
2012-13	Kharip							Paddy Mango		0.4250				Self	Coconut = 55
2013-14	Kharip							Paddy Mango		0.4250				Self	Coconut = 55
2014-15	Kharip							Paddy Mango		0.4250				Self	Coconut = 55

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग १९/५ **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	दुर्गाराम सावळाराम रेडकर				(२१८)	३४८, २१०७
जिरायत	-	शोभना विलास मुडये				(२१८)	कुळाचे नाव
बागायत	-	रमाकांत सावळाराम रेडकर				(२१८)	इतर अधिकार
तरी	०.४२.५०	प्रमोद सावळाराम रेडकर				(२१८)	
वरकस	-	नदंकिशोर सावळाराम रेडकर				(२१८)	
इतर	-	निलम गणपत कुडव				(२१८)	
----------	----------	[~~जगन्नाथ सावलाराम रेडकर~~			]	(७४८)	
एकुण क्षेत्र	०.४२.५०	शुभमंगल जगन्नाथ रेडकर				(७४८)	
----------	----------	जागृती जगन्नाथ रेडकर				(७४८)	
पोट-खराब (लागवडीस		शिवप्रसाद जगन्नाथ रेडकर				(७४८)	
अयोग्य)		सागर जगन्नाथ रेडकर				(७४८)	
वर्ग (अ)	०.००.५०	पूर्वा गोविंद गडेकर				(७४८)	
वर्ग (ब)	-	------सामाईक क्षेत्र------	०.२१.२५	१.०२	०.००.२५		
एकुण पो ख	०.००.५०						
----------	----------	दिनानाथ कृष्णाजी रेडकर				(१७३)	
आकारणी	२.०३	मदन कृष्णाजी रेडकर				(१७३)	
----------	----------	विनोद कृष्णाजी रेडकर				(१७३)	
जुडी किंवा विशेष	-	साकरावाई कृष्णाजी गवंडी				(१७३)	
आकारणी		बाबी कृष्णाजी गवंडी				(१७३)	
		राधाबाई कृष्णाजी गवंडी				(१७३)	
		दमयंती नकूळ रेडकर				(९१७२)	
		------सामाईक क्षेत्र------	०.२१.२५	१.०१	०.००.२५		

जुने फेरफार क्र (१७३),(२१८),(५९५),(६७३),(६९९),(१२९१),(१२९२),(१३०१),(१४५२),(१५५२),(२५१२),(६१६४),(८१६४),(९१७२)

सीमा आणि भुमापन चिन्हे

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. २३/१२/२०१९:०३:५४:२० PM रोजी) व गा.न.नं.१२ (दि. २३/१२/२०१९:०९:३७:३८ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०४/०२/२०२१ : १२:५८:०५ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000109331 1 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग १९/५

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.४२५०				
२०१८-१९	खरीप							भात		०.४२५०				
२०१९-२०	खरीप							भात		०.४२५०				

या ७/१२ अभिलेखा मधील गा.न.नं.७ (दि. २३/१२/२०१९:०३:४८:२० PM रोजी) व गा.न.नं.१२ (दि. २३/११/२०१९:०९:३७:३८ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०४/०२/२०२१ : १२:५८:०५ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001093311 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 19/5 | Type of Occupancy-Bhogwatdar Class-I

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ------ Tari 0-42-50 Varkas ----- Other ------ Total Area 0-42-50 Pot Kharaba(Non cultivable) Class (A) 0-00-50 Class (B) ----- Total Potkharaba 0-00-50 Assessment 2-03 Judi or Spl assessment.	Durgaram Sawalaram Redkar				(218)	348,2107 Name of Tenant
	Shobhana Vilas Mundye				(218)	Other Rights
	Ramakant Sawalaram Redkar				(218)	
	Pramod Sawalaram Redkar				(218)	
	Nandkishor Sawalaram Redkar				(218)	
	Nilam Ganpat Kudav				(218)	
	(Jagannath Sawalaram Redkar)				(748)	
	Shubhamangal Jagannath Redkar				(748)	
	Jagruti Jagannath Redkar				(748)	
	Shivprasad Jagannath Redkar				(748)	
	Sagar Jagannath Redkar				(748)	
	Purva Govind Gadekar				(748)	
	------Common Area-----	0-21-25	1-02	0-00-25		
	Dinanath Krishnaji Redkar				(173)	
	Madann Krishnaji Redkar				(173)	
	Vinod Krishnaji Redkar				(173)	
	Sakarabai Krishnaji Gavandi				(173)	
	Babi Krishnnaji Gavandi				(173)	
	Radhabai Krishnaji Gavandi				(173)	
	Damayanti Nakul Redkar				(9172)	
	----------Common Area----	0-21-25	1-01	0-00-25		

Old Mutation Nos-	Boundaries and survey marks
(1773),(218),(595),(673),(699),(1291),(1292),(1301),(1452),(1552),(2512),(6164),(8164),(9172)	

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.---19/5

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0.4250				
2018-19	Kharip							Rice		0-4250				
2019-20	Kharip							Rice		0-4250				

गाव खारलगे ग.नं.५.५.क्र.क.३५

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
3	७	ओ.पी.२

पोटखराबे स्थानिक नाव खाजण

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
.....	0	1931
.....		
एकूण ..	0	1931
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी	91	37
बुडी किंवा विशेष आकारणी ..		
	91	37

भोगवटादाराचे नाव
हसांग सिताराम मांजरेकर
लिलावती वसंत मांजरेकर
रविंद्र वसंत मांजरेकर
आनंद वसंत मांजरेकर
दर्शना विपुल रेडकर

खाते क्रमांक 299
कुळाचे नाव खंड रु. पैसे

इतर अधिकार

000084

सीमा आणि भूमापन चिन्हे
दक्ष 2932

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील: मिश्र पिकाखालील क्षेत्र: पिकाखालील क्षेत्राचा संकेतांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित	मिश्र पिकाखालील क्षेत्र: कोरडवाहू सिंचित	घटक पिके व प्रत्येक-खालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येक-खालील क्षेत्र: जल सिंचित	घटक पिके व प्रत्येक-खालील क्षेत्र: कोरडवाहू सिंचित	निर्मळ पिकाखालील क्षेत्र: पिकाचे नाव	निर्मळ पिकाखालील क्षेत्र: जल सिंचित	निर्मळ पिकाखालील क्षेत्र: कोरडवाहू सिंचित	लागवडीसाठी उपलब्ध नसलेली जमीन: वर्णन	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2008 05	रब्बी							भात 0193						लिलावती वसंत मांजरेकर	
2008 06	खरीप							भात 0193						लिलावती वसंत मांजरेकर	
2009 10	रब्बी							भात 0193						लिलावती वसंत मांजरेकर	
2010	खरीप							भात 0193						लिलावती वसंत मांजरेकर	

गाव नमुना बारा -चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
०९/१०	इतर							आत	०।१३।९					शून्य	
१०/११	इतर							कायम ०।१३।९						शून्य 000085	
११/१२	इतर							कायम ०।१३।९						शून्य	
२०१३	इतर							२०१३-१४ आत ०-१३-९						शून्य	
१३/१४	इतर							आत ०-१३-९							
१४/१५	इतर							आत ०-१३-९						शून्य	

अस्सलवरून खरी नक्कल तयार तारीख - ०९/०४/२१

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सज्जा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल

तहसिलदार वेंगुर्ला

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **3/7**	Type of Occupancy-Bhogwatdar Class-2	
Local name of Field Khajan	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat ----- Tari 0.13.90 Varkas ----- Other ----- ..... Total Area 0.13.90 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 1.31 Judi or Spl assessment.	Vasant Sitaram Manjrekar (446), (1579), (3533), (4463), (4464), (4886), (4171), (8867), (9190),(603) Lilavati Vasant Manjrekar Ravindra Vasant Manjrekar Anand Vasant Manjrekar Darshan Deepak Redkar (6164) (693)	211 Name of Tenant Other Rights (1743), (4838), (4171), (1040) Fragment (2532)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 3/7

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy		0.1390				Self	
2005-06	Kharip							Paddy		0.1390				Self	
2006-07	Kharip							Paddy		0.1390				Self	
2007-08	Kharip							Paddy		0.1390				Self	
2008-09	Kharip							Paddy		0.1390				Self	
2009-10	Kharip							Paddy		0.1390				Self	
2010-11	Kharip							Paddy		0.1390				Self	
2011-12	Kharip							Paddy		0.1390				Self	
2012-13	Kharip							Paddy		0.1390				Self	
2013-14	Kharip							Paddy		0.1390				Self	
2014-15	Kharip							Paddy		0.1390				Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ३/७ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	दर्शना दिपक रेडकर				(६०३)	२११
जिरायत	-	रविंद्र वसंत मांजरेकर				(६०३)	कुळाचे नाव
बागायत	-	लिलावती वसंत मांजरेकर				(६०३)	इतर अधिकार
तरी	०.१३.९०	आनंद वसंत मांजरेकर				(६०३)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	------सामाईक क्षेत्र------	०.१३.९०	१.३१			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						तुकडा
----------	----------						(२५३२)
एकुण क्षेत्र	०.१३.९०						
----------	----------						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	१.३१						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	(४४६),(६०३),(६६२),(६९९),(१५७९),(१७४०),(१७४३),(३५३३),(४१३४),(४१७१),(४४६३),(४४६४),(४८८६),(६१६४),(८८६७),(९१९०),(९३७४)	सीमा आणि भुमापन चिन्हे

हा ७/१२ अभिलेख (दि.०७/११/२०१९:११:३३:१२ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०५/०७/२०२१ : १३:५३:२३ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000100314 3 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ३/७

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र												
					घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्ष	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१३९०				
२०१८-१९	खरीप							भात		०.१३९०				
२०१९-२०	खरीप							भात		०.१३९०				

हा ७/१२ अभिलेख (दि.०७/११/२०१९:११:३३:१२ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०५/०७/२०२१ : १३:५३:२३ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000010003143 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **3/7** Type of Occupancy-Bhogwatdar Class-2

Local name of Field	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat ----- Tari 0.13.90 Varkas ----- Other ----- ..... Total Area 0.13.90 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 1.31 Judi or Spl assessment.	Darshana Deepak Redkar Ravindra Vasant Manjrekar Lilavati Vasant Manjrekar Anand Vasant Manjrekar ----------Common Area----------	 0.13.90	 1.31		(603) (603) (603) (603)	211 Name of Tenant Other Rights Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1) Fragment -(2532)
Old Mutation Nos (446), (603), (662), (699), (1579), (1740), (1743), (3533), (4134), (4171), (4463), (4464), (4886), (6164), (8867), (9190), (9374)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 66/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy		0.1390				
2018-19	Kharip							Paddy		0.1390				
2019-20	Kharip							Paddy		0.1390				

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ६५/३० **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	विठ्ठल श्रीकांत रेडकर				(५१४)	५, ३३
जिरायत	-	~~उमेश श्रीकांत रेडकर~~				(५१४)	~~कुळाचे नाव~~
बागायत	-	दिपाली दिलीप वस्त				(५१४)	इतर अधिकार
तरी	०.११.४०	मधुमती श्रीकांत रेडकर				(५१४)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वरकस	-	मिनल मकरंद तिरोडकर				(५१४)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-	——सामाईक क्षेत्र——	०.०५.७०	०.९८			
एकुण क्षेत्र	०.११.४०	अमिना आदम खान				(५६९)	
		अस्लम आदम खान				(५६९)	
पोट-खराब (लागवडीस अयोग्य)		कमरुद्दिन आदम खान				(५६९)	
वर्ग (अ)	-	चांदबी आयुब नाईक				(५६९)	
वर्ग (ब)	-	जुलेखाबी आदम खान				(५६९)	
एकुण पो ख	०.००.००	महमंद इस्माईल खान.				(५६९)	
		उस्मानखान आदम खान				(६२२)	
आकारणी	१.९५	——सामाईक क्षेत्र——	०.०५.७०	०.९७			
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र	सीमा आणि भुमापन चिन्हे
(१६),(७३),(४४७),(५१४),(५६०),(५६९),(६२२),(६८०),(६९९),(७७८),(१९९१),(२५५९),(४१३७),(६०३९),(६३३८),(६३७०),(७३६८),(७३७०),(७४१३),(७६०३),(७६९२),(९३७४)	

हा ७/१२ अभिलेख (दि.२८/११/२०१९:१०:१६:१४ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०६/०७/२०२१ : १३:३३:३९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000105670 3 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधूदूर्ग

भुमापन क्रमांक व उपविभाग ६५/३०

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.११४०				
२०१८-१९	खरीप							भात		०.११४०				
२०१९-२०	खरीप							भात		०.११४०				

हा ७/१२ अभिलेख (दि.२८/११/२०१९:१०:१६:१४ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०६/०७/२०२१ : १३:३३:३९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000105670३ हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **65/30** Type of Occupancy-Bhogwatdar Class-2

Local name of Field		Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area	Hec, R, Sq,M.	Vithal Shrikant Redkar				(514)	5, 33
Jirayat	-----	Umesh Shrikant Redkar				(514)	Name of Tenant
Bagayat	-----	Deepali Dilip Vast				(514)	Other Rights
Tari	0.11.40	Madhumati Shrikant Redkar				(514)	
Varkas	-----	Minal Makarand Tirodkar				(514)	Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1)
Other	-----						
Total Area	0.11.40	----------Common Area----------	0.05.70	0.98			
Pot Kharaba(Non cultivable)							
Class (A)	-----	Amina Adam Khan					
Class (B)	-----	Aslam Adam Khan					
		Kamrussin Adam Khan					
Total Potkharaba	0.00.00	Chandvi Ayub Naik					
		Julekhabi Adam Khan					
Assessment	1.95	Muhammad Ismail Khan					
Judi or Spl assessment.		Usmankhan Adam Khan					
		----------Common Area----------	0.05.70	0.97			

Old Mutation Nos (16),(73), (447), (514), (560), (569), (622), (680), (699), (778), (1991), (2559), (4137), (6039), (6338), (6370), (7368), (7370), (7414), (7603), (7692), (9374)

Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 65/30

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy		0.1140				
2018-19	Kharip							Paddy		0.1140				
2019-20	Kharip							Paddy		0.1140				

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ६६/१ **आकारणी पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	श्रीदेव पूर्वेचा म्हार व				(८)	५४४
जिरायत	-	[~~विनायक निलकंठ दळवी~~			]	(७४४)	कुळाचे नाव
बागायत	-	निलकंठ विनायक दळवी				(७४४)	- संरक्षीत कुळ
तरी	०.७६.७०	सदानंद विनायक दळवी				(७४४)	अपुर्वा अजित गडेकर. (६५६)
वरकस	-	प्रदिप विनायक दळवी				(७४४)	दिनेश भास्कर रेडकर. (६५६)
इतर	-	———सामाईक क्षेत्र———	०.७६.७०	२.२५	०.४०.७०		नयना भास्कर रेडकर. (६५६)
————	————						श्वेता वाळकृष्ण कांबळी. (६५६)
एकुण क्षेत्र	०.७६.७०						विद्याधर भास्कर रेडकर. (६५६)
————	————						सावली हेमंत मळगावकर. (६५६)
पोट-खराब (लागवडीस अयोग्य)							इतर अधिकार
वर्ग (अ)	-						सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
वर्ग (ब)	०.४०.७०						हस्तांतरास बंदी - देवस्थान इनाम जमीन (१)
एकुण पो ख	०.४०.७०						इतर
————	————						देवस्थान (८)
आकारणी	२.२५						इतर
————	————						देवस्थान इनाम (२२७२)
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (६८२),(७०१),(७५१),(६०६१),(९३७४) **सीमा आणि भुमापन चिन्हे**

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १९/०२/२०२०:११:७:२० AM रोजी) व गा.न.नं.१२ (दि. २८/११/२०१९:१०:२६:३५ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : ०७:०९:३२ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000001098756 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ६६/१

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्भेळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.४०००	पड	०.३६७०		
२०१८-१९	खरीप							भात		०.४०००	पड	०.३६७०	शेतविहीर	
२०१९-२०	खरीप							भात		०.४०००	पड	०.३६७०	शेतविहीर	

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १९/०२/२०२०:११:४७:२० AM रोजी) व गा.न.नं.१२ (दि. २८/११/२०१९:१०:२६:३५ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : ०७:०९:३२ AM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000109875 6 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **66/1** Type of Occupancy-Bhogwatdar Class-2

Local name of Field	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat ----- Tari 0.76.70 Varkas ----- Other ----- Total Area 0.76.70 Pot Kharaba(Non cultivable) Class (A) ----- Class (B) 0.40.70 Total Potkharaba 0.40.70 Assessment 2.25 Judi or Spl assessment.	Shridev Purvecha Mhar and Vinayak Nilkhant Dalvi Nilkhant Vinayak Dalvi Sadanand Vinayak Dalvi Pradeep Vinayak Dalvi ----------Common Area----------	0.76.70	2.25	0.40.70	(8) (744) (744) (744)	544 Name of Tenant -Protected Tenant Apurva Ajit Gadekar (656) Dinesh Bhaskar Redkar(656) Naina Bhaskar Redkar(656) Babita Balkrishna Kambli(656) Vidhyadhar Bhaskar Redkar (656) Savli Hemant Malgaokar(656) Other Rights Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1) Other Devasthan(8) Other Devasthan Reward(2272)
Old Mutation Nos (682),(701),(751),(6061),(9374)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 66/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area			Pure crop area						Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy		0.4000	Uncultivated	0.3670		
2018-19	Kharip							Paddy		0.4000	Uncultivated	0.3670	Well	
2019-20	Kharip							Paddy		0.4000	Uncultivated	0.3670	Well	

गाव मालवण तालुका वेंगुर्ला

नि.स.प.पू.का.क.९३५

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
७७	१अ/२	भो.व.२

शेताचे स्थानिक नाव

भोगवटादाराचे नाव: श्रावळाराम लवू आगरगांवकर

खाते क्रमांक

कुळाचे नाव — खंड रु. पैसे

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
(एअर) ..... भा.बा.	०।१८	१०
.....		
एकूण ..	०।१८	१०
पोटखराब (लागवडीयोग्य नसलेले)–		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	२।	२०
	२।	२०

विलास लवू आगरगांवकर

अर्चना रमेश घुरी

प्रतिभा प्रल्हाद घुरी

पुजारणी लवू आगरगांवकर

इतर अधिकार

भो.तहसिलदार साहेब वेंगुर्ला यांचे ई०ई०/कावि/१८/२००८ चे आदेशाप्रमाणे सिद्धा उद्योग केंद्र, सी पंढरी आगरवाडा यांनी आउक्त भोगवटादारांतर्गत घेतलेल्या कर्जा पोटी रु.रु. २,२४,१६८ चा बोजा विलास लवू आगरगांवकर यांचे हिश्यावर बोजा ठेवला

सीमा आणि भूमापन चिन्हे

000064

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र: पिकाचा संकेतांक	मिश्र पिकाखालील क्षेत्र: जल सिंचित हे.आ.	मिश्र पिकाखालील क्षेत्र: अजल सिंचित हे.आ.	मिश्र पिकाखालील क्षेत्र: घटक पिके व प्रत्येकाखालील क्षेत्र: पिकाचे नाव	घटक पिके व प्रत्येकाखालील क्षेत्र: जल सिंचित हे.आ.	घटक पिके व प्रत्येकाखालील क्षेत्र: अजल सिंचित हे.आ.	निरंक पिकाखालील क्षेत्र: पिकाचे नाव	निरंक पिकाखालील क्षेत्र: जल सिंचित हे.आ.	निरंक पिकाखालील क्षेत्र: अजल सिंचित हे.आ.	लागवडीसाठी उपलब्ध नसलेली जमीन: हेरफार	लागवडीसाठी उपलब्ध नसलेली जमीन: क्षेत्र हे.आ.	जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे.आ.	हे.आ.		हे.आ.	हे.आ.		हे.आ.	हे.आ.		हे.आ.			
२००४/२००५	खं							आता	०।१०।०		धारभाट	०।०८।०			
२००५/२००६								आता	०।१०।०		धारभाट	०।०८।०			
०६/०७	खं							आता	०।१०।०		धारभाट	०।०८।०			
०७।०८	खं							आता	०।१०।०		धारभाट	०।०८।०			
०८।०९	खं							आता	०।१०।०		धारभाट	०।०८।०			

गाव नमुना आरा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	चौ. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
493														000065	
3/38								आरा 0-90-0			पोटखराब 0-0८-0				

आस्सलवरून खरी नक्कल तयार तारीख – 09/08/29

तलाठी सझा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

खरी नक्कल
तहसिलदार वेंगुर्ले

सजूपाडिये

तलाठी सझा शिरोडा
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

गाव [illegible] तालुका [illegible]

भूमापन क्रमांक	भूमापन क्रमाकाचा उपविभाग	भूधारणा पद्धती
५०	२ अ	भो.१
शेताचे स्थानिक नाव		

लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....		
..... २ब	०१९	१०
.....		
एकूण ..	०१९	१०
पोटखराब (लागवडीयोग्य नसलेले)--		
वर्ग (अ) ..		
वर्ग (ब) ..		
एकूण ..		
..	रुपये	पैसे
आकारणी		
जुडी किंवा विशेष आकारणी ..	०१	७०
	०१	७०

भोगवटादाराचे नाव

सखाराम बापुराव साळगांवकर

५८५

रमेश बापुराव साळगांवकर

सुरेश बापुराव साळगांवकर

३५४ ३५६ ३५३

५२०७ ५८०३

E7EX

[illegible]

माधुरी सुधाकर साळगांवकर

[illegible]

५८५

000066

खाते क्रमांक ८२७

कुळाचे नाव | खंड

इतर अधिकार

सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाऱ्याचे नाव	शेरा
		मिश्र पिकाखालील क्षेत्र					निर्भेळ पिकाखालील क्षेत्र								
		भूमापनाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	घटक पिके व प्रत्येका-खालील क्षेत्र: पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2008 05	२८							भात	०१७५	०१०				२बुद्रु	
2008 05	२९							भाइ	०१०८	०१०				२बुद्रु	
								भात	०-०५	०-०					
								नाचणी कांगा	०-००	०-००					
05 05	२८							काजू	०१०५	०१०				३५	
								भाइ व भोवा	०१७८	०१०					
2008 2008	२९							भोवा	०१७०	०१०	पडीक	०-२०		२बुद्रु	
								माडवाग	०-०३	०-०					
5102	२५							आंबा कलम	०१७१	०१०	६१५	०१५५		२बुद्रु	
								माडवाग	०-०३	०-०					

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **70/1A/1**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat 0.18.00 Tari ----- Varkas ----- Other ----- ..... Total Area 018.00 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment --- Judi or Spl assessment. 2.27	Savlaram Lavu Ajgaonkar Vilas Lavu Ajgaonkar Archana Ramesh Dhuri Pratibha Pralhad Dhuri Prabhavati Lavu Ajgaonkar (8668), (169), (480)	Name of Tenant Other Rights (5192), (5443) In accordance with the order passed by hon. Tehsildar, vengurla vide letter dated REV/KAVI/98/2009 DATED MR Vilas lavu Ajgaonkar is in debt of Rs. 224162 of the loan taken under bridge investment scheme of District Industrial Centre. (158), (496), (534), (160)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 70/1A/1

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2005-06	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2006-07	Kharip							Paddy	0.1000		Ghatbhat	0.0800		Self	
2007-08	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2008-09	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2009-10	Kharip							Paddy	0.1000		Ghatbhat	0.0800		Self	
2010-11	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2011-12	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2012-13	Kharip							Paddy	0.1000		Ghatbhat	0.0800		Self	
2013-14	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	
2014-15	Kharip							Paddy	0.1000		Gharbhat	0.0800		Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ७०/१३/१ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	अर्चना रमेश धुरी				(१६९)	२७५
जिरायत	-	विलास लवू आजगांवकर				(१६९)	कुळाचे नाव
बागायत	०.१८.००	सावळाराम लवू आजगांवकर				(१६९)	इतर अधिकार
तरी	-	प्रतिभा प्रल्हाद धुरी				(१६९)	सक्षम प्राधिकाऱ्यांच्या पूर्व परवानगी शिवाय
वरकस	-	——सामाईक क्षेत्र——	०.१८.००	२.२७			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						
एकुण क्षेत्र	०.१८.००						
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
आकारणी	२.२७						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१६९),(४८०),(४९६),(५३४),(६६७),(६९९),(७३०),(५१९२),(५४४३),(८६६८),(९३७४)

सीमा आणि भुमापन चिन्हे

या ७/१२ अभिलेखा मधील गा.न.नं.७ (दि. १९/०३/२०२०:१२:१९:२२ PM रोजी) व गा.न.नं.१२ (दि. २८/११/२०१९:१०:५४:२० AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : २२:४९:५५ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001149242 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ७०/१अ/१

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.१०००	घरभाट	०.०८००		
२०१८-१९	खरीप							भात		०.१०००	घरभाट	०.०८००		
२०१९-२०	खरीप							भात		०.१०००	घरभाट	०.०८००		

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. १९/०३/२०२०:१२:१९:२२ PM रोजी) व गा.न.नं.१२ (दि. २८/११/२०१९:१०:५४:२० AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : २२:४९:५५ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000011492 42 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **70/1A/1** Type of Occupancy-Bhogwatdar Class-1

Local name of Field	Name of Occupant	Area	Assesment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat ----- Bagayat 0.18.00 Tari ----- Varkas ----- Other ----- ..... Total Area 018.00 ..... Pot Kharaba(Non cultivable) Class (A) ----- Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 2.27 Judi or Spl assessment.	Archana Ramesh Dhuri Vilas Lavu Ajgaonkar Savlaram Lavu Ajgaonkar Pratibha Pralhad Dhuri ----------Common Area----------	 0.18.00	 2.27		(169) (169) (169) (169)	275 Name of Tenant Other Rights Non transferable, without the prior permission of the competent authority-- the land acquired under Tenancy Act(1)
Old Mutation Nos (169),(480),(496),(534),(667),(699),(730),(5192),(5443),(8668)(9374)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.5/2

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Paddy		0.1000	Demesne	0.0800		
2018-19	Kharip							Paddy		0.1000	Demesne	0.0800		
2019-20	Kharip							Paddy		0.1000	Demesne	0.0800		

गाव महारटाळे तालुका वेंगुर्ला

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
७०	१ व	वर्ग १

शेताचे स्थानिक नाव

भोगवटादाराचे नाव
कृष्णाबाई व्हानू वस्त
कांचन व्हानू वस्त
प्रमिला प्रताप वेंगुर्लेकर
सिलवा रविंद्र मांजरेवकर
पांडुरंग व्हानू वस्त

खाते क्रमांक १२

कुळाचे नाव

	रु.	पैसे

भोगवटादारीयोग्य क्षेत्र	हेक्टर	आर
....

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे.	आ.		हे. आ.	हे. आ.	हे. आ.		हे. आ.		हे. आ.			
०८/१								भात ०।२०।८ खोबाकलम ०।२५।१०			ढाचा ०।२०।०		२८५५ ०००७१		
०८/१								भात ०-२०-८ खोबाकलम ०-२५-०			पडीक ०-२०-०		—		
०८/१२								भात ०।२०।८ खोबाकलम ०।२५।१०			पडीक ०।२०।१०		२४५		
०८/१३								भात ०।२०।८ खोबाकलम ०।२५।१०			पडीक ०।२०।१०		२४५		
९३/१४								भात ०-२०-८ खोबाकलम ०-२५-०			पडीक ०-२०-०		खुद्द		

खजू पाहिजे

अस्सलचेरून खरी नक्कल तयार तारीख – ०९/०४/२१

तलाठी सझा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तलाठी सझा शिरोडा
ता. वंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ला

खरी नक्कल

सहासिलदार वेंगुर्ले फीस्ति

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3, 5, 6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **70/1/1B**	Type of Occupancy-Bhogwatdar Class-1	
Local name of Field	Name of Occupant	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ---- Tari 0.65.80 Varkas ----- Other ------ ..... Total Area 0.65.80 ..... Pot Kharaba(Non cultivable) Class (A) 0.00.00 Class (B) ----- ..... Total Potkharaba 0.00.00 ..... Assessment 2.80 Judi or Spl assessment.	Krishnabai Nhanu Vast Kanchan Nhanu Vast Pramila Pratap Vengurlekar Sheetal Ravindra Salgaonkar Pandurang Nhanu Vast Anant Pandurang Vast Mahesh Narayan Vast Vijay Narayan Vast (447)	142 Name of Tenant Other Rights In accordance with the order passed by hon. Tehsildar, vengurla vide letter dated REV/KAVI/98/2009 DATED MR. Mahesh Narayan Vast is in debt of Rs. 21218 of the loan taken under bridge investment scheme of District Industrial Centre Charge --of Co-operative Society e-Agreement. Charge of the amount of Rs.7,20000/-(Rs. Seven Lakh twenty thousand only) for Redi Gram Vikas Vividha Karayakari Sahakari Seva Society Ltd,, Redi on the whole property of Mahesh Narayan Vast etc.,8, is entered. (605)

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No. 70/1/1B

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Name of Cultivator	Remark
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	Unirrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R			
2004-05	Kharip							Paddy		0.4580	Gharpad	0.2000		Self	Mango Sag - 39 Calophyllum- 9 Coconut - 11 House – 1 Well - 1
2005-06	Kharip							Paddy		0.4580	Gharpad	0.2000		Self	
2006-07	Kharip							Paddy		0.4580	Gharpad	0.2000		Self	
2007-08	Kharip							Paddy Mango		0.4580	Gharpad	0.2000		Self	
2008-09	Kharip							Paddy Mango		0.2080 0.2500	Gharpad	0.2000		Self	
2009-10	Kharip							Paddy Mango		0.2080 0.2500	Gharparde	0.2000		Self	
2010-11	Kharip							Paddy Mango		0.2080 0.2500	Gharparde	0.2000		Self	
2011-12	Kharip							Paddy Mango		0.2080 0.2500	Gharparde	0.2000		Self	
2012-13	Kharip							Paddy Mango		0.2080 0.2500	Gharparde	0.2000		Self	
2013-14	Kharip							Paddy Mango		0.2080 0.2500	Gharparde	0.2000		Self	

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ७०/१/१४ **भुधारणा पद्धती** भोगवटादार वर्ग -१

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	सितल रविंद्र साळगांवकर				(२३०)	१४२
जिरायत	-	कांचन न्हानू वस्त				(२३०)	कुळाचे नाव
बागायत	-	कृष्णाबाई न्हानू वस्त				(२३०)	इतर अधिकार
तरी	०.६५.८०	पांडुरंग न्हानू वस्त				(२३०)	बोजा - सहकारी सोसायटी इकरार
वरकस	-	प्रमिला प्रताप वेंगुर्लेकर				(२३०)	महेश नारायण वस्त वगैरे८ यांचे पूर्ण मिळकतीवर
इतर	-	महेश नारायण वस्त				(४४७)	रेडी ग्रा.वि.वि.का.स.से.सो.लि.रेडी यांचेकडील
----------	----------	अनंत पांडुरंग वस्त				(४४७)	रक्कम रुपये ७२०००/- (अक्षरी रुपये सात लक्ष
एकुण क्षेत्र	०.६५.८०	विजय नारायण वस्त				(४४७)	विस हजार मात्र) चा बोजा दाखल केला. (६०५)
----------	----------	----सामाईक क्षेत्र----	०.६५.८०	२.८०			
पोट-खराब (लागवडीस अयोग्य)							
वर्ग (अ)	-						
वर्ग (ब)	-						
एकुण पो ख	०.००.००						
----------	----------						
आकारणी	२.८०						
----------	----------						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (२२),(७२),(२३०),(४४७),(५३३),(६७८),(६९९),(८४९८),(९३७४) **सीमा आणि भुमापन चिन्हे**

हा ७/१२ अभिलेख (दि.२८/११/२०१९:१०:५०:१६ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : २१:२८:२९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000001056820 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे तालुका :- वेंगुर्ला जिल्हा :- सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ७०/१/१ब

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र						निर्मळ पिकाखालील क्षेत्र						
					घटक पिके व प्रत्येकाखालील क्षेत्र									
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१७-१८	खरीप							भात		०.२०८०	घरपरडे	०.२०००		
								आबा		०.२५००				
२०१८-१९	खरीप							भात		०.२०८०	घरपरडे	०.२०००		
								आबा		०.२५००				
२०१९-२०	खरीप							भात		०.२०८०	घरपरडे	०.२०००		
								आबा		०.२५००				

हा ७/१२ अभिलेख (दि.२८/११/२०१९:१०:५०:१६ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.
७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : २१:२८:२९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 330510000105682O हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & Sub-division No . 70/1/1B

Type of Occupancy-Bhogwatdar Class-I

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ------ Tari 0-65-80 Varkas ----- Other ------ ..... Total Area 0-65-80 ..... Pot Kharaba(Non cultivable) Class (A) ------ Class (B) ----- ..... Total Potkharaba 0-00-00 ..... Assessment 2-80 Judi or Spl assessment.	Sheetal Ravindra Salgaonkar Kanchan Nhanu Vast Krishnabai Nhanu Vast Pandurang Nhanu Vast Pramila Pratap Vengurlekar Mahesh Narayan Vast Anant Pandurang Vast Vijay Narayan Vast ----------Common Area-----		0-65-80	2-80	(230) (230) (230) (230) (230) (447) (447) (447)	142 Name of Tenant Other Rights Charge --of Co-operative Society e-Agreement. Charge of the amount of Rs.7,20000/-(Rs. Seven Lakh twenty thousand only) for Redi Gram Vikas Vividha Karayakari Sahakari Seva Society Ltd,, Redi on the whole property of Mahesh Narayan Vast etc.,8, is entered. (605)
Old Mutation Nos (22),(72),(230) (447), (533),(678),(699),(8498), (9374)						Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.70/1/1B

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2017-18	Kharip							Rice		0.2080	Backyard garden	0.2000	Well	
2018-19	Kharip							Mango Rice		0-2500 0-2080		0.2000	Well	
2019-20	Kharip							Mango Rice Mango		0-2500 0-2080 0-2500		0-2000		

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
७०	१३/१ १५	ओ.व.२

शेताचे स्थानिक नाव

भोगवटादाराचे नाव: सत्यवती अंकुश आजगावकर

प्रकाश अंकुश आजगावकर

विनंक अंकुश आजगावकर

खाते क्रमांक १७

कुळाचे नाव — खंड — रु. — पैसे

इतर अधिकार

232

रेडी ग्रा.वि.का.स.से.सो.लि.वे याचा मी प्रकाश अंकुश आजगा याचा हिश्याचा रु. 20000 ई करारा चा बोजा देवला

सीमा आणि भूमापन चिन्हे

भोगवटादार वर्ग	लागवडीयोग्य क्षेत्र	हेक्टर	आर
२अ		०।५८।१०	
	एकूण ..	०।५८।१०	
पोटखराब (लागवडीयोग्य नसलेले)–			
वर्ग (अ) ..			
वर्ग (ब) ..		०।०१।१०	
	एकूण ..	०।०१।१०	
		रुपये	पैसे
आकारणी			
पुढी किंवा विशेष आकारणी ..		५।३८	
		५।३८	

000089

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवहया (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील: मिश्र पिकाखालील क्षेत्र – पिकाखालील क्षेत्र	मिश्र पिकाखालील क्षेत्र – उत्पन्न लिहिले	मिश्र पिकाखालील क्षेत्र – उत्पन्न लिहिले	अटक पिके व प्रत्येक पिकाखालील क्षेत्र – पिकाखालील क्षेत्र	अटक पिके व प्रत्येक पिकाखालील क्षेत्र – उत्पन्न लिहिले	अटक पिके व प्रत्येक पिकाखालील क्षेत्र – उत्पन्न लिहिले	निरंक पिकाखालील क्षेत्र – पिकाखालील क्षेत्र	निरंक पिकाखालील क्षेत्र – उत्पन्न लिहिले	निरंक पिकाखालील क्षेत्र – उत्पन्न लिहिले	लागवडीसाठी उपलब्ध नसलेली जमीन – क्षेत्र	लागवडीसाठी उपलब्ध नसलेली जमीन – उत्पन्न लिहिले	जल सिंचनाचे साधन	कूळ कराराचे नाव	शेरा
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
2000/01 २अ								भात	०।५०।०		०।०८।१०				१ विहीर ३ इतर
2004/05								भात व नांचणी कलमे	०।५०।०		०।०८।१०				१ विहीर
2002/03								भात व नांचणी कलमे	०।५०।०		०।०८।१०				१ विहीर
2005/06								भात व नांचणी कलमे	०।५०।०		०।०८।१०				१ विहीर
2006/07								भात व नांचणी कलमे	०।५०।०		०।०८।१०				१ विहीर
2007/08								भात व नांचणी कलमे	०।५०।०		०।०८।१०				१ विहीर

गाव नमुना बारा –चालू

१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
			हे.	आ. चौ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.			
२०१० / ११५			—	—	—	—	—	गाड			पोटखराबा			000090	
								(गाव) खर्चे		०-५०-०	०-०६-०				
२०११ / २०१२			—	—	—	—	—	माड व			हापर्डे				
								आंबा काजू			०-०६-०				
								०-५०-०							
१११३								काय, झांबाकाजू							
								०-२०-०							
								खर्चे			०-०६-०				
								माड व			घरपडे			खरड	
९३/१४								आंबाकाजू							
								०-५०-०			०-०६-०				
९४/१६								माड व			घरपडे			खरा	
								आंबा काजी							
								०-५०-०			०-०६-०				
९५/१६								माड व आंबा			घरपडे			खराद	
								काजी							
								०।५०।०			०-०६-०				

अस्सलवरून खरी नक्कल तयार तारीख - 20/09/2029

तलाठी सज्जा रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग.

तहसिलदार वेंगुर्ले

खरी नक्कल

तहसिलदार वेंगुर्ले

Village- Form No.1 (Gav Namuna 7)

(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale Taluka-Vengurla

Nirantar Satta Prakar--As per Tenancy Act Section 43

S.No.	**sub-division of S.No.**	**Type of Occupancy**	**Name of Occupant** **(Satyavati Ankush Ajgaonkar)** **Prakash Ankush Ajgaonkar (148)(531)** **Trimbak Ankush Ajgaonkar (294)(531) (5115)(5904)** **000089**	**Khata No. 17** **Name of Tenant** **Rent**
70	**1D/A**	**Bhogwatdar No.2**		
Local Name of the field				**Other rights (148)(294) (232)** **The charge of e-Agreement of Redi Gramin Vikas Karyakari Sahakari Seva Society Ltd. ,Vengurla to the extent of share of Prakash Ankush Ajgaonkar of Rs.20,000/- is kept. (633)**
Cultivabale area	**H**	**R**		
Kharip 9374	**0-56-9**			
Total	**0-56-9**			
Pot kharaba un-cultivable class(a) class(b)	**0-01-9**			
Total	**0-01-9**			
Assessment Judi or spl., assessment	**Rs.** **5**	**Ps.** **38**	**(6164)**	
	5	**38**		**Boundry and survey marks**

Village Form—XII (**Register of Crops)**
(See Rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

S.No.70 1D/A

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark	
		Mixed crop area						Pure crop area			Nature	Area			
		Code No. of mixture	Irrigated	Non-irrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated					
					Name of Crop	Irrigated	non-irrigated								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2004-05	Kha.							Mad	0-50-0		Gharpad	0-06-9		Self	1-Well 3-Pond
2005-06								Mad & Mango grafts	0-50-0		Gharparde	0-06-9		Self	1-well
2006-07								Mad & Mango	0-50-0		Gharparde	0-06-9		Self	1-well
2007-08								Mad	0-50-0		Gharparde	0-06-9		Self	1-well
2008-09								Mad & Mango grafts	0-50-0		Gharparde	0-06-9		Self	1-well
2009-10								Mad & Mango	0-50-0		Gharparde	0-06-9		Self	1-well
2010-11								Mad	0-50-0		Gharparde	0-06-9		Self	1-well
2011-12								Mad & Mango grafts	0-50-0		Gharparde	0-06-9		Self	1-well
2012-13								Mad & Mango	0-50-0		Gharparde	0-06-9		Self	1-well
2013-14								Mad	0-50-0		Gharparde	0-06-9		Self	1-well
2014-15								Mad & Mango grafts	0-50-0		Gharparde	0-06-9		Self	1-well
2015-16								Mad & Mango	0-50-0		Gharparde	0-06-9		Self	1-well

Sd/-xxx Talathi

महाराष्ट्र शासन

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भूमापन क्रमांक व उपविभाग ७०/१८/अ **भुधारणा पद्धती** भोगवटादार वर्ग - २

शेताचे स्थानीक नाव		भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
क्षेत्र एकक	हे.आर.चौ.मी	प्रकाश अंकुश आजगांवकर				(५३१)	१७
जिरायत	-	त्रिबंक अंकुश आजगांवकर				(५३१)	कुळाचे नाव
बागायत	-	——सामाईक क्षेत्र——	०.५६.९०	५.३८	०.०१.९०		इतर अधिकार
तरी	०.५६.९०						सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
वरकस	-						हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (१)
इतर	-						बोजा - सहकारी सोसायटी इकरार
एकुण क्षेत्र	०.५६.९०						रेडी ग्रा.वि .का.स.से.सो.लि.रेडी यांचा श्री.प्रकाश
पोट-खराब (लागवडीस अयोग्य)							अंकुश आजगावकर यांच्या हिश्यापुरता रक्कम
वर्ग (अ)	०.०१.९०						रु.२००००/-ई कराराचा बोजा ठेवला (६३३)
वर्ग (ब)	-						
एकुण पो ख	०.०१.९०						
आकारणी	५.३८						
जुडी किंवा विशेष आकारणी	-						

जुने फेरफार क्र (१४८),(२३२),(२९४),(५३१),(६६७),(६९९),(५१११५),(५९०४),(६१६४),(९३७४)

सीमा आणि भुमापन चिन्हे

या ७/१२ अभिलेखा मधील गा.न.नं.७ (दि. २४/११/२०१९:०१:५२:२९ PM रोजी) व गा.न.नं.१२ (दि. १७/१०/२०२०:१२:५४:५४ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : २२:५६:३९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 3305100001174857 हा क्रमांक वापरावा.

गाव नमुना बारा
पिकांची नोंदवही
[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे **तालुका :-** वेंगुर्ला **जिल्हा :-** सिंधुदुर्ग

भुमापन क्रमांक व उपविभाग ७०/१ड/अ

		पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्भेळ पिकाखालील क्षेत्र						
वर्षे	हंगाम	मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र		
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी	हे.आर.चौ.मी		हे.आर.चौ.मी		
२०१८-१९	खरीप							आबा		०.५०००	घरपरडे	०.०६९०	विहीर	
२०१९-२०	खरीप							आबा		०.५०००	घरपरडे	०.०६९०	विहीर	
२०२०-२१	खरीप							नारळ		०.५०००	घरपड	०.०६९०		

या ७/१२ अभिलेखा मधील गा.न.नं. ७ (दि. २४/११/२०१९:०१:५२:२९ PM रोजी) व गा.न.नं.१२ (दि. १७/१०/२०२०:१२:५४:४४ PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-शिक्क्याची आवश्यकता नाही.

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती https://bhulekh.mahabhumi.gov.in या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ०१/०२/२०२१ : २२:५६:३९ PM. वैधता पडताळणीसाठी https://digitalsatbara.mahabhumi.gov.in/dslr/ या संकेत स्थळावर जाऊन 33051000011174857 हा क्रमांक वापरावा.

Village- Form No.1 (Gav Namuna 7)
(Extract of Record of Rights)

(As per rules 3,5,6 and 7 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

Village:- Mhartale **Taluka-Vengurla** **District:- Sindhudurg**

Survey No & sub-division No . **70/1D/A**	Type of Occupancy-Bhogwatdar Class-II	

Local name of Field	Name of Occupant	Area	Assment	PK	Mutation	Khata number
Area Hec, R, Sq,M. Jirayat --- Bagayat ----- Tari 0-56-90 Varkas ----- Other ------ ..... Total Area 0-56-90 ..... Pot Kharaba(Non cultivable) Class (A) 0-01-90 Class (B) ----- ..... Total Potkharaba 0-01-90 ..... Assessment 5-38 Judi or Spl assessment.	Prakash Ankush Ajgaonkar Trimbak Ankush Ajgaonkar ----------Common Area-----	 0-56-90	 5-38	 0-01-90	(531) (531)	17 Name of Tenant Other Rights Restriction on transfer without the prior permission of the Competent Authority (The land acquired under Tenancy Law (1)) **Charge of Co-operative Society** Charge of e-Agreement to the tune of Rs.200000/-of Redi Gram.Vikas Karyakari Sahakari Seva Society Ltd., Redi to the extent of share of Shri. Prakash Ankush Ajgaonkar is kept(633)

Old Mutation Nos (148), (232),(294),(531),(667),(699),(5115),(5904),(6164),(9374)	Boundaries and survey marks

Village Form- XII

Register of Crops

(As per rule 29 of Maharashtra Land Revenue Record of Rights & Registers (preparation and maintenance) Rules 1971)

village-Mhartale Tal-Vengurla Dist-Sindhudurg

Survey No and sub-division No.70/1D/A

Year	Season	Details of cropped area									Land not availabale for cultivation		Source of irrigation	Remark
		Mixed crop area						Pure crop area			Nature	Area		
		Code No. of mixture	Irrigated	Unirrigated	Constituted Crops with area under each			Name of crop	Irrigated	Un-irrigated				
					Name of Crop	Irrigated	Unirrigated							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		.	H.R	H.R		H.R	H.R		H.R	H.R		H.R		
2018-19	Kharip							Mango		0.5000	Backyard Garden	0.0690	Well	
2019-20	Kharip							Mango		0.5000		0.0690	Well	
2020-21	Kharip							Coconut		0.5000		0.0690	Well	

GOGTE MINERALS

146,TILAKWADI, BELGAUM - 590 006.(INDIA)

Phone: 2468917 (3 Lines) 2424696
Telegram: MINERALS
FAX: 91 - 831- 2426487
Email: magogte@birvsnl.net.in

Date: 14.02.2018

To,
The Sarpanch,
Gram Panchayat Redi,
Tal Vengurla
Maharashtra

SUB: REPLY TO YOUR LETTERS DATED 16/12/2017 AND 19/12/2017

Sir,

1. By letter dated 16/12/2017, we were informed that a report of a survey has been confirmed by the Agricultural officer, Agricultural Department in Taluka Vengurla, Tahsildar Office, Vengurla on 23/09/2016 and it has been assessed that an amount of Rs. 38,49,000/-(Thirty Eight Lakhs and Forty Nine Thousand only) by way of compensation is liable to be paid in respect of 1283 coconut trees which have died. The letters also make a reference to a letter dated 30/01/2017 made by the member of the Panchayat to the Collector and Sub-Divisional Officer seeking compensation. The letter further states that the Collector and Sub-Divisional Officer has ordered that our company is bound to compensate the said damages.

2. We submit that the survey done on 23/09/2016 is not at all binding on us as we were not given any notice about the same. We also deny that 1283 coconut trees have died or that they have died on account of non -

supply of water. We deny that our company is liable to pay compensation of Rs 38,49,000/-. We further state that the collector in its letter dated 30/08/2017 has in fact rejected the claim for compensation and has not at all held in the entire letter that the company is bound to pay compensation for the said damages.

3. By letter dated 19/12/2017, we were informed that in a meeting held on 18/12/2017, one Mr. Ashok Pandurang Manjrekar had informed the Gram Sabha that our company had paid compensation to certain persons and that accordingly a decision was taken in the Gram Sabha on 18/12/2017 to seek compensation with respect to the persons who were not paid any compensation by the company.

4. We state that we have not paid any compensation to any person and it is clear that Mr. Ashok Pandurang Manjrekar has made a false statement at the Gram Sabha held on 18/12/2017, which forms the basis for seeking compensation from us.

5. We state that we have been continuously discharging/releasing water from the mining pits in Redi Village and in other areas namely Mhartalewadi, Bombodojichi wadi and Kanyal. We have never stopped discharging/releasing water at any point of time from mining pit located in Survey No. 51(part)/52(part) (new) and pit located in Survey No. 32(part)(new) of Kanyal village, wherein extraction of iron ore is

being carried out by our agent/contractor ILPL under our supervision and under our control. We have ourselves carried out studies which disclose that only 10-15% of coconut plantation has been destroyed. Our studies reveal that this cannot be on account of non-supply of water, particularly considering the fact that we had actually supplied water. (In any case the studies reveal that there is enough moisture in the soil which negates the theory that no water supply was being done from the mining pits. Apart from this, if the theory of death of or destruction of coconut trees on account of lack of supply of water is to be accepted or countenanced then as against 10% or 15% coconuts, 100% coconuts plantation would have been destroyed.) (Further our studies reveal that the actual cause for destruction of minimal quantity of coconut plantation is on account of some bacterial disease and lack of proper maintenance and care by the concerned agriculturist.) Our studies reveal that the mortality of the coconut tress is linked to the Rhinocerus Beetle, the Red Palm Weevil and fungal infections like Bud Rot and Ganoderma Wilt. (Apart from this it is basic knowledge that coconut trees cannot get destroyed even if there is no supply of water for a continuous period of 02 years, more particularly coconut trees which are already grown.) Apart from this there has been healthy monsoon for the last 02 seasons and which itself is good enough water for nourishment and growth of coconut trees. At the highest if there is no supply of water the growth of coconut trees may not be achieved to its optimum level but there is no

question of death or destruction of coconut trees itself.

6. In such circumstances considering the manner in which compensation is being claimed from us on the basis of statements which are false and on the basis of a report to which we are not a party and more particularly considering the fact that our studies reveal that the destruction of coconut is for a reason not at all attributable to supply of water. We deny that we are liable to pay any compensation in the matter.

7. Without prejudice to the above, in any case we submit that the Panchayat being a statutory body under the Panchayat Raj Act is vested with specific powers under the Act and the powers do not authorize the Panchayat to settle claims between two parties and only a civil court or a court specifically constituted for adjudicating such claims can determine if at all any compensation is liable to be paid and the amount of compensation.

8. With greatest of respect we submit that this authority has no jurisdiction whatsoever to either determine the claim of compensation or to direct us to pay the compensation to a private party. This being a civil dispute, which would involve leading of evidence to establish the facts, is beyond the jurisdiction and authority of the Panchayat. And even on this ground we are not liable to pay compensation to the persons as demanded by you.

9. We submit that if at all any individual claims are preferred against us by the aggrieved persons, we would defend the same. The cost and consequences shall be entirely at the risk of such applicants. We would also like to submit that we have never shied away from discharging our social or other obligations in the said area. We have setup up a hospital for the people of Redi and in and around areas. We have conducted and are conducting free music and Computer Education Classes for the villagers. We have set up a water treatment plant which provides purified water to the entire village. Apart from the above we donate School bags, Uniforms and notebooks to the school children in the village for every new academic year. We have further contributed in the District Mineral fund an amount of Rs. 4,47,09,903/-(Rupees Four crores ,forty seven lakhs nine thousand nine hundred and three only) and have till date expended an amount of Rs. 11,06,97,151/-(Rupees eleven crores ,six lakhs, ninety seven thousand one hundred and fifty one only) by way of discharge of our corporate social responsibility. By way of royalty and taxes we have contributed an amount of Rs.50,82,55,288/-(Rupees Fifty Crores, Eighty Two Lakhs, Fifty Five thousand and Two hundred and Eighty Eight Only)to the state exchequer. However this does not mean that we can be called upon to pay compensation at the whims and fancies of the applicants, in an arbitrary and fanciful manner without even establishing that the

company is responsible for destruction of the coconut trees.

10. In such circumstances we inform you that we are not liable to pay any compensation and as such we have not paid any compensation to the said persons. Besides the above, we understand that the same amount has also been claimed from the adjacent mine owner, on the same ground. This clearly reflects a case of double claim and an attempt to knock off easy money by supressing this fact.

Thanking you,
Yours faithfully,



Manager
Gogte Minerals.

ANNEXURE R-24

DETAIL CHART OF RESULTS OF TREATED WATER OF WATER TREATMENT PLANT

ANALYSED BY DIRECTORATE OF HEALTH SERVICES, ENVIRONMENTAL AND POLLUTION CONTROL WING, PANJIM-GOA

Year 2018

	CHEMICAL EXAMINATION									
Date	**PHYSICAL APPEARANCE**	**ODOUR**	**TURBIDITY (AS N.T.U.)**	**pH Value**	**CHLORIDE (AS CL)**	**NITRATES (AS NO3)**	**TOTAL HARDNESS (AS CACO3)**	**ALKALINITY (AS CaCO3)**	**TOTAL DISSOLVED SOLIDS**	**IRON (AS Fe)**
Desirable limits	-	**Agreeable**	**1**	**6.5 to 8.5**	**250**	**45**	**200**	**200**	**500**	**1**
24/01/2018	Clear	Inoffensive	1	6.6	82	Nill	37	15	159	0.05
23/02/2018	Clear	Inoffensive	1	7.3	78	Nill	30	50	158	0.05
26/03/2018	Clear	Inoffensive	1	6.6	127.8	Nill	70	35	273	0.05
26/04/2018	Clear	Inoffensive	1	7.5	215	Nill	78	20	410	Nill
31/05/2018	Clear	Inoffensive	1	8	223.6	Nill	76	65	422	0.05
28/06/2018	Clear	Inoffensive	1	7.1	149	Nill	63	25	297	Nill
30/07/2018	Clear	Inoffensive	1	6.5	110	Nill	32	25	208	0.05
29/08/2018	Clear	Inoffensive	1	7.9	142	Nill	73	65	297	0.05
05/10/2018	Clear	Inoffensive	1	6.5	145.4	Nill	60	45	289	0.05
31/10/2018	Clear	Inoffensive	1	6.8	138	Nill	57	25	276	0.05
30/11/2018	Clear	Inoffensive	1	6.5	110	Nill	54	35	229	0.05
31/12/2018	Clear	Inoffensive	1	8.2	92.3	Nill	50	35	202	0.05

DETAIL CHART OF RESULTS OF TREATED WATER OF WATER TREATMENT PLANT										
ANALYSED BY DIRECTORATE OF HEALTH SERVICES, ENVIRONMENTAL AND POLLUTION CONTROL WING, PANJIM-GOA										
Year 2019										
	CHEMICAL EXAMINATION									
Date	**PHYSICAL APPEARANCE**	**ODOUR**	**TURBIDITY (AS N.T.U.)**	**pH Value**	**CHLORIDE (AS CL)**	**NITRATES (AS NO3)**	**TOTAL HARDNESS (AS CACO3)**	**ALKALINITY (AS CaCO3)**	**TOTAL DISSOLVED SOLIDS**	**IRON (AS Fe)**
Desirable limits	**-**	**Agreeable**	**1**	**6.5 to 8.5**	**250**	**45**	**200**	**200**	**500**	**1**
30/01/2019	Clear	Inoffensive	1	7.4	124	Nill	60	35	255	0.05
26/02/2019	Clear	Inoffensive	1	7.4	113.6	Nill	60	50	243	0.05
01/04/2019	Clear	Inoffensive	1	6.5	127	Nill	45	70	182.5	0.05
29/04/2019	Clear	Inoffensive	1	7.5	106.5	0.4	48	75	155.5	0.05
28/05/2019	Clear	Inoffensive	1	6.9	113.6	Nill	55	70	179.5	Nill
02/07/2019	Clear	Inoffensive	1	6.5	17.7	Nill	67	50	95.8	0.04
23/07/2019	Clear	Inoffensive	1	6.5	134.9	Nill	45	10	190.4	Nill
27/08/2019	Clear	Inoffensive	1	8	110	Nill	55	35	231	0.05
24/09/2019	Clear	Inoffensive	1	7.8	71	Nill	35	35	152	0.05
22/10/2019	Clear	Inoffensive	1	6.5	92.3	Nill	45	25	193	0.05
27/11/2019	Clear	Inoffensive	1	7.7	78.1	Nill	50	20	177	Nill
24/12/2019	Clear	Inoffensive	1	6.8	117.1	Nill	48	25	226.2	0.09

DETAIL CHART OF RESULTS OF THE TREATED WATER OF THE WATER TREATMENT PLANT

ANALYSED BY DISTRICT PUBLIC HEALTH LABORATORY, SINDHUDURG MAHARASHTRA

Year 2020

	CHEMICAL EXAMINATION										
Date	**PHYSICAL APPEARANCE**	**ODOUR**	**TURBIDITY (AS N.T.U.)**	**pH Value**	**CHLORIDE (AS CL)**	**NITRATES (AS NO3)**	**TOTAL HARDNESS (AS CACO3)**	**ALKALINITY (AS CaCO3)**	**TOTAL DISSOLVED SOLIDS**	**IRON (AS Fe)**	**Fluoride (as F)**
Desirable limits	**-**	**Agreeable**	**1**	**6.5 to 8.5**	**250**	**45**	**200**	**200**	**500**	**1**	**1**
30/01/2020	Clear	Agreeable	0	6.58	88	0.1458	50	26	132	ND	ND
18/02/2020	Clear	Agreeable	0	6.59	92	0.1659	44	30	136.8	ND	0.932
17/03/2020	Clear	Agreeable	0	6.62	96	0.1705	36	24	132.7	ND	0.943
21/04/2020	Clear	Agreeable	0	6.67	102	0.1838	70	48	174.1	ND	0.9641
28/05/2020	Clear	Agreeable	0.02	6.6	126	ND	110	32	240	ND	0.1842
29/06/2020	Clear	Agreeable	0.05	6.67	112	1.234	34	50	156	ND	ND
30/07/2020	Clear	Agreeable	0	6.75	120	3.478	62	44	237	ND	0.068
11/08/2020	Clear	Agreeable	0.15	6.89	86	2.959	38	94	175	ND	ND
16/09/2020	Clear	Agreeable	0.036	7.01	66	0.438	126	26	198	0.0026	0.0758
27/10/2020	Clear	Agreeable	0	7.42	24	0.1585	8	26	48.3	ND	0.4427
09/11/2020	Clear	Agreeable	0	7.58	62	ND	26	28	98.1	ND	ND
04/12/2020	Clear	Agreeable	0.55	6.69	68	ND	28	22	112.1	ND	ND

DETAIL CHART OF RESULTS OF THE TREATED WATER OF THE WATER TREATMENT PLANT											
ANALYSED BY DISTRICT PUBLIC HEALTH LABORATORY, SINDHUDURG MAHARASHTRA											
Year 2021											
	CHEMICAL EXAMINATION										
Date	PHYSICAL APPEARANCE	ODOUR	TURBIDITY (AS N.T.U.)	pH Value	CHLORIDE (AS CL)	NITRATES (AS NO3)	TOTAL HARDNESS (AS CACO3)	ALKALINITY (AS CaCO3)	TOTAL DISSOLVED SOLIDS	IRON (AS Fe)	Fluoride (as F)
Desirable limits	**-**	**Agreeable**	**1**	**6.5 to 8.5**	**250**	**45**	**200**	**200**	**500**	**1**	**1**
19/01/2021	Clear	Agreeable	0.028	6.66	94	ND	40	16	150	ND	ND
17/02/2021	Clear	Agreeable	0	6.62	60	ND	24	28	104	ND	ND
17/03/2021	Clear	Agreeable	0	7	126	ND	44	20	180.2	ND	0.894
16/04/2021	Clear	Agreeable	0.018	6.97	96	ND	10	34	130	ND	0.612
24/05/2021	Clear	Agreeable	0.15	7.56	80	ND	24	26	130	ND	0.581

ANNEXURE R-25 697

G.Pz.P.,Pune-P/98-(1100 Pads)-6-13

State / Regional / District / Sub Divisional Public Health Laboratory Sathyadurg

E-mail-ID : ..... Phone No. 08362228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :—24.05.21 Date of Receipt :—24.05.21 Date of Examination :—24.05.21 onwards

(All the Analytical Results are in mg./Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1) Treated water	(2)	(3)	BIS Specification 10500 : 2012 Normal Values	
					Desirable Limits	Permissible Limits
1.	Physical Appearance	Clear			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	0.15			1.0	5.0
4.	pH Value	7.56			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	80.0			250	1000
6.	Nitrates (as NO_3)	ND.			45	No relaxation
7.	Total Hardness (as $CaCO_3$)	24.0			200	600
8.	Alkalinity (as $CaCO_3$)	26.0			200	600
9.	Total Dissolved Solids	130.0			500	2000
10.	Iron (as Fe)	ND.			1.0 ~~0.3~~	No relaxation
11.	Fluoride (as F)	0.5810			1.0	1.5
12.	Other Tests (if any)	—				
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- **This report is restricted only for the Sample/s is Submitted to this Laboratory.**
- **This Sample/s is / are not Collected by this Laboratory.**

[P.T.O.]

698

REMARKS

A) Sample No. (s) (1) is/are potable / chemically fit for drinking purpose on the basis of analysed parameters only.

However, this / these water source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

B) Sample No. (s) _____ Contains _____

However, if there is no any other alternate source available nearby then this / these water Source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

C) Sample No. (s) _____ Contains _____

Hence, this / these water Source/s is / are chemically non-potable / unfit for drinking purpose on the basis of analysed parameters only.

मुख्य अनुजीव शास्त्रज्ञ, जि.स्था.आ.प्र.सा.सिंधुदुर्ग
आवक क्रमांक - 1082/21
दिनांक -
Date :- 27 MAY 2021

HEALTH SERVICES

No.

Forwarded With Compliments To : SHRI DEVI MAULI WATER SUPPLY SHEME REDi - At Post Redi - tal - Vengurla . Dist . Sindhudurg.

With reference to letter No. : — Dated :- 24.05.21

Fees Rs. : 600/-

Receipt No. and Date : 5066929; 24.05.21.

Chief Bacteriologist
District Public Health Laboratory
Sindhudurg

शा.फो.झि.मु.,पुणे-पी/१२१-(२,००० पुस्तके)-०८-२०१५

699

महाराष्ट्र राज्य सार्वजनिक आरोग्य सेवा

राज्य / प्रादेशिक / जिल्हा आरोग्य प्रयोगशाळा, ... सिंधुदुर्ग ..... दूरध्वनी क्रमांक ..228977

पाणी नमुन्याचा सूक्ष्मजीवीय अहवाल

प्रति, :-- Shri Devi Mauli water Supply Scheme Redo Tap-vengurla, Dist-shind

पाठविणाऱ्यांचे पत्र क्रमांक व दिनांक :-- — 24/5/2021

प्रयोगशाळा संदर्भ क्रमांक :-- 381

नमुना घेतल्याचा दिनांक :-- 24/5/2021

नमुना पोहचल्याचा दिनांक :-- —"—

परीक्षण सुरू केल्याचा दिनांक :-- —"—

अ. क्र.	नमुन्याचे विवरण	परीक्षणाचे निष्कर्ष			इतर अभिप्राय
		प्रती १०० मि.ली. नमुन्यातील संभाव्य सूक्ष्मजंतूची संख्या			
		कोलीफॉर्म्स	थरमोटॉलरंट कोलीफॉर्म्स	इ. कोलाय	
	Treated water	0	—	—	पिण्यास योग्य.

अभिप्राय : पिण्यास अयोग्य पाण्यावर योग्य प्रमाणात क्लोरिनची प्रक्रिया केल्यानंतर व सूक्ष्मजीवीय पुनर्तपासणीनंतर पिण्यास योग्य असल्याची खात्री झाल्यानंतरच ते पाणी पिण्यासाठी वापरता येईल.

अहवाल क्रमांक : 12/66/2-6-2021 दिनांक :

अभिप्राय तारेने कळविल्याचा दिनांक :

मुख्य अणुजीव शास्त्रज्ञ, जि.सा.आ.प्र.शा.सिंधुदुर्ग
आवक क्रमांक - 1200/21
दिनांक - 3 JUN 2021

प्रत सादर :

(१) जिल्हा आरोग्य अधिकारी, जिल्हा परिषद, जिल्हा .....

(२) शल्यचिकित्सक, जिल्हा रुग्णालय, जिल्हा .....

(३) गटविकास अधिकारी, पंचायत समिती .....

मुख्य अणुजीव शास्त्रज्ञ
जिल्हा सार्वजनिक आरोग्य
प्रयोगशाळा सिंधुदुर्ग

G.Pz.P.,Pune-P/98-7,100 Ads-6-13

700

State / Regional / District / Sub Divisional Public Health Laboratory Sindhudurg

E-mail-ID : .....—..... Phone No. 02362228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :— 16.4.21 Date of Receipt :— 16.4.21 Date of Examination :— 16.4.21 onwards

(All the Analytical Results are in mg./Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1) Treated water	(2)	(3)	BIS Specification 10500 : 2012 Normal Values	
					Desirable Limits	Permissible Limits
1.	Physical Appearance	Clear			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	0.018			1.0	5.0
4.	pH Value	6.97			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	96.0			250	1000
6.	Nitrates (as NO_3)	ND.			45	No relaxation
7.	Total Hardness (as $CaCO_3$)	10.0			200	600
8.	Alkalinity (as $CaCO_3$)	34.0			200	600
9.	Total Dissolved Solids	130.0			500	2000
10.	Iron (as Fe)	ND.			~~0.3~~ 1.0	No relaxation
11.	Fluoride (as F)	0.6120			1.0	1.5
12.	Other Tests (if any)	—				
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- **This report is restricted only for the Sample/s is Submitted to this Laboratory.**
- **This Sample/s is / are not Collected by this Laboratory.**

[P.T.O.]

701

REMARKS

A) Sample No. (s) (1) is/are potable / chemically fit for drinking purpose on the basis of analysed parameters only.

However, this / these water source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

B) Sample No. (s) _____ Contains _____

However, if there is no any other alternate source available nearby then this / these water Source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

C) Sample No. (s) _____ Contains _____

Hence, this / these water Source/s is / are chemically non-potable / unfit for drinking purpose on the basis of analysed parameters only.

मुख्य अणुजीव शास्त्रज्ञ, जि.सा.आ.प्र.सा. सिंधुदुर्ग
आवक क्रमांक - 918/21
दिनांक - Date :- 29 APR 2021

HEALTH SERVICES

Forwarded With Compliments To : SHRI-DEVI MAULI WATER SUPPLY SCHEME - REDI. At Post-Redi tal-Vengurla · Dist - Sindhudurg.

With reference to letter No. : _____ Dated :- 16.4.21

Fees Rs. : 600/-

Receipt No. and Date : 5066921; 16.4.21.

Chief Bacteriologist
District Public Health Laboratory
Sindhudurg

श.फो.झि.मु.,पुणे-पी/१२१-(२,००० पुस्तके)-०८-२०१५

702

महाराष्ट्र राज्य सार्वजनिक आरोग्य सेवा

राज्य / प्रादेशिक / जिल्हा आरोग्य प्रयोगशाळा, ... सिंधुदुर्ग ..... दूरध्वनी क्रमांक 228977

पाणी नमुन्याचा सूक्ष्मजीवीय अहवाल

प्रति, Shri Devi Nauli water supply Scheme Kedi Tal-Vengurla, Dist-Sindhudurg

पाठविणाऱ्यांचे पत्र क्रमांक व दिनांक :-- — 16-4-2021

प्रयोगशाळा संदर्भ क्रमांक :-- 75

नमुना घेतल्याचा दिनांक :-- 16-4-2021

नमुना पोहचल्याचा दिनांक :-- ——"——

परीक्षण सुरू केल्याचा दिनांक :-- ——"——

अ. क्र.	नमुन्याचे विवरण	परीक्षणाचे निष्कर्ष			इतर अभिप्राय
		प्रती १०० मि.ली. नमुन्यातील संभाव्य सूक्ष्मजंतूची संख्या			
		कोलीफॉर्म्स	थरमोटॉलरंट कोलीफॉर्म्स	इ. कोलाय	
	Treated water	0	—	—	पिण्यास योग्य.

अभिप्राय : पिण्यास अयोग्य पाण्यावर योग्य प्रमाणात क्लोरिनची प्रक्रिया केल्यानंतर व सूक्ष्मजीवीय पुनर्तपासणीनंतर पिण्यास योग्य असल्याची खात्री झाल्यानंतरच ते पाणी पिण्यासाठी वापरता येईल.

881

मुख्य अणुजीव शास्त्रज्ञ, जि.सा.आ.प्र.शा.सिंधुदुर्ग
लेखक प्रयोगशाळा
दिनांक - 22 APR 2021

अहवाल क्रमांक 12/22/22-4-2021 दिनांक :-- 881/21

अभिप्राय तारेने कळविल्याचा दिनांक :

प्रत सादर :

(१) जिल्हा आरोग्य अधिकारी, जिल्हा परिषद, जिल्हा .....

(२) शल्यचिकित्सक, जिल्हा रुग्णालय, जिल्हा .....

(३) गटविकास अधिकारी, पंचायत समिती .....

मुख्य अणुजीव शास्त्रज्ञ
जिल्हा सार्वजनिक आरोग्य
प्रयोगशाळा सिंधुदुर्ग

G.Pz.P.,Pune-P/31-(500 Cards)-2015

State / Regional / District / Public Health Laboratory Sindhudurg

E-mail-ID : — Phone No. : 02362-228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :— 17.03.21 Date of Receipt :— 17.03.21 Date of Examination :— 17.03.21 onwards.

(All the Analytical Results are in mg./Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1) Treated water	(2)	(3)	BIS Specification 10500 : 2012 Normal Values	
					Desirable Limits	Permissible Limits
1.	Physical Appearance	clear			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	0.00			1.0	5.0
4.	pH Value	7.0			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	126.0			250	1000
6.	Nitrates (as NO_3)	ND.			45	No relaxation
7.	Total Hardness (as $CaCO_3$)	44.0			200	600
8.	Alkalinity (as $CaCO_3$)	20.0			200	600
9.	Total Dissolved Solids	180.2			500	2000
10.	Iron (as Fe)	ND.			0.3 — 1.0	No relaxation
11.	Fluoride (as F)	0.8940			1.0	1.5
12.	Other Tests (if any)	—				
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- **This report is restricted only for the Sample/s is Submitted to this Laboratory.**
- **This Sample/s is / are not Collected by this Laboratory.**

[P.T.O.]

704

REMARKS

A) Sample No. (s) (1) is/are potable / chemically fit for drinking purpose on the basis of analysed parameters only.

However, this / these water source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

B) Sample No. (s) _____ Contains _____

However, if there is no any other alternate source available nearby then this / these water Source/s can be used for drinking purpose only after proper treatment, disinfection and ascertaining it's bacteriological quality frequently or regularly.

C) Sample No. (s) _____ Contains _____

Hence, this / these water Source/s is / are chemically non-potable / unfit for drinking purpose on the basis of analysed parameters only.

HEALTH SERVICES

मुख्य अणुजीव शास्त्रज्ञ, जि.सा.आ.प्र.सा.सिंधुदुर्ग
आवक क्रमांक - 741/21
दिनांक - Date :- 1 APR 2021

Forwarded With Compliments To : SHRI DEVI MAULI WATER SUPPLY SCHEME REDI · village-RedP, tal-Vengurla · DIST. Sindhudurg.

With reference to letter No. : — Dated :- 17.03.21

Fees Rs. : 600/-

Receipt No. and Date : 5066897; 17.03.21.

Chief Bacteriologist
District Public Health Labcratory
Sindhudurg

शा.फो.झिं.मु.,पुणे-पी/१२१-(२,००० पुस्तके)-०८-२०१५

705

महाराष्ट्र राज्य सार्वजनिक आरोग्य सेवा

राज्य / प्रादेशिक / जिल्हा आरोग्य प्रयोगशाळा, ... सिंधुदुर्ग ..... दूरध्वनी क्रमांक 228977

पाणी नमुन्याचा सूक्ष्मजीवीय अहवाल

प्रति, :-- Shri Devi Mauli water Supply scheme Rodi A/P-Rodi, Tal-Vengurla Dist-Sindhudurg

पाठविणाऱ्यांचे पत्र क्रमांक व दिनांक :-- — 17-3-2021

प्रयोगशाळा संदर्भ क्रमांक :-- 3771

नमुना घेतल्याचा दिनांक :-- 17.3.2021

नमुना पोहचल्याचा दिनांक :-- —"—

परीक्षण सुरू केल्याचा दिनांक :-- —"—

अ. क्र.	नमुन्याचे विवरण	परीक्षणाचे निष्कर्ष			इतर अभिप्राय
		प्रती १०० मि.ली. नमुन्यातील संभाव्य सूक्ष्मजंतूची संख्या			
		कोलीफॉर्म्स	थरमोटॉलरंट कोलीफॉर्म्स	इ. कोलाय	
	Rk water treatment plant Devi Mauli water Supply Scheme	0	—	—	पिण्यास योग्य.

अभिप्राय : पिण्यास अयोग्य पाण्यावर योग्य प्रमाणात क्लोरिनची प्रक्रिया केल्यानंतर व सूक्ष्मजीवीय पुनर्तपासणीनंतर पिण्यास योग्य असल्याची खात्री झाल्यानंतरच ते पाणी पिण्यासाठी वापरता येईल.

मुख्य अणुजीव शास्त्रज्ञ, जि.सा.आ.प्र.शा.सिंधुदुर्ग
आवक क्रमांक -- 710/21
दिनांक - 23 MAR 2021

अहवाल क्रमांक : 12/747/23/3/2021

अभिप्राय तारेने कळविल्याचा दिनांक :

प्रत सादर :

(१) जिल्हा आरोग्य अधिकारी, जिल्हा परिषद, जिल्हा .....

(२) शल्यचिकित्सक, जिल्हा रुग्णालय, जिल्हा .....

(३) गटविकास अधिकारी, पंचायत समिती .....

मुख्य अणुजीव शास्त्रज्ञ
जिल्हा सार्वजनिक आरोग्य
प्रयोगशाळा सिंधुदुर्ग

ANNEXURE R-26 (COLLY)

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCW/ 362 /2017-18 Date: 25/5/18

Water

SAMPLE ANALYSED

Referred by: The Mines Manager,Kedi Iron Ore Mines,Fomento Resources Pvt. Ltd. 325,2nd Floor,Casa Del Sol,Miramar-Goa. Ref.No. Nil dated 26/04/2018

Received/Collected on: 26/04/2018 analytical work completed 07/05/2018

Sampling Point/Source: Treated water

To determine: As below

ANALYSIS

Sr.No.	Determination		Results	Limits
1	Appearance		Clear	Clear
2	Colour		Colourless	Colourless
3	Odour		Inoffensive	Inoffensive
4	pH		7.5	6.5 - 8.5
5	Turbidity NTU		1.0	5.0
6	Total Dissolved Solids	mg/l	410.0	500.0
7	Total Hardness as CaCO3	mg/l	78.0	300.0
8	Calcium as Ca++	mg/l	20.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l	20.0	200.0
10	Chlorides as Cl-	mg/l	215.0	250.0
11	Sulphate as SO4--	mg/l	0.3	200.0
12	Nitrates as NO3-	mg/l	Nil	45.0
13	Nitrite as NO2-	mg/l	Nil	Nil
14	Oxidability - 4 hrs.	mg/l	0.6	2.0
15	Iron as Fe++	mg/l	Nil	0.3
16	Manganese as Mn++	mg/l	Nil	0.1
17	Magnesium as Mg++	mg/l	6.8	30.0

Remarks: The sample of water analysed confirm to the limits prescribed for drinking water. The water therefore can be recommended for human consumption after assessing its Bacteriological purity.

Seen:

(Dr.Utkarsh Betodkar
State Epidemiologist

Analyst,

(Mrs.V.S.Kunkolienkar)
Scientific Assistant

GOVERNMENT OF GOA DIRECTORATE OF HEALTH SERVICES ENVIRONMENTAL AND POLLUTION CONTROL WING PANAJI - GOA

Govt. Ptg. Press, Panaji-Goa 4/6/10,000 -7/2016.

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCW/ 358 /2018-19 Date: 25/5/18

SAMPLE ANALYSED Water

Referred by: The Mines Manager,Redi Iron Ore Mines,Fomento Resources Pvt.Ltd,325,2nd Floor,Casa Del Sol,Miramar,Goa. Ref.No. Nil dated 27/04/2018.

Received/Collected on: 27/04/2018 analytical work completed on 07/05/2018.

Sampling Point/Source: Treated water

To determine: As below

ANALYSIS

BACTERIOLOGICAL EXAMINATION

Plate Count per ml at 37oC		40
Total Coliform Organisms	MPN/100ml	Nil

Remarks : The sample of water analysed is found free from Coliform organisms The water therefore can be recommended for human consumption after accessing its chemical analysis..

Seen:

(Dr.Utkarsh Betodkar)
State Epidemiologist

Analyst.

(Mrs.V. S. Kunkolienkar)
Scientific Assistant

DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI - GOA

Govt. Ptg. Press, Panaji-Goa — 419/10,000 — 7/2016

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCW/ 553 /2018-19 Date: 29/6/18

Water

SAMPLE ANALYSED

Referred by: The Mines Manager,Kedl Iron Ore Mines,Fomento Resources Pvt. Ltd. 325,2nd floor,Casa Del Sol,Miramar-Goa Ref.No. Nil dated 31/05/2018

Received/Collected on: 31/05/2018 analytical work completed 08/06/2018

Sampling Point/Source: Treated water

To determine: As below

ANALYSIS

Sr.No.	Determination		Results	Limits
1	Appearance		Clear	Clear
2	Colour		Colourless	Colourless
3	Odour		Inoffensive	Inoffensive
4	pH 5.7 (Boiled & Cooled)		8.0	6.5 - 8.5
5	Turbidity NTU		1.0	5.0
6	Total Dissolved Solids	mg/l	422.0	500.0
7	Total Hardness as CaCO3	mg/l	76.0	300.0
8	Calcium as Ca++	mg/l	16.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l	65.0	200.0
10	Chlorides as Cl-	mg/l	223.6	250.0
11	Sulphate as SO4--	mg/l	0.5	200.0
12	Nitrates as NO3-	mg/l	Nil	45.0
13	Nitrite as NO2-	mg/l	Nil	Nil
14	Oxidability - 4 hrs.	mg/l	0.8	2.0
15	Iron as Fe++	mg/l	0.05	0.3
16	Manganese as Mn++	mg/l	Nil	0.1
17	Magnesium as Mg++	mg/l	8.7	30.0

Remarks: The sample of water analysed confirm to the limits prescribed for drinking water. The water therefore can be recommended for human consumption after assessing its Bacteriological purity.

Seen:

(Dr. Dhiresh Botodkar)
State Epidemiologist

Analyst,

(Mrs.V.S.Kunkolienkar)
Scientific Assistant

GOVERNMENT OF GOA DIRECTORATE OF HEALTH SERVICES ENVIRONMENTAL AND POLLUTION CONTROL WING PANAJI - GOA

Govt. Ptg. Press, Panaji-Goa—419/10,000—7/2016.

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCWW/ 554 /2018-19 Date: 29/6/18

SAMPLE ANALYSED Water

Referred by: The Mines Manager,Kedl Iron Ore Mines,Fomento Resources Pvt.Ltd,325,2nd Floor,Casa Del Sol,Miramar,Goa. Ref.No. Nil dated 31/05/2018.

Received/Collected on: 31/05/2018 analytical work completed on 08/06/2018.

Sampling Point/Source: Treated water

To determine: As below

ANALYSIS

BACTERIOLOGICAL EXAMINATION

Plate Count per ml at 37oC		40
Total Colliform Organisms	MPN/100ml	Nil

Remarks : The sample of water analysed is found free from Coliform organisms The water therefore can be recommended for human consumption after assessing its chemical analysis.

Seen:

(Dr.Utkarsh Betodkar)
State Epidemiologist

Analyst,

(Mrs.V. S. Kunkolienkar)
Scientific Assistant

GOVERNMENT OF GOA DIRECTORATE OF HEALTH SERVICES PANAJI - GOA ENVIRONMENTAL AND POLLUTION CONTROL WING

Govt. Plg. Press, Panaji-Goa—419/10,000—7/2016.

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCW/ 710 /2018-19 Date: 24/7/18

Water

SAMPLE ANALYSED

Referred by: The Mines Manager,Kedl Iron Ore Mines,Fomento Resources Pvt. Ltd. 325,2nd Floor,Casa Del Sol,Miramar-Goa. Ref.No. Nil dated 26/04/2018

Received/Collected on: 28/06/2018 analytical work completed 06/07/2018

Sampling Point/Source: Treated water

To determine: As below

ANALYSIS

Sr.No.	Determination		Results	Limits
1	Appearance		Clear	Clear
2	Colour		Colourless	Colourless
3	Odour		Inoffensive	Inoffensive
4	pH		7.1	6.5 - 8.5
5	Turbidity NTU		1.0	5.0
6	Total Dissolved Solids	mg/l	297.0	500.0
7	Total Hardness as CaCO3	mg/l	63.0	300.0
8	Calcium as Ca++	mg/l	13.2	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l	25.0	200.0
10	Chlorides as Cl-	mg/l	148.0	250.0
11	Sulphate as SO4--	mg/l	1.0	200.0
12	Nitrates as NO3-	mg/l	Nil	45.0
13	Nitrite as NO2-	mg/l	Nil	Nil
14	Oxidability - 4 hrs.	mg/l	0.8	2.0
15	Iron as Fe++	mg/l	Nil	0.3
16	Manganese as Mn++	mg/l	Nil	0.1
17	Magnesium as Mg++	mg/l	7.3	30.0

Remarks: The sample of water analysed confirm to the limits prescribed for drinking water. The water therefore can be recommended for human consumption after assessing its Bacteriological purity.

GOVERNMENT OF GOA DIRECTORATE OF HEALTH SERVICES PANAJI - GOA ENVIRONMENTAL AND POLLUTION CONTROL WING

Seen:

(Dr.Utkarsh Betodkar
State Epidemiologist

Analyst,

(Mrs.V.S.Kunkolienkar)
Scientific Assistant

Govt. Ptg. Press, Panaji-Goa—419/10,000—7/2016.

GOVERNMENT OF GOA

DIRECTORATE OF HEALTH SERVICES

ENVIRONMENTAL AND POLLUTION CONTROL WING

PANAJI-GOA

Reg. No.: EPCW/720 /2018-19 Date: 24/7/18

SAMPLE ANALYSED Water

Referred by: Fomento Resources Pvt.Ltd,325,2nd floor,Casa Del Sol,Miramar-Goa

Ref.No. Nil dated 13/07/2018

Received/Collected on: 13/07/2018 analytical work completed on 20/07/2018

Sampling Point/Source: Treated water sample from treatment plant at Kedi

To determine: As below

ANALYSIS

BACTERIOLOGICAL EXAMINATION

Plate Count per ml at 37oC		40
Total Coliform Organisms	MPN/100ml	Nil

Remarks : The sample of water analysed is found free from Coliform organisms The water therefore can be recommended for human consumption after accessing its chemical analysis..

Seen:

(Dr.Utkarsh Betodkar)
State Epidemiologist

Analyst,

(Mrs.V. S. Kunkolienkar)
Scientific Assistant

GOVERNMENT OF GOA DIRECTORATE OF HEALTH SERVICES ENVIRONMENTAL AND POLLUTION CONTROL WING PANAJI - GOA

Govt. Ptg. Press, Panaji-Goa—419/10,000—7/2016.

ग्रामपंचायत कार्यालय रेडी

ता. वेंगुर्ला, जि. सिंधुदुर्ग.(महाराष्ट्र) फोन (०२३६६) २६८२५६
E-mail –redigp07@gmail.com

"परिशिष्ट अ"

१) **ग्रामपंचायतीचे नाव** - रेडी

२) **सभेची वेळ** - सकाळी ११.०० वा.

३) **सभेचा क्रमांक** - १२

४) **सभेची तारीख** - २४/०३/२०२१

५) **सभेचे स्थळ** - ग्रा. पं. सभागृह रेडी

६) सभेस कोणी सन्माननीय गृहस्थ अगर अधिकारी हजर असल्यास त्याची नोंद (हुद्दयासह)

७) **सभेचे अध्यक्ष मान्यवर**- श्री. रामसिंग गोपाळ राणे

८) दि. २४/०३/२०२१ रोजी श्री. रामसिंग गोपाळ राणे यांचे अध्यक्षतेखाली झालेल्या मासिक सभेमधील उपस्थिति खालील प्रमाणे ०९.

विषय ६ - बांधकाम नाहरकत दाखला इमारत फेरबदल व इतर प्राप्त अर्जाचे वाचन करून निर्णय घेणे.
ठराव क्र. ६/३ - मे. गोगटे मिनरल्स यांचे दिनांक १२/०३/२०२१ चे अहवाल मिळणेबाबतचे पत्र.

वरील पत्र वाचन करण्यात आले त्यावर सर्वानुमते चर्चा करणेत येवून याबाबत मा. सरपंच यांनी खालीलप्रमाणे माहिती सभेत दिली रेडी ग्रामपंचातीने दिनांक ३१/०५/२०१८ रोजी मंजूर केलेल्या ठारावा संदर्भात मे. गोगटे मिनरल्स यांनी दिनांक २९/०९/२०२० रोजीच्या पत्राद्वारे खाणकामामुळे भुजलाच्या अर्जावर तथाकथित परिणाम होत असल्याबाबत चर्चा करण्याकरिता त्यांच्या रेडी लोहखनिज खाणीला भेट देण्याची विनंती केली. त्यानुसार मी स्वत: सरपंच, व श्री. विनोद नाईक, श्री. संजय कांबळी आणि श्री. शैलेश तिवरेकर या ग्रामपंचायत सदस्यांनी दिनांक ०८/१०/२०२० रोजी मे. गोगटे मिनरल्स यांच्या रेडी लोहखनिज खाणीला भेठ दिली. या भेटी दरम्यान राष्ट्रीय भूजल संस्थेचे तज्ञ सुद्धा उपस्थित होते.

या भेटीच्या वेळी चर्चेत मे. गोगटे मिनरल्स यांचे प्रतिनिधी तसेच खाण व्यवस्थापक श्री. श्रीनिवासराव यांनी मे. गोगटे मिनरल्स हे त्यांना लागू असणा-या सर्व कायदयांचे व अटींचे पालन करून सुरक्षित व शास्त्रशुद्ध रित्या खाणकाम करित असल्याचे स्पष्ट केले.

मे. गोगटे मिनरल्स यांच्या प्रतिनिधींनी आम्हाला एन.ए.बी.एल व एन.ए.बी.इ.टी. यांनी अधिकृत केलेल्या व केंद्रसरकारच्या पर्यावरण व वनमंत्रालयाने मंजूर केलेल्या संस्थेमार्फत खाणीच्या आजूबाजूच्या परिसरात तपासणी स्थाने निश्चित करून जमिनीवरील तसेच जमिनीखालील पाण्याच्या दर्जाचे नियमितपणे तपासणी होत असते.' अशी देखिल माहिती देवून खात्री करिता सदर संस्थेचे अहवाल दाखविण्यात आले. या चर्चेत आम्हाला असे समजून आले की, भूजल विज्ञानातील तज्ञ व्यक्तींनी सन २०१० मध्ये सविस्तरपणे व सखोलपणे भूजलाबाबतचा अभ्यास / तपासणी केली आहे. यानुसार असा निष्कर्ष काढण्यात आला आहे

को, त्या भागामध्ये भूजलाच्या पातळीवर तसेच दर्जावर कोणताही परिणाम दिसून आलेला नाही. तसेच सदर संस्थेच्या शास्त्रज्ञांनी सांगितल्याप्रमाणे समुद्राचे खारे पाणी भुजलामध्ये शिरलेले नाही. याशिवाय भूजलाच्या स्थितीबाबत देखिल नियमितपणे तपासणी व पुर्नविलोकन करण्यात येत आहे. अशी माहिती चर्चेत सांगण्यात आली.

हल्लीच राष्ट्रीय भूजल संस्था, जलशक्ती, आर.डी.व जी.आर.मंत्रालय भारत सरकार यांनी देखिल खाणीमध्ये तसेच खाणीच्या आजूबाजूला भूजल तपासणी व अभ्यास केलेला आहे. राष्ट्रीय भूजल संस्थेने रेडी लोहखनिज खाणीच्या १० कि.मी. परिघातील जवळपास ३५ विहिरी या तपासणीची ठिकाणे म्हणून निश्चित करून त्यातील पाण्याचा साठा व दर्जा यांचे नियमितपणे तपासणी केली. यानंतर या संस्थेने मे. गोगटे मिनरल्स यांना आपला अहवाल सादर केला. या अभ्यासामधून तसेच संस्थेच्या शास्त्रज्ञानाच्या निष्कषामधून खाणकामामुळे भूजलामध्ये प्रदुषण होण्याची कोणतीही शक्यता नाही तसेच मे. गोगटे मिनरल्स यांनी स्थापन केलेल्या पाणी शुद्धीकरण प्रकल्पाद्वारे पाण्यावर प्रक्रिया करून पाण्यातील अशुद्ध घटक काढून शुद्ध पिण्याच्या पाण्याचा पुरवठा ग्रामपंचायतीला केला जातो व ग्रामपंचायत ते पाणी पुढे गावाला पुरवठा करते. तसेच या पुरवठा केला जाणा-या पाण्याचे शासकिय आरोग्यविषयक प्रयोगशाळेद्वारे परिक्षण केले जाते.

भूजल विषयातील तज्ञ व्यक्तींनी स्पष्ट केल्याप्रमाणे समुद्राच्या खा-या पाण्याचा रेडी गाव व आसपासच्या भूजलात शिरकाव झालेला नाही. या भागातील जमिनीखालील पाण्याच्या स्थितीबाबत वस्तुस्थिती व सत्य जाणून घेतल्यानंतर खाणकामाद्वारे भूजलाचे प्रदुषण होत नसल्याचे निदर्शनास आले. यावर चर्चा होवून मागणी केलेनुसार वरीलप्रमाणे अहवाल देणेत असे सर्वानुमते ठरले.

ग्रामपंचायत कार्यालय रेडी
स्थापना १६/५/१९४१
ता. वेंगुर्ला, जि. सिंधुदुर्ग

सुचक - मा. अध्यक्ष

ठराव सर्वानुमते मंजुर

सरपंच
ग्रामपंचायत रेडी
ता.वेंगुर्ला, जि.सिंधुदुर्ग

632
714

Grampanchayat Office, Redi

Tal-Vengurla Dist-Sindhudurg (Maharashtra)
Telephone:- (02366) 268256
E mail:-redigp07@gmail.com

"Schedule-A"

01 Name of the Grampanchayat-----Redi

02 Time of the Meeting---------- 11-00 A.M.,

03 Number of Meeting---------- 12

04 Date of the Meeting---------- 24/03/2021

05 Place of the Meeting----------Grampanchayat Hall Redi

06 If any Honorable person or any
Officer is present for the meeting,
Entry of the same (with designation) ----------

07 President of the Meeting —Shri Ramsing Gopal Rane

08 Attendance for the monthly meeting held on 24/03/2021 under the Chairmanship of Shri.Ramsing Gopal Rane is: 09

Subject No 6/:-- NOC for the construction work, reading and taking decision on the other applications

Decision No 6/3:-The letter dated 12/03/2021 from M/s Gogte Minerals for the Report

The above-said letter was read over in detail and was discussed with all in the meeting. Accordingly, Sarpanch informed as follows:

With reference to the resolution dated 31.05.2018, passed by the Gram Panchayat of Redi Village, M/s Gogte Minerals, vide its letter dated 29.09.2020 had requested the Gram Panchayat to pay visit to the "Redi Iron Ore Mine" to discuss about the so called alleged impact of Mining activities on ground water quality. Accordingly, I myself, Sarpanch, Ramsing Rane along with other panchayat members namely Mr. Vinod Naik, Mr. Sanjeev Kambli and Mr. Shailesh Tivrekar has visited 'Redi Iron Ore Mine' of M/s Gogte Minerals, Redi on 08/10/2020. At the time of this visit, the Experts of National Institute of Hydrology were also present.

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10560 Exp. date 25/08/2025 GOVT. OF INDIA

BEFORE ME
PARIMAL G. NAIK
Advocate & Notary
Salelwada, Sawantwadi
SINDHUDURG (Mah.)

During the said meeting, the representatives of M/s Gogte Minerals and Mr Sreenivas Rao, Mines Manager explained us that M/s Gogte Minerals is carrying out safe and scientific mining operations by abiding all the conditions and regulations as per the applicable statutes.

The representatives of M/s Gogte Minerals also informed us that the MoEF recognised, NABL and NABET accredited agency is regularly monitoring the surface water and ground water quality in the surrounding areas by establishing the monitoring stations and to our satisfaction these reports were shown to us. During the discussion, we understood that an extensive hydrogeological study was conducted by hydrogeological experts in the year 2010. As per the study "There are no indicators and reports of negative impacts on ground water levels and quality in the area". Further, regular monitoring and review of the hydrogeological conditions in the area is being regularly conducted.

During the discussion, we came to know that an extensive study on groundwater was conducted by hydrogeological experts in the year 2010. In this study , it is concluded that there is no impact on the ground-water level and its quality in this area. As said by the scientists of the said organization, there is no any kind of salt water intrusion in the groundwater. Further, during the said discussion, it was also informed that regular monitoring and review of the groundwater conditions in the area is being conducted.

Recently, the National Institute of Hydrology (NIH) (Ministry of Jalshakti, RD & GR, Govt. of India) has conducted the study on the status of groundwater in and around the said Mine. The NIH has set up its monitoring stations, nearly about 35 open wells falling within the 10Km radius area of the 'Redi Iron Ore Mine' and these wells are being regularly monitored for its quality as well quantity. NIH has submitted its Report to M/s Gogte Minerals. As per the studies and findings by scientists of the said institute, there is no threat of any kind of ground water contamination due to Mining activities. Also, through the Water Purification Project established by M/s Gogte Minerals, on treating and by removing impure components, pure drinking water is being supplied to the Grampanchayat

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 Exp. date GOVT. OF INDIA

BEFORE ME

PARIMAL G. NAIK
Advocate & Notary
Salalwada, Sawantwadi
SINDHUDURG (Mah.)

716

and the Grampanchayat is further supplying such treated water to the villagers. The water which is being supplied for drinking purpose is also regularly tested through Government Health Laboratory.

As explained by the experts on Ground Water, the salty Sea water is not intruded in the ground-water of village Redi and surrounding area. After knowing the facts and the truth about ground-water in this area, it has been noticed that there is no pollution of ground-water because of mining work. Discussion took place about this and it has been decided that a Report, as above, may be issued as demanded.

Suggested by :-The Hon'ble President.

The Resolution is passed unanimously.

Sd/-xxx
Sarpanch
Grampanchayat Redi
Taluka Vengurla, District Sindhudurg

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 Exp. date 28/09/2023 GOVT. OF INDIA

This is certified to be the true translation of the letter in Marathi language to English done by me on this 05th day of April 2021.

MAHESH ANKUSH RANE.
Post-Redi
Tal. - Vengurla.
Dist - Sindhudurga.

Adv. Sushil S. Rajage.

NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL

This document has been personally presented & Signed by Adv. Sushil S. Rajage
R/o Sawantwadi
who is identified by Mahesh Ankush Rane & I.D. proof
to whom, I personally know. Contents of this documents are read over to the executant who has admitted the same
Notary Regd No 632/2021 Date 5/4/2021

NOTARY ADVOCATE PARIMAL G. NAIK SINDHUDURG Regd. No. 10340 GOVT. OF INDIA

BEFORE ME

PARIMAL G. NAIK
Advocate & Notary
Saisiwada, Sawantwadi
SINDHUDURG (Mah.)

मा. मु. को—(पत्र) ३१७-(१०,००० प्रति.) ८-८९, (व)
मे. का. मु.—(पत्र) ५३८/१-३-८९

G. R., P. D. No. 3772, dated 11-9-33 vide G. I. P. D. No. RNR/1062/50058/VII, dated 18-4-62 in ME 0162 G. I. P. D. No. DAT/2209/5626, 70/12, dt. 4-2-70.]

वह संग्रहाच्या किंवा जंगम मालमत्तेचा

Form of Register of Dead Stock

or Movable Property

नमुना

सप्टेंबर - 2000

59

अनुक्रमांक Serial No.	वस्तूचे वर्णन Description of Article	खरेदी करण्याचे अधिकार-पत्र व खरेदीचा दिनांक Authority for purchase and date of purchase	संख्या किंवा परिमाण Number or quantity	मूल्य Value		शेरा Remarks
1	Sub-Div. Engg. M.I.P. Sub-Div. Sawantwadi	Kapai Well.	30.12.97	1.1.2000 Auditing 1.1.2000	Suspended particles, no smell	7.5
2.	Shri J.A. Bandekar At-Post- Kasal Tal-Kudal	Well Water	3.12.99	31.1.00 4.1.00	Clear, no smell.	7.5
3	Dr. S.M. Balam. At. Post. Kasal. Tal-Kudal	well water of Shri G.D. Patil	10.1.00	10.1.00 10.1.00	Clear, no smell	7.5
4	M.O. P.H.C. Padi, Tal- Vengurla.	Bore Well.		10.1.00 11.1.00	Clear, no smell.	6.8
5	Fernin A. Gawakar Shri Gavi Mauli Food prod. At. Aadali Po- Morgaon.	Well water	12.1.99	12.1.99	Clear, no smell	6.8
6	Smt. Vaijanta. G. Bandekar At. post - Kasal. Tal-Kudal	Well Water	18.1.00	18.1.00 18.1.00	clear, no smell	7.5

अंतिम विल्हेवाट Final Disposal				वसूल झालेली रक्कम व ती कोषागारात जमा केल्याचा दिनांक Amount realized and date of credit at treasury	लिखित केलेली रक्कम Amount written	साठ्यामधील शिल्लकी मात्र Balance in stock		कार्यालय प्रमुखाची आद्याक्षरे Initials of Head of Office	शेरा Remarks
संख्या किंवा परिमाण व विल्हेवाटीचे स्वरूप No. or quantity and nature of disposal		अधिकारपत्र किंवा प्रमाणक Authority or Voucher				संख्या Number	मूल्य Value		
17		18			३०१०	३३११	३३१२	३३१३	३३१४
Sheets	Feed Sol. NH3	Alb. NH3	Sediments	Nutrients	N-H	P.H.	T.S.		
18.0	0.24	0.38	2.4	Nil	106	Nil	290	0.4	0.7	0.12	0.6	
16.0	0.04	0.08	1.8	Nil	114	Nil	280	0.2	0.5	0.08	0.6	
15.0	0.04	0.1	1.8	Nil	136	Nil	240.0	0.3	0.6	1.6	0.6	
146.0	0.1	0.48	3.4	Nil	270.0	149.0	180.0	0.7	1.3	0.8	0.5	
10.0	0.04	0.06	1.6	Nil	26.	Nil	90.0	0.1	1.0	0.12	0.2	
20.0	0.04	0.08	1.8	Nil	114	Nil	290	0.2	0.5	0.08	0.6	

Scanned with CamScanner

15.10.2002

718

(6)

(4) Name :- M.T.P Environmental

Add :- Sub Engg. Secunderabad

Source :- Tedlar water & Tap water

Place :- Redi (Moula)

Date :- 15/10/02 15/10/02

• P.A.	colourless	Colourless
• odour	odourless	odourless
• PH	7.5	7.5
• chl	4.9 x 10 = 49	4.9 x 10 = 49
• Free NH_3	0.2	0.2
• Alb. NH_3	0.3	0.3
• Nitrates	1.56	1.56
• Nitrites	Nil	Nil
• T.H	2.3 x 20 = 46	2.3 x 20 = 46
• P.H	40.0	= 40
• T.S.	210.0	= 210
• oxy. abs in 5 min	0.1	0.1
• — — 4 hrs	0.3	0.2
• Iron	0.2 x 0.4	0.2 x 0.4
• Fluoride	0.2 x 0.01 x 20 = 0.04	0.2 x 0.01 = 0.0
• Alkalinity	0.3 x 20 = 6.0	0.3 x 20 =

Scanned with CamScanner

MAHARASHTRA POLLUTION CONTROL BOARD

ANALYSIS RESULTS FOR JOINT VIGILANCE SAMPLE

mpcb

719

Regional Laboratory
106/107, Parkar Complex,
Behind Nagar Parishad,
Chiplun, Tal. Chiplun,
Dist. Ratnagiri. 415 605.

Sample code :- MPCB/SROR/EFF-985/09
Lab Report No. :- 536
Date of collection 25/03/09
Date of Receipt :-01/04/09

Type of Industry	Metallargical
Parameter	Results
pH	7.26
B.O.D. 3days 27° C	8.0
C.O.D.	32.0
Suspended solids	27.0
Oil & Grease	NA
Chloride	56.0
Sulphate	25.0
Total dissolved solids	340.0
Iron	0.031
Sample collected & sealed by	H. D. Gandhe (FO) Ratnagiri
Seal no.	86

Note: -

1. All results are expressed in p p m expect pH
2. B.D.L.- Below Detectable limit.
3. NA- Not Analyzed

A P Kolhe
Scientific Officer,
Regional Laboratory,
M.P.C. Board, Chiplun.

Ms Metallics W.
Kanyal Lote water

720

MAHARASHTRA POLLUTION CONTROL BOARD

mpcb

ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/JVS/93/10
Lab Report No :- 401
Date of Collection :- 16/02/10
Date of Receipt :- 18/02/10

Type of Industry	Metallurgical
Parameter	Result
pH	6.34
B.O.D. 3 days 27° C	115.0
C.O.D.	272.0
Suspended Solids	94.0
Oil & Grease	BDL
Chloride	355.0
Sulphate	1224.8
Total Dissolved Solids	1657.0
Iron	0.098
Sample Collected by	H. D. Gandhe FO Ratnagiri
Seal no	86

Note : - All results are expressed in p.p.m. except pH.
1. NA- Not Analysed.
3. BDL Below Dateable limit

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun.

Tata metaliks Ltd
Terekhol Road, Redi Tal-vengurla

Kanyal lake water sample

MAHARASHTRA POLLUTION CONTROL BOARD

ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/JVS/206/10
Lab Report No :- 778
Date of Collection :-26/03/10
Date of Receipt :- 31/03/10

Type of Industry	Metallurgical
Parameter	Result
pH	7.18
B.O.D. 3 days 27° C	2.8
C.O.D.	56.0
Suspended Solids	82.0
Oil & Grease	BDL
Chloride	32.0
Sulphate	16.28
Total Dissolved Solids	780.0
Sample Collected by	H. D. Gandhe FO Ratnagiri.
Seal no	86

Note : - All results are expressed in p.p.m. except pH.
1. NA- Not Analysed.
3. BDL Below Dateable limit

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun.

Tata metaliks Ltd.
Terekhol Road Redi,
kanyal Lata Sample.

MAHARASHTRA POLLUTION CONTROL BOARD
ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/645/11
Lab Report No :-456
Date of Collection :- 05/02/11
Date of Receipt :- 07/02/11

Type of Industry	Metallurgical
Parameter	Result
pH	8.63
B.O.D. 3 days 27° C	3.6
C. O. D.	40.0
Suspended Solid	20.0
Oil & Grease	BDL
Chloride	275.0
Sulphate	52.49
Total Dissolved Solids	329.0
Sample Collected by	H. D. Gandhe
Seal no	86

Note : - All results are expressed in p.p.m. except pH.
1. NA- Not Analyzed.
3. BDL Below Detectable limit.

Tata metaliks Ltd.,
Terekhol Road, Redi.
Tal. Vengurla, Dist. Sindhudurg.

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun

Kanyal lake water sample.

MAHARASHTRA POLLUTION CONTROL BOARD
ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/JVS/715/11
Lab Report No :-916
Date of Collection :- 25/03/11
Date of Receipt :- 28/03/11

Type of Industry	Metallurgical
Parameter	Result
pH	8.22
B.O.D. 3 days 27° C	6.8
C. O. D.	72.0
Suspended Solid	22.0
Oil & Grease	BDL
Chloride	890.0
Sulphate	33.6518
Total Dissolved Solids	1241.0
Sample Collected by	H. D. Gandhe
Seal no	86

Note : - All results are expressed in p.p.m. except pH.
1. NA- Not Analyzed.
3. BDL Below Detectable limit.

Jala Metaliks Ltd.,
Terekhol Road, Redi,
Tal Vengurla, Dist. Sindhudurg.

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun

Kanyal Lake water sample.

MAHARASHTRA POLLUTION CONTROL BOARD
ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/JVS/763/11
L. Report No :-1193
Date of Collection :- 28/04/11
Date of Receipt :- 30/04/11

Type of Industry	Metallurgical
Parameter	Result
pH	7.72
B.O.D. 3 days 27° C	3.2
C. O. D.	40.0
Suspended Solid	24..0
Oil & Grease	BDL
Chloride	140.0
Sulphate	2.4
Total Dissolved Solid	155.0
Sample Collected by	H. D. Gandhe
Seal no	86

Note : - All results are expressed in ppm except pH.
1. NA- Not Analyzed.
3. BDL Below Detectable limit.

Tata Metaliks Ltd,
Terekhol Road, Redi,
Tel. Vengurla, Dist Sindhudurg.

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun

Kanyal Lake Water Sample

MAHARASHTRA POLLUTION CONTROL BOARD

mpcb

ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/780/11
Lab Report No :- 1371
Date of Collection :- 10/05/11
Date of Receipt :- 18//05/11

Type of Industry	Metallurgical
Parameter	Result
pH	8.93
B.O.D. 3 days 27° C	8.5
C.O.D.	56.0
Suspended Solids	27.0
Oil & Grease	BDL
Chloride	29.0
Sulphate	105.32
Total Dissolved Solids	149.0
Iron	BDL
Sample Collected by	H. D. Gandhe
Seal no	86

Note : -

1. All results are expressed in p.p.m. except pH.
2. NA- Not Analysed.
3. BDL Below Dateable limit

Tara Metaliks Ltd.,
Tersthol Road, Redi,
Tal Vengurla, Dist Sindhudurg.

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun.

Kanyal lake water sample.

726

MAHARASHTRA POLLUTION CONTROL BOARD
ANALYSIS RESULTS FOR JOINT VIGILENCE SAMPLE

Regional Laboratory,
106/107, First Floor,
Parkar Complex, Chiplun.

Sample code :- MPCB/SROR/JVS/68/11
Lab Report No :- 1860
Date of Collection :- 13/07/11
Date of Receipt :- 15/07/11

Type of Industry	Metal
Parameter	Result
pH	7.44
B.O.D. 3 days 27° C	5.0
C. O. D.	40.0
Suspended Solid	24.0
Oil & Grease	BDL
Chloride	18.0
Sulphate	5.32
Total Dissolved Solid	177.0
Sample Collected by	SRO & FO Garje
Seal no	97

Note : - All results are expressed in ppm except pH.
1. NA- Not Analyzed.
3. BDL Below Detectable limit.

M/s. Tata Metaliks Ltd.,
VIII. Terekhol Road, Redi,
Tal. Vengurla, Dist. Sindhudurg.

Lake.

A.P. Kolhe
Scientific officer,
Regional Laboratory,
M.P.C. Board, Chiplun

ENVIRONMENTAL LABORATORY

A Unit of Mineral Engineering Services

(Recognised by Govt. of India, MOEF, New Delhi Vide Gazette Notification No. S.O. 773 (E) dated 17-5-2007 recognition valid upto 16-05-2012)

Table No . 3

WATER ANALYSIS REPORT

Project : Redi (203) Iron Ore Mine
Season : Monsoon. 2010
Date of sampling : 27.07.2010

Sl. No.	Parameters	Sample code				Desirable Limit	Permissible Limit
		GW1	GW2	GW3	GW4	IS: 10500-1991 Norms (DWS)	
1	Colour (Hazen Units)	<1	<1	1	1	5	25
2	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable
3	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity (NTU)	0.2	0.4	0.1	0.1	5.0	10
5	pH	6.79	6.88	6.62	5.68	6.5 to 8.5	6.5 - 8.5
6	Total Hardness as CaCO3 (mg/l)	40	36	44	48	300	600
7	Iron as Fe (mg/l)	0.05	0.06	0.05	<0.05	0.30	1.0
8	Chloride as Cl (mg/l)	14	16	18	18	250	1000
9	Residual Free Chlorine (mg/l)	<0.1	<0.1	<0.1	<0.1	0.2	--
10	Fluoride as F (mg/l)	0.3	0.4	0.2	0.20	1	1.5
11	Total Dissolved Solids (mg/l)	100	117	91	79	500	2000
12	Calcium as Ca (mg/l)	16	14	8	11	75	200
13	Magnesium as Mg (mg/l)	6	4	5	5	30	100
14	Copper as Cu (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	1.5
15	Manganese as Mn (mg/l)	<0.03	<0.03	<0.03	<0.03	0.1	0.3
16	Sulphates as SO_4 (mg/l)	5.0	8.0	<1	5.0	200	400
17	Nitrates as NO_3 (mg/l)	0.3	0.2	0.1	<0.1	45	45
18	Phenolics as C_6H_5OH (mg/l)	<0.001	<0.001	<0.001	<0.001	0.001	0.002
19	Mercury as Hg (mg/l)	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
20	Cadmium as Cd (mg/l)	<0.002	<0.002	<0.002	<0.002	0.01	0.01
21	Selenium as Se (mg/l)	<0.005	<0.005	<0.005	<0.005	0.01	0.01
22	Arsenic as As (mg/l)	<0.02	<0.02	<0.02	<0.02	0.01	0.01
23	Cyanide as CN (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	0.05
24	Lead as Pb (mg/l)	<0.005	<0.005	<0.005	<0.005	0.05	0.05
25	Zinc as Zn (mg/l)	<0.005	<0.005	<0.005	0.005	5	15
26	Anionic Detergents (mg/l MBAS)	<0.1	<0.1	<0.1	<0.1	0.2	1
27	Chromium as Cr^{+6} (mg/l)	<0.03	<0.03	<0.03	<0.03	0.05	0.05
28	Polynuclear Aromatic Hydrocarbons as PAH (g/l)	<0.05	<0.05	<0.05	<0.05	--	--
29	Mineral Oil (mg/l)	<0.01	<0.01	<0.01	<0.01	0.01	0.03
30	Pestilides (mg/l)	<0.00001	<0.00001	<0.00001	<0.00001	Absent	0.001
31	Radio Active materials						
	a) Alpha Emiters (Bq/l)	NA	NA	NA	NA	--	0.1
	b) Bata Emitters (Pci/l)	NA	NA	NA	NA	--	1.0
32	Alkalinity (mg/l)	10	20	30	32	200	600
33	Aluminium as Al	<0.01	<0.01	<0.01	<0.01	0.03	0.2
34	Boron as B (mg/l)	<0.1	<0.1	<0.1	<0.1	1	5
35	E-Coli (Nos/100ml)	Absent	Absent	Absent	Absent	Absent	Absent
36	Total Coliform (mpn/100ml)	3	<3	3.2	4	Absent	10
37	Water levels in well from surface (m)	1.79	1.39	1.39	0.17	--	--

NOTE: 1. (*) Permissible limit in the absence of alternate source 2. DWS - Drinking Water Standards
SAMPLE CODE : NA-Not Analysed
GW1 - Thiracol village open well GW3 - Shiroda village open well
GW2 - Redi village open well GW4 - Kanyalwadi village open well water
SAMPLES ANALYSED AT : Environmental Laboratory, Mineral Engineering Services, Bellary

Govt. ANALYST

HEAD OF LABORATORY

25/XXV, Club Road, BELLARY - 583 103. Karnataka. Tel / Fax : 0832 - 267421.
Email : mes_msraju@yahoo.co.uk, Website : www.envtest.com

ENVIRONMENTAL LABORATORY

A Unit of Mineral Engineering Services

(Recognised by Govt. of India, MOEF, New Delhi vide Gazette Notification No. S.O. 773 (E) dated 17-05-2007 recognition valid upto 16-05-2012)

Table No . 4

WATER ANALYSIS REPORT

Project : Redi (203) Iron Ore Mine
Season : Post Monsoon. 2010
Date of sampling : 26.10.2010

Sl. No.	Parameters	Sample code				Desirable Limit	Permissible Limit
		GW1	GW2	GW3	GW4	IS: 10500-1991 Norms (DWS)	
1	Colour (Hazen Units)	<5	<5	<5	<5	5	25
2	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec tionable	Unobjec tionable	Unobjec tionable
3	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity (NTU)	<1	<1	<1	0.4	5.0	10
5	pH	5.54	6.82	6.90	6.12	6.5 to 8.5	6.5 - 8.5
6	Total Hardness as CaCO3 (mg/l)	18	145	85	16	300	600
7	Iron as Fe (mg/l)	0.05	0.05	<0.05	<0.05	0.30	1.0
8	Chloride as Cl (mg/l)	14	120	46	17	250	1000
9	Residual Free Chlorine (mg/l)	<0.1	<0.1	<0.1	<0.1	0.2	--
10	Fluoride as F (mg/l)	0.23	0.3	0.2	0.26	1	1.5
11	Total Dissolved Solids (mg/l)	48	430	240	52	500	2000
12	Calcium as Ca (mg/l)	4.2	26	16	4	75	200
13	Magnesium as Mg (mg/l)	1.9	19	11	1.4	30	100
14	Copper as Cu (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	1.5
15	Manganese as Mn (mg/l)	<0.03	<0.03	<0.03	<0.03	0.1	0.3
16	Sulphates as SO_4 (mg/l)	4.4	68.0	17.0	1.6	200	400
17	Nitrates as NO_3 (mg/l)	<0.1	5.3	4.4	3.3	45	45
18	Phenolics as C_6H_5OH (mg/l)	<0.001	<0.001	<0.001	<0.001	0.001	0.002
19	Mercury as Hg (mg/l)	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
20	Cadmium as Cd (mg/l)	<0.002	<0.002	<0.002	<0.002	0.01	0.01
21	Selenium as Se (mg/l)	<0.005	<0.005	<0.005	<0.005	0.01	0.01
22	Arsenic as As (mg/l)	<0.02	<0.02	<0.02	<0.02	0.01	0.01
23	Cyanide as CN (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	0.05
24	Lead as Pb (mg/l)	<0.005	<0.005	<0.005	<0.005	0.05	0.05
25	Zinc as Zn (mg/l)	<0.005	0.01	0.01	<0.005	5	15
26	Anionic Detergents (mg/l MBAS)	<0.1	<0.1	<0.1	<0.1	0.2	1
27	Chromium as Cr^{+6} (mg/l)	<0.03	<0.03	<0.03	<0.03	0.05	0.05
28	Polynuclear Aromatic Hydrocarbons as PAH (g/l)	<0.05	<0.05	<0.05	<0.05	--	--
29	Mineral Oil (mg/l)	<0.01	<0.01	<0.01	<0.01	0.01	0.03
30	Pestiides (mg/l)	<0.00001	<0.00001	<0.00001	<0.00001	Absent	0.001
31	Radio Active materials						
	a) Alpha Emiters (Bg/l)	NA	NA	NA	NA	--	0.1
	b) Bata Emithers (Pci/l)	NA	NA	NA	NA	--	1.0
32	Alkalinity (mg/l)	8	105	90	18	200	600
33	Aluminium as Al	<0.01	<0.01	<0.01	<0.01	0.03	0.2
34	Boron as B (mg/l)	<0.1	<0.1	<0.1	<0.1	1	5
35	E-Coli (Nos/100ml)	Absent	Absent	Absent	Absent	Absent	Absent
36	Total Coliform (mpn/100ml)	4	3	8	5	Absent	10
37	Water levels in well from surface (m)	2.70	2.67	0.65	0.59	--	--

NOTE: 1. (*) Permissible limit in the absence of alternate source 2. DWS - Drinking Water Standards
SAMPLE CODE : NA-Not Analysed
GW1 - Thiracol village open well GW3 - Shiroda village open well
GW2 - Redi village open well GW4 - Kanyalwadi village open well water
SAMPLES ANALYSED AT : Environmental Laboratory, Mineral Engineering Services, Bellary

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Table No 4

WATER ANALYSIS REPORT

Project : Redi (203) Iron Ore Mine
Season : Winter,2010-11
Date of sampling : 12.01.2011

Sl. No.	Parameters	Sample code				Desirable Limit	Permissible Limit
		GW1	GW2	GW3	GW4	IS: 10500-1991 Norms (DWS)	
1	Colour (Hazen Units)	<5	<5	<5	<5	5	25
2	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec tionable	Unobjec tionable	Unobjec tionable
3	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity (NTU)	<1	<1	<1	0.4	5.0	10
5	pH	5.54	6.82	6.90	6.12	6.5 to 8.5	6.5 - 8.5
6	Total Hardness as CaCO3 (mg/l)	18	145	85	16	300	600
7	Iron as Fe (mg/l)	0.05	0.05	<0.05	<0.05	0.30	1.0
8	Chloride as Cl (mg/l)	14	120	48	17	250	1000
9	Residual Free Chlorine (mg/l)	<0.1	<0.1	<0.1	<0.1	0.2	--
10	Fluoride as F (mg/l)	0.23	0.3	0.2	0.26	1	1.5
11	Total Dissolved Solids (mg/l)	48	430	240	52	500	2000
12	Calcium as Ca (mg/l)	4.2	26	16	4	75	200
13	Magnesium as Mg (mg/l)	1.9	19	11	1.4	30	100
14	Copper as Cu (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	1.5
15	Manganese as Mn (mg/l)	<0.03	<0.03	<0.03	<0.03	0.1	0.3
16	Sulphates as SO_4 (mg/l)	4.4	68.0	17.0	1.6	200	400
17	Nitrates as NO_3 (mg/l)	<0.1	5.3	4.4	3.3	45	45
18	Phenolics as C_6H_5OH (mg/l)	<0.001	<0.001	<0.001	<0.001	0.001	0.002
19	Mercury as Hg (mg/l)	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
20	Cadmium as Cd (mg/l)	<0.002	<0.002	<0.002	<0.002	0.01	0.01
21	Selenium as Se (mg/l)	<0.005	<0.005	<0.005	<0.005	0.01	0.01
22	Arsenic as As (mg/l)	<0.02	<0.02	<0.02	<0.02	0.01	0.01
23	Cyanide as CN (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	0.05
24	Lead as Pb (mg/l)	<0.005	<0.005	<0.005	<0.005	0.05	0.05
25	Zinc as Zn (mg/l)	<0.005	0.01	0.01	<0.005	5	15
26	Anionic Detergents (mg/l MBAS)	<0.1	<0.1	<0.1	<0.1	0.2	1
27	Chromium as Cr^{+6} (mg/l)	<0.03	<0.03	<0.03	<0.03	0.05	0.05
28	Polynuclear Aromatic Hydrocarbons as PAH (g/l)	<0.05	<0.05	<0.05	<0.05	--	--
29	Mineral Oil (mg/l)	<0.01	<0.01	<0.01	<0.01	0.01	0.03
30	Pestiides (mg/l)	<0.00001	<0.00001	<0.00001	<0.00001	Absent	0.001
31	Radio Active materials						
	a) Alpha Emiters (Bg/l)	NA	NA	NA	NA	--	0.1
	b) Bata Emithers (Pci/l)	NA	NA	NA	NA	--	1.0
32	Alkalinity (mg/l)	8	105	90	18	200	600
33	Aluminium as Al	<0.01	<0.01	<0.01	<0.01	0.03	0.2
34	Boron as B (mg/l)	<0.1	<0.1	<0.1	<0.1	1	5
35	E-Coli (Nos/100ml)	Absent	Absent	Absent	Absent	Absent	Absent
36	Total Coliform (mpn/100ml)	4	3	8	5	Absent	10
37	Water levels in well from surface (m)	2.70	2.67	0.65	0.59	--	--

NOTE: 1. (*) Permissible limit in the absence of alternate source 2. DWS - Drinking Water Standards
SAMPLE CODE : NA-Not Analysed
GW1 - Thiracol village open well GW3 - Shiroda village open well
GW2 - Redi village open well GW4 - Kanyalwadi village open well water
SAMPLES ANALYSED AT : Environmental Laboratory, Mineral Engineering Services, Bellary

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Table No . 4

WATER ANALYSIS REPORT

Project : Redi (203) Iron Ore Mine
Season : Summer, 2011
Date of sampling : 18.04.2011

Sl. No.	Parameters	Sample code				Desirable Limit	Permissible Limit
		GW1	GW2	GW3	GW4	IS: 10500-1991 Norms (DWS)	
1	Colour (Hazen Units)	5	<5	10	5	5	25
2	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable
3	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity (NTU)	1.2	0.9	1.9	1.3	5.0	10
5	pH	6.25	6.69	7.01	5.59	6.5 to 8.5	6.5 - 8.5
6	Total Hardness as CaCO3 (mg/l)	30	150	75	26	300	600
7	Iron as Fe (mg/l)	<0.05	<0.05	<0.05	<0.05	0.30	1.0
8	Chloride as Cl (mg/l)	16	135	52	36	250	1000
9	Residual Free Chlorine (mg/l)	<0.1	<0.1	<0.1	<0.1	0.2	--
10	Fluoride as F (mg/l)	0.29	0.35	0.19	0.29	1	1.5
11	Total Dissolved Solids (mg/l)	49	254	132	70	500	2000
12	Calcium as Ca (mg/l)	6.0	40	18	6	75	200
13	Magnesium as Mg (mg/l)	3.6	12.2	7.3	2.4	30	100
14	Copper as Cu (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	1.5
15	Manganese as Mn (mg/l)	<0.03	<0.03	<0.03	<0.03	0.1	0.3
16	Sulphates as SO_4 (mg/l)	5.3	56.3	12.3	3.3	200	400
17	Nitrates as NO_3 (mg/l)	1.2	6.3	4.5	1.1	45	45
18	Phenolics as C_6H_5OH (mg/l)	<0.001	<0.001	<0.001	<0.001	0.001	0.002
19	Mercury as Hg (mg/l)	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
20	Cadmium as Cd (mg/l)	<0.002	<0.002	<0.002	<0.002	0.01	0.01
21	Selenium as Se (mg/l)	<0.005	<0.005	<0.005	<0.005	0.01	0.01
22	Arsenic as As (mg/l)	<0.02	<0.02	<0.02	<0.02	0.01	0.01
23	Cyanide as CN (mg/l)	<0.01	<0.01	<0.01	<0.01	0.05	0.05
24	Lead as Pb (mg/l)	<0.005	<0.005	<0.005	<0.005	0.05	0.05
25	Zinc as Zn (mg/l)	0.01	0.01	0.01	0.01	5	15
26	Anionic Detergents (mg/l MBAS)	<0.1	<0.1	<0.1	<0.1	0.2	1
27	Chromium as Cr^{+6} (mg/l)	<0.03	<0.03	<0.03	<0.03	0.05	0.05
28	Polynuclear Aromatic Hydrocarbons as PAH (g/l)	<0.05	<0.05	<0.05	<0.05	--	--
29	Mineral Oil (mg/l)	<0.01	<0.01	<0.01	<0.01	0.01	0.03
30	Pestiides (mg/l)	<0.00001	<0.00001	<0.00001	<0.00001	Absent	0.001
31	Radio Active materials						
	a) Alpha Emiters (Bg/l)	NA	NA	NA	NA	--	0.1
	b) Bata Emithers (Pci/l)	NA	NA	NA	NA	--	1.0
32	Alkalinity (mg/l)	10	100	55	16	200	600
33	Aluminium as Al	<0.01	<0.01	<0.01	<0.01	0.03	0.2
34	Boron as B (mg/l)	<0.1	<0.1	<0.1	<0.1	1	5
35	E-Coli (Nos/100ml)	Absent	Absent	Absent	Absent	Absent	Absent
36	Total Coliform (mpn/100ml)	3	5	7	6	Absent	10
37	Water levels in well from surface (m)	3.37	3.81	3.04	5.50	--	--

NOTE: 1. (*) Permissible limit in the absence of alternate source 2. DWS - Drinking Water Standards
SAMPLE CODE : NA-Not Analysed
GW1 - Thiracol village open well GW3 - Shiroda village open well
GW2 - Redi village open well GW4 - Kanyalwadi village open well water
SAMPLES ANALYSED AT : Environmental Laboratory, Mineral Engineering Services, Bellary

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Table No . 3

WATER ANALYSIS REPORT

Project : **Redi Iron Ore Mine (Block No. I L No.203)**
Season : **Monsoon, 2011**
Date of sampling : **21.07.2011**

Sl. No.	Parameters	Sample code					Desirable Limit	Permissible Limit
		GW1	GW2	GW3	GW4	GW5	IS: 10500-1991 Norms (DWS)	
1	Colour (Hazen Units)	5	5	5	5	<5	5	25
2	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable
3	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
4	Turbidity (NTU)	0.8	0.9	0.8	0.9	0.4	5.0	10
5	pH	6.00	6.67	6.70	6.23	6.15	6.5 to 8.5	6.5 - 8.5
6	Total Hardness as CaCO3 (mg/l)	24	145	95	20	22	300	600
7	Iron as Fe (mg/l)	<0.05	<0.05	<0.05	<0.05	0.05	0.30	1.0
8	Chloride as Cl (mg/l)	25	92	39	16	28	250	1000
9	Residual Free Chlorine (mg/l)	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	--
10	Fluoride as F (mg/l)	0.25	0.32	0.28	0.21	0.24	1	1.5
11	Total Dissolved Solids (mg/l)	69	399	234	40	70	500	2000
12	Calcium as Ca (mg/l)	7.2	42	26	4.8	4	75	200
13	Magnesium as Mg (mg/l)	1.5	9.8	7.3	2.0	2.9	30	100
14	Copper as Cu (mg/l)	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	1.5
15	Manganese as Mn (mg/l)	<0.03	<0.03	<0.03	<0.03	<0.03	0.1	0.3
16	Sulphates as SO_4 (mg/l)	3.3	50.0	22.0	1.3	1.2	200	400
17	Nitrates as NO_3 (mg/l)	5.1	6.0	14.4	2.4	13.1	45	45
18	Phenolics as C_6H_5OH (mg/l)	<0.001	<0.001	<0.001	<0.001	<0.001	0.001	0.002
19	Mercury as Hg (mg/l)	<0.0005	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
20	Cadmium as Cd (mg/l)	<0.002	<0.002	<0.002	<0.002	<0.002	0.01	0.01
21	Selenium as Se (mg/l)	<0.005	<0.005	<0.005	<0.005	<0.005	0.01	0.01
22	Arsenic as As (mg/l)	<0.02	<0.02	<0.02	<0.02	<0.02	0.01	0.01
23	Cyanide as CN (mg/l)	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	0.05
24	Lead as Pb (mg/l)	<0.005	<0.005	<0.005	<0.005	<0.005	0.05	0.05
25	Zinc as Zn (mg/l)	0.01	0.02	0.01	0.02	0.01	5	15
26	Anionic Detergents (mg/l MBAS)	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	1
27	Chromium as Cr^{+6} (mg/l)	<0.03	<0.03	<0.03	<0.03	<0.03	0.05	0.05
28	Polynuclear Aromatic Hydrocarbons as PAH (g/l)	<0.05	<0.05	<0.05	<0.05	<0.05	--	--
29	Mineral Oil (mg/l)	<0.01	<0.01	<0.01	<0.01	<0.01	0.01	0.03
30	Pestiides (mg/l)	<0.00001	<0.00001	<0.00001	<0.00001	<0.00001	Absent	0.001
31	Radio Active materials							
	a) Alpha Emiters (Bg/l)	NA	NA	NA	NA	NA	--	0.1
	b) Bata Emithers (Pci/l)	NA	NA	NA	NA	NA	--	1.0
32	Alkalinity (mg/l)	14	135	95	8	2	200	600
33	Aluminium as Al	<0.01	<0.01	<0.01	<0.01	<0.01	0.03	0.2
34	Boron as B (mg/l)	<0.1	<0.1	<0.1	<0.1	<0.1	1	5
35	E-Coli (Nos/100ml)	Absent	Absent	Absent	Absent	Absent	Absent	Absent
36	Total Coliform (mpn/100ml)	5	5	5	8	6	Absent	10
37	Water levels in well from surface (m)	2.26	2.40	0.00	0.00	10.56	--	--

NOTE: 1. (*) Permissible limit in the absence of alternate source 2. DWS - Drinking Water Standards
SAMPLE CODE : NA-Not Analysed
GW1 - Thiracol village open well **GW3** - Shiroda village open well **GW5** - Gaontala village open well
GW2 - Redi village open well **GW4** - Kanyalwadi village open well water
SAMPLES ANALYSED AT : Environmental Laboratory, Mineral Engineering Services, Bellary

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Table No.4

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Project : **Redi (203) Iron Ore Mine**
Season : **Winter,2011-12**
Date of sampling : **20.01.2012**
Ref : IS:10500-2004 Norms (Drinking Water Standards)

Sl. No.	Parameters	Sample code					Desirable Limts	Permissible Limts
		GW1	GW2	GW3	GW4	GW5		
i	Colour (Hazen Units), Max	5	5	5	5	5	5	25
ii	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable
iii	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iv	Turbidity,NTU, Max	0.4	0.7	0.7	0.8	0.7	5.0	10
v	Total Dissolved Solids,mg/l, Max	42	386	262	71	47	500	2000
vi	pH	6.95	6.99	7.30	7.21	5.57	6.5 to 8.5	6.5 - 8.5
vii	Total Hardness (as $CaCO_3$),mg/l, Max	28.0	18.0	34.0	28.0	36.0	300	600
viii	Copper (as Cu),mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	1.5
ix	Iron (as Fe),mg/l, Max	0.05	0.05	0.05	0.05	0.05	0.30	1.0
x	Manganese (as Mn),mg/l, Max	<0.03	<0.03	<0.03	<0.03	<0.03	0.1	0.3
xi	Nitrates (as NO_3),mg/l, Max	3.7	4.1	3.7	3.7	4.1	45	45
xii	Fluoride (as F),mg/l, Max	0.17	0.12	0.18	0.13	0.17	1	1.5
xiii	Zinc (as Zn),mg/l, Max	0.01	0.01	0.01	0.01	0.01	5	15
xiv	Aluminium (as Al), Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.03	0.2
xv	Chloride as Cl (mg/l),mg/l, Max	17.0	24.0	42.0	28.0	24.0	250	1000
xvi	Selenium (as Se),mg/l, Max	<0.005	<0.005	<0.005	<0.005	<0.005	0.01	0.01
xviii	Sulphates (as SO_4),mg/l, Max	3.4	7.4	2.4	3.7	4.8	200	400
xix	Alkalinity (as $CaCO_3$) mg/l, Max	14	32	36	28	26	200	600
xxi	Calcium (as Ca),mg/l, Max	10.0	18.0	18.0	24.0	16.0	75	200
xxii	Magnesium (as Mg)mg/l, Max	8.0	12.0	12.0	12.0	12.0	30	100
xxiii	Residual, Free Chlorine,mg/l, Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	1
xxiv	Phenolics (as C_6H_5OH),mg/l, Max	<0.001	<0.001	<0.001	<0.001	<0.001	0.001	0.002
xxv	Mineral Oil,mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.01	0.03
xxvi	Anionic Detergents (as MBAS),mg/l , Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	1.0
xxvii	Boron (as B), mg/l, Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.3	1.5
xxviii	Barium (as Ba), mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.7	0.7
xxix	Molybdenum (as Mo), mg/l, Max	NA	NA	NA	NA	NA	0.07	0.07
xxx	Sulphide (as H_2S) , mg/l, Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.05	0.05
xxxi	Mercury (as Hg),mg/l, Max	<0.0005	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
xxxii	Cadmium (as Cd),mg/l, Max	<0.002	<0.002	<0.002	<0.002	<0.002	0.003	0.003
xxxiii	Arsenic (as As),mg/l, Max	<0.02	<0.02	<0.02	<0.02	<0.02	0.01	0.05
xxxiv	Cyanide (as CN),mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	0.05
xxxv	Lead (as Pb),mg/l, Max	<0.005	<0.005	<0.005	<0.005	<0.005	0.01	0.01
xxxvi	Chromium (as Cr^{+6}),mg/l, Max	<0.03	<0.03	<0.03	<0.03	<0.03	0.05	0.05
xxxvii	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l, Max	NA	NA	NA	NA	NA	0.0001	0.0001
xxxvii	Pestiides,mg/l, Max	NA	NA	NA	NA	NA	Absent	0.001
xxxviii	Nickel (as Ni),mg/l, Max	<0.001	<0.001	<0.001	<0.001	<0.001	0.02	0.02
xxxix	Polychlorinated biphenyls mg/l, Max	NA	NA	NA	NA	NA	0.0005	0.0005
XL	Total Coliform (/100ml)	7	5	5	8	8	Absent	10
XLi	E-Coli (cfu/100ml)	Absent	Absent	Absent	Absent	Absent	Absent	Absent
XLii	Water levels in well from surface (m)	3.55	3.52	2.74	0.79	11.60	--	--

SAMPLE CODE : GW1 - Thiracol village open well **GW2** - Redi village open well **GW5** - Gaontala village open well
GW3 - Shiroda village open well **GW4** - Kanyalwadi village open well water
Note: Sample will be Discarded within one Month. **NA - Not Analysed**
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

Govt. ANALYST

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ENVIRONMENTAL LABORATORY

A Unit of Mineral Engineering Services

(Recognised by Govt. of India, MOEF, New Delhi Vide Gazette Notification No. S.O. 773 (E) dated 17-5-2007 recognition valid upto 16-05-2012)

ISO 9001 : 2008 and BS OHSAS 18001 : 2007 Certification Valid upto 19.03.2015

Table No.4

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Project : Redi (203) Iron Ore Mine
Season : Summer,2012
Date of sampling : 23.04.2012
Ref : IS:10500-2004 Norms (Drinking Water Standards)

Sl. No.	Parameters	Sample code					Desirable Limts	Permissible Limts
		GW1	GW2	GW3	GW4	GW5		
i	Colour (Hazen Units), Max	5	5	5	<5	5	5	25
ii	Odour	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable	Unobjec-tionable
iii	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iv	Turbidity,NTU, Max	0.4	0.7	0.5	0.7	0.4	5.0	10
v	Total Dissolved Solids,mg/l, Max	70	413	336	114	106	500	2000
vi	pH	6.00	7.65	7.56	6.95	5.66	6.5 to 8.5	6.5 - 8.5
vii	Total Hardness (as $CaCO_3$),mg/l, Max	30.0	140.0	120.0	53.0	40.0	300	600
viii	Copper (as Cu),mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	1.5
ix	Iron (as Fe),mg/l, Max	0.05	0.05	<0.05	0.05	<0.05	0.30	1.0
x	Manganese (as Mn),mg/l, Max	<0.03	<0.03	<0.03	<0.03	<0.03	0.1	0.3
xi	Nitrates (as NO_3),mg/l, Max	1.2	0.3	5.2	0.2	5.4	45	45
xii	Fluoride (as F),mg/l, Max	0.18	0.27	0.12	0.14	0.23	1	1.5
xiii	Zinc (as Zn),mg/l, Max	<0.1	<0.1	<0.1	<0.1	<0.1	5	15
xiv	Aluminium (as Al), Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.03	0.2
xv	Chloride as Cl (mg/l),mg/l, Max	25.0	95.0	70.0	24.0	30.0	250	1000
xvi	Selenium (as Se),mg/l, Max	<0.005	<0.005	<0.005	<0.005	<0.005	0.01	0.01
xviii	Sulphates (as SO_4),mg/l, Max	4.4	37.8	25.3	2.7	3.2	200	400
xix	Alkalinity (as $CaCO_3$) mg/l, Max	30	120	80	44	40	200	600
xxi	Calcium (as Ca),mg/l, Max	6.1	32.0	32.0	15.0	10.0	75	200
xxii	Magnesium (as Mg)mg/l, Max	3.5	14.5	9.8	3.8	3.7	30	100
xxiii	Residual, Free Chlorine,mg/l, Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	1
xxiv	Phenolics (as C_6H_5OH),mg/l, Max	<0.001	<0.001	<0.001	<0.001	<0.001	0.001	0.002
xxv	Mineral Oil,mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.01	0.03
xxvi	Anionic Detergents (as MBAS),mg/l , Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	1.0
xxvii	Boron (as B), mg/l, Max	<0.1	<0.1	<0.1	<0.1	<0.1	0.3	1.5
xxviii	Barium (as Ba), mg/l, Max	<0.5	<0.5	<0.5	<0.5	<0.5	0.7	0.7
xxix	Molybdenum (as Mo), mg/l, Max	NA	NA	NA	NA	NA	0.07	0.07
xxx	Sulphide (as H_2S) , mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	0.05
xxxi	Mercury (as Hg),mg/l, Max	<0.0005	<0.0005	<0.0005	<0.0005	<0.0005	0.001	0.001
xxxii	Cadmium (as Cd),mg/l, Max	<0.002	<0.002	<0.002	<0.002	<0.002	0.003	0.003
xxxiii	Arsenic (as As),mg/l, Max	<0.002	<0.002	<0.002	<0.002	<0.002	0.01	0.05
xxxiv	Cyanide (as CN),mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.05	0.05
xxxv	Lead (as Pb),mg/l, Max	<0.005	<0.005	<0.005	<0.005	<0.005	0.01	0.01
xxxvi	Chromium (as Cr^{+6}),mg/l, Max	<0.03	<0.03	<0.03	<0.03	<0.03	0.05	0.05
xxxvii	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l, Max	NA	NA	NA	NA	NA	0.0001	0.0001
xxxvii	Pestiides,mg/l, Max	NA	NA	NA	NA	NA	Absent	0.001
xxxviii	Nickel (as Ni),mg/l, Max	<0.01	<0.01	<0.01	<0.01	<0.01	0.02	0.02
xxxix	Polychlorinated biphenyls mg/l, Max	NA	NA	NA	NA	NA	0.0005	0.0005
XL	Total Coliform (/100ml)	3	6	5	3	3	Absent	10
XLi	E-Coli (cfu/100ml)	Absent	Absent	Absent	Absent	Absent	Absent	Absent
XLii	Water levels in well from surface (m)	3.78	3.95	3.50	0.90	11.90	–	–

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW5 - Gaontala village open well
GW3 - Shiroda village open well GW4 - Kanyalwadi village open well water
Note: Sample will be Discarded within one Month. NA - Not Analysed
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

M. Laxmi Raj
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ENVIRONMENTAL LABORATORY

A Unit of Mineral Engineering Services

ISO 9001 : 2008 and BS OHSAS 18001 : 2007 Certification Valid upto 19.03.2015

Table No. 4

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Project : **Redi (8 & 11) Iron Ore Mine**
Season : **Monsoon,2012**
Date of sampling : **16.07.2012**
Ref : IS:10500-2004 Norms (Drinking Water Standards)

Sl. No.	Parameters	Desirable Limts	Permissible Limts	Sample code				
				GW1	GW2	GW3	GW4	GW5
i	Colour (Hazen Units), Max	5	25	<5	<5	<5	<5	<5
ii	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iv	Turbidity,NTU, Max	5.0	10	0.2	0.2	0.3	0.2	0.3
v	Total Dissolved Solids,mg/l, Max	500	2000	50	186	430	150	52
vi	pH	6.5 to 8.5	6.5 - 8.5	5.84	6.67	6.80	6.44	5.80
vii	Total Hardness (as $CaCO_3$),mg/l, Max	300	600	10.0	86.4	121.0	93.1	25.0
viii	Copper (as Cu),mg/l, Max	0.05	1.5	<0.01	<0.01	<0.01	<0.01	<0.01
ix	Iron (as Fe),mg/l, Max	0.30	1.0	<0.05	<0.05	<0.05	<0.05	<0.05
x	Manganese (as Mn),mg/l, Max	0.1	0.3	<0.01	<0.01	<0.01	<0.01	<0.01
xi	Nitrates (as NO_3),mg/l, Max	45	45	3.10	12.40	2.50	12.40	0.60
xii	Fluoride (as F),mg/l, Max	1	1.5	0.20	0.30	0.30	0.30	0.40
xiii	Zinc (as Zn),mg/l, Max	5	15	<0.005	<0.005	<0.005	<0.005	<0.005
xiv	Aluminium (as Al), Max	0.03	0.2	<0.01	<0.01	<0.01	<0.01	<0.01
xv	Chloride as Cl (mg/l),mg/l, Max	250	1000	22.0	35.0	114.0	43.0	27.0
xvi	Selenium (as Se),mg/l, Max	0.01	0.01	<0.005	<0.005	<0.005	<0.005	<0.005
xviii	Sulphates (as SO_4),mg/l, Max	200	400	2.4	28.8	67.2	28.8	1.0
xix	Alkalinity (as $CaCO_3$) mg/l, Max	200	600	8	90	98	50	12
xxi	Calcium (as Ca),mg/l, Max	75	200	3.0	19.2	27.0	23.5	4.6
xxii	Magnesium (as Mg)mg/l, Max	30	100	<1	9.3	12.5	8.3	3.2
xxiii	Residual, Free Chlorine,mg/l, Max	0.2	1	<0.1	<0.1	<0.1	<0.1	<0.1
xxiv	Phenolics (as C_6H_5OH),mg/l, Max	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001
xxv	Mineral Oil,mg/l, Max	0.01	0.03	<0.01	<0.01	<0.01	<0.01	<0.01
xxvi	Anionic Detergents (as MBAS),mg/l , Max	0.2	1.0	<0.1	<0.1	<0.1	<0.1	<0.1
xxvii	Boron (as B), mg/l, Max	0.3	1.5	<0.1	<0.1	<0.1	<0.1	<0.1
xxviii	Barium (as Ba), mg/l, Max	0.7	0.7	<0.5	<0.5	<0.5	<0.5	<0.5
xxix	Molybdenum (as Mo), mg/l, Max	0.07	0.07	NA	NA	NA	NA	NA
xxx	Sulphide (as H_2S) , mg/l, Max	0.05	0.05	<0.01	<0.01	<0.01	<0.01	<0.01
xxxi	Mercury (as Hg),mg/l, Max	0.001	0.001	<0.0005	<0.0005	<0.0005	<0.0005	<0.0005
xxxii	Cadmium (as Cd),mg/l, Max	0.003	0.003	<0.002	<0.002	<0.002	<0.002	<0.002
xxxiii	Arsenic (as As),mg/l, Max	0.01	0.05	<0.01	<0.01	<0.01	<0.01	<0.01
xxxiv	Cyanide (as CN),mg/l, Max	0.05	0.05	<0.01	<0.01	<0.01	<0.01	<0.01
xxxv	Lead (as Pb),mg/l, Max	0.01	0.01	<0.005	<0.005	<0.005	<0.005	<0.005
xxxvi	Chromium (as Cr^{+6}),mg/l, Max	0.05	0.05	<0.03	<0.03	<0.03	<0.03	<0.03
xxxvii	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l, Max	0.0001	0.0001	NA	NA	NA	NA	NA
xxxvii	Pestiides,mg/l, Max	Absent	0.001	NA	NA	NA	NA	NA
xxxviii	Nickel (as Ni),mg/l, Max	0.02	0.02	<0.01	<0.01	<0.01	<0.01	<0.01
xxxix	Polychlorinated biphenyls mg/l, Max	0.0005	0.0005	NA	NA	NA	NA	NA
XL	Total Coliform (/100ml)	Absent	10	6	5	5	3	4
XLi	E-Coli (cfu/100ml)	Absent	Absent	Absent	Absent	Absent	Absent	Absent
XLii	Water levels in well from surface (m)	--	--	2.68	2.70	0.30	11.10	0.53

SAMPLE CODE : GW1 - Thiracol village open well **GW2** - Redi village open well
GW3 - Shiroda village open well GW4 - Gaontala village open well water **GW5** - Kanyalwadi village open well water
Note: Sample will be Discarded within one Month. **NA - Not Analysed**
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

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ENVIRONMENTAL LABORATORY

(AN UNIT OF MINERAL ENGINEERING SERVICES)

(Recognised by MoEF, GOI under E(P)Act 1986 Vide Gazette Notification No. SO 2039(E) dated 05.09.2012.Recognition valid upto 04.09.2017

ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2015

ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4

MESEL/W/FORM/10/00

Project : Redi (8 & 11) Iron Ore Mine
Season : Post Monsoon,2012
Date of sampling : 15.10.2012
Ref : IS:10500-2004 Norms (Drinking Water Standards)

Sl. No.	Parameters	Desirable Limts	Permissible Limts	Sample code				
				GW1	GW2	GW3	GW4	GW5
i	Colour (Hazen Units), Max	5	25	<5	<5	<5	<5	<5
ii	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	Taste	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iv	Turbidity,NTU, Max	5.0	10	0.4	0.9	0.3	0.5	0.8
v	Total Dissolved Solids,mg/l, Max	500	2000	40	320	182	44	40
vi	pH	6.5 to 8.5	6.5 - 8.5	5.80	6.82	7.00	5.60	5.90
vii	Total Hardness (as $CaCO_3$),mg/l, Max	300	600	19.0	190.0	123.0	28.5	19.0
viii	Copper (as Cu),mg/l, Max	0.05	1.5	<0.01	<0.01	<0.01	<0.01	<0.01
ix	Iron (as Fe),mg/l, Max	0.30	1.0	<0.05	<0.05	<0.05	<0.05	<0.05
x	Manganese (as Mn),mg/l, Max	0.1	0.3	<0.01	<0.01	<0.01	<0.01	<0.01
xi	Nitrates (as NO_3),mg/l, Max	45	45	7.6	18.0	<0.1	10.2	12.8
xii	Fluoride (as F),mg/l, Max	1	1.5	<0.1	<0.1	<0.1	<0.1	<0.1
xiii	Zinc (as Zn),mg/l, Max	5	15	<0.005	<0.005	<0.005	<0.005	<0.005
xiv	Aluminium (as Al), Max	0.03	0.2	<0.01	<0.01	<0.01	<0.01	<0.01
xv	Chloride as Cl (mg/l),mg/l, Max	250	1000	5.0	110.0	24.4	11.7	11.7
xvi	Selenium (as Se),mg/l, Max	0.01	0.01	<0.005	<0.005	<0.005	<0.005	<0.005
xviii	Sulphates (as SO_4),mg/l, Max	200	400	2.3	34.0	14.4	1.5	1.6
xix	Alkalinity (as $CaCO_3$) mg/l, Max	200	600	17	126	106	16.8	13
xxi	Calcium (as Ca),mg/l, Max	75	200	4.0	38.0	23.0	3.0	4.0
xxii	Magnesium (as Mg)mg/l, Max	30	100	2.3	22.8	16.0	5.0	2.3
xxiii	Residual, Free Chlorine,mg/l, Max	0.2	1	<0.1	<0.1	<0.1	<0.1	<0.1
xxiv	Phenolics (as C_6H_5OH),mg/l, Max	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001
xxv	Mineral Oil,mg/l, Max	0.01	0.03	<0.01	<0.01	<0.01	<0.01	<0.01
xxvi	Anionic Detergents (as MBAS),mg/l , Max	0.2	1.0	<0.1	<0.1	<0.1	<0.1	<0.1
xxvii	Boron (as B), mg/l, Max	0.3	1.5	<0.1	<0.1	<0.1	<0.1	<0.1
xxviii	Barium (as Ba), mg/l, Max	0.7	0.7	<0.5	<0.5	<0.5	<0.5	<0.5
xxix	Molybdenum (as Mo), mg/l, Max	0.07	0.07	NA	NA	NA	NA	NA
xxx	Sulphide (as H_2S) , mg/l, Max	0.05	0.05	<0.01	<0.01	<0.01	<0.01	<0.01
xxxi	Mercury (as Hg),mg/l, Max	0.001	0.001	<0.0005	<0.0005	<0.0005	<0.0005	<0.0005
xxxii	Cadmium (as Cd),mg/l, Max	0.003	0.003	<0.002	<0.002	<0.002	<0.002	<0.002
xxxiii	Arsenic (as As),mg/l, Max	0.01	0.05	<0.01	<0.01	<0.01	<0.01	<0.01
xxxiv	Cyanide (as CN),mg/l, Max	0.05	0.05	<0.01	<0.01	<0.01	<0.01	<0.01
xxxv	Lead (as Pb),mg/l, Max	0.01	0.01	<0.005	<0.005	<0.005	<0.005	<0.005
xxxvi	Chromium (as Cr^{+6}),mg/l, Max	0.05	0.05	<0.03	<0.03	<0.03	<0.03	<0.03
xxxvii	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l, Max	0.0001	0.0001	NA	NA	NA	NA	NA
xxxvii	Pestiides,mg/l, Max	Absent	0.001	NA	NA	NA	NA	NA
xxxviii	Nickel (as Ni),mg/l, Max	0.02	0.02	<0.01	<0.01	<0.01	<0.01	<0.01
xxxix	Polychlorinated biphenyls mg/l, Max	0.0005	0.0005	NA	NA	NA	NA	NA
XL	Total Coliform (/100ml)	Absent	10	4	6	5	5	6
XLi	E-Coli (cfu/100ml)	Absent	Absent	Absent	Absent	Absent	Absent	Absent
XLii	Water levels in well from surface (m)	–	–	3.17	3.16	1.45	11.52	0.70

SAMPLE CODE : GW1 - Thiracol village open well **GW2** - Redi village open well
GW3 - Shiroda village open well GW4 - Gaontala village open well water **GW5** - Kanyalwadi village open well water
Note: Sample will be Discarded within one Month. **NA - Not Analysed**
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

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MINERAL ENGINEERING SERVICES

(Recognised by MoEF, GOI under E(P)Act 1986 Vide Gazette Notification
No. SO 2039(E) dated 05.09.2012.Recognition valid upto 04.09.2017
ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2015

ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 a

MESEL/W/FORM/10/00

Project : Redi (8 & 11) Iron Ore Mine
Season : Summer, 2013
Date of sampling : 12.04.2013
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<5	<5	<5
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.50	6.95	6.90
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.4	0.2	0.4
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	66	252	282
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	3.0	18.3	28.2
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	19.0	72.5	65.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.3	7.4	9.2
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.01	<0.01	<0.01
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	2.60	2.1	1.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	3.7	36.2	27.2
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	16	80.0	135
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	17.1	76.0	108.3
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pestiides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.53	3.90	3.20

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 - Shiroda village open well
Note: Sample will be Discarded after one Month. NA - Not Analysed
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

GOVT. ANALYST

HEAD OF LABORATORY

25/XXV, Club Road, Bellary-583 103, Karnataka. Tel/Fax : 08392-267421.
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MINERAL ENGINEERING SERVICES

(Recognised by MoEF, GOI under E(P)Act 1986 Vide Gazette Notification
No. SO 2039(E) dated 05.09.2012.Recognition valid upto 04.09.2017
ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2015

ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-O-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 b

MESEL/W/FORM/10/00

Project : Redi (8 & 11) Iron Ore Mine
Season : Summer, 2013
Date of sampling : 12.04.2013
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result	
					GW4	GW5
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<5	<5
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.10	5.80
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.5	0.3
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	64	80
vii	Aluminium (as Al), Max	IS:3025 (Part 55)	0.03	0.2	<0.01	<0.01
viii	Ammonia (as total Ammonia N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4.6	4.6
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	23.0	33.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.4	2.3
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.01	<0.01
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	6.0	8.1
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS.3025 (Part-24)	200	400	2.6	1.6
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	10	12
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	17.1	21.0
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01
xxxvii	Pestiides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	11.85	0.92

SAMPLE CODE : GW4 - Gaontala village open well water GW5 - Kanyalwadi village open well water
Note: Sample will be Discarded after one Month. NA - Not Analysed
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

GOVT. ANALYST

HEAD OF LABORATORY

25/XXV, Club Road, Bellary-583 103, Karnataka. Tel/Fax : 08392-267421.
E-mail : mes_msraju@yahoo.co.uk Website : www.envtest.com

MINERAL ENGINEERING SERVICES

(Recognised by MoEF, GOI under E(P)Act 1986 Vide Gazette Notification
No. SO 2039(E) dated 05.09.2012.Recognition valid upto 04.09.2017
ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2015

ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 a

MESEL/W/FORM/10/00

Project : Redi (8 & 11) Iron Ore Mine
Season : Summer, 2013
Date of sampling : 12.04.2013
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<5	<5	<5
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.50	6.95	6.90
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.4	0.2	0.4
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	66	252	282
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	3.0	18.3	28.2
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	19.0	72.5	65.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.3	7.4	9.2
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.01	<0.01	<0.01
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	2.60	2.1	1.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	3.7	36.2	27.2
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	16	80.0	135
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	17.1	76.0	108.3
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pestiides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.53	3.90	3.20

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 - Shiroda village open well
Note: Sample will be Discarded after one Month. NA - Not Analysed
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

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ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-O-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 b

MESEL/W/FORM/10/00

Project : Redi (8 & 11) Iron Ore Mine
Season : Summer, 2013
Date of sampling : 12.04.2013
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result	
					GW4	GW5
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<5	<5
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.10	5.80
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.5	0.3
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	64	80
vii	Aluminium (as Al), Max	IS:3025 (Part 55)	0.03	0.2	<0.01	<0.01
viii	Ammonia (as total Ammonia N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4.6	4.6
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	23.0	33.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.4	2.3
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.01	<0.01
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	6.0	8.1
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS.3025 (Part-24)	200	400	2.6	1.6
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	10	12
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	17.1	21.0
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01
xxxvii	Pestiides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	11.85	0.92

SAMPLE CODE : GW4 - Gaontala village open well water GW5 - Kanyalwadi village open well water
Note: Sample will be Discarded after one Month. NA - Not Analysed
Samples collected & analysed : Environmental Laboratory (Recognised by MOEF), MES, Bellary

GOVT. ANALYST

HEAD OF LABORATORY

25/XXV, Club Road, Bellary-583 103, Karnataka. Tel/Fax : 08392-267421.
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MINERAL ENGINEERING SERVICES

(Recognised by MoEF, GOI under E(P)Act 1986 Vide Gazette Notification
No. SO 2039(E) dated 05.09.2012.Recognition valid upto 04.09.2017
ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2015

ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 a

MESEL/W/FORM/10/00

Project : Redi (203) Iron Ore Mine
Season : Winter, 2014-15
Date of sampling : 14.01.2015
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.57	6.98	7.47
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	<0.1	1.4	0.5
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	42	232	252
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	3.2	20.8	43.0
xIII	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	17.0	58.0	36.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.4	6.8	4.4
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.1	0.6	3.7
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is 13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	1.2	31.0	18.0
xxvii	Sulphide (as H_2S) mg/l Max	IS:3025 (Part 29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	10	68	138
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	18.0	80.0	126.0
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	0.015
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002	<0.002
XLI	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.57	3.85	2.60

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Note: Sample will be Discarded after one Month. NA - Not Analysed
Samples Collected & Analysed : Mineral Engineering Services, Bellary

(M. ROHINI KUMAR)
GOVT. ANALYST

(M.S. RAJU)
HEAD OF LABORATORY

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MINERAL ENGINEERING SERVICES

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ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2015

ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 b

MESEL/W/FORM/10/00

Project : Redi (203) Iron Ore Mine
Season : Winter, 2014-15
Date of sampling : 14.01.2015
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	1	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.53	6.84	7.15
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.2	0.4	0.5
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	112	104	342
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	7.2	20.4	26.0
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	58.0	21.0	165.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	3.4	2.4	12.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause.6 of IS 3025 (part.39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	1.4	4.0	0.3
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	1.2	1.2	16.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	12	48	20
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	32.0	62.0	115.0
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.02	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.75	11.90	--

SAMPLE CODE : GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)

Note: Sample will be Discarded after one Month. NA - Not Analysed

Samples Collected & Analysed : Mineral Engineering Services, Bellary

(M. ROHINI KUMAR)
GOVT. ANALYST

(M.S. RAJU)
HEAD OF LABORATORY

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ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 a

MESEL/W/FORM/10/00

Project : Redi (203) Iron Ore Mine
Season : Summer, 2015
Date of sampling : 15.04.2015
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.64	6.86	6.97
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.4	0.3	0.2
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	84	194	238
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4.0	24.0	36.0
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	18.0	60.0	55.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.4	4.8	6.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	1.9	1.0	1.7
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	7.3	29.0	29.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	8	75	125
xxlx	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	16.0	80.0	115.0
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	0.015
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.75	4.20	3.43

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Note: Sample will be Discarded after one Month. NA - Not Analysed
Samples Collected & Analysed : Mineral Engineering Services, Bellary

(M.ROHINI KUMAR)
GOVT. ANALYST

(M.S.RAJU)
HEAD OF LABORATORY

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ISO 9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

WATER ANALYSIS REPORT

Table No. 4 b

MESEL/W/FORM/10/00

Project : Redi (203) Iron Ore Mine
Season : Summer, 2015
Date of sampling : 15.04.2015
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.77	6.69	7.35
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.3	0.4	0.3
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	206	46	450
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.5	<0.5	<0.5
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	18.0	4.8	42.0
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	122.0	27.0	250.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	0.3	0.3	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part 46)	30	100	0.0	1.4	19.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part 59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.4	4.6	0.2
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	4.4	4.8	26.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	10	10	40
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	70.0	18.0	185.0
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.02	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.05	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.96	12.50	--

SAMPLE CODE : GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well
Note: Sample will be Discarded after one Month. NA - Not Analysed GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Bellary

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MINERAL ENGINEERING SERVICES

Recognised by GOI, MoEF under E(P)A 1986 Vide Gazette Notification No. SO 2039(E) dated 05.09.2012.Recognition valid upto 04.09.2017
ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2018

ISO9001-2008 12-Q-1800012-TIC
BS-OHSAS-18001-2007 12-0-1800012-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Season : Monsson, 2017
Date of sampling : 12.07.2017
Date of Report : 07.08.2017
Report No : MES/WR/349
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.62	6.27	7.10
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.2	0.8	0.5
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	60	256	160
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	7	24	23
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	21	90	35
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l. Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.0	6.0	5.3
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	12.0	5.7	9.7
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	9.6
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	<1	24.0	13.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	10	75	82
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	22	85	80
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	1.75	2.75	0.55

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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MINERAL ENGINEERING SERVICES

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ISO 9001:2008 AND BS OHSAS 18001: 2007 Certification Valid upto 19.03.2018

ISO9001-2008 12-Q-1800012-TIC
BS-OHSAS-18001-2007 12-0-1800012-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Season	: Monsson, 2017
Date of sampling	: 12.07.2017
Date of Report	: 07.08.2017
Report No	: MES/WR/349

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.61	7.85	7.53
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.4	0.3	0.8
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	110	112	550
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	11	23.0	60.0
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	53	23.0	280.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.0	3.8	31.6
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	2.4	8.7	0.5
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	1.3	1.5	29.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	14	64	50
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	36	74	280
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxvii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.30	10.95	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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MINERAL ENGINEERING SERVICES

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ISO9001-2008 12-Q-1800012-TIC
BS-OHSAS-18001-2007 12-O-1800012-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: October, 2017
Date of sampling	: 09.10.2017
Date of Report	: 03.11.2017
Report No	: MES/WR/413

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.98	6.61	6.81
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.3	0.4	0.6
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	30	280	180
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	<2	30	21
xiii	Chloramines (as Cl_2), mg/l, Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	10	112	30
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.5	8.5	7.3
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.7	0.5	5.3
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	1.9	3.2	23.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	10	100	80
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	10	110	82
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.40	3.60	3.35

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well

Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

(M.R.DURGA PRASAD)
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MINERAL ENGINEERING SERVICES

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ISO9001-2008 12-Q-1800012-TIC
BS-OHSAS-18001-2007 12-O-1800012-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Month : October, 2017
Date of sampling : 09.10.2017
Date of Report : 03.11.2017
Report No : MES/WR/413
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW4	Result GW5	Result GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.70	6.74	7.35
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.7	<0.1	0.7
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	90	70	490
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	14	3.2	41.0
xiii	Chloramines (as Cl_2), mg/l, Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	17	27.0	252.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.5	3.4	17.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	1.7	5.4	1.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	3.5	4.0	4.4
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	42	16	45
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	42	22	170
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	1.10	11.65	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO9001-2008 12-Q-1800012-TIC
BS-OHSAS-18001-2007 12-O-1800012-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/WI/FORM/10/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Month : January, 2018
Date of sampling : 05.01.2018
Date of Report : 05.02.2018
Report No : MES/WR/473
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW1	Result GW2	Result GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	2	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	5.64	6.57	7.15
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	1.7	2.0	1.8
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	35	120	190
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4	8	23
xiii	Chloramines (as Cl_2), mg/l, Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	15	62	41
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.05	0.07	0.06
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	1.5	3.4	8.3
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.3	1.0	4.8
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	5.0	5.8	28.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	12	10	106
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	18	34	92
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	–	–	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	–	–	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	–	–	–	3.50	4.30	3.90

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO9001-2008
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800012-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: January, 2018
Date of sampling	: 05.01.2018
Date of Report	: 05.02.2018
Report No	: MES/WR/473

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW4	Result GW5	Result GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	2	1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.50	6.70	7.47
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.5	1.5	0.7
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	106	74	600
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	10	5.0	48.0
xiii	Chloramines (as Cl_2), mg/l, Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	57	35.0	315.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.05	0.07	0.06
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	0.5	2.4	32.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	4.8	6.6	0.8
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	0.8	3.0	34.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	12	4	40
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	26	22	250
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Colliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.70	12.00	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)

Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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MINERAL ENGINEERING SERVICES

Recognised by GOI, MoEF&CC under E(P)A 1986 Vide Gazette Notification
No. S.O. 857(E) dated 26.02.2018.Recognition valid upto 25.02.2023
ISO 9001:2015 AND BS OHSAS 18001: 2007 Certification Valid upto 18.03.2021

ISO9001:2015
12-Q-1800012-TIC
BS-OHSAS-18001: 2007
12-0-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: April, 2018
Date of sampling	: 24.04.2018
Date of Report	: 05.05.2018
Report No	: MES/WR/590

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.65	6.80	7.90
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.4	1.6	2.0
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	74	270	380
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4	21	66
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	24	85	75
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	0.32	0.40
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.07	0.09	0.08
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.4	8.2	8.5
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	2.3	1.4	14.3
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	10.2	30.4	31.6
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	16	86	235
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	20	86	200
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.08	4.60	3.55

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

(M.R.DURGA PRASAD)
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ISO9001:2015 12-Q-1800012-TIC
BS-OHSAS-18001: 2007 12-0-1800013-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: April, 2018
Date of sampling	: 24.04.2018
Date of Report	: 05.05.2018
Report No	: MES/WR/590

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.65	6.60	7.50
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	1.1	0.6	1.5
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	310	156	900
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Deteragents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	14	5.6	96
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	170	75.0	520
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	0.25
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.09	0.08	0.08
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	9.7	4.4	41
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	1.9	10.2	<0.1
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	21.0	2.1	46
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	25	16	40
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	75	32	410
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l.	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	1.00	13.00	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO9001:2015 12-Q-1800012-T/C
BS-OHSAS-18001: 2007 12-O-1800013-T/C

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: July, 2018
Date of sampling	: 10.07.2018
Date of Report	: 07.08.2018
Report No	: MES/WR/637

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW1	Result GW2	Result GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.58	6.87	6.81
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.4	1.6	1.1
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	60	350	220
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	6	41	25
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	25	33	45
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.05	0.05	0.07
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.4	13.4	12.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 5 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.8	12.0	19.3
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	9.1	48.0	22.4
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	14	205	84
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	24	155	110
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	1.30	2.00	0.50

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well

Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

(M.R.DURGA PRASAD)
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ISO9001:2015 12-Q-1800012-TIC
BS-OHSAS-18001: 2007 12-0-1800013-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: July, 2018
Date of sampling	: 10.07.2018
Date of Report	: 07.08.2018
Report No	: MES/WR/637

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.61	6.54	7.30
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.9	1.0	0.5
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	134	62	520
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	25	7.2	44
xiii	Chloramines (as Cl_2), mg/l, Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	30	23.0	275
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.05	0.07	0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	8.8	3.9	22
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	3.1	10.3	<0.1
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	13.0	7.5	20
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	74	10	50
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	98	34	195
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLI	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	–	–	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	–	–	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	–	–	–	0.30	1.00	–

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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MINERAL ENGINEERING SERVICES

(Recognised by GOI, MoEF&CC under E(P) Act 1986 Vide Gazette Notification No.SO 857(E) dated 26.02.2018. Recognition valid upto 25.02.2023
ISO 9001 : 2015 AND BS OHSAS 18001: 2007 Certification Valid upto 18.03.2021

ISO 9001-2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-O-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: October, 2018
Date of sampling	: 12.10.2018
Date of Report	: 07.11.2018
Report No	: MES/WR/672

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.63	6.97	7.75
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.8	2.1	0.9
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	30	416	270
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	3	42	45
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	13	152	33
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	0.26	0.16
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.08	0.08	0.07
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.0	18.2	16.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	<0.1	0.3	7.4
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	2.8	51.3	21.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	8	95	170
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	16	180	178
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.80	3.70	1.50

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

(M.R.DURGA PRASAD)
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MINERAL ENGINEERING SERVICES

Recognised by GOI, MoEF&CC under E(P)A 1986 Vide Gazette Notification No. S.O. 857(E) dated 26.02.2018.Recognition valid upto 25.02.2023

ISO 9001:2015 AND BS OHSAS 18001: 2007 Certification Valid upto 18.03.2021

ISO9001:2015
12-Q-1800012-TIC
BS-OHSAS-18001: 2007
12-0-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: January, 2019
Date of sampling	: 08.01.2019
Date of Report	: 09.02.2019
Report No	: MES/WR/700

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW1	Result GW2	Result GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	7.43	6.56	7.25
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	1.2	1.5	1.1
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	140	130	260
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	39	9	35
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	15	67	47
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.06	0.08	0.08
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	10.7	4.3	8.7
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.5	5.3	16.2
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	3.2	89.0	26.3
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	106	4	130
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	142	40	124
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLI	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.70	4.90	2.50

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well

Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO9001:2015
12-Q-1800012-TIC
BS-OHSAS-18001: 2007
12-0-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MESEL/W/FORM/10/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Month : January, 2019
Date of sampling : 08.01.2019
Date of Report : 09.02.2019
Report No : MES/WR/700
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW1	Result GW2	Result GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	7.43	6.56	7.25
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	1.2	1.5	1.1
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	140	130	260
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	39	9	35
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	15	67	47
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.06	0.08	0.08
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	10.7	4.3	8.7
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.5	5.3	16.2
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	3.2	89.0	26.3
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	106	4	130
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	142	40	124
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLI	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.70	4.90	2.50

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

(M.R.DURGA PRASAD)
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MINERAL ENGINEERING SERVICES

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ISO 9001 : 2015 AND BS OHSAS 18001 : 2007 Certification Valid upto 18.03.2021

ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-O-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: April, 2019
Date of sampling	: 16.04.2019
Date of Report	: 08.05.2019
Report No	: MES/WR/769

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.64	6.50	7.52
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.8	1.5	1.9
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	60	190	260
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	5	12	26
xiii	Chloramines (as Cl_2), mg/l, Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	19	93	49
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	0.06	0.08
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.4	4.8	10.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral O.. mg/l Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	2.2	3.0	18.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l, Max	Annex J of Is.13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	4.5	18.0	41.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	16	12	118
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	22	50	106
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	3.70	4.90	2.50

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO 9001 : 2015 AND BS OHSAS 18001 : 2007 Certification Valid upto 18.03.2021

TÜV 758 INTER CERT

ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: April, 2019
Date of sampling	: 16.04.2019
Date of Report	: 08.05.2019
Report No	: MES/WR/769

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result	
					GW4	GW5
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.52	6.55
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	1.3	0.8
vi	Total Dissolved Solids.mg/l, Max	IS:3025 (Part-16)	500	2000	370	138
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	22	6.4
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	175	62.0
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.09	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	8.5	3.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	1.6	8.8
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	48.0	6.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	15	16
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	90	28
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	1.00	11.70

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 C

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project	: Redl (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: April, 2019
Date of sampling	: 16.04.2019
Date of Report	: 08.05.2019
Report No	: MES/WR/769

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limits	Result GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.54
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	3.7
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	490
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	56
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	220
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	0.07
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	22
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	6.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	34
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	25
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	230
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002
XLI	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	--

SAMPLE CODE : GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO 9001-2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: July, 2019
Date of sampling	: 08.07.2019
Date of Report	: 10.08.2019
Report No	: MES/JULY/WR/34

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limits	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.70	6.57	7.25
iv	Taste	IS:3025 (Part- 9)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	1.7	2.2	4.9
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	56	290	160
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4	23	17
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	22	100	33
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.0	13.0	7.2
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	5.0	15.0	12.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	3.0	39.0	21.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	12	52	72
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	18	112	72
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l. Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	1.40	2.00	0.70

SAMPLE CODE : GW1 - Thiracol village open well GW2 - Redi village open well GW3 -Shiroda village open well

Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

(M.R.DURGA PRASAD)
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MINERAL ENGINEERING SERVICES

(Recognised by GOI, MoEF&CC under E(P) Act 1986 Vide Gazette Notification No. SO 857 (E) dated 26.02.2018. Recognition valid upto 25.02.2023
ISO 9001 : 2015 AND BS OHSAS 18001 : 2007 Certification Valid upto 18.03.2021

ISO 9001-2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: July, 2019
Date of sampling	: 08.07.2019
Date of Report	: 10.08.2019
Report No	: MES/JULY/WR/35

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	1	<1	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3026 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.82	6.52	7.15
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	0.6	2.8	2.1
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	120	136	260
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	14	8.0	48
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	22	66.0	130
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	6.0	6.3	16
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.8	18.0	0.7
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	16.7	2.0	8
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	44	4	25
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	60	46	185
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	0.015	0.02	0.02
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{6+}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.36	1.00	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO 9001 : 2015 AND BS OHSAS 18001 : 2007 Certification Valid upto 18.03.2021

ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project	: Redi (203) Iron Ore Mine
Name of the Client	: M/s. Gogte Minerals
Month	: October, 2019
Date of sampling	: 14.10.2019
Date of Report	: 08.11.2019
Report No	: MES/OCT/WR/39

Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.60	6.70	8.15
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	2.2	3.2	4.8
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	52	120	190
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	4	8	29
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	13	66	33
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	0.64
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	0.07
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	2.4	6.0	9.0
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.2	1.2	8.0
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	18.0	4.5	30.0
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	8	14	98
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	20	46	110
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.80	4.25	1.35

SAMPLE CODE : GW1 - Thiracol village (Taliwada) open well GW2 - Redi village open well water GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Month : October, 2019
Date of sampling : 14.10.2019
Date of Report : 08.11.2019
Report No : MES/OCT/WR/40
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.57	6.51	8.27
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	4.6	4.7	4.8
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	116	88	204
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	23	16.0	188
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	26	24.0	101
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	0.51	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	7.0	4.8	7
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	4.0	3.0	0.2
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	2.0	6.0	13
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	76	40	20
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	88	60	74
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.65	10.60	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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MINERAL ENGINEERING SERVICES

(Recognised by GOI, MoEF&CC under E(P) Act 1986 Vide Gazette Notification No. SO 857 (E) dated 26.02.2018. Recognition valid upto 25.02.2023
ISO 9001 : 2015 AND BS OHSAS 18001 : 2007 Certification Valid upto 18.03.2021

ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 a

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Month : January, 2020
Date of sampling : 14.01.2020
Date of Report : 07.02.2020
Report No : MES/WS/WRN/81
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW1	GW2	GW3
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	7.87	7.25	7.30
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	4.6	1.1	9.5
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	200	234	180
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	17	16	22
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	21	80	37
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	0.09
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	30.6	21.9	13.1
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	0.1	4.4	10.4
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	8.4	9.1	12.4
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	168	88	90
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	168	130	110
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxvii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.40	1.30	2.40

SAMPLE CODE : GW1 - Thiracol village (Taliwada) open well GW2 - Redi village open well water GW3 -Shiroda village open well
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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MINERAL ENGINEERING SERVICES

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ISO 9001 : 2015
12-Q-1800012-TIC
BS-OHSAS-18001-2007
12-0-1800013-TIC

Table No. 4 b

WATER ANALYSIS REPORT

MES/W/FTR/13/00

Name of the Project : Redi (203) Iron Ore Mine
Name of the Client : M/s. Gogte Minerals
Month : January, 2020
Date of sampling : 14.01.2020
Date of Report : 07.02.2020
Report No : MES/WS/WRN/82
Ref : IS:10500-2012 Norms (Drinking Water Standards)

Sl. No.	Parameters	Method of Testing	Desirable Limts	Permissible Limts	Result		
					GW4	GW5	GW6
i	Colour (Hazen Units), Max	IS:3025 (Part-4)	5	15	<1	<1	<1
ii	Odour	IS:3025 (Part-5)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
iii	pH	IS:3025 (Part-11)	6.5 to 8.5	6.5 - 8.5	6.70	7.35	7.40
iv	Taste	IS:3025 (Part- 8)	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
v	Turbidity,NTU, Max	IS:3025 (Part-10)	1	5	4.6	4.1	1.3
vi	Total Dissolved Solids,mg/l, Max	IS:3025 (Part-16)	500	2000	146	198	218
vii	Aluminium (as Al), Max	IS:3025 (Part-55)	0.03	0.2	<0.01	<0.01	<0.01
viii	Ammonia (as total Ammonia -N),mg/l, Max	IS:3025 (Part-34)	0.5	0.5	<0.1	<0.1	<0.1
ix	Anionic Detergents (as MBAS),mg/l , Max	Annex K of Is:13428	0.2	1.0	<0.1	<0.1	<0.1
x	Barium (as Ba), mg/l, Max	IS:15302 & APHA 21st	0.7	0.7	<0.05	<0.05	<0.05
xi	Boron (as B), mg/l, Max	IS:3025 (Part-57)	0.5	1	<0.1	<0.1	<0.1
xii	Calcium (as Ca),mg/l, Max	IS:3025 (Part-40)	75	200	19	13.6	44
xiii	Chloramines (as Cl_2), mg/l. Max	APHA 21st	4.0	4.0	NA	NA	NA
xiv	Chloride as Cl (mg/l),mg/l, Max	IS:3025 (Part-32)	250	1000	39	22.9	109
xv	Copper (as Cu),mg/l, Max	IS:3025 (Part-42)	0.05	1.5	<0.01	<0.01	<0.01
xvi	Fluoride (as F),mg/l, Max	IS:3025 (Part-60)	1	1.5	<0.1	<0.1	<0.1
xvii	Residual, Free Chlorine,mg/l, Max	IS:3025 (Part-26)	0.2	1	<0.1	<0.1	<0.1
xviii	Iron (as Fe),mg/l, Max	IS:3025 (Part-53)	1.0	1.0	<0.05	<0.05	<0.05
xix	Magnesium (as Mg)mg/l, Max	IS:3025 (Part-46)	30	100	10.2	31.1	15
xx	Manganese (as Mn),mg/l, Max	IS:3025 (Part-59)	0.1	0.3	<0.03	<0.03	<0.03
xxi	Mineral Oil,mg/l, Max	Clause 6 of IS 3025 (part -39)	0.5	0.5	<0.01	<0.01	<0.01
xxii	Nitrates (as NO_3),mg/l, Max	IS:3025 (Part-34)	45	45	3.7	4.0	0.9
xxiii	Phenolics (as C_6H_5OH),mg/l, Max	IS:3025 (Part-43)	0.001	0.002	<0.001	<0.001	<0.001
xxiv	Selenium (as Se),mg/l, Max	IS:3025 (Part-56)	0.01	0.01	<0.005	<0.005	<0.005
xxv	Silver (as Ag), mg/l. Max	Annex J of Is:13428	0.1	0.1	<0.002	<0.002	<0.002
xxvi	Sulphates (as SO_4),mg/l, Max	IS:3025 (Part-24)	200	400	5.5	3.3	6
xxvii	Sulphide (as H_2S) , mg/l, Max	IS:3025 (Part-29)	0.05	0.05	<0.01	<0.01	<0.01
xxviii	Alkalinity (as $CaCO_3$) mg/l, Max	IS:3025 (Part-23)	200	600	68	148	18
xxix	Total Hardness (as $CaCO_3$),mg/l, Max	IS:3025 (Part-21)	200	600	90	405	68
xxx	Zinc (as Zn),mg/l, Max	IS:3025 (Part-49)	5	15	<0.005	<0.005	<0.005
xxxi	Cadmium (as Cd),mg/l, Max	IS:3025 (Part-41)	0.003	0.003	<0.002	<0.002	<0.002
xxxii	Cyanide (as CN),mg/l, Max	IS:3025 (Part-27)	0.05	0.05	<0.01	<0.01	<0.01
xxxiii	Lead (as Pb),mg/l, Max	IS:3025 (Part-47)	0.01	0.01	<0.005	<0.005	<0.005
xxxiv	Molybdenum (as Mo), mg/l, Max	APHA 21st	0.07	0.07	NA	NA	NA
xxxv	Mercury (as Hg),mg/l, Max	IS:3025 (Part-48)	0.001	0.001	<0.0005	<0.0005	<0.0005
xxxvi	Nickel (as Ni),mg/l, Max	IS:3025 (Part-54)	0.02	0.02	<0.01	<0.01	<0.01
xxxvii	Pesticides,mg/l, Max	APHA 21st	Absent	0.001	NA	NA	NA
xxxviii	Polychlorinated biphenyls mg/l, Max	APHA 21st Edition	0.0005	0.0005	NA	NA	NA
xxix	Polynuclear Aromatic Hydrocarbons (as PAH),mg/l,	APHA 21st Edition	0.0001	0.0001	NA	NA	NA
XL	Arsenic (as As),mg/l, Max	IS:3025 (Part-37)	0.01	0.01	<0.002	<0.002	<0.002
XLi	Chromium (as Cr^{+6}),mg/l, Max	IS:3025 (Part-52)	0.05	0.05	<0.03	<0.03	<0.03
XLii	Trihalomethanes,mg/l, Max	APHA 21st	--	--	NA	NA	NA
XLiii	Radioactive materials,Bq/l,mg/l	APHA 21st	--	--	NA	NA	NA
XLiv	Total Coliform (/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	E-Coli (cfu/100ml)	IS:1622	Absent	Absent	Absent	Absent	Absent
XLv	Water levels in well from surface (m)	--	--	--	0.65	11.80	--

SAMPLE CODE :GW4 - Kanyalwadi village open well water GW5 - Gaontala village open well GW6 -Tap water (near mines office)
Samples Collected & Analysed : Mineral Engineering Services, Ballari NA - Not Analysed

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